2828872  17/10/2014
EMPIRE INFRADEVELOPERS PVT LTD
PLOT NO 128, HEENA MADHPARK CHS, GROUND FLOOR, 1ST ROAD, OPP. C.C.D, KHAR WEST, MUMBAI- 400052
SERAVICE PROVIDER
AN INDIAN COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956
Proposed to be Used
MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
3139660  28/12/2015
MITHILESH KUMAR TRIPATHI
9-D, OBEROI APARTMENTS CIVIL LINES DELHI 54
SERVICE PROVIDER
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 13/04/2013
DELHI
BUILDING CONSTRUCTION: REPAIR; INSTALLATION SERVICES INCLUDED IN CLASS 37.
CASTERTEC

3343346  22/08/2016

THE TIMKEN COMPANY
4500 MOUNT PLEASANT ST. NW, NORTH CANTON, OHIO 44720, UNITED STATES OF AMERICA

Manufacturers, Merchants and Service Provider
Manufacturers, Merchants and Service Provider

Address for service in India/Attorney address:
RANJAN NARULA ASSOCIATES
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWERS, GOLF COURSE EXTENSION ROAD, SECTOR -65, GURGAON-122005,
NATIONAL CAPITAL REGION (HARYANA), INDIA.

Proposed to be Used
DELHI

PROVIDING ROUTINE PREVENTATIVE AND PREDICTIVE MAINTENANCE SERVICES FOR CASTERS IN STEEL PLANTS,
NAMELY, PERFORMING DAMAGE ANALYSIS AND PROVIDING REPAIR OR REPLACEMENT SERVICES FOR ROLLS,
CHOCKS, BEARINGS, AND BEARING COMPONENTS IN INTERNATIONAL CLASS 37
3577925    24/06/2017
FAITHFUL CREATOR INFRA PRIVATE LIMITED
WZ-233, GALI NO-12, HASTSAL ROAD, UTTAM NAGAR, NEW DELHI-110059
PRIVATE LIMITED
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Proposed to be Used
DELHI
Building construction; repair; installation services all included in class 37.
3703917  15/12/2017
MAYUR PATIL
Sai Vandna Bunglow 9, Mahale Farm, CIDCO, Nasik 422009 Maharashtra
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :01/08/2017

MUMBAI
repair; installation, cleaning services.
LEAP
3727473   15/01/2018
LEAP INFO SYSTEMS PRIVATE LIMITED
6, Atharv Apartment, Vidhate Colony Off D.P Road, Aundh Pune– 411007,Maharastra India
Private Limited Company
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :01/01/2018
MUMBAI
Providing services relating to Installation of lighting apparatus; Installation, maintenance and repair of lighting apparatus; Installation, maintenance and repair of electrical lighting apparatus; Installation, maintenance and repair of LED lighting apparatus; Advisory services relating to the installation of lighting apparatus; Electrical installation services; Installation, maintenance and repair of electrical and electronic apparatus for use in the field of automation.
CHARGEV FOUNDATION
H-35, L.G.F, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Building construction; Repair; Installation services
3840732  23/05/2018
SANAMPREET SINGH PROPRIETOR OF G.S. HOLDINGS,
1204, Lane Rajpura, Near Kesar Dhaba, Amritsar-143006(Punjab),
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR–143004 (PB )

Proposed to be Used
DELHI
BUILDING CONSTRUCTIONS; REPAIR; INSTALLATION SERVICES INCLUDED IN CLASS 37.
3841280  23/05/2018
HARSHIT NANDRAJOG
House No. 11, Road No. 16, Near S. D. Public School, East Punjabi Bagh, S.O., West Delhi- 110026.
Individual
Address for service in India/Attorney address:
INTELLECT JURIS
604, VICTORIA-C, GRAND OMAXE, SECTOR 93 B, NOIDA-201301
Used Since :01/06/2017
DELHI
Building construction; repair; installation services.
3843378    25/05/2018
MR. PRAMOD SINGH RANA
542, RANA BHAWAN , ELDECO UDYAN -1, (GATE NO. -3),RAVI KHAND, SHARDA NAGAR, LUCKNOW PIN- 226002 (UP)
MAA SHARDA CONSTRUCTIONS
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Proposed to be Used
DELHI
CONSTRUCTIONS
3844508  26/05/2018
BHAIJEE COMMODITIES PRIVATE LIMITED
5 - D, UPPER GROUND FLOOR ANSAL PLAZA, VAISHALI
Private Limited Company

Address for service in India/Attorney address:
ISHU SHARMA
RKB 16 RDC Rajnagar, Ghaziabad UP 201002
Used Since :25/04/1995

DELHI
Building Construction and Repair, Roads, factories Construction and Repair and other related work
3845994  29/05/2018
ACE INFRACITY DEVELOPERS PVT. LTD.
PLOT NO. 01B, SECTOR-126, NOIDA -201 303 (U.P.).
Body Incorporate
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :29/08/2012
DELHI
BUILDING CONSTRUCTIONS, MAINTENANCE AND REPAIR, CONSTRUCTION CONSULTANCY, REFURBISHMENT OF
BUILDINGS, CLEANING OF BUILDINGS (INTERIOR), PAINTING INTERIOR AND EXTERIOR, FURNITURE INSTALLATION,
FURNITURE MAINTENANCE AND CONSTRUCTION, MAINTENANCE AND RENOVATION OF BUILDINGS; REPAIR OF
PLUMBING AND INSTALLATION OF SECURITY SYSTEM INCLUDED IN CLASS 37.
K2 ENGINEERING & CONSTRUCTION PRIVATE LIMITED

3850882  04/06/2018
K2 ENGINEERING & CONSTRUCTION PRIVATE LIMITED
PANCH MANDIR ROAD, KHAIRA MORE JAMUI BR 811307 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
3853065 06/06/2018
ANUP KUMAR BISWAS
1/15 B PAIK PARA ROW, KOLKATA-700037
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :22/12/1979
KOLKATA
Building construction; Repair; Installation services
3853143  06/06/2018
PARWEZ ALAM
trading as ;S.Y.S.F. SUNSHINE
187,G.T. ROAD (SOUTH),SHIBPUR,HOWRAH-711102,WEST BENGAL,INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :02/05/2018

KOLKATA
RENDERING SERVICES OF BUILDING CONSTRUCTION (PROMOTING), (FACTORY CONSTRUCTION, FREEZING EQUIPMENT INSTALLATION AND REPAIR, CONSTRUCTION FORMATION)
WASHKAR

3854024   07/06/2018

RAM NARAYAN
A-30 TEACHER COLONY SAMAYPUR, DELHI-110042
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
CLOTHING LAUNDRY, FABRIC LAUNDRY, CLOTH LAUNDRY, LAUNDRY SERVICES, PROVISION OF LAUNDRY SERVICES, PROVISION OF LAUNDRY FACILITIES, PROVIDING WASHING AND DYING LAUNDRY FACILITIES, CAR WASHING, CAR WASHING SERVICES IN CLASS 37
3859737  14/06/2018
SGM BUILDERS PVT. LTD.
Unit 1F, Sukh Sagar, 2/5, Sarat Bose Road, Kolkata - 700020, West Bengal.
Service Provider
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
Building construction, repair, installation services.
3870066   25/06/2018
MOHAMMED WAJAHAT SANA
49, KUSTIA MASJID BARI LANE NEAR UNION BANK OF INDIA,KOLKATA-700039
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Cleaning of shoes, Repair of shoes, Repair services for shoes, Repair of shoes, bags and belts
3871129  26/06/2018
M/S ATWAL SUNDER MARKETING PVT. LTD.
BOOTH NO. 15 & 16, DANA MANDI, GORAYA, DISTT. JALANDHAR, PUNJAB.
(A COMPANY DULY REGISTERED UNDER THE COMPANY’S LAW)

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :02/03/2015

DELHI
INSTALLATION, MAINTENANCE AND REPAIR OF ELECTRICAL AND ELECTRONIC APPARATUS AND EQUIPMENT.
3872309  27/06/2018

MR. ANKUR MITTAL
A-156, Sector-Alpha-I, Greater Noida-201308
INDIVIDUAL
Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001
Used Since :08/11/2015
DELHI
CONSTRUCTION, CONSTRUCTION OF PROPERTY; BUILDING CONSTRUCTION; REPAIR; MAINTENANCE, INSTALLATION SERVICES, AND PROPERTY DEVELOPMENT SERVICES [CONSTRUCTION]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
SHRI VINAYAKA GROUP

3872311    27/06/2018

MR. ANKUR MITTAL
A-156, Sector-Alpha-I, Greater Noida-201308

INDIVIDUAL

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001

Used Since :08/11/2015

DELHI

CONSTRUCTION, CONSTRUCTION OF PROPERTY; BUILDING CONSTRUCTION; REPAIR; MAINTENANCE, INSTALLATION SERVICES, AND PROPERTY DEVELOPMENT SERVICES [CONSTRUCTION]
GOLDEN PEAK

3875768 02/07/2018
BLISSFUL MOUNTAINS OPC PRIVATE LIMITED
BHMUJABELLI, DIGOTI RANIKHET, ALMORA, UTTARAKHAND – 263651, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI

CONSTRUCTION SERVICES, BUILDING, INFRASTRUCTURE, PIER, PIPELINE, MARINE, SCAFFOLDING, STREET, ROAD, SCENERY, HARBOUR, INSULATION CONSTRUCTION, CONSTRUCTION CONSULTATION, MAINTENANCE OF SPORTS CENTERS, HEALTH CLUBS, REPAIR OF AIRPORTS & AIRPORT FACILITIES, REPAIR OR MAINTENANCE OF CONSTRUCTION MACHINES & APPARATUS & PROVISION OF INFORMATION RELATING THERETO, SERVICES OF SHIPBUILDING, REPAIR SERVICES, i.e., SERVICES WHICH UNDERTAKE TO PUT ANY OBJECT INTO GOOD CONDITION AFTER WEAR, DAMAGE, DETERIORATION OR PARTIAL DESTRUCTION.
3877128 03/07/2018
P S INFRA ESTATE AND PROJECTS PVT. LTD.
H.NO. 051, Khetalpura, Nalanda-811101
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Building construction; Repair; Installation services
SEEMA SHARMA TRADING AS S. S. MOTORS
274, Nawada, Main Najafgarh Road, New Delhi- 110059
Proprietorship

Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085
Used Since : 30/01/1998

DELHI

car repair, maintenance, workshop services
MAVOX
3884904    11/07/2018
SANDHAR AMKIN INDUSTRIES PVT. LTD.
Farm House No. 10, Tropical Drive, Ghitorni, MG Road, New Delhi- 110030, India.
Company
Address for service in India/Attorney address:
MR. KUNAL CHANDRA AGRAWAL ADVOCATE
A-32, SECTOR 35, NOIDA UP-201301
Proposed to be Used
DELHI
Vehicle greasing, lubrication, polishing, maintenance services.
PAREENA
3885942  12/07/2018
PAREENA INFRASTRUCTURES PVT LTD.
FLAT NO. 2, THE PALMS APPTS, SECTOR 6, DWARKA, NEW DELHI-110075
Private Limited
Used Since :01/04/2009
DELHI
BUILDING CONSTRUCTION AND OTHER ALLIED SERVICES
3891429   18/07/2018
DEVESH KUMAR GAJWANI
BF-17, 1ST FLOOR, NAJAFGARH ROAD, NEAR METRO STATION, TAGORE GARDEN, DELHI-110027
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Cleaning of building interiors, Installation of ship interiors, Installation of yacht interiors, Custom installation of automobile interiors, Construction of partition walls for interiors, Building construction; Repair; Installation services
4427620 01/02/2020

V-CARE PEST MANAGEMENT SERVICES
5, 2ND FLOOR, HARSIDDH CHAMBERS, NEXT TO ESIC OFFICE, INCOME TAX, ASHRAM ROAD, AHMEDABAD 380014

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :30/01/2013

AHMEDABAD

Building cleaning services; Cleaning of building interiors; Provision of information relating to building cleaning; Cleaning of office buildings and commercial premises; Cleaning of building exteriors and providing information relating thereto; Fumigation of buildings against pests; Pest control services, other than for agriculture, aquaculture, horticulture and forestry

subject to the mark should be use as represented
4432483  06/02/2020
IBEA ELEVATORS PRIVATE LIMITED
Plot # 43, V. V. Colony 4th Street, Adambakkam, Chennai - 600 088.
Private Limited Company
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Repair of elevators, Installation of elevators, Installation services of elevators and lifts, Repair or maintenance of elevators [lifts].
4433548  07/02/2020
BHADRAM LANDSCAPE IRRIGATION SYSTEMS PRIVATE LIMITED
21/5, CHITHRAKULAM STREET, THIRUVANMIYUR, CHENNAI-600041
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Irrigation devices installation and repair, Civil engineering relating to water irrigation, Land irrigation, Installation and maintenance of irrigation systems, Construction of water supply installations, Water supply installations maintenance
MY HD MECHANIK INDIA PRIVATE LIMITED
8/2 First Floor, Chiranjeev Vihar, Ghaziabad, Uttar Pradesh, India, 201002

Address for service in India/Attorney address:
NITIN SHARMA
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005

Proposed to be Used
DELHI

subject to the mark should be use as a whole
PLANET APP

4438505  12/02/2020

PLANET HOLDING LTD
2ND FLOOR 22, EASTCHEAP, LONDON, ENGLAND, EC3M 1EU
COMPANY INCORPORATED IN ENGLAND

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Proposed to be Used

DELHI

ADVISORY SERVICES RELATING TO THE CONSTRUCTION OF PUBLIC WORKS; ADVISORY SERVICES RELATING TO THE RENOVATION OF PROPERTY; ASSEMBLY OF PREFABRICATED HOUSES; BENEATH GROUND CONSTRUCTION WORK RELATING TO PLUMBING; BENEATH GROUND CONSTRUCTION WORK RELATING TO SEWERS; BENEATH GROUND CONSTRUCTION WORK RELATING TO WATER SUPPLY PIPES; BUILDING CONSTRUCTION SUPERVISION SERVICES FOR BUILDING PROJECTS; BUILDING CONSTRUCTION SUPERVISION SERVICES FOR REAL ESTATE PROJECTS; BUILDING CONSTRUCTION SUPERVISION; BUILDING CONSTRUCTION; BUILDING OF UNDERGROUND STRUCTURES; BUILDING PROJECT MANAGEMENT SERVICES; BUILDING REPAIR; BUILDING SERVICES RELATING TO BUILDING FOR HABITATION; BUILDING, CONSTRUCTION AND DEMOLITION; CIVIL CONSTRUCTION SERVICES; CIVIL ENGINEERING [CONSTRUCTION] CONSULTANCY; CONSTRUCTING DECKS; CONSTRUCTION LAND DEVELOPING; CONSTRUCTION OF COMPLEXES FOR BUSINESS; CONSTRUCTION OF COMPLEXES FOR SPORTS PURPOSES; CONSTRUCTION OF DRAINAGE SYSTEMS; CONSTRUCTION OF FOUNDATIONS FOR BUILDINGS; CONSTRUCTION OF FOUNDATIONS FOR ROADS; CONSTRUCTION OF HOUSE EXTENSIONS; CONSTRUCTION OF INFRASTRUCTURE WITH INCREASED ENVIRONMENTAL, SOCIAL AND ECONOMIC SUSTAINABILITY; CONSTRUCTION OF INFRASTRUCTURE WITH REDUCED ENVIRONMENTAL IMPACT; CONSTRUCTION OF LEISURE COMPLEXES; CONSTRUCTION OF PARTS OF BUILDINGS; CONSTRUCTION OF PROPERTY; CONSTRUCTION OF PROPERTY; CONSTRUCTION OF VENTILATION SHAFTS; CONSTRUCTION OF WALLS; CONSTRUCTION PROJECT MANAGEMENT SERVICES; CONSTRUCTION SERVICES; CONSTRUCTION WORKS FOR PREFABRICATED HOUSES; CONSULTATION IN BUILDING CONSTRUCTION SUPERVISION; CUSTOM CONSTRUCTION OF BUILDINGS; CUSTOM CONSTRUCTION OF HOUSES; CUSTOM CONSTRUCTION OF ROADS; DEVELOPMENT OF LAND; ERECTING OF HOUSING AREAS; HOUSE BUILDING; INSTALLATION OF TECHNICAL INSTALLATIONS; MAINTENANCE OF PROPERTY; ONSITE BUILDING PROJECT MANAGEMENT; ON-SITE CONSTRUCTION SUPERVISION OF CIVIL ENGINEERING WORKS; PAINTING, INTERIOR AND EXTERIOR; RENOVATION OF PROPERTY; ROAD CONSTRUCTION; ROAD PAVING; ROAD STRIPPING; SERVICES FOR THE CONSTRUCTION OF BUILDINGS; SERVICES FOR THE DAMP PROOFING OF BUILDINGS DURING CONSTRUCTION; STREET CLEANING; STREET CONSTRUCTION; SUPERVISION OF BUILDING DEMOLITION; SUPERVISION OF BUILDING RENOVATION; SUPERVISION OF BUILDING REPAIR;
4442076    14/02/2020
NINETY NINE BUILDERS PVT LTD
F-1 GOLDEN VALLEY APPARTMENT, KOLAR ROAD, BHOPAL
BODY INCORPORATE

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI
CONSTRUCTION AND DEVELOPMENT OF LANDS, FLATS, VILLAS; PLANNING, DESIGNING, SUPERVISION, EXTERIOR AND DECORATIVE, CLEANING AND REPAIR, PAINTING, PLASTERING, PLUMBING, ROAD PAVING, BUILDING SEALING, WALL PAPERING, DEVELOPMENT OF INFRASTRUCTURE AND BUILDING REPAIRS, RENOVATION AND INSTALLATION SERVICES; CONSTRUCTION INFORMATION PROVIDING SERVICES TO CUSTOMERS IN THE FIELD OF CONSTRUCTION INCLUDED IN CLASS 37.
I CARE COMMUNICATION

4448562  20/02/2020

M.PRABU
222/1,1st,Floor,Sps Complex, Opp.Arrs Theatre,Meyyanur,Salem-636004

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 11/11/2013

CHENNAI

Building construction; repair; installation services
MOIRA

4468944  11/03/2020
JAIDEEP ISPAT & ALLOYS PVT. LTD.
103, Laxmi Tower, 576, MG Road, Indore - 452001, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/06/1985

To be associated with:
2540551

MUMBAI
Building construction; repair; installation services
4507668  22/05/2020
AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 969, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Proposed to be Used
To be associated with:
2959489, 2959501, 4503465, 4503474, 4507644, 4507668

DELHI
OFFICE EQUIPMENT INSTALLATION; OFFICE EQUIPMENT MAINTENANCE; REPAIR OR MAINTENANCE OF OFFICE MACHINES AND APPARATUS AND PROVIDING INFORMATION RELATING THERETO
SH. RAJESH KUMAR GUPTA  
Sai Kuteer, F-244, New Rajendra Nagar,(Shanker Road Main Market), Near Sindh Sweet, New Delhi-110060.  
(Proprietor)  

Address for service in India/Agents address:  
DELHI REGISTRATION SERVICES  
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006  

Proposed to be Used  
DELHI  
Construction services; installation and repair services; mining extraction, oil and gas drilling. Automobile repair, Building and construction services, Building maintenance and repair, Construction consultancy, Construction of roads, Dry cleaning, Erection of prefabricated buildings and structures, Painting, Shipbuilding.
K.B.G. ENGINEERS
201, 214, IIIND FLOOR, S.S.G. MAJESTY MALL, ROAD NO.43, GURU HARKISHAN MARG, NEAR DCP OFFICE (OUTER DISTRICT) PITAM PURA, DELHI-110034
PARTNERSHIP FIRM
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/04/1989

DELHI
SERVICES RELATING TO ALL KINDS OF CIVIL CONSTRUCTIONS, ENGINEERING, REPAIR AND MAINTENANCE IN GENERAL AND IN PARTICULAR OF BUILDINGS, ROAD, BRIDGES, DAMS TRANSMISSION LINES, ELECTRICITY, FURNITURE, INSTRUMENTS, TOOLS, VEHICLES, MACHINERY, OFFICE EQUIPMENTS, SERVICES OF CONTRACTORS AND SUB-CONTRACTORS, PAINTERS, PLUMBERS, HEATING, AIR CONDITIONING, INSTALLERS OR ROOFERS, HIRING OF TOOLS OR BUILDING MATERIALS
Trade Marks Journal No: 1959 ,   03/08/2020           Class 37

ZOIETEC

4531824  15/06/2020
JOE VARGHESE
2nd Floor, Kalathur Complex, #4, Gangamma Gudi Circle, Jalahalli, Bangalore – 560013
Individual
Address for service in India/Agents address:
VENKATESH DAYANANDA
No.7, 4th Main Road, Chamrajpet, Bengaluru-560018.

Proposed to be Used
CHENNAI
Building construction; repair; installation services.
M/S. CARELIVE SMART FONE CARE
M/s. Carelive Smart Fone Care, SBP 06/196 D, E, Sultan Bathery Post, Pin - 673 592, Wayanad District, Kerala, India
Partnership

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since: 01/04/2017

CHENNAI
Installation, maintenance and repair services; maintenance, repair and installation services with respect to mobile phone, laptops and electronic appliances
4532159  15/06/2020
SHASIDHARA BISWAL
FLAT NO 203, HIG-254, SAI VIGNESH APPARTMENT, 6TH PHASE KPHB COLONY RRB BALANAGAR, HYDERABAD - 500072
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Construction services; Installation and repair services; Mining extraction, oil and gas drilling
4533613    16/06/2020
ARJUN KUMAR GUPTA
387, Sector 1, Channi Himmat, Jammu City, Jammu, Jammu and Kashmir -180015 IN
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 Gali No. 4, Jharkhandi Road, Bhola Nath Nagar Shadara Delhi 110032

Proposed to be Used
DELHI
Laundry and dry cleaning services
4533735    17/06/2020
BIOFICS PRIVATE LIMITED
2-PATEL NAGAR, DINDOLI, SURAT, GUJARAT, INDIA, 394210
BIOFICS PRIVATE LIMITED
Address for service in India/Attorney address:
LAHANE SANJEEV
TRADEMARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203

Proposed to be Used

AHMEDABAD
WASTE REMOVAL, WASTE DISPOSAL, MAINTENANCE OF WASTE MANAGEMENT AND RECYCLING MACHINES, REPAIR OF INDUSTRIAL WASTE TREATMENT MACHINES, REPAIR OF MACHINES FOR TREATING ORGANIC WASTE, PROVIDING INFORMATION RELATING TO REPAIR OR MAINTENANCE OF WASTE COMPACTING MACHINES AND APPARATUS, UNBLOCKING OF WASTE DISPOSAL VESSELS, HAZARDOUS WASTE CLEAN-UP SERVICES
NIKHIL GEHLOT
Ideaforage Innovations Private Limited 210, Second Polo, Jodhpur, Rajasthan
Applicant is an Indian Citizen

Address for service in India/Attorney address:
PANKAJ KUMAR
73/11, MANSAROVAR, NEAR KENDRIYA VIDHYALAYA-5, JAIPUR - 302020, RAJASTHAN

Proposed to be Used
AHMEDABAD
Building construction, repair and installation services
4533840   17/06/2020
SHRI SAI ELECTRICAL
3, THIRD FLOOR, SAUNDARYA SILVER, NR. BANSARI TOWNSHIP, RADHANPUR ROAD, MEHSANA-384002, GUJARAT, INDIA.
Partnership Firm
Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052
Used Since :29/12/2014

AHMEDABAD
Installation of solar powered systems, Installation of solar heating systems, Construction of utility solar installations, Installation, maintenance and repair of solar collectors, Installation and maintenance of solar thermal installations, Installation of residential solar panel power systems, installation, maintenance and repair of solar energy systems.
RAICHANDANI

4534208 17/06/2020
ANI KUMAR D RAICHANDANI
trading as ;RAICHADHANI CONSTRUCTION
1-10-177, SEVENTH FLOOR, VARUN TOWERS-1,BEGUMPET, HYDERABAD-500 016
SERVICE PROVIDER
PARTNERSHIP FIRM

Address for service in India/Attorney address:
S. BALA JANAKI
SUITE NO. 27 C&D, 3RD FLOOR, PANDU KLIX PLAZA, NEW NO. 330 (OLD NO. 168), THAMBU CHETTY STREET, CHENNAI-6000001, TAMILNADU, INDIA.
Used Since :23/04/2015

CHENNAI
CONSTRUCTION, BUILDING CONSTRUCTION, CONSTRUCTION SERVICES, ROAD CONSTRUCTION, LAND IRRIGATION, CONSTRUCTION OF BUILDINGS, ROADS, BRIDGES AND DAMS, DEVELOPMENT OF LAND CONSTRUCTION, DEVELOPMENT OF PORTS, PROPERTY DEVELOPMENT SERVICES.
ECLINIC

4534224  17/06/2020
MUHAMMED NADEER C K V
PUTHAN VEEDU, KP LINE, HALWA BAZAR, KUTTICHIRA, KOZHIKODE-673001, PO- KOZHIKODE HEAD, KERALA
CKV
PROPRIETORSHIP

Proposed to be Used

CHENNAI

SERVICE, MAINTENANCE AND REPAIR OF COMPUTER, LAPTOP, DESKTOP; PRINTERS, TABLETS & SMART PHONES, MOBILE PHONE & COMPUTER HARDWARES
GOLDEN KIWI

4534967  17/06/2020

NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES AND REPAIR SERVICES
IMAGINEARC INFRASTRUCTURE PVT. LTD.
G-221, 2nd Floor, Sector-63, Noida
Private Ltd. Company

Address for service in India/Attorney address:
VARUN LAL
A-455, LGF, DEFENCE COLONY, DELHI-110024

Used Since: 05/05/2020

To be associated with:
4522588

DELHI
Infrastructure construction; Construction of bridges; Grout reinforcement for bridges; Construction of foundations for bridges; construction of roads and highways; Structural work for culverts, bridges and underpass; Retaining wall/ drains; RCC crash barrier; Road marking and signage; Pedestrian railings; construction of toll plazas; pre casting and erection of fencing; building construction; street lighting; foot over bridges; bus shelters; industrial buildings; Construction of Base camps; Application of bridge expansion joints; Lift and elevator installation, maintenance and repair; included in class-37.
SMARTOWNER SERVICES INDIA PVT. LTD.
8TH FLOOR, DELTA BUILDING, SIGMA TECH PARK, RAMAGONDANHALLI, WHITEFIELD, BANGALORE-560066, KARNATAKA.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3155799, 3155803, 3155807

CHENNAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; BRICKLAYING; CONSTRUCTION CONSULTANCY;
CONSTRUCTION INFORMATION; BUILDING CONSTRUCTION SUPERVISION; BUILDING INSULATING; BUILDING
SEALING; DAMP-PROOFING [BUILDING]; DEMOLITION OF BUILDINGS; SCAFFOLDING; RENTAL OF CONSTRUCTION
EQUIPMENT.
4535297  18/06/2020
M/S VRIDDHI TERRA PROPERTIES (A PROPRIORSHIP CONCERN) (REP BY ITS PROPRIETOR MR VICTOR.H.DAVID)
# NO: 6-3-1082, 2ND FLOOR, SOMAJIGUDA, CIRCLE 10, HYDERABAD, TELANGANA STATE, INDIA
SERVICES

Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used
CHENNAI
CONSTRUCTION SERVICES, REPAIRS & INSTALLATION SERVICES
AIR DESIGN HVAC PRIVATE LIMITED
Unit F-49, 1st Floor, Kohinoor Mall, Premier Road, Kurla West, Mumbai Mumbai City Mh 400070.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Air Conditioning Apparatus Installation & Repair; Electric Appliance Installation & Repair; Office Machines And Equipment Installation, Maintenance & Repair.
LAVENDER
4536930  19/06/2020
GOYAL INTERNATIONAL
24, GOYAL HOUSE, OPP. ANCHOR MALL, AJMER ROAD, JAIPUR, RAJASTHAN-302006
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
AHMEDABAD
LAUNDRY & DRY CLEANING SERVICES.
RAMGOLIA
4537108  19/06/2020
RAMGOLIA DEVELOPERS & CONSTRUCTIONS PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR GUDDY DEVI
4TH FLOOR, 205, ADHARSHILA COMPLEX, BEHIND RBI, SOUTH GANDHI PATNA, BIHAR 800001 INDIA
PRIVATE LIMITED COMPANY
Proposed to be Used
KOLKATA
Services relating to the construction of buildings, roads, bridges, dams or transmission lines and services of undertakings specializing in the field of construction such as those of painters, plumbers, heating installers or roofers; Services auxiliary to construction services like inspections of construction plans; Services of shipbuilding; Services consisting of hiring of tools or building materials; Repair services, i.e., services which undertake to put any object into good condition after wear, damage, deterioration or partial destruction (restoration of an existing building or another object that has become imperfect and is to be restored to its original condition); Various repair services such as those in the fields of electricity, furniture, instruments, tools, etc.; Services of maintenance for preserving an object in its original condition without changing any of its properties.
Alcazar

4540784   23/06/2020

HYUNDAI MOTOR INDIA LIMITED
A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Repair, maintenance, installation and services of vehicles.
Vishagan Group of Companie's

4540793    22/06/2020

P. NATARAJAN
VISHAGAN GROUP OF COMPANIES, F2,6/3239, EASWARI GARDEN, NANDHA NAGAR, NO.1 TOLGATE, TRICHY- 621 112

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Building and construction services, Civil construction services, Development of property (building and construction services), Housing development (building and construction services), Advisory services relating to property development building and construction services, Real estate development (building and construction services)
MY GREEN BASKET

4541917 23/06/2020

NITHIN SHIVAKUMAR

# 1100, C H 6, Devaparthisiva Road, Lakshmipuram, Mysuru – 570004

an Indian Citizen

Address for service in India/Agents address:

A.V. NATHAN ASSOCIATES.

451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used

CHENNAI

building construction, cleaning, plumbing, electrical, HVAC, lift, pool, construction, installation, repair and maintenance services and consultancy related to the aforesaid
MY GREEN BASKET PROPERTIES

4541919   23/06/2020

NITHIN SHIVAKUMAR
# 1100, C H 6, Devaparthiva Road, Lakshmipuram, Mysuru – 570004
an Indian Citizen

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES,
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
building construction, cleaning, plumbing, electrical, HVAC, lift, pool, construction, installation, repair and maintenance services and consultancy related to the aforesaid
B A G

4542007    23/06/2020
BENNY ARAKKAL GARVADIS
ARAKKAL HOUSE, ERUMATHALA POST, CHUNANGAMVELY, ALUVA 683112, ERNAKULAM, KERALA
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Construction services; Installation and repair services; Mining extraction, oil and gas drilling
EPICORMIC

4542014  23/06/2020
ROADWAY SOLUTIONS (I) PVT LTD
PLOT NO. 20, DHANJIBUOY SOCIETY, OFF. NIBM ROAD, BEHIND BIZZBAY MALL, KONDHWA (KD), PUNE 411048
MAHARASHTRA.30
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
CONSTRUCTION SERVICES; INSTALLATION AND REPAIR SERVICES; BUILDING CONSTRUCTIONS AND INFRASTRUCTURES; REPAIR AND MAINTENANCE; CONSTRUCTION CONSULTANCY; CONSULTANCY RELATING TO INSTALLATION, MAINTENANCE AND REPAIR SERVICES.
Proposed to be Used

DELI

Advisory services relating to the construction of buildings and other structures; Advisory services relating to building demolition; Advisory services relating to the installation of plumbing; Advisory services relating to the installation of lighting apparatus; Advisory services relating to the installation of hydraulic equipment; Advisory services relating to the maintenance and repair of mechanical and electrical equipment; Advisory services relating to the installation of building automation equipment; Advisory services relating to the installation of passenger lifts; Advisory services relating to the renovation of property; Advisory services relating to the maintenance of buildings; Advisory services relating to the construction of public works; Advisory services relating to building construction; Advisory services relating to excavating; Alarm, lock and safe installation, maintenance and repair; Building and construction services; Building; Building caulking services; Building cleaning; Building, construction and demolition; Building construction supervision services for building projects; Building consultancy; Building of shops; Building of trade fair and exhibition stands; Building restoration; Building sealing and caulking services; Cleaning and care of fabric, textile, leather, fur and goods made thereof; Cleaning of building exterior surfaces; Cleaning of buildings [exterior surface]; Construction consultancy; Construction management services; Construction of bridges; Construction of chemical plants; Construction of conservatories and greenhouses; Construction of nuclear power plants; Construction of public facilities; Construction of railways; Construction of railway roadbeds; Construction of public works; Construction of public housing; Construction of residential properties; Construction of structures for the storage of natural gas; Construction of wind power plants; Construction project management services; Consultancy relating to residential and building construction; Consultancy, information and advisory services relating to the construction of public works; Consultancy and information services relating to construction; Consultancy services relating to the construction of buildings; Custom building construction; Custom construction of motorways; Demolition of buildings; Drain cleaning services; Elevator installation and repair; Erection of prefabricated buildings and structures; Excavation services; Fire alarm installation and repair; Fire extinguisher recharging services; Factory construction; Fumigation of buildings against vermin activity; Grout reinforcement for bridges; Grout reinforcement for oil platforms; Grout reinforcement for tunnels; Grouting services; Heating equipment installation and repair; Installation, maintenance and repair of medical apparatus and instruments; Installation of basement waterproofing products; Installation of building insulation; Advisory services in relation to building demolition; Advisory services in the fields of construction, repair, restoration, maintenance and installation; Advisory services relating to the installation, maintenance and repair of mechanical and electrical equipment; Advisory services relating to the building and repair of airports and airport facilities; Advisory services relating to the repair of plumbing; Cleaning of buildings; Cleaning of facades; Cleaning of industrial premises; Concrete leveling services; Concrete raising services; Construction of hydroelectric factories; Construction of medical establishments; Construction of sunrooms; Construction of wave energy power plants; Decorative interior house painting services; Drilling and pumping of oil; Furniture maintenance; Glazing of windows; Freezing equipment installation and repair; Installation and maintenance of solar thermal installations; Installation of telephone lines; Installation of elevators; Irrigation devices installation and repair; Laying of cable; Machinery installation; Maintenance and repair of heating installations; Maintenance of aquariums; Masonry; Mining extraction; Naval shipyard services; Office machines and equipment installation, maintenance and repair; Oil pumping and extraction; Oil well drilling; Pavement marking services; Pest control services, other than for agriculture, aquaculture, horticulture and forestry; Pipeline construction; Plumbing; Plumbing installation advisory services; Pump repair or maintenance; Pumping crude oil; Refurbishment of buildings; Renovation and restoration of buildings; Renovation of buildings; Rental of bulldozers; Rental of construction machines and apparatus; Rental of construction equipment; Abrasive cleaning of surfaces; Advisory services relating to the maintenance of plumbing; Advisory services relating to building refurbishment; Advisory services relating to pipe laying; Application of slip-resistant safety floor sealers; Assembly services relating to the installation of machines, machine tools and automatic systems for treating and processing metals; Boiler cleaning and repair; Boring of water or oil wells; Boring of wells; Bricklaying; Building construction supervision; Building construction supervision services for real estate projects; Building damp-proofing; Building demolition; Building inspection in the course of building construction; Building insulating; Building maintenance and repair; Building of canal locks; Building of fair stalls and shops; Building project management [construction supervision]; Building reinforcing; Building repair and maintenance; Burglar alarm installation and repair; Carpentry contractor services; Carpentry services; Carpet and rug cleaning, and provision of
information relating thereto; Cleaning of floor coverings; Cleaning of floor surfaces; Cleaning of residential and commercial properties; Concrete polishing services; Concrete resurfacing and repair services; Constructing porches; Constructing sunrooms; Construction; Construction and demolition of buildings, roads, bridges, dams or transmission lines; Construction and erection of exhibition stands, stages and booths; Construction and maintenance of pipelines; Construction and maintenance services relating to water irrigation; Construction and maintenance of building complexes, residential buildings, housing estates, commercial buildings, shopping centers, office buildings and parking structures; Construction and maintenance of buildings; Construction and renovation of bridges; Construction and renovation of buildings and other structures; Construction and repair of airports and airport facilities; Construction and repair of warehouses; Construction engineering services [construction supervision]; Construction, erection, installation, repair, refurbishment, servicing, maintenance and dismantling of wind farms; Construction, maintenance and repair of transportable and prefabricated buildings; Construction of airports; Construction of chimneys; Construction of commercial buildings; Construction of factories; Construction of energy efficient buildings and structures; Construction of office buildings; Construction of oil pipelines; Construction of piers; Construction of steel structures; Construction of structures for the storage of crude oil; Construction of telecommunication towers; Construction of trade fair and exhibition stands; Construction of transmission lines; Construction services; Custom construction of roads; Diamond mining; Disinfecting; Drilling for oil and gas; Emergency servicing of apparatus for supplying electricity; Environmental remediation services, namely, waste disposal [cleaning services]; Erection, installation, maintenance and repair of windmills, wind power plants, wind turbines and other wind-operated machines; Erection of scaffolding; Erection of prefabricated buildings and structures; Erecting of commercial centres, housing areas and manufacturing plants; Extraction of oil and gas; Floor cleaning services; Floor polishing and providing information relating thereto; Floor sanding; Furnace and smelter installation and repair; Gas drilling services; General building contractor services; Glass installation services; Hire of building machinery; Hydroelectric factory construction; Industrial and commercial cleaning services; Installation and maintenance of transmission and broadcasting equipment, apparatus and instruments; Installation and maintenance of sanitary apparatus; Installation and repair of business and office machinery and equipment; Installation, construction, maintenance, servicing and repair of energy and power generating apparatus, equipment and installations; Installation, maintenance, repair of energy conversion apparatus and power plants; Warehouse construction and repair; Water well drilling; Wallpapering services; Swimming pool maintenance; Underwater construction; Road construction; Safe maintenance or repair; Roofing services; Storage tank cleaning; Repair or maintenance of elevators [lifts]; Repair work on buildings; Repair or maintenance of industrial furnaces; Repair of buildings; Repair of elevators; Repair of power lines; Plumbing services; Pipeline maintenance; Plastering; Painting; Drilling of oil wells; Drilling for crude oil; Chimney sweeping; Building construction services; Building construction; Advisory services relating to the construction of buildings;
KORSON

4542349   24/06/2020
NISHANT GOKALBHAI KORADIYA
Raghukul, Nirmala Convent Road, Opp. Crystal Appartment, Raiya Road, Rajkot 360007, Gujarat, India
SOLE PROPRIETOR

Address for service in India/Attorney address:
YASHRAJ HITESHKUMAR PANCHOLI
"YASH - KRUTI", 6 - NALANDA BUNGLOWS, 6 - PRAGATI SOCIETY, RAIYA ROAD, RAJKOT - 360007, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD

Construction services; Installation and repair services; Mining extraction, oil and gas drilling.
YDESCAR

4543837  25/06/2020

DODDLE CAR SERVICE PRIVATE LIMITED
C/O SAI MOTORS, NEAR GHULEWADI PHATA, PUNE-NASIK ROAD, (NH-50), TAL. SANGAMNER AHMEDNAGAR AHMEDNAGAR MH 422608 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Construction services; Installation and repair services; Mining extraction, oil and gas drilling
DYNATRON

4544068  25/06/2020
DYNATRON SERVICES PRIVATE LIMITED
104, MITTAL CHAMBERS, 10TH FLOOR, NARIMAN POINT MUMBAI – 400021
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Used Since : 19/07/1990

MUMBAI
MARINE ENGINEERING (CONSTRUCTION SERVICES), CIVIL ENGINEERING (CONSTRUCTION CONSULTANCY), NAVAL SHIP BUILDING, REPAIR AND MAINTENANCE OF SHIPS, CONSTRUCTION SERVICES; INSTALLATION AND REPAIR SERVICES; MINING EXTRACTION
ASHWIKA

4544241  25/06/2020
DHARAM NAVINKUMAR AGGARWAL
11, Indraprasth Bunglow, Opp. Management Enclave, Vastrapur, Ahmedabad - 380 015
INDIVIDUAL
Used Since :17/10/2012

AHMEDABAD
ERECT, CONSTRUCT, PURCHASE, DEVELOP, MAINTAIN, LEASE, ACQUIRE, HOLD, OCCUPY, ALTER, OPERATE,
DEVELOP, FURNISH, IMPROVE, REPAIR, RENOVATE, BUILD, PLAN, LAY OUT, SALE, TRANSFER, MORTGAGE, CHARGE,
ASSIGN, LET OUT, HIRE ALL TYPE OF LANDS, COLONIES, PLOTS, BUILDINGS, HEREDITAMENTS, BUNGALOWS,
HOUSES, HOTELS, VILLAS, CIVIL, CONSTRUCTIONAL WORKS, HOTELS, RESTAURANT, BANQUETS, ROADS, BRIDGES,
ESTATES, AGRICULTURAL LANDS, FARMS HOUSES, MULTI STOREYED BUILDINGS, LICENSE FLAT INCLUDED IN
CLASS 37
BARGAD
4546049  26/06/2020
DEEPAK KUMAR TRADING AS PARIS FINANCE AND INVESTMENT
HOUSE NO. 302, PINK VIHAR NO. 32, OLD SABJI MANDI, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2020
DELHI
Construction, Repair, Restoration, Maintenance and Installation; Construction and Maintenance of Building Complexes, Residential Buildings, Housing Estates, Commercial Buildings, Shopping Centers & Office Buildings.
BAJAJ OPEN NEW LIFE

4546212    26/06/2020

BAJAJ ELECTRICALS LIMITED
45/47, VEER NARIMAN ROAD, FORT, MUMBAI-400001.

a company incorporated under the Companies Act, 1913

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, Oval by Galaxy, Cambata Building, 5th Floor (East Wing), M.K. Road, Churchgate, Mumbai 400020

Used Since: 24/09/2019

MUMBAI

Services relating to maintenance, repair and installation of electrical and electronic appliances and goods; providing after sales services relating to electrical and electronic appliances and goods; office machines and equipment installation, maintenance and repair; underwater construction and repair.
Curec

4547465  27/06/2020
M/S. MANAV ENERGY PVT LTD.
#28, PUNARVASU, 1st and 2nd Floor, E End Main Road, 4th “T” Block, Jayanagar, Bangalore - 560041, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Installation of lightening conductors and defence systems, Maintenance and repair of lightning rods, defence systems
HYDRO CLEAN

4547689  28/06/2020
HYDRO CLEAN PRIVATE LIMITED
F-3, Mymoon, Kamala Enclave, Sirohiya Building, Prem Nagar Ke Pass, Khatipura Road, Jhotwara, Jaipur -302012 (Rajasthan)
PRIVATE LIMITED (SMALL COMPANY)
Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR. RAJASTHAN-302017
Used Since :19/02/2020
AHMEDABAD
Air conditioning apparatus installation and repair, car wash / motor vehicle wash, cleaning of clothing, dry cleaning, boiler cleaning and repair, electric appliance installation and repair, furniture maintenance, kitchen equipment installation, laundering which included in class 37
Aquilae

4548444  29/06/2020

RATHEESH C R
S/O Ramesan, Ratheesh Bhavan, Edamon P O, Edamon, Kollam, Kerala 691307a
An Indian Citizen

Address for service in India/Attorney address:
JOSHUA DANIEL
Bizpole business solutions private limited, villiadath building, PC road, chalikavattom, cochin, kerala, 682028

Proposed to be Used

CHENNAI

BUILDING CONSTRUCTION, REPAIR AND INSTALLATION SERVICES, CLEANING OF BUILDINGS, CARPENTRY SERVICES, DISINFECTING, ELECTRIC APPLIANCE INSTALLATION AND REPAIR, ELEVATOR INSTALLATION AND REPAIR, FREEZING EQUIPMENT INSTALLATION AND REPAIR, HEATING EQUIPMENT Installation AND REPAIR, FURNITURE MAINTENANCE AND RESTORATION, INSTALLATION OF DOORS AND WINDOWS, MACHINERY INSTALLATION AND REPAIR, PAINTING, INTERIOR AND EXTERIOR, PLASTERING, PLUMBING, ROOFING SERVICES AND RUST PROOFING SERVICES, SCAFFOLDING, SWIMMING POOL MAINTENANCE, UPHOLSTERING, VARNISHING, WALLPAPERING
RAISE

4548748    29/06/2020

ENERGY EFFICIENCY SERVICES LIMITED
4th floor, Sewa Bhawan, R. K. Puram, New Delhi - 110066
A company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI

Construction supervision, construction management, and construction services for air-conditioning and ventilation system, infrastructure, environment, energy facilities, and design and build; Providing services related maintenance and repair of air-conditioning and ventilation system, infrastructure, environment, energy facilities; Providing services related to construction, maintenance, repair and retrofitting of air-conditioning and ventilation system to improve the indoor air quality of buildings for healthy and energy efficient buildings; Providing services related to construction, installation, maintenance and repair of air quality monitoring system;
FASHFONE

4549099  29/06/2020

STACKTRAIL CASH AND CARRY PRIVATE LIMITED
No. 1090/O, Municipal No. 1580/1090/O 17th Main, Sector-3, HSR Layout Bangalore, Karnataka - 560102.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Repair, service, installation and maintenance of mobile phones and other electronic goods.
VIROKILL

4551699   01/07/2020
CENTURY PLYBOARDS (INDIA) LIMITED
P-15/1, TARATALA ROAD, KOLKATA – 700 088
An Indian Public Limited Company

Address for service in India/Acitors address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
TA Mesh

4551814   01/07/2020

REINFORCED EARTH INDIA PRIVATE LIMITED
E-11, B-1 EXTENSION, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044

A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI

Building construction; construction engineering services; construction and repair of roads, bridges, retaining walls; tunnels; land reclamation; excavation; dredging; supervision of construction; construction advisory services.
TA Net

4551816  01/07/2020

REINFORCED EARTH INDIA PRIVATE LIMITED
E-11, B-1 EXTENSION, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi-110024

Proposed to be Used
DELHI
Building construction; construction engineering services; construction and repair of roads, bridges, retaining walls; tunnels; land reclamation; excavation; dredging; supervision of construction; construction advisory services.
GeoLynk
4551818  01/07/2020
REINFORCED EARTH INDIA PRIVATE LIMITED
E-11, B-1 EXTENSION, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Building and construction services; maintenance and repair; construction of buildings, roads, bridges, sewers, water supply systems and dams; soil stabilization and soil erosion control services; construction services in the nature of earthworks; excavation services; dredging; construction supervision.
EnviroGreen

4551822  01/07/2020
REINFORCED EARTH INDIA PRIVATE LIMITED
E-11, B-1 EXTENSION, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044
A Private Limited Company

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Construction information; Construction supervision; Soil erosion control services; Building and construction services; maintenance and repair; construction of buildings, roads, bridges, sewers, water supply systems and dams; soil stabilization and soil erosion control services; construction services in the nature of earthworks; excavation services; dredging; construction supervision.
TerraArmour

4551823   01/07/2020
REINFORCED EARTH INDIA PRIVATE LIMITED
E-11, B-1 EXTENSION, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044
A Private Limited Company

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Construction information; Construction supervision; Soil erosion control services; Building and construction services; maintenance and repair; construction of buildings, roads, bridges, sewers, water supply systems and dams; soil stabilization and soil erosion control services; construction services in the nature of earthworks; excavation services; dredging; construction supervision.
Splitsvilla
4553068  02/07/2020
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILEPARLE (EAST), MUMBAI-400057
A Company incorporated under the Indian companies Act 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
MUMBAI
Building, Construction services; installation and repair services, Building construction supervision services for real estate projects
BALAARKA

4553609   02/07/2020

JAYANT JANGID
M/s. Balaarka 186-A, Behind Sancheti Hospital, Baldev Nagar, Jodhpur, Rajasthan State, India - 342001
A sole proprietary concern

Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.
Used Since: 28/03/2015

To be associated with:
3265803

AHMEDABAD

Building construction; repair; installation services, Electric appliance repair & Installation, Electric Contractor Services, Electrical Installation services, Maintenance of commercial Electrical systems And Providing information relating to the Installation of Electrical Apparatus, Installation of solar powered systems, Maintenance and repair of solar thermal & solar power Installations, Installation of residential solar panel power systems, Installation of non residential solar panel power system
2353495    25/06/2012
ESUPPORT OUTSOURCING SERVICES PRIVATE LIMITED
802, 8TH FLOOR, CRESCENT PLAZA ANNEX, UMARJI HOUSE, OPP. HOTEL IMPERIAL, TELI GALLY, ANDHERI (EAST),
MUMBAI-400069, INDIA
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT, 1956
Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
A-202, 2ND FLOOR, GOPAL BHUVAN, ABOVE PALLAVI HOTEL, ANDHERI(E), MUMBAI-400 069.
Used Since :01/05/2012
MUMBAI
INTERNET PORTAL, EBOOK, COMMUNICATION BY COMPUTER TERMINALS AND INTERNET; PROVIDING INTERNET
CHAT ROOMS; PROVIDING ACCESS TO DATABASES; COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES,
PROVIDING USER ACCESS TO A GLOBAL COMPUTER NETWORKS; TRANSMISSION AND DELIVERY OF DATA BY
ELECTRONIC MEANS, CONSULTANCY, INFORMATION AND ADVISORY SERVICES IN RELATION TO THE AFORESAID
SERVICES INCLUDED IN CLASS 38
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD LEGAL
SEPARATELY..
APP WALLET
3156356  09/01/2016
GRASSROOT SOFTWARE INNOVATION TECHNOLOGIES PVT. LTD.
trading as; GrassRoot Software Innovation Technologies Pvt. Ltd.
508, Arcadia, Hiranandani Estate, Ghodbunder Road, Thane west 400607, Maharashtra
Manufacturer & distributor
Body Incorporate
Address for service in India/Attorney address:
SAJAL DUTTA
PO-Prafullanagar, PS-Ashoknagar, District-24 Parganas (North), Pin-743268, West Bengal, India
Used Since: 01/06/2015
MUMBAI
Telecommunication services including Computer communication and Internet access, Access to content, websites and portals, automatic transfer of digital data using telecommunication channels;
3494158    28/02/2017
UTOPIA INNOVATIONS INC.
SUITE 509325, WEST 38TH STREET, NYC, NY 10018, USA.
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :22/12/2016
DELHI
AUDIO AND VIDEO BROADCASTING SERVICES OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK, NAMELY, UPLOADING, POSTING, SHOWING, DISPLAYING, TAGGING AND ELECTRONICALLY TRANSMITTING INFORMATION, AUDIO, AND VIDEO CLIPS; PROVIDING ACCESS TO INFORMATION, AUDIO, AND VIDEO VIA WEBSITES, ONLINE FORUMS, CHAT ROOMS FOR REGISTERED USERS FOR TRANSMISSION OF MESSAGES, CLASSIFIEDS, VIRTUAL COMMUNITY, SOCIAL NETWORKING, PHOTO SHARING AND TRACKING OF TRENDS; LISTSERVS AND BLOGS OVER THE INTERNET; PROVIDING ON-LINE CHAT ROOMS AND ELECTRONIC BULLETIN BOARDS FOR TRANSMISSION OF MESSAGES AMONG USERS IN THE FIELD OF GENERAL INTEREST, TELECOMMUNICATIONS (BEING THE NON-PRIORITY SERVICES), TELECOMMUNICATIONS SERVICES NAMELY ELECTRONIC TRANSMISSION OF DATA, MESSAGES AND INFORMATION; PROVIDING ONLINE COMMUNICATIONS LINKS WHICH TRANSFER WEB SITE USERS TO OTHER LOCAL AND GLOBAL WEB PAGES: FACILITATING ACCESS TO THIRD PARTY WEB SITES VIA A UNIVERSAL LOGIN
Proud To Be Indian

3743931  03/02/2018
ARG OUTLIER MEDIA ASIANET NEWS PRIVATE LIMITED
NBW Building, OPP Wadia International Centre, Bombay Dyeing compound, Pandurang Budhkar Marg, Worli, Mumbai 400025,
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Broadcast Satellite Television Channel, Wireless Broadband Communication Services, Television, Cable Television, Radio
And On-Line Broadcasting Services, Electronic Mail Services, Tele Text And Interactive Broadcasting Services, News
Information And News Agency Services, Rental Of Radio And Television Broadcasting Facilities.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIAN
SEPARATELY.
KAKASHREE

3835019  16/05/2018
PRAMOD KUMAR BAJAJ & AMAN BAJAJ
A-5, MAYAPURI, PHASE-I, NEW DELHI, INDIA.
JOINT APPLICANTS

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :27/10/1989

DELHI
Communication by electronic terminals, transmission of voice, visual images, documents and data by the internet, website and on-line facilities.
INFORMATION TV PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Okhla Phase-I, New Delhi 110020
Private Limited Company
Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5, SUNLIGHT COLONY-ILASHRAM, NEW DELHI 110 014, INDIA

Proposed to be Used
DELHI
Broadcast and transmission services, broadcast of television programmes through satellite, streaming services, and IPTV, cable television programmes, motion pictures by television and cable, operation of cable television systems, earth-to-satellite television transmitters services, television cable networks, radio broadcasting, transmission of voice, data, text messages, music, mp3s, graphics, ring tones, games, video images, information and news between various communication devices all being services included in class - 38.
3853784  07/06/2018
SOCIAL REVOLUTION MEDIA & RESEARCH PRIVATE LIMITED.
Aastha Bhawan, A-105, Sector-5, Noida-201301, Utter Pradesh, India.
Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
3858659   13/06/2018
ARG OUTLIER MEDIA ASIANET NEWS PRIVATE LIMITED
NBW Building, OPP Wadia International Centre, Bombay Dyeing compound, Pandurang Budhkar Marg, Worli, Mumbai 400025.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
BROADCAST SATELLITE TELEVISION CHANNEL, WIRELESS BROADBAND COMMUNICATION SERVICES, TELEVISION, CABLE TELEVISION, RADIO AND ON-LINE BROADCASTING SERVICES, ELECTRONIC MAIL SERVICES, TELE TEXT AND INTERACTIVE BROADCASTING SERVICES, NEWS INFORMATION AND NEWS AGENCY SERVICES, RENTAL OF RADIO AND TELEVISION BROADCASTING FACILITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Hindi..
SHAREit Hot

3859304  14/06/2018

SHAREIT (HK) TECHNOLOGY LIMITED
23/F., Lincoln House, Taikoo Place, 979 King's Road, Quarry Bay, Hong Kong

SERVICE PROVIDERS
A Company duly organized and existing under the laws of Hong Kong

Address for service in India/Attorney address:
DEXTEROUS LAW OFFICES
M-167, 1st Floor, Greater Kailash II, New Delhi-110048

Proposed to be Used

DELHI
WIRELESS BROADCASTING; PROVIDING ACCESS TO DATABASES; MESSAGE SENDING; TELEX SERVICES;
COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; PROVIDING USER ACCESS TO GLOBAL COMPUTER
NETWORKS; COMMUNICATIONS BY FIBER [FIBRE] OPTIC NETWORKS; PROVIDING TELECOMMUNICATIONS
CONNECTIONS TO A GLOBAL COMPUTER NETWORK; TRANSMISSION OF DIGITAL FILES; COMMUNICATIONS BY
COMPUTER TERMINALS.
SHAREit Fun

3859306   14/06/2018
SHAREIT (HK) TECHNOLOGY LIMITED
23/F., Lincoln House, Taikoo Place, 979 King's Road, Quarry Bay, Hong Kong
SERVICE PROVIDERS
A Company duly organized and existing under the laws of Hong Kong

Address for service in India/Attorney address:
DEXTEROUS LAW OFFICES
M-167, 1st Floor, Greater Kailash II, New Delhi-110048

Proposed to be Used

DELHI
WIRELESS BROADCASTING; PROVIDING ACCESS TO DATABASES; MESSAGE SENDING; TELEX SERVICES;
COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; PROVIDING USER ACCESS TO GLOBAL COMPUTER
NETWORKS; COMMUNICATIONS BY FIBER [FIBRE] OPTIC NETWORKS; PROVIDING TELECOMMUNICATIONS
CONNECTIONS TO A GLOBAL COMPUTER NETWORK; TRANSMISSION OF DIGITAL FILES; COMMUNICATIONS BY
COMPUTER TERMINALS.
3870629   26/06/2018
TUMP SENGUPTA
A-12, SECOND FLOOR, NEAR LIFE LINE HOSPITAL, PRIYADARSHANI VIHAR, LAXMI NAGAR, DELHI-92
service provider and marketer

Address for service in India/Attorney address:
GENESIS LEGAL
LAWYERS CHAMBER NO. 709, 7TH FLOOR, DWARKA DISTRICT COURT COMPLEX, SEC-10, DWARKA NEW DELHI 110075

Used Since: 15/07/2015
DELHI
telecommunications; mobile media services in the nature of electronic transmission, broadcasting and delivery of audio, video and multimedia entertainment content including text, data, images, audio, video and audiovisual files by means of the internet, wireless communication, electronic communications networks and computer networks.
mark shall be used as represented
3877849 04/07/2018
LINK QUEST TELECOM LIMITED
DN-62, TOWER-II, 8TH FLOOR, MILLENIUM CITY IT PARK, SECTOR-V, KOLKATA-700091
PUBLIC LIMITED
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
Telecommunications
3878574  04/07/2018
PARSHAVNATH BROADCASTING PVT. LTD.
195, 2ND FLOOR, RAM VIHAR, DELHI-110092.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
NEWS CHANNEL, TELECOMMUNICATION SERVICES, CABLE TELEVISION BROADCASTING NEWS, COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES DATA SIGNALS INCLUDING TELEVISION NEWS AND DOCUMENTARY THROUGH ALL KINDS OF MEDIA BEING SERVICES INCLUDED IN CLASS- 38.
3880135 06/07/2018

VIKRAM SOLAR LIMITED

The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata – 700 107, West Bengal

An Indian Company

Address for service in India/Attorney address:

GOLDFINN TECHNOLOGIES

GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL

Email - legal@goldfinn.com Mobile - 9874710123

Used Since :18/06/2018

KOLKATA

Data Transmission and Telecommunication Services; Transmission of Digital Files; Data Transfer; Automatic Transfer of Digital Data using Telecommunications Channels; Transfer of Information and Data Via On-Line Services and the Internet; Providing User Access to Global Computer Networks; On-Line Message Sending Services; Computer Aided Transmission of Messages, Data and Images; Wire Service; Wireless Electronic Transmission of Information.
VIRSA

3880832 06/07/2018
TEJMEET SINGH SETHI
13/78, WEST PUNJABI BAGH, NEW DELHI – 110026 (INDIA)
The applicant being an individual natural person and has applied for trademark registration

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092

Proposed to be Used
DELHI
Telecommunications, Communication and telecommunication services, namely electronic transmission and retrieval of data, images, audio, video and documents communication networks including the Internet, Mobile communication, Cellular and satellite networks; Wireless Broadcasting; Providing Access to Databases; Communications By Fiber [Fibre] Optic Networks being included in class 38.
ALEXA ONBOARD
Priority claimed from 08/01/2018; Application No. : 87747215 ;United States of America
3881635  07/07/2018
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North Seattle, Washington 98109, USA
A Nevada Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
Telecommunication access services; telecommunications services, namely, electronic transmission of streamed and downloadable audio files via computer and communications networks; web casting services; telecommunications services, namely, electronic transmission of streamed and downloaded audio, video and multimedia content files via computer and communications networks; audio broadcasting of spoken word, music, concerts, and radio programs; electronic transmission of information and data; providing access to databases; providing telecommunication connectivity services for the transfer of images, messages, audio, visual, audiovisual, data, media and content to in-vehicle media, communication, infotainment and navigation systems; telecommunications services, namely, transmission of podcasts; telecommunications services, namely, transmission of webcasts; transmission of vehicle diagnostic information via computer and communications networks; transmission of motor vehicle status information via computer and communications networks
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.- 2920491.
SHIVANAND MINDFULNESS

3882458  09/07/2018
SHRI AVDHOOH SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI

TELECOMMUNICATIONS; ELECTRONIC EXCHANGE OF VOICE, DATA, AUDIO, VIDEO, TEXT AND GRAPHICS ACCESSIBLE VIA COMPUTER AND TELECOMMUNICATION NETWORKS; INSTAT MESSAGING SERVICES; MOBILE PHONE COMMUNICATION SERVICES
SOUL REVIVAL

382463 09/07/2018
SHRI AVDHOOT SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI
TELECOMMUNICATIONS; ELECTRONIC EXCHANGE OF VOICE, DATA, AUDIO, VIDEO, TEXT AND GRAPHICS ACCESSIBLE VIA COMPUTER AND TELECOMMUNICATION NETWORKS; INSTANT MESSAGING SERVICES; MOBILE PHONE COMMUNICATION SERVICES
MAKING GOOD PEOPLE BETTER

3882472   09/07/2018
SHRI AVDHOOOT SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :01/06/2017
DELHI
TELECOMMUNICATIONS; ELECTRONIC EXCHANGE OF VOICE, DATA, AUDIO, VIDEO, TEXT AND GRAPHICS ACCESSIBLE VIA COMPUTER AND TELECOMMUNICATION NETWORKS; INSTANT MESSAGING SERVICES; MOBILE PHONE COMMUNICATION SERVICES
3883530   10/07/2018
MANMOHAN SINGLA
H.No.1972 , Sector 14 , Hisar, Haryana
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI

News agency services, Electronic transmission of news, Providing access to a web, mail and news portal
ENRG

3883785   10/07/2018

RIMS MARKETING
57, 1st Floor, Furniture Block, Kirti Nagar, New Delhi-110015

Company

Address for service in India/Attorney address:
SURBHI KAPOOR
Varun Jain(Advocate) Of AKJ Law Associates, 408, Pratap Chambers, Gurudwara Road, Karol Bagh, New Delhi- 110005

Used Since :25/11/2014

DELHI

Transmission of messages from one person to another.
RAJPRIYA INFOSURE SERVICES PRIVATE LIMITED
Ward No.17, Nai Basti Mahadeva., Property No. 239000111, New Holding 936, Siwan, Siwan, Bihar, India, 841226

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
KOLKATA
COMMUNICATIONS BY TELEPHONE; PROVIDING ACCESS TO DATABASES, TELECOMMUNICATION AND ELECTRONIC MEDIA SERVICES, ALL BEING INCLUDED IN CLASS-38
3886316 12/07/2018
G- NEXT MEDIA PRIVATE LIMITED
78, OKHLA INDUSTRIAL ESTATE, PHASE III, NEW DELHI- 110020
BODY INCORPORATE
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Proposed to be Used
To be associated with:
3589445, 3589451

DELHI
TELECOMMUNICATIONS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1810357,3589445,3589451
3887200  13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Computer services, namely, providing online facilities for real-time interaction between and among users of computers, mobile and handheld computers, and wired and wireless communication devices concerning topics of general interest; telecommunications services, namely, electronic transmission of messages, text, multimedia content, music, videos, audio, animation and images via a global computer network; providing online communications links which transfer website users to other websites; peer-to-peer photo sharing services, namely, electronic transmission of digital photo files among internet users; delivery of digital music by electronic transmission
3887206   13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Computer services, namely, providing online facilities for real-time interaction between and among users of computers, mobile and handheld computers, and wired and wireless communication devices concerning topics of general interest; telecommunications services, namely, electronic transmission of messages, text, multimedia content, music, videos, audio, animation and images via a global computer network; providing online communications links which transfer website users to other websites; peer-to-peer photo sharing services, namely, electronic transmission of digital photo files among internet users; delivery of digital music by electronic transmission.
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Computer services, namely, providing online facilities for real-time interaction between and among users of computers, mobile and handheld computers, and wired and wireless communication devices concerning topics of general interest; telecommunications services, namely, electronic transmission of messages, text, multimedia content, music, videos, audio, animation and images via a global computer network; providing online communications links which transfer website users to other websites; peer-to-peer photo sharing services, namely, electronic transmission of digital photo files among internet users; delivery of digital music by electronic transmission
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI

Computer services, namely, providing online facilities for real-time interaction between and among users of computers, mobile and handheld computers, and wired and wireless communication devices concerning topics of general interest; telecommunications services, namely, electronic transmission of messages, text, multimedia content, music, videos, audio, animation and images via a global computer network; providing online communications links which transfer website users to other websites; peer-to-peer photo sharing services, namely, electronic transmission of digital photo files among internet users; delivery of digital music by electronic transmission.
3891653 19/07/2018
ADITI KAMAL
House No.2, Gali No.A1, Palam Vihar Road, Ashok Vihar Ext.-3, Gurgaon (Har.), Pin122001
Applicant has applied the trademark in her name being a natural person

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since: 13/05/2014

DELHI
Telecommunications; telecommunication services namely electronic transmission and retrieval of data, images, audio, video and documents over local or global communication networks including the Internet, Mobile communication, Cellular and satellite networks being included in class 38.
4425174  28/01/2020
RAJENDRA KUMAR JAIN MALOO
J-20, RAM MARG, NEAR MY OWN SCHOOL, SHYAM NAGAR, AJMER ROAD, JAIPUR- 302019, RAJASTHAN.
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
PROVIDING ACCESS TO A WEB, MAIL AND NEWS PORTAL, ACCESS TO CONTENT, WEBSITES AND PORTALS.
subject to the mark should be use as represented
4429884  04/02/2020
MADDINENI NAGESWARA RAO
C/O MADDINENI VENKATESWARLU, 91/118, TEACHERS COLONY, NANDYAL, NANDYAL (RURAL), KURNOOL, ANDHRA PRADESH -518502
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Telecommunications
4433097  07/02/2020
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI
Telecommunications including broadcasting and transmission of television programmes; broadcasting and transmission of pay-per-view television programmes; broadcasting of programmes by radio; broadcasting of programmes by satellite; broadcasting of television programs, motion picture films, and other audiovisual and multimedia content; chat room services for social networking; transmission of data, audio, video and multimedia files including downloadable files and files streamed over a global computer network; transmission of cards online, optic fiber networks, wire service.
subject to the mark should be use as represented
FOODSTARS

4437262  11/02/2020

CULINARY CULTURE INDIA PRIVATE LIMITED

One Indiabulls Centre, 16th Floor, Tower 2A, Senapati Bapat Marg, Mumbai, Maharashtra, 400013, India

Service Provider

Address for service in India/Attorney address:

ASM LAW OFFICES

M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used

MUMBAI

Providing access to platforms on the internet, telecommunication services provided via internet platforms and portals, providing user access to platforms on the internet, providing access to platforms and portals on the Internet, providing access to ecommerce platforms on the internet, provision of access to internet platforms for the purpose of exchanging digital photographs, telecommunication services provided via platforms and portals on the internet and other media, included in Class 38.
4439664   13/02/2020
TOPLINK TECHNOLOGIES PRIVATE LIMITED
EK Tower, Unit No. 4A, Action Area II, Rajarhat, Newtown, Kolkata, PIN-700156
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008
Proposed to be Used
KOLKATA
TELECOMMUNICATION SERVICES
subject to the mark should be use as represented
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Telecommunications
Seeding goodness

4440415  13/02/2020
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Telecommunications
4492058  27/04/2020
BUNDL TECHNOLOGIES PRIVATE LIMITED
No.55, Sy.no. 8-14, I & J Block, Ground Floor, Embassy Tech Village, Outer Ring Road, Devarabisanahalli, Bangalore -560103
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :27/03/2020
CHENNAI
Telecommunication services, namely electronic transmission of messages and data via computer terminals, communication by cellular or other types of telephone, computer terminals, fiber optic networks; Computer aided telephonic transmission of messages and images; electronic mailing any type of message (including textual, graphic or video or any technology) receiving and sending all of the aforesaid services; Transmission of information on the periodical discounts, orders placed, and delivery of goods via wireless communication networks, the internet, etc.; providing on-line electronic bulletin boards for the transmission of messages among computer users in the field of logistics, packaging, transport and delivery services; delivery of messages by electronic transmission; telecommunication services, including, electronic transmission of downloadable audio and video and multimedia content files via computer and other communications networks;
4509340  25/05/2020
KINTALA SANKARARAO
2-14, Pundigalli, Vajrapukotturu, Nagarampalli, Srikakulam, Andhra Pradesh - 532222
TRUPU TV
Individual
Proposed to be Used
CHENNAI
Telecommunication Services
4513513  29/05/2020
ARROW TOUCH PRIVATE LIMITED
Shop No 203, Sarda Complex, Jasdan, Rajkot, Gujarat, 360050
internet and broadband connectivity services
Company Private Limited
Proposed to be Used
AHMEDABAD
Telecommunication services, internet service provider included in class 38.
4529512 12/06/2020
SH. RAJESH KUMAR GUPTA
Sai Kuteer, F-244, New Rajendra Nagar,(Shanker Road Main Market), Near Sindh Sweet, New Delhi-110060.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Telecommunications services, Audio streaming, Audio teleconferencing, Broadcasting, Cable television services, Video-on-demand transmission, Video teleconferencing, Video, audio and television streaming services, Cable casting, Cell phone services, Chat room services, Chatroom services for social networking, Computer communication and Internet access, Data broadcasting services, E-mail services, Instant messaging, News agencies, Press agency services, Providing online chat room services, Providing video conferencing services, Provision and rental of telecommunications facilities and equipment, Provision of access to content, websites and portals, Satellite communication, VoIP services.
4530149  13/06/2020
YOGESH MAKKAR
H.NO, WL-86, BASTI GUZAN, JALANDHAR-1, PUNJAB-144002
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
NEWS CHANNEL
PIXILAR STUDIOS CREATION LLP
Sco-10 2nd floor Sector 82 JLPL Mohali
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :02/09/2017
DELHI
Transmission of digital files; computer aided transmission of messages and images; radio broadcasting; providing telecommunications connections to a global computer network; television broadcasting; Transmission of digital music; Delivery of digital music by electronic transmission; Video broadcasting via the Internet; Video transmission over digital networks; Broadcasting of video and audio content via the Internet
4533839  17/06/2020
JOHAL AND SANDHU RECORDS
VPO DHALLE KE
PARTNERSHIP FIRM

Address for service in India/Attorney address:
HARJOT SINGH
2040, RAJBAHA ROAD, PATIALA

Proposed to be Used
DELHI
Providing access to databases, radio broadcasting, streaming of data, wireless broadcasting, transmission of digital files, telecommunications & communication by computer terminals, optic fiber networks, telegrams & telephone electronic & facsimile transmission, news agencies providing telecommunications & use access to a global computer network & services, transmission of messages & messages & images wire service.
THRIARR POLYMERS

4534168    17/06/2020
THRIARR POLYMERS PVT LTD
61/62, MIDC, Anand Nagar, Addl. Ambernath, Thane - 421506, Maharashtra
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :29/06/1995

MUMBAI
Computer aided transmission of text and images
KITCHEN STUDIO

4534220  17/06/2020
SANDEEP GAIL SINGHANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KITCHEN STUDIO
8 Remi Commercio, Triplex Showroom, Plot No.14, Shah Industrial Estate, Opp. Yash Raj Studio Back Gate, Off Link Road, Andheri (W), Mumbai, Maharashtra- 400053
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :03/02/2012

MUMBAI

Computer aided transmission of text and images
Agrimall

4534575    17/06/2020

MUKESH MEENA
HOUSE NO.99, Jaida Sheopur, Soyapur (M.P.)-476337

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI

Telecommunications services relating to electronic commerce, Online communications services.
GOLDEN KIWI

4534989   17/06/2020
NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
TELECOMMUNICATION SERVICES
4536347    18/06/2020
AVTAR SINGH
H NO 20 WARD NO 12 GURU NANAK COLONY PATTI TARN TARAN
SINGLE FIRM
Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar
Used Since :14/12/2018
DELHI
TELECOMMUNICATION; CABLE TELEVISION BROADCASTING; COMMUNICATIONS BY FIBER OPTIC NETWORKS;
COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES & SOUNDS; COMPUTER TERMINALS (COMMUNICATIONS
SERVICES); NEWS AGENCIES; PROVIDING TELECOMMUNICATION CHANNELS FOR TEleshopping SERVICES;
PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; TELEVISION & RADIO
BROADCASTING; RENTAL OF TELECOMMUNICATION EQUIPMENT; TELECOMMUNICATIONS ROUTING & JUNCTION
SERVICES; TELEVISION BROADCASTING; TRANSMISSION OF MESSAGES & IMAGES INCLUDED IN CLASS 38
SEENEMA

4536461   18/06/2020
SAMPOORNA ADVERTISING & COMMUNICATIONS PVT. LTD
B-224, Third Floor, Greater Kailash-1, New Delhi - 110048

Address for service in India/Attorney address:
MOHAN & ASSOCIATES
B -52 G.F. GALI NO 07 WEST GURU ANGAD NAGAR LAXMI NAGAR DELHI 110092

Used Since :11/06/2020

DELHI

TELEVISION AND RADIO BROADCASTING OF NEWS ITEMS, TRADING AND MARKETING OF NEWS, OTHER
BROADCASTING SERVICES RELATING TO AND CONSISTING OF THE REGISTRATION, WEB TRANSCRIPTION,
COMPOSITION, COMPIRATION, TRANSMISSION, SYSTEMATIZATION OF WRITTEN COMMUNICATIONS RELATING TO
NEWS
4536554   18/06/2020
SHRUTI SHARMA
House No. 406, 4th Floor, Dheeraj Valley Tower, Mohan Gokhale Marg, Goregaon East, Mumbai, Maharashtra-400063
An individual.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
Telecommunications.
MOBIUS COMMERCIAL BROADCASTING

4540396    22/06/2020

GAIAN SOLUTIONS INDIA PRIVATE LIMITED
Suite 2A, Amara Jyothi, Plot No: 5028, Road No. 31, Jubilee Hills, Hyderabad
Private Limited Company

Address for service in India/Attorney address:
MIDHUN KUMAR ALLU
Flat No. 301, Plot No. 450, K.K. Plaza, 100 Feet Road, Ayyappa Society, Hitech City, Madhapur, Hyderabad - 500 081

Proposed to be Used

CHENNAI
Transmission of digital files and electronic mail; Providing user access to global computer networks; Radio and television, cable television broadcasting; Video on demand transmission; Telephone and voice mail services; Teleconferencing and video conferencing services; Paging Services; Satellite transmission; Streaming of Data; Wireless Broadcasting; Computer aided transmission of messages and images; Video on demand transmission; Transmission of digital files and electronic mail; Telecommunications Routing and junction services.
AERIAL COMMUNITY BROADCASTING

4540397   22/06/2020

GAIAN SOLUTIONS INDIA PRIVATE LIMITED
Suite 2A, Amara Jyothi, Plot No. 5028, Road No. 31, Jubilee Hills, Hyderabad
Private Limited Company

Address for service in India/Attorney address:
MIDHUN KUMAR ALLU
Flat No. 301, Plot No. 450, K.K. Plaza, 100 Feet Road, Ayyappa Society, Hitech City, Madhapur, Hyderabad - 500 081

Proposed to be Used
CHENNAI
Transmission of digital files and electronic mail; Providing user access to global computer networks; Radio and television, cable television broadcasting; Video on demand transmission; Telephone and voice mail services; Teleconferencing and video conferencing services; Paging Services; Satellite transmission; Streaming of Data; Wireless Broadcasting; Computer aided transmission of messages and images; Video on demand transmission; Transmission of digital files and electronic mail; Telecommunications Routing and junction services.
TNP 40

4540537    22/06/2020
THREE – N – PRODUCTS PRIVATE LIMITED
24/A, SHIVAJI MARG, NAJAFGARH ROAD, NEW DELHI – 110 015
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
TRADE MARK PROTEC CO.
A - 501, YOUNG AHERIA G.G.H.S. LTD, PLOT NO. 2, SECTOR - 7, DWARKA, NEW DELHI - 110075

Proposed to be Used
DELHI
TELECOMMUNICATIONS INCLUDING BROADCASTING THROUGH TELEVISION, RADIO & CABLE
WORTH MATE
4541982    23/06/2020
AMULYA INUGANTI
Sarath Sankalp Paradise, Flat No 604, Near Carshed, PM Palem road, Madhuravada Visakhapatnam-530041
IT, TELECOM- SALES AND SERVICES
INDIVIDUAL
Proposed to be Used
CHENNAI
TELECOMMUNICATIONS - ( IT AND TELECOM- SALES & SERVICES )
HIYA

4542017  23/06/2020
MAHAMMED MUNWAR ALIBAIG
D# 46-139-1508, Samatha Nagar, behind Venkateshwara Temple, Ongole-523002(Andhra Pradesh)
Natural Person

Address for service in India/Agents address:
SARASWAT & CO.
84, NATRAJPURAM, KAMILA NAGAR, AGRA-282005 (U.P.)

Proposed to be Used

CHENNAI
Internet broadcasting services; transmission of information; mobile voice telecommunications; transmission of computer-aided information and images; emails; user access service for global computer networks; internet chat-room services, transmission of audio and video and video contents and programs via global computer network; digital and electronic transmission of data and files via internet and other electronic communication networks; database access services; digital transmission of computer software via internet and other electronic telecommunication networks.
Avapresence

4542953  24/06/2020

TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

AUDIO AND VIDEO TELECONFERENCING; PROVIDING COMMUNICATIONS SERVICES IN REAL-TIME, NAMELY, VIDEO AND AUDIO-VISUAL TELECONFERENCING; COMMUNICATION SERVICES, NAMELY, TRANSMITTING AND RECEIVING MULTI-VIEW IMAGES, VIDEOS AND AUDIO-VISUAL CONTENT AND OTHER DATA FOR FACILITATION OF COMMUNICATIONS BETWEEN USERS VIA COMPUTER NETWORKS, COMMUNICATIONS NETWORKS, OR A GLOBAL INFORMATION NETWORK; VIDEO TELECONFERENCING USING MULTI-VIEW IMAGES AND VIDEOS; TELEPRESENCE CONFERENCING SERVICES; TELEPRESENCE CONFERENCING SERVICES EMPLOYING MULTI-VIEW CAMERAS; ELECTRONIC TRANSMISSION OF MESSAGES; STREAMING OF AUDIO AND VIDEO MATERIAL ON THE INTERNET; WEBCASTING SERVICES; TRANSMISSION, BROADCASTING AND RECEPTION OF AUDIO, VIDEO, STILL AND MOVING IMAGES, TEXT AND DATA IN REAL TIME.
VINIT BEDIYA

4543333  24/06/2020

BEDIYA VINIT DHARAMSHIBHAI
Radhe Krishna Apartment, Jagnanath Plot, Behind Big Bazar, 150ft Ring Road, Rajkot 360005, Gujarat, India.
Natural person

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Telecommunication services, namely, data transmission and reception services via telecommunication networks; Electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunications networks; Instant messaging services; Mobile phone communication services; Telecommunication services; Voice over internet protocol (VOIP) services; Audio teleconferencing; Teleconferencing services; Video teleconferencing; Web messaging; Peer-to-peer photo sharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among users; Providing access to computer, electronic and online databases; Telecommunications services, namely electronic transmission of data, messages, graphics, images, audio, video and information; Providing online chat rooms, instant messaging services, and electronic bulletin boards; Providing access to computer databases in the field of social networking; Audio, text and video broadcasting services over computer or other communication networks; Providing online forums for communication on topics of general interest; Providing online communications links that transfer mobile device and Internet users to other local and global online locations.
INDIAGOLD

4543799  25/06/2020

FLAT WHITE CAPITAL PRIVATE LIMITED
A-74 Panchvati Apartment Vikas Puri New Delhi 110018

Body Incorporate

Address for service in India/Attorney address:
AHLAWAT & ASSOCIATES
A-33, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI 110024

Proposed to be Used

DELHI

Telecommunications services; transmission of digital files and electronic mail; telephone and voice mail services; communications by cellular phones; communications by computer terminals; computer aided transmission of messages and images; message sending; Communication by email systems ; Computer aided transmission of data; Digital text messaging services; all being services included in class 38.
Pinaki & Happy - The Bhoot Bandhus

4545145  26/06/2020
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILEPARLE (EAST), MUMBAI-400057
A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI
Broadcasting of television programmes, motion picture films, and other audiovisual and multimedia content; Audio, video and multimedia broadcasting, streaming, downloading, webcasting services providing linear or on demand and home video entertainment audio-visual content via cable, satellite and other means; cinematograph films for cellular telephone; satellite transmission and communication including transmission and communication of graphics, texts, audio, audio visual content, ring tones, voice, music; platform for users to watch, share, critique, rate, chat and comment on multimedia content, on television and internet enabled devices through internet and/or telecom/mobile based technologies and internet services included in class 38
SOUL – SUV Owner’s United League

4545315  26/06/2020

TATA MOTORS LTD.
Bombay House, 24 Homi Mody Street, Hutatma Chowk, Mumbai 400 001.
A company incorporated under the laws of India.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used

MUMBAI

Providing telecommunications connections to a global computer network, providing internet chatrooms, providing online forums, providing access to databases.
Pakwangali

4546256  26/06/2020

LIVING MEDIA INDIA LIMITED
K-9, Connaught Circus, New Delhi – 110001
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Used Since :20/11/2014

DELHI

Telecommunications; Radio and TV Broadcasting; Wireless Broadcasting; Online Transmission of Digital Files; Providing Online Forums; Electronic Mails; Cable Television Broadcasting; Computer Aided Transmission of Images & Messages; Wireless Broadcasting; Voice Mail Services.
MELODRAMMA STUDIOS

4546500   26/06/2020

MELODRAMMA MOVIES PRIVATE LIMITED
Plot No. 61, Flat No. 502 Vamsiram Building, Jyathi Suraja Homes, Hno.8-3-1074, Srinagar Colony, Hyderabad, 500073, Telangana
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :04/12/2018

CHENNAI

Electronic transmission of images, photographs, graphic images and illustrations over a global computer network; Internet and digital transmission services for audio, video, or graphical data; Interactive broadcasting; Broadcasting of television programs, motion picture films, and other audiovisual and multimedia content via Internet protocol and communication networks; Audio, video and multimedia broadcasting via the Internet and other communications networks; Broadcasting of film and television features; Broadcasting and transmission of television programmers; Providing access to electronic publications.
Dime Station

4547215  27/06/2020

VISHV BANDHU GUPTA
H.No. 1522, Sector-B pocket 1, Vaasant kunj, south west delhi- 110070
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Broadcasting services
Magic Share

4548699   29/06/2020

Lark Technologies Ltd.
P.O. Box 309 Ugland House, Grand Cayman, KY1 - 1104, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Used Since: 21/05/2020

DELHI

Videoconferencing services; Video teleconferencing; Videotext services; Audio teleconferencing; Network conferencing services; Providing instant messaging services; Providing telephone conferencing services; Teleconferencing services; Telepresence conferencing services; Text messaging services; Web conferencing services; Web messaging.
Sellerbee

4548717  29/06/2020
Shenzhen Qianhai Kuajingyan Technology Co., Ltd.
Room 201, Building A, No.1, Qianwan 1st Road, Qianhai Shenzhen-Hong Kong Cooperation Zone, Shenzhen China
A Company duly organized and existing under the laws of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
communications by computer terminals; electronic bulletin board services [telecommunications services]; providing online forums; transmission of electronic mail; providing access to databases; transmission of greeting cards online; message sending; providing telecommunications connections to a global computer network; providing internet chatrooms; transmission of digital files.
I'm just a mum

4549767  30/06/2020

AESHAL DHAWAN
Apartment 1906B, DLF Magnoliad, Gold Course Road, Sector -42, Phase 5, Gurgaon-122002
Sole Proprietor

Address for service in India/Attorney address:
APAR CHOPRA
8/72, Ramesh Nagar, New Delhi-110015

Proposed to be Used
DELHI
Podcasting Services; Transmission of Podcasts
i JAM

4549768  30/06/2020

AESHA DHAWAN
Apartment 1906B, DLF Magnoliad, Gold Course Road, Sector -42, Phase 5, Gurgaon-122002
Sole Proprietor

Address for service in India/Attorney address:
APAR CHOPRA
8/72, Ramesh Nagar, New Delhi-110015

Proposed to be Used
DELHI
Podcasting Services; Transmission of Podcasts
THE SEEKER
4550319  30/06/2020
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANM GLOBAL INC
1410 NARIMAN POINT MUMBAI

Proposed to be Used
To be associated with:
4550313

MUMBAI
Telecommunications.
SEEDTOSCALE

4552126  01/07/2020
ACCEL INDIA MANAGEMENT COMPANY PRIVATE LIMITED
No. 886/A, 6th Cross, 6th Block, Opposite the Koramangala Club, Bangalore -560095
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Proposed to be Used

CHENNAI
Providing access to a blog, chatroom, bulletin board or discussion service; Podcasting services; video broadcasting; Interactive videotext services; Teleconferencing and videoconferencing services; Broadcasting and telecasting; Providing online forums for communication on a wide range of topics in the field of finance, market, business and technology.
FINOLOGY

4552198  01/07/2020

PRANJAL KAMRA
D-135, Devendra Nagar, Raipur, Chhattisgarh – 492001
INDIVIDUAL

Address for service in India/Agents address:
GURMINDER SINGH DHAMI
254, 2nd floor, Pocket 15, Sector 24, Rohini, Delhi-110085.
Used Since :14/06/2017

MUMBAI
video & audio broadcasting, video & audio streaming over the internet and on own website
SAFEKEY2020.COM

4555628   03/07/2020
M/S. EDGE DECOR LLP
505, GROUND FLOOR, FATEHPUR BERI, CHANDAN HOLA, NEW DELHI- 110074
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Telecommunication
NP LIVE

4555733   03/07/2020

NETPROPHETS CYBERWORKS PRIVATE LIMITED
54, Anand Lok, New Delhi 110049

Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Used Since : 14/05/2020

DELHI

Telecommunications
4557292   05/07/2020

NITU BHATT
WATERLILLY COMMUNICATIONS, 104 SATVA, RAMDAS ROAD, THALTEJ, AHMEDABAD, GUJARAT, INDIA.
AN ADULT AND INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/12/2019

AHMEDabad
PODCASTING SERVICES, COMMUNICATION BY ONLINE BLOGS, PROVIDING ACCESS TO A BLOG, CHATROOM, BULLETIN BOARD OR DISCUSSION SERVICE.
Trade Marks Journal No: 1959 , 03/08/2020           Class 39

SIRVA

2217035    12/03/2004
ALLIED VAN LINES, INC
700 OAKMONT LANE, WESTMONT, ILLINOIS 60559, USA

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
DELHI

TRANSPORTATION AND MOVING SERVICES, PACKING AND PACKAGING OF GOODS FOR TRANSPORTATION; TRANSPORTATION OF HOUSEHOLD AND COMMERCIAL GOODS AND SPECIALIZED TRANSPORT OF FRAGILE GOODS BY TRUCK, VAN, RAIL, AIR AND OCEAN CARRIER; DELIVERY OF COMMERCIAL FREIGHT BY TRUCK, VAN, RAIL, AIR AND OCEAN CARRIER; LOGISTIC SERVICES, ARRANGING FOR TRANSPORT, WAREHOUSING, AND STORAGE OF GOODS; WAREHOUSING AND STORAGE OF GOODS; STORAGE OF EXHIBITS AND DISPLAYS; FREIGHT FORWARDING AND BROKERAGE SERVICES; INSURANCE SALES AND SERVICES; RELOCATIN SERVICES; REAL ESTATE BROKERAGE AND APPRAISAL AND RELATED SERVICES; AND FINANCIAL LENDING PRODUCTS AND SERVICES, ALL FOR OTHERS.
2833760   29/10/2014
BHUSHAN VIJAY MAHADKAR
A 1001, GANARAJ HEIGHTS, NEAR VIKAS COMPLEX, KOLBAD ROAD, THANE WEST, THANE 400601
SERVICE PROVIDER
AN INDIAN RESIDENT
Used Since :15/07/2014
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT, I.E. TO CARRY ON THE BUSINESS OF
SHIP-OWNERS, SHIP-BUILDERS, SHIP BROKERS, SHIPPING AGENTS, SHIP MANAGERS, SHIP CHARTERERS, BARGE
OWNERS, DOCK OWNERS, STEVEDORES, WAREHOUSEMEN, WHARFINGERS, SALVORS, MARINE CONSULTANTS,
CREW RECRUITERS, SHIP DELIVERERS, SHIP REPAIRERS, LOADING BROKERS, FREIGHT CONTRACTORS, HAULAGE
AND GENERAL CONTRACTORS, MARINE ENGINEERS, SURVEYORS, CUSTOMS AGENTS, LANDING AGENTS,
STEVEDORES, LONGSHOREMEN AND SUCH OTHER AREA CONNECTED WITH THE SHIPPING BUSINESS AND ALSO
AGENCY BUSINESS INCLUDING THAT OF FREIGHT AGENTS, STEAMER AGENTS, CHARTERING AGENTS, CLEARING
AND FORWARDING AGENTS, COMMISSION AGENTS AND BUNKERING AGENTS AND TO WORK AS SHIP BROKER AND
CHARTERERS
2911379 26/02/2015
SHYAM SUNDER BATRA
trading as ;M/S. GREAT INDIA ROADWAYS
159-160, TRANSPORT NAGAR, INDORE-452001, M.P.
service provider

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/1990

MUMBAI
TRANSPORTATION SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GREAT INDIA SEPARATELY.
3217166  22/03/2016
MICROMAX INFORMATICS LIMITED
BLOCK A, PLOT NO. 21/4, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI-110028
SERVICE PROVIDERS
Address for service in India/Attorney address:
MINT LAW ASSOCIATES
A-11, GROUND FLOOR, PAMPOSH ENCLAVE, GREATER KAILASH-I, NEW DELHI-110048

Proposed to be Used
DELHI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SANTOSH SHETTY trading as ;Lift Kara De - Hum Chale Sab Chale
Whispering Palms 4C-1006, Lokhandwala Complex, Kandivali East, Mumbai- 400101, Maharashtra
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/08/2015

MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT, TRANSPORTATION LOGISTICS, TRANSPORTATION AND DELIVERY OF GOODS, MAIL DELIVERY AND COURIER SERVICES, TAXI TRANSPORT, TRAM TRANSPORT / STREETCAR TRANSPORT, TRANSPORT OF TRAVELERS, TRAVEL RESERVATION
FASTCASH

3591998  15/07/2017
AGS TRANSACT TECHNOLOGIES LTD
Senapati Bapat Marg, Lower Parel (West), Mumbai 400 013
Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
physical storage of electronically stored archived data
3661156    23/10/2017
EFFICIENT WORLD PRIVATE LIMITED
A-702, Rajvillas, GH-2, Sector - 52, Gurgaon, Haryana-122003
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
Transport; packaging and storage of goods; travel arrangement.
Jeele Zindagi
3833749  15/05/2018
NEHA WADHWA
30, Mausam Apartment, Plot No. 8, West Enclave, Pitampura, Delhi-110034
Proprietor
Address for service in India/Attorney address:
AJSH & CO LLP
C-7/227, ROHINI, SECTOR-7, NEW DELHI-110085
Proposed to be Used
DELHI
Services related to traveling of people from one place to another through (air, rail, water) i.e. tours and transport arrangement which includes inbound & outbound tours packages, reservation of tickets in flight, railway, cruise & in luxury coaches in all and also booked taxi to and from airport to their destination and services necessarily connected with such transport such as booking appointment for Passport and Visa and also help in documentation for both passport and Visa
S. RAVINDER JIT SINGH PROPRIETOR OF M/S SARDARJI CAR RENTALS
5-A, Sargodha Colony, Near PK Tunn, Pakhowal Road, Ludhiana-141001 (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :11/05/2018

DELHI
Taxi Services and Car Rental Services, Providing Taxi Booking Services via mobile applications, Arranging and Booking of travel for package holidays
ESR CAYMAN LIMITED
INTERTRUST CORPORATE SERVICES (CAYMAN) LIMITED, 190 ELGIN AVENUE GEORGE TOWN, GRAND CAYMAN KY1-9005, CAYMAN ISLANDS
A Company duly organized and existing under the Laws of Cayman Island

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Parcel delivery; Garage rental; Wrapping of goods; Storage of goods; Rental of warehouses; Storage/warehousing; Storage information; Physical storage of electronically stored data or documents; Rental of storage containers.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3838825  21/05/2018
MYPRITHVI CAB PRIVATE LIMITED
Plot No-230, Tower-B, 2nd Floor, Udyog Vihar, Phase -1, Gurgaon, Haryana -122016
BODY INCORPORATE
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Taxi transport, Car rental, Car transport, Rental car reservation, Leasing of cars.
The Trade Mark shall be used as a whole with no exclusive right over the words CYBER CAB
3841128  23/05/2018
ANKUR PASARI
S- 319 GREATER KAILASH 2, NEW DELHI- 110048
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :07/05/2018
DELHI
Travel agency/agents services for arranging travel, travel booking services, travel reservations, travel organization, travel services, travel arrangements
Proposed to be Used
MUMBAI
TOURS, TRAVEL, TRAVEL ARRANGEMENTS, AND TRANSPORTATION
3843551  25/05/2018
GURPREET SINGH PROP. OF M/S GETZ IELTS AND IMMIGRATION SERVICES
NEAR BDO BLOCK, TEHSIL ROAD, JAGRAON, DISTT. LUDHIANA.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since : 18/05/2018

DELHI
Advisory services relating to Study Visa, Visitor Visa, Student Visa, Worldwide Immigration, Tour & Travel Arrangements.
3844290   26/05/2018
S. B. TOUR & TRAVELS
FLAT NO. 401, SECTOR 18-B, GOLF LINK, D-2-C, DWARKA, NEW DELHI 110075
partnership firm.

Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085

Proposed to be Used
DELHI
TOUR AND TRAVEL SERVICES, TRANSPORTATION ARRANGEMENTS.
3845009  28/05/2018
RAJESH VENKAT
trading as :RAJESH TRANSPORTS
NO.G-101, ADARSH PALACE APARTMENTS, 47TH CROSS, JAYANAGAR, 5TH BLOCK, BANGALORE-560041
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Agents address:
ANISH KUMAR, ADVOCATE
A-1, KAMALA MANSIONS, # 10, CANNAUGHT ROAD, QUEENS ROAD CROSS, BANGLORE- 560 052.
Used Since :01/11/2014
CHENNAI
TRANSPORT AND TRAVEL ARRANGEMENTS.
3846103  29/05/2018
INSTA GETAWAYS ONLINE PRIVATE LIMITED
LEVEL 3, ARHAM TOWERS, KARAN NAGAR, SRINAGAR-190010
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**
DELHI
Transport; Packaging and storage of goods; Travel arrangement
3847618    30/05/2018
RAJDHANI INTERSTATE TRANSPORT CO. (REGD.)
31, TRANSPORT CENTRE, PUNJABI BAGH, DELHI-110035
An Indian Partnership Firm
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/1984
DELHI
TRANSPORT SERVICES
3847668    30/05/2018

RAMAN BANSAL
57, PASSI NAGAR, ST NO 6, PAKHOWAL ROAD, LUDHIANA -141002

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Transport; Packaging and storage of goods; Travel arrangement
GoTime

3852621  05/06/2018
IBIBO GROUP PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, Rajouri Garden, New Delhi – 110027
A company incorporated under the laws of India

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :18/03/2016
DELHI

Travel agency services, including, making reservations for transportation and accommodation; Advisory services relating to travel and accommodation; Providing information, news and reviews concerning travel and accommodation through loyalty and incentive program; Making reservations for accommodation and travel activities; Accommodation, travel and tour ticket reservation services; Providing reviews of accommodation and travel service providers; Organizing sight-seeing tours.
3852626  05/06/2018
MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :28/05/2018

DELHI
Travel agency services, namely, making reservations and bookings for transportation; providing information, news and reviews concerning travel by means of a telephone, facsimile, the mails, courier or over electronic communication networks; providing a website and website links to travel information, geographic information, maps, map images and trip routing; organizing and arranging travel activities, namely, tours, travel to events and travel to attractions; making reservations for travel activities, namely, for tours, travel to events and travel to attractions; providing information about tours and travel to events and attractions; organizing sight-seeing tours; travel and tour information services; travel and tour ticket reservation services; arranging bookings of day trips and sight-seeing tours; providing reviews of travel service providers.
ADITYA GRAND VACATION

3853592   06/06/2018
RAM KUMAR
N-19, SECTOR-12, PRATAP VIHAR, GHAZIABAD, UP
Individual
Address for service in India/Attorney address:
SAGAR BHARDWAJ
E-10/C, LAXMINAGAR, DELHI-110092
Proposed to be Used
DELHI
TRAVEL ARRANGEMENT AND TRANSPORT
3855614  08/06/2018
SUMANTA SARKAR, TRADING AS DREAMWAY DESTINATIONS
QTR. H-1, NBMC & H CAMPUS, SUSHRUTA NAGAR, DARJEELING
proprietorship

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
TRAVEL ARRANGEMENT, TRANSPORT, TICKETING AND TOUR OPERATOR
PATANJALI PROM

3858289  13/06/2018

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :06/06/2015

DELHI
Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography,
Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and
soldering preparations; Adhesives for use in industry; Putties and other paste fillers; Compost, manures, fertilizers;
Biological preparations for use in industry and science.
PATANJALI POSHAK

3858293  13/06/2018

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 30/06/2016

DELHI

Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
PATANJALI PSB
3858297   13/06/2018
Patanjali Bio Research Institute Private Limited.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.
BODY INCORPORATE.
Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092
Used Since :19/08/2014
DELHI
Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography,
Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and
soldering preparations; Adhesives for use use in industry; Putties and other paste fillers; Compost, manures, fertilizers;
Biological preparations for use in industry and science.
PATANJALI AZOTO

3858300  13/06/2018

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.

BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :07/08/2012

DELHI

Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
PATANJALI BIO NPK
3858439  13/06/2018
PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :24/08/2017
DELHI
Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
PATANJALI TRICHO

3858446  13/06/2018
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :24/08/2017

DELHI
Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
PATANJALI NEMAKILL

3858453  13/06/2018

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.

Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.

BODY INCORPORATE.

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Used Since : 24/08/2017

DELHI

Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
PATANJALI NEEM GOLD
3858456  13/06/2018
Patanjali Bio Research Institute Private Limited.
Patanjali Food & Herbal Park Vill Padartha, Laksar Road, Haridwar, Uttarakhand 249404.
Body Incorporate.
Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092
Used Since : 20/04/2015
DELHI
Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
APEEJAY GLOBAL LOGISTICS PARK

3868299  22/06/2018
APEEJAY GLOBAL INDUSTRIAL AND LOGISTIC PARK LIMITED
Apeejay House, 15 Park Street, Kolkata – 700016, West Bengal, India.
AN INDIAN COMPANY

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Warehouse storage services, Logistics services consisting of the transport, packaging, storage and delivery of goods by air rail, ship or truck; being all included in class 39.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1344811.
PIZZA SAZIANTE

3868514  23/06/2018

KARTIK ANAND
T-11 Konark Campus Viman Nagar Pune 411014
Service Provider
Individual

Proposed to be Used
MUMBAI

transportation and delivery of pizza and food and beverages, packaging of pizza and food and beverages, wrapping of pizza and food and beverages
UNITED FREIGHT CARRIER

RAJ KUMAR
GAT NO. 161, PUNE – NASHIK ROAD, NEAR SHELL PETROL PUMP, CHIMBALI PHATA, PUNE - 410501, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Used Since :01/02/2015

MUMBAI

FREIGHT TRANSPORTATION, TRANSPORT, TRANSPORT SERVICES, TRUCK TRANSPORT, TRANSPORT TRAILERS, TRANSPORTATION OF CONTAINERS, TRANSPORT CARRIAGES INCLUDING IN CLASS 39

No exclusive rights over the words FREIGHT CARRIER
MAKEMY

3869254  25/06/2018

MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :02/08/2000

DELHI
Travel agency services, namely, making reservations and bookings for transportation; providing information, news and reviews concerning travel by means of a telephone, facsimile, the mails, courier or over electronic communication networks; providing a website and website links to travel information, geographic information, maps, map images and trip routing; organizing and arranging travel activities, namely, tours, travel to events and travel to attractions; making reservations for travel activities, namely, for tours, travel to events and travel to attractions; providing information about tours and travel to events and attractions; organizing sight-seeing tours; travel and tour information services; travel and tour ticket reservation services; arranging bookings of day trips and sight-seeing tours; providing reviews of travel service providers.
MYTRIP

3869259  25/06/2018

MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :02/08/2000

DELHI

Travel agency services, namely, making reservations and bookings for transportation; providing information, news and reviews concerning travel by means of a telephone, facsimile, the mails, courier or over electronic communication networks; providing a website and website links to travel information, geographic information, maps, map images and trip routing; organizing and arranging travel activities, namely, tours, travel to events and travel to attractions; making reservations for travel activities, namely, for tours, travel to events and travel to attractions; providing information about tours and travel to events and attractions; organizing sight-seeing tours; travel and tour information services; travel and tour ticket reservation services; arranging bookings of day trips and sight-seeing tours; providing reviews of travel service providers.
MYTRIP MYSTORY

3869264  25/06/2018

MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used

DELHI

Travel agency services, namely, making reservations and bookings for transportation; providing information, news and reviews concerning travel by means of a telephone, facsimile, the mails, courier or over electronic communication networks; providing a website and website links to travel information, geographic information, maps, map images and trip routing; organizing and arranging travel activities, namely, tours, travel to events and travel to attractions; making reservations for travel activities, namely, for tours, travel to events and travel to attractions; providing information about tours and travel to events and attractions; organizing sight-seeing tours; travel and tour information services; travel and tour ticket reservation services; arranging bookings of day trips and sight-seeing tours; providing reviews of travel service providers.
JAIVIKA KHAD

3869408    25/06/2018

PATANJALI BIO RESEARCH INSTITUTE PRIVATE LIMITED.
Patanjali Food & Herbal Park, Vill.- Padartha, Laksar Road, Haridwar, Uttarakhand 249404. India.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Transport; Packaging and Warehousing and Storage Such as of Chemicals for use in industry, science and photography, Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Adhesives for use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science.
3871109  26/06/2018
MANGAL KUMAR JAIN
16, TARA CHAND DUTTA STREET, 3RD FLOOR, KOLKATA- 73
SINGLE FIRM

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL
Used Since :18/12/2006

KOLKATA
TRANSPORT, TRANSPORTATION, VEHICLE TRANSPORT, LORRY TRANSPORT, ROAD TRANSPORT, TRUCK TRANSPORT, BUS TRANSPORT, CAR TRANSPORT, FREIGHT TRANSPORTATION, CARGO TRANSPORTATION, TRANSPORTATION SERVICES, TRANSPORT AND STORAGE OF GOODS, TRANSPORT BROKERAGE, ARRANGING OF TRANSPORT SERVICES, TRANSPORTATION AND DELIVERY OF GOODS, SAMPLE AND MERCHANDISE OF ALL KINDS BY ROAD, RAIL AND SHIP, TRANSPORT OF GOODS BY MOTOR VEHICLES, TRUCK, RAIL, SHIP AND AIRPLANE, LOADING, PACKING, STORAGE, TRANSPORT AND UNLOADING OF CARGO, TRANSPORTATION BY LAND WATER AND AIR VEHICLE.
3874604   29/06/2018
KRISHNA KANT BADAL PROP. OF ANGEL LOGISTICS
102, HARVANSH NAGAR, MEERUT ROAD, GHAZIABAD-201001 (U.P.)
SOLE PROPRIETOR
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT, TOOR AND TRAVEL.
KUTCHINA

3875121  30/06/2018

BAJORIA ENTERTAINMENT PRIVATE LIMITED

Bajoria Tower, 2nd Floor, 20, Chinar Park, Kolkata- 700157, West Bengal.

A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:

C. J. ASSOCIATES.

6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used

KOLKATA

Transport; packaging and storage of goods; travel arrangement.
MALHOTRA & SONS OVERSEAS

3876974    03/07/2018
MALHOTRA & SONS OVERSEAS,
453/X-3, Gali Tara Singh, Katra Sufaid, U/s. Lahori Gate, Amritsar-143006(Punjab),
Partnership Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI
Arranging for Travel Visas, Tickets, Air Tickets, Immigration Consultancy Services, Visa on Education Based & Student Visa, Work Permit Visa, Study Visa, Tourist Visa, Visa for Traveling Purposes, Tour and Travel Services, Travel Ticket Reservation Services, Passport and other Travel documentation Services. Included in class 39.
DAARSHAN TOURS & TRAVELS
316, R.N. TAGORE ROAD, BEDIAPARA, DUMDUM, KOLKATA WEST BENGAL - 700077
Partnership Firm
Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD

Proposed to be Used
KOLKATA
TOURS & TRAVELS, TRAVEL AND PASSENGER TRANSPORTATION, SIGHT SEEING, TOUR GUIDE AND EXCURSION SERVICES. TRANSPORTATION AND DELIVERY OF GOODS. RENTAL OF MEANS OF TRANSPORT.
3878423    04/07/2018
QUANTIFIED COMMERCE PRIVATE LIMITED
PLOT NO 158, PHASE-I INDUSTRIAL AREA, PANCHKULA (HARYANA), INDIA.
BODY INCORPORATED
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :09/02/2009
DELHI
Transport, packaging and storage of goods, expedited shipping services for others.
Happy Trails A Botique Travel Company

3881406   07/07/2018

HAPPY TRAILS
A/9 Motibaug Near Gandhi Market, Sion East, Mumbai 400022

Proprietorship

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used

MUMBAI

Tours and travels services
3883065  09/07/2018
ORCHID CORPORATE SERVICES INDIA PVT. LTD
8728, Landmark near Filmistan Cinema, Shidipura, New Delhi - 110005
Private Limited Company

Address for service in India/Attorney address:
ANUJ BEDI
B-21, Third Floor, Lajpat Nagar - I, New Delhi - 110024

Proposed to be Used
DELHI
Logistics services, Warehousing services
TRAVELCLINIC

3883067  09/07/2018

HEAVEN AHEAD VOYAGE PRIVATE LIMITED
8728, Landmark near Filmistan Cinema, Shidipura, New Delhi - 110005

Private Limited Company

Address for service in India/Attorney address:
ANUJ BEDI
B-21, Third Floor, Lajpat Nagar - I, New Delhi - 110024

Proposed to be Used
DELHI

Travel Services; Travel Arrangement Services
3884402   10/07/2018
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408, INDIA.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Transport; Packaging and storage of goods; Travel arrangement
3888111  14/07/2018
M/S KING MILK CHILLING CENTER
G.T. ROAD, SIDHWAN KALAN, JAGRAON, PUNJAB.
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :06/05/2016
DELHI
COLD STORE KEEPING SERVICES AND PROVISION OF COLD STORE FACILITIES INCLUDED IN CLASS-39.
3891655  19/07/2018
ADITI KAMAL
House No.2, Gali No. A1, Palam Vihar Road, Ashok Vihar Ext.-3, Gurgaon (Har.), Pin122001
Applicant has applied the trademark in her name being a natural person

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :13/05/2014

DELHI
Transport; packaging and storage of goods; travel arrangement being included in class 39.
Proposed to be Used

DELHI

Arranging for travel visas, passports and travel documents for persons traveling abroad.
4423462    29/01/2020
JP INTEGRATED MARKETING SOLUTIONS PVT. LTD.
A2/167, SHAH & NAHAR INDUSTRIAL ESTATE, S. J. MARG, LOWER PAREL (WEST), MUMBAI 400 013
DIRECTORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2011
MUMBAI
PACKAGING SERVICES, PALLET PACKAGING SERVICE, PACKING & PACKAGING SERVICES, WRAPPING AND PACKAGING SERVICES, PACKAGING AND STORAGE SERVICES, COIN WRAPPING SERVICES, WRAPPING SERVICES FOR BAGGAGE PROTECTION DURING TRAVEL
subject to the mark should be use as represented
MERU MOBILITY TECH PRIVATE LIMITED
F-17, 4th Floor, Pinnacle Business Park, Shanti Nagar, Mahakali Caves Road, Andheri East, Mumbai - 400093, Maharashtra
A company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used
MUMBAI

Services of taxi transport including radio taxis; passenger transport services; arranging of tours, transport of travellers; providing information relating to transport and taxi services; fleet services.
MONTO

4430679   05/02/2020
MONTO MEDIA AND ENTERTAINMENT PRIVATE LIMITED
31/12, EAST PATEL NAGAR, CENTRAL DELHI- 110008
SERVICES FOR PROVIDING FOOD AND DRINK AND RESERVATION OF RESTAURANTS, BARS, CAFS AND HOTEL
SERVICES, RESTAURANT TAKE-OUT AND DELIVERY SERVICES AND EATERIES OF ALL KINDS; PROVISION OF
INFORMATION
BODY CORPORATE

Proposed to be Used

DELHI
Travel arrangements including in-bound and out-bound tour packages, holiday packages, booking of seats for travel and
travel reservation including flight bookings, bus reservations, railway reservation, luxury coach booking, taxi and boat
booking, arranging of cruises, transport packages including tourist transport (passenger) car rentals, coach rentals
escorting of travellers, sightseeing information about journeys and transportation; Consultancy and provision for route
planning services. Assisting for travel visas, passports and travel documents for persons traveling abroad. Providing
information and providing reviews concerning travel services and destination stays, Operation of Car Park, Rental of Car
Parking Spaces, Car Park Management and Consultancy.
RIGHTMOVE CARGO

4432333 06/02/2020

RAJEEV SHARMA
HOUSE NO. 671, HAR MILAP NAGAR TEHSIL- DERABASSI, S.A.S NAGAR(MOHALI), PUNJAB, 140604

PROPRIETORSHIP

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.

Proposed to be Used

DELHI

COURIER, CARGO, TRANSPORT, FREIGHT AND SUPPLY CHAIN SERVICES; LOGISTICS; PACKAGING AND STORAGE OF GOODS; PROVIDING INFORMATION IN RELATION TO THE AFORESAID SERVICES; AND TRAVEL ARRANGEMENT
4433037  07/02/2020
AHIR HARESHBHAI MAGANBHAI
C-233, SUMEL 7 BUSINESS PARK, NR SONI CHAL BRTS BUS STOP, RAKHIAL - ODHAV ROAD, NATIONAL HIGHWAY 08, AHMEDABAD - 380023, GUJARAT, INDIA
Trading As : MS. DECENT HOSPITALITY

Address for service in India/Attorney address:
SURAJ NASKAR
CARE IP LAW FIRM; 219, SUVARNAKALA COMPLEX, NAVRANGPURA, AHMEDABAD – 380009, GUJARAT, INDIA
Used Since :01/04/2016

AHMEDABAD
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT, ARRANGING OF TOURS, B2B PACKAGES, TOUR PACKAGES, HOTEL BOOKINGS, RESORT BOOKINGS, RESERVATION (TRAVEL), ESCORTING OF TRAVELLERS AND BOOKING OF SEATS FOR TRAVEL, CAB/ FLIGHT COACH BOOKING/ RESERVATION, BUS BOOKING/ RESERVATION, CRUISE BOOKING
4436959  11/02/2020
UNTOLD INDIA TOURS PRIVATE LIMITED
SRB 82C, Shipra Riviera Indirapuram, Near Sent Thomas School Ghaziabad - 201012
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :03/08/2015

DELHI
Transport; packaging and storage of goods; travel arrangement
subject to the mark should be use as represented
Trade Marks Journal No: 1959 ,  03/08/2020             Class 39

4437106   11/02/2020
AJAY RAJPURKAR
91/H, Koliwadi, Fanaspwadi, 2nd floor, room No 38, S. P. road, Near Venkatesh Mandir, Mumbai 400002.
Individual
Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAoba WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI
Travel reservations; Conducting of travel tours; Arranging excursions for tourists; Travel tour operating and organising;
Travel tours and ticket reservation services; Reservation and booking of transportation for tourists; Arranging,
organization and booking of travel, cruises and sightseeing travel tours.
Trade Marks Journal No: 1959, 03/08/2020

EARNING TRIP & EVENTS GLOBAL PRIVATE LIMITED
32/12, 3rd FLOOR, ASHOK NAGAR, DELHI 110018
BODY INCORPORATE

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALLI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
Transport, Tour and Travel Arrangements
subject to the mark should be use as a whole
NEONICHE
4438863  12/02/2020
NEONICHE INTEGRATED SOLUTIONS PRIVATE LIMITED
Avan Abad Building, 2nd Floor, 6, Walton Road. Off Colaba Causeway. Mumbai - 400039
Active
Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021
Used Since :07/04/2011
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT
NH1 BOWLS

4441737  14/02/2020
PONCHO HOSPITALITY PRIVATE LIMITED
805, 8th Floor, 55 Corporate avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai 400072
A Private Limited Company

Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Box, 805, 8th Floor, 55 Corporate Avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai,
Maharashtra 400072

Proposed to be Used
MUMBAI

Providing information pertaining to delivery services and bookings for delivery services via a website; storage,
transportation, packaging and delivery of goods; pick-up and delivery of packages and goods; Transportation and
logistics services; Packaging and Storage of goods; Parcel delivery services and Food Delivery all being services
included in class 39
IN OUT INDIA TOURS

4442837   15/02/2020

HASHIK RAHIMAN
18/1068 K, Kalathingal Arcade, (Canara Bank Building) Jail Road, Puthiyara Calicut 673004
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
CHENNAI

Travel and tour ticket reservation service, Booking of holiday travel and tours, Agency services for arranging travel

THIS IS CONDITION OF REGISTRATION THAT ALL WORDS SHALL BE USED TOGETHER.
4443810  17/02/2020
SHANKAR JOSHI
SHOP NO.4,YOGESH APARTMENT SEC 8A,PLOT NO.26 AIROLI NAVI MUMBAI -400708

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Packaging articles for transportation; Transport, storage and packaging of goods; Freight transportation; Cargo transportation; Transportation logistics; Air and sea transportation; Transporting furniture; Truck transport; Guarded lorry transport; Transport of packages; Transport of goods; Transportation of baggage; Transport and storage services; Freight and transport brokerage; Transport of goods by inland water; Transport by land, water and air vehicles
M/S. INSTAHOT FOODS PRIVATE LIMITED,
Ground Floor Plot No:470&471; SY No:11/8,11/9,11/10 11/11; Sri Swamy Ayappa Society, Khannamet, Hyderabad - 500081 Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLI X PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :23/10/2019

CHENNAI
Food Delivery Services, Delivery Of Food And Drink Prepared For Consumption, Delivery Of Food By Restaurants, Packing Of Food Products, Delivery Services, Parcel Delivery, Mail Delivery.
4445761  18/02/2020
SATVIR KUMAR SINGH
SHOP NO-6, HOUSE NO.-A4, GROUND FLOOR, CHRISTIAN COLONY, PATEL CHEST , DELHI-110007
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2018
DELHI
TRANSPORTATION SERVICES
RED HUKKA
4477140 19/03/2020
PUNEET KUMAR ARORA
425/2, Shastri Nagar, Meerut 250004 Uttar Pradesh
E-Commerce
Individual
Proposed to be Used
DELHI
Transports; Packaging and storage of goods; Gift delivery; Gift wrapping; Wrapping; Shipping and delivery of goods; Delivery services; Messenger services; Packaging of articles.
4494681    01/05/2020
Lyft, Inc.
185 Berry Street, Suite 5000, San Francisco, California 94107 U.S.A.
Corporation organized under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
To be associated with:
3128019

DELHI
Transportation of passengers via motorized scooters, electric vehicles, mopeds, bicycles, mini-bikes, motorized bicycles, and motor-driven cycles; rental of motorized scooters, electric vehicles, mopeds, bicycles, mini-bikes, motorized bicycles, and motor-driven cycles; driving directions for tours, namely, providing driving directions for travel purposes; transportation and delivery services by land; freight brokerage services; freight transportation by vehicle; leasing of vehicles; rental of vehicles; providing road and traffic information; car transport; car rental; rental of bicycles; vehicle rental and leasing services; transport reservation services; transport reservation services for others by means of a website; vehicle rental services featuring rental of cars and vehicle accessories, namely, GPS devices, safety seats for children, apparatus for disabled persons, luggage carriers, key chains, car chargers, toll pass devices, vehicle tow chains, snow tire chains, rope, car jumper, jack stands, vehicle tools as a unit; vehicle rental services featuring rental of cars as well as providing vehicle accessories, namely, GPS devices, safety seats for children, apparatus for disabled persons, luggage carriers, key chains, car chargers, toll pass devices, vehicle tow chains, snow tire chains, rope, car jumper, jack stands, vehicle tools as part of the vehicle rental; providing information in the field of vehicle rental and leasing; emergency roadside vehicle assistance services, namely, towing, winch-out and key delivery services; providing roadside emergency services, namely, GPS navigation services to assist lost persons, voice routing and location assistance services through components integrated into a motor vehicle, namely, transmitters, receivers, microprocessors, software, cellular phones, and electrical architecture all interacting with global position system satellite technology and a customer service center; GPS navigation services, namely, voice routing, navigation and location assistance through an integrated in vehicle communication system; providing travel information; travel route planning; transportation services, namely, arranging transportation to and from airports;
4516164  01/06/2020
DANIEL MERCHANDISING PVT LTD
No. 65/66, West Jones Road, Saidapet, Chennai, Tamil Nadu- 600015
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
CHENNAI
Packaging of goods, Import and export cargo handling services
MAKERY
4521833 06/06/2020
NEW FASHIONED TECHNOLOGY PRIVATE LIMITED
4/15 A, Asaf Ali Road, New Delhi -110 002, India
A company incorporated in India under the Companies Act, 2013.
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :22/04/2020
DELHI
Delivery services; food delivery
4527702  11/06/2020
HIDAYATHULLA PALAKKAPPALLIYALI
Palakkapalliayali House, Pullisseri, Wandoor, Vaniyambalam, Pin-679339
INDIVIDUAL
Address for service in India/Agents address:
RIYAS BABU ARANHKKAL
ARANHKKAL HOUSE, KUNDUTHODE, ERANHKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI
Transport; packaging and storage of goods; travel arrangement
SH. RAJESH KUMAR GUPTA
Sai Kuteer, F-244, New Rajendra Nagar,(Shanker Road Main Market), Near Sindh Sweet, New Delhi-110060.
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Proposed to be Used
DELHI
Transport; packaging and storage of goods; travel arrangement. Air cargo transport, Automobile rental, Car hire services, Car rental, Organization of trips, Postal delivery services, Provision of tourist travel information, via the Internet, Provision of taxi booking services via mobile applications.
goTribe Star

4530621    13/06/2020

IBIBO GROUP PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi - 110005, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI

Travel agency services, namely, making reservations and bookings for transportation; providing information, news and reviews concerning travel by means of a telephone, facsimile, the mails, courier or over electronic communication networks; providing a website and website links to travel information, geographic information, maps, map images and trip routing; organizing and arranging travel activities, namely, tours, travel to events and travel to attractions; making reservations for travel activities, namely, for tours, travel to events and travel to attractions; providing information about tours and travel to events and attractions; organizing sight-seeing tours; travel and tour information services; travel and tour ticket reservation services; arranging bookings of day trips and sight-seeing tours; providing reviews of travel service providers.
ANUPAM SHIVRAJ TRADING AS :M/S SYZYGY INC
C/O SAMAGRA 3/154, Vikrant Khand, Near Bhojpuri Park Gomti Nagar, Lucknow - 226010-U.P
Proprietor

Address for service in India/Agents address:
BHARTI SHEFALI
557/199, OM NAGAR, ALAMBAGH, LOCKNOW-226005.

Proposed to be Used
DELHI
Delivery of goods ordered electronically or otherwise for self usage or third party, transport services including transport of goods, people or animals for intra and inter city by means of road, rail, water, air or other means, packaging and storage of goods, intra and inter city parcel delivery, courier services and logistics services, loading and unloading of cargo, providing consultancy services and IT solutions for transport and logistics industry.
Tribe Coin

4531919  15/06/2020

IBIBO GROUP PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi - 110005, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used

DELHI
Travel agency services, namely, making reservations and bookings for transportation; providing information, news and reviews concerning travel by means of a telephone, facsimile, the mails, courier or over electronic communication networks; providing a website and website links to travel information, geographic information, maps, map images and trip routing; organizing and arranging travel activities, namely, tours, travel to events and travel to attractions; making reservations for travel activities, namely, for tours, travel to events and travel to attractions; providing information about tours and travel to events and attractions; organizing sight-seeing tours; travel and tour information services; travel and tour ticket reservation services; arranging bookings of day trips and sight-seeing tours; providing reviews of travel service providers.
CORONIL TABLET

4532426  16/06/2020

DIVYA YOG MANDIR TRUST
PATANJALI YOG PEETH, MAHARISI DAYANAND GRAM, DELHI HARIDWAR NATIONAL HIGH WAY, NEAR BAHADRBAD, HARIDWAR-249402, UTTARAKHAND. INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
4528259

DELHI
TRANSPORT; PACKAGING AND WAREHOUSING AND STORAGE SUCH AS AYURVEDIC MEDICINES AND HERBAL PREPARATIONS, PHARMACEUTICAL AND AYURVEDIC MEDICINES AND HERBAL PREPARATIONS, PHARMACEUTICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; CAPSULES FOR PHARMACEUTICAL PURPOSES, SYRUPS FOR PHARMACEUTICAL PURPOSES, TABLETS, SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; RUBBING ALCOHOL, ALCOHOL-BASED ANTIBACTERIAL SKIN SANITIZER GELS, GERMICIDAL PREPARATIONS (OTHER THAN SOAP) & WASHES (STERILIZING WASH FOR FRUIT AND VEGETABLES, SANITIZERS FOR HOUSEHOLD USE, ALCOHOL-BASED ANTIBACTERIAL SKIN SANITIZING WASHES, DISINFECTANTS AND ANTISEPTICS, DISINFECTANTS FOR HOUSEHOLD USE, AIR SANITIZERS, SANITIZING WASHES, PESTICIDES INSECTICIDES, HERBICIDES, FUNGICIDES, MOSQUITO REPELLENTS & MOSQUITO REPELLENT COILS
4533503   16/06/2020
YADUNANDAN TRAVELS (OPC) PRIVATE LIMITED
C/o Vinayak Wooden Works Andhashram Rd Jamnagar Jamnagar GJ 361001 IN
Private Limited
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
AHMEDABAD
Agency services for arranging travel; Travel agency services for arranging travel; Travel agency services for business travel
UKANI ASHVINBHAI DUNGBHAI
124, chumunda nagar soc, near Sita nagar, Punagam, Surat, Surat City, Surat, Gujrat-395010
PROPRIETOR

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market,Dwarka Sector-10 110075

Proposed to be Used

AHMEDABAD
PASSENGER TRANSPORT; TAXI TRANSPORT
MCWORLD25

4534121  17/06/2020
MCWORLD25 E-COMMERCE OPC PRIVATE LIMITED
#25-118/3, 1ST CROSS, GOVIDIAURA MAIN ROAD, BENGALURU 560045
Active

Address for service in India/Agents address:
CHANDRASEKHAR RAJU
326, 4 B Cross, HRBR 3rd floor, Kalyan Nagar, Bangalore-560043.

Proposed to be Used
CHENNAI
Providing information pertaining to delivery services and bookings for delivery services via a website; storage, transportation, packaging and delivery of goods; pick-up and delivery of packages and goods; Packaging and Storage of goods; Parcel delivery services; Goods including food Delivery; Gift delivery; Shipping and delivery of goods; Delivery services; Messenger services.
4535565  18/06/2020
SHANTILAL JAIN
No-64/1-1 PUSHP NIKETAN APARTMENT, APPU RAO ROAD, CHAMRAJPET, BANGALORE-560018
REPACKING OF FMCG ITEMS
PROPRIETERSHIP
Proposed to be Used
CHENNAI
REPACKING OF FMCG ITEMS INCLUDING NAMKEEN, FRIED, ROASTED, READY TO EAT SNACKS.
STAR KING HOLIDAYS

4535590  18/06/2020
STAR KING HOLIDAYS
SF - 214, SHAYONA CENTER, BANSIDHAR MILL COMPOUND, MEMCO CROSS ROAD, NARODA, AHMEDABAD
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD

PROVIDING SERVICES RELATED TO VISA, PASSPORT, AIR TICKET BOOKING, DOMESTIC AND INTERNATIONAL PACKAGE TOUR, GROUP TOUR, CORPORATE TOUR, HOTEL BOOKING, FOREX AND IMMIGRATION.
4536150  18/06/2020
LOGESHWARAN J
NO 1, MEENAKSHI STREET, PERAMBUR, CHENNAI, TAMIL NADU - 600011
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Automobile rental; Rental of automobiles; Rental of automobiles and bicycles; Providing information relating to
automobile rental services; Provision of information relating to automobile rental services; Rental of motor cars; Rental of
sports cars; Rental of boats, cars, bicycles, diving bells and diving suits; Rental of motor racing cars
Proposed to be Used
DELHI
Transport; packaging and storage of goods; travel arrangement.
Sourcefare
4537002  19/06/2020
GAGAN KAUSHAL
N-210, Sector-25, Jalvayu Vihar, Noida
Travel agency and operators
Individual
Proposed to be Used
DELHI
Travelling services and travel agency
ABHISHEK ENTERPRISES

4537416    19/06/2020
ABHISHEK ENTERPRISES
N 12/237 L-5-R JUDGE COLONY MAHMOORGANJ VARANASI, 221010, UTTAR PRADESH
SERVICE
INDIVIDUAL SOLE PROPERITOR

Proposed to be Used
DELHI
CAB SERVICES
SHYAMA SHYAM ROADLINES
4538237  20/06/2020
VINOD RAJPOOT
SADAK KI DHANI, BAGRU, JAIPUR, RAJASTHAN, 303007
GOODS TRANSPORT AGENCY
INDIVIDUAL
Proposed to be Used
AHMEDABAD
GOODS TRANSPORT AGENCY
BIOSAFENANOSILVER

4538557    20/06/2020
BANDARU SRINIVAS
Survey No 318, Damarlapalli Village, Nandigama Mandal, Ranga Reddy District, Mahabubnagar, 509325
CITIZEN OF INDIA
Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarkapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
CHENNAI
WATER SUPPLY AND DISTRIBUTION SERVICES
FARMERBOOTH

4541450  23/06/2020
SURINDER PRIVATE LIMITED
Shop No 25 Hisar
Farmerbooth
Private Limited

Proposed to be Used
DELHI

Warehouses and storage for perishables and non perishables, packaging and other included in class 39
KchnTalk

4541805  23/06/2020

VIKAS ARORA
Ireo Grand Arch, Sector 58, Gurugram (Haryana) - 122011
INDIVIDUAL

Address for service in India/Attorney address:
VINITA SAHITYA
129 FIRST FLOOR KALYAN VIHAR DELHI - 110009, INDIA

Proposed to be Used
To be associated with:
4541809

DELHI
Transportation and logistics services; packaging and storage of goods; travel arrangement; pick-up, transportation, packaging, storage, tracking and delivery of food items and consumer goods to customers by land, air and sea; Providing information through a website and/or applications for booking and delivery of food items and consumer goods purchased by the customers.
POLAR PRIORITY

4541835  23/06/2020

POLAR AIR CARGO WORLDWIDE, INC.
2000 WESTCHESTER AVENUE PURCHASE, NY 10577 UNITED STATES OF AMERICA
A CORPORATION EXISTING UNDER THE LAWS OF DELAWARE.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :01/06/2018

MUMBAI

AIR FREIGHT SHIPPING SERVICES; AIR TRANSPORT SERVICES; AIR TRANSPORTATION SERVICES FOR CARGO; AIR CARGO TRANSPORT; FREIGHT TRANSPORTATION BY AIR; TRANSPORTATION CONSULTING SERVICES; CONSULTING SERVICES IN THE FIELD OF SHIPPING OPERATIONS IN THE NATURE OF AIR TRANSPORT; CONSULTING SERVICES IN THE FIELD OF CARGO TRANSPORTATION IN THE NATURE OF AIR TRANSPORT.
GRAPE COUNTY

4542722  24/06/2020

GRAPE COUNTY RESORT
21, Yashwant Society, Model Colony Circle, College Road, Nashik – 422005, Maharashtra, India

Partnership Firm

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Used Since :08/12/2016

MUMBAI

Travel arrangement and reservation, organisation of travel tours.
Nutrichunks

4543155  24/06/2020

ABHAY KUMAR PANDEY
D.No. 5-14-21, Tungalam Village, Gajuwaka Mandal, Autonagar, Visakhapatnam, Andhra Pradesh- 530012
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used

CHENNAI

Subdividing and repackaging of goods, Storage of goods, Packaging of Soy Beans, Preserved soya beans for food, Soy chips, Processed soybeans, Spices, Fermented soybeans and Delivery services
KISSAN MOTOR TRANSPORT CO.

4545443   26/06/2020
VIRENDER CHOUHARY PROP. OF M/S KISSAN MOTOR TRANSPORT CO.
X-6, FF, LOHA MANDI, NARAINA, NEW DELHI 110028.

PROPRIETOR

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Used Since :27/05/2005

DELHI
GOODS TRANSPORT AGENCY; TRANSPORTATION AND LOGISTICS SERVICES.
GRABIND

4546707    27/06/2020
GRAB DIGITECH PRIVATE LIMITED
Office No. 306, Near Living Room, Chincholi Bunder Road, Malad West, Mumbai-400064
COMPANY

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI

Transport; packaging and storage of goods; travel arrangement as covered under class 39.
PATANJALI HARIDRA ACTIVE PLUS

4551603 01/07/2020
Patanjali Ayurved Limited.
D-26, Pushpanjali, Bijwasan, Delhi-110061. India and corporate office address at Patanjali Ayurved Limited, Patanjali Food & Herbal Park, Village Padartha, Laksar Road, Haridwar, Uttarakhand 249404. I
Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
1886638, 1915263, 2254650, 2254669

DELHI
TRANSPORT; PACKAGING AND WAREHOUSING AND STORAGE SUCH AS AYURVEDIC MEDICINES AND HERBAL PREPARATIONS, PHARMACEUTICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; UNANI MEDICINES, SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; NUTRITIONAL SUPPLEMENTS CONSISTING OF VITAMINS, DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PESTICIDES INSECTICIDES, HERBICIDES, FUNGICIDES, MOSQUITO REPELLENTS & MOSQUITO REPELLENT COILS, ALCOHOL-BASED ANTIBACTERIAL SKIN SANITIZER GELS, GERMICIDAL PREPARATIONS (OTHER THAN SOAP) & WASHES (STERILIZING WASH FOR FRUIT AND VEGETABLES, SANITIZERS FOR HOUSEHOLD USE, ENERGY BOOSTERS, DIETARY AND NUTRITIONAL SUPPLEMENTS, FOOD SUPPLEMENTS; HEALTH FOOD SUPPLEMENTS FOR PERSONS WITH SPECIAL DIETARY REQUIREMENTS, LIQUID HERBAL SUPPLEMENT HERBAL EXTRACTS FOR MEDICAL PURPOSE, VITAMIN, HERBAL AND MINERAL SUPPLEMENTS; FEMININE HYGIENE PRODUCTS
YANG & YUM

4553294  02/07/2020

SAGAR SURI
11 A Sultanpur Farms, Sultanpur, New Delhi-110030
Individual

Address for service in India/Attorney address:
ANIMESH RASTOGI
Animesh Rastogi Advocate 2/24 LGF, Jangpura A New Delhi-110014

Proposed to be Used
DELHI

FOOD DELIVER SERVICES, DELIVERY OF FOOD AND DRINKS PREPARED FOR CONSUMPTION
INDIE CLOUD

4553297  02/07/2020

SAGAR SURI
11 A Sultanpur Farms, Sultanpur, New Delhi-110030
Individual

Address for service in India/Attorney address:
ANIMESH RASTOGI
Animesh Rastogi Advocate 2/24 LGF, Jangpura A New Delhi-110014

Proposed to be Used
DELHI

FOOD DELIVERY SERVICES, DELIVERY OF FOODS AND DRINKS PREPARED FOR CONSUMPTION
GOLDEN KIWI

4555191  03/07/2020

NARSI GANDHI
1/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
TRANSPORT, PACKAGING AND STORAGE OF GOODS, TRAVEL ARRANGEMENT
2944773 20/04/2015
SHIVAJI MOHITE
MRS. MONIKA S. MOHITE
trading as ;MOHITE AUTO SERVICES
GAT NO.221-225, AMBAP PHATA, VATHAR TURF VADGAON, TAL-HATKANANGALE, DIST-KOLHAPUR-416112
MAHARASHTRA, INDIA
SERVICE PROVIDER
A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Attorney address:
BHATE AND PONKSHE
12,VENU - MADHAV APPARTMENTS,5 TH FLOOR, 104/7,OFF LANE NO.14,PRABHAR ROAD, PUNE- 411 004 MHAARASHTRA
STATE, INDIA
Used Since :01/04/2015
MUMBAI
GENERATION/PRODUCTION OF ENERGY/POWER, GENERATION OF POWER, GENERATION OF POWER THROUGH
OPERATION OF POWER GENERATION EQUIPMENT AND FACILITIES BEING SERVICES INCLUDED IN CLASS 40
3670037  04/11/2017
ANURADHA GANESH TUMMA
593, B, Ganj Peth, Near Mahatma Phule Smarak, Sagar Society, Pune 411042, Maharashtra
INDIVIDUAL
Address for service in India/Attorney address:
ADV NANDINI CHANDRAKANT SHAHASANE
A/11 Rahul Complex Near Krishna Hospital Paud Road Kothrud Pune 411038
Used Since : 16/02/2016

MUMBAI
TAILORING AND STITCHING ALL TYPES OF GARMENTS AND ACCESSORIES AND TREATMENT OF MATERIALS INCLUDING DYEING, CLEANING, EDGING, CUTTING, TREATING, WATERPROOFING, FIREPROOFING, PRE-SHRINKING, ALTERATION, CUSTOM FASHIONING, MOTHPROOFING, GLOSSING AND SATINING OF TEXTILE, CLOTHS, FUR, LACE.
Application for three dimensional trademark to claim protection for shape shown in image in all colours and materials used to create such shape. Not exclusive right on words Shahi or Mastani. Application for trademark "SHAHI MASTANI" as whole..
LASER CUT SOLUTIONS
3827666  09/05/2018
MR. MAHENDER PARASHAR
trading as; LASER CUT SOLUTIONS
265, KHASRA NO.52/14, (M.R. BHARTI SCHOOL ROAD) SWARAN PARK. IND. AREA MUNDKA, DELHI-110041
SERVICE PROVIDERS
Proposed to be Used
DELHI
LASER CUTTING, ENGRAVING, MARKING ON METAL & NON METAL MATERIALS INCLUDED IN CLASS-40
Trade Marks Journal No: 1959 ,  03/08/2020           Class 40

3835315    17/05/2018
WHITE CASTLE HOSPITALITY PRIVATE LIMITED
11, Dr. Rajendra Prasad Sarani (Clive Row), Kolkata-700 001, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :30/09/2017

KOLKATA
Processing of foodstuffs for use in manufacture; Food and drink preservation; Food canning; Freezing of foods; Refining services; Grinding; Fruit crushing; Food smoking; Flour milling; Treatment of materials; Processing of materials; Custom assembling of materials; Custom manufacturing; Material treatment information; Processing of raw materials for the manufacture of food and beverages; Treatment of drinking water.
3835954   17/05/2018
KARAM CHAND TRADING AS AMAN BOUTIQUE
S.D.P. COLLEGE ROAD, DHAI MARLA COLONY, SHIV PURI, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2007
DELHI
Treatment of Cloth, Cutting of Textile, Fabric & Cloths; Edging of Textile, Fabric & Cloths; Needlework and Dressmaking; Custom Tailoring, Custom Fashioning of Fur & Draping Services.
Flourishing environment

3843809  26/05/2018
NEXTENG ENVIRO PRIVATE LIMITED
SF 211, Satyam Complex, Science City Road, Sola, Ahmedabad-380060
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Proposed to be Used
AHMEDABAD
Water treatment, Waste water treatment, Water treatment services, Water treatment and purification, Consultancy in the field of water treatment, Providing information relating to water treatment, Treatment of effluent, Industrial treatment of effluents, Sewage treatment, Sewage treatment services, Services for the treatment of sewage
CHANDRA

3848841  31/05/2018

GOPAL SHARMA

304, HARSIDDHNAGAR, DOUBLE DAKER, SECTOR-24, GANDHINAGAR, GUJARAT - 382024

Trading As CHANDRA STUDIO

Address for service in India/Attorney address:

N.R. SRINATH

NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used

AHMEDABAD

Photographic laboratory services, Photograph developing, Printing, and photographic and cinematographic development
4429369 04/02/2020
MR. SUHAS DHAMNE
442, Vakil Wadi, Ashok Stambh, Nashik - 422001
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Printing, Offset printing, Photographic printing, screen printing, Pattern printing, Books & Stationery printing services, 3D printing, Flex Printing, Printing services, Digital printing & Lithographic printing.
4436888  11/02/2020
KAPISH GOPAL BHAGNANI
trading as ;EIGHTY EIGHT ZERO WASTE (WASTE MANAGEMENT PROGRAM)
FLAT NO.1101 A1 WING LOKNIRMAN BUILDING DR..AMBEDKAR ROAD KHAR WEST MUMBAI-400052

Proposed to be Used
MUMBAI
WASTE MANAGEMENT SERVICES, WASTE TO ENERGY, UPCYCLING OF WASTE, RECYCLING OF WASTE,
ENVIRONMENTAL REMEDIATION SERVICES, BIOREMEDIATION SERVICES, ENVIRONMENTAL POLLUTION CONTROL,
PURIFICATION OF BIOGAS, INCINERATION OF WASTE, RECLAIMING OF MATERIALS FROM WASTE, RENTAL OF
WASTE COMPACTING AND CRUSHING MACHINES, WASTE COLLECTION --TREATMENT - PROCESSING, WASTE WATER
TREATMENT, SORTING OF WASTE AND RECYCLABLE MATERIALS, PROVIDING INFORMATION ADVICE AND
CONSULTANCY SERVICES RELATED TO RECYCLING OF WASTE, SOIL AND WATER TREATMENT SERVICES,
CONSULTANCY RELATING TO INCINERATION OF WASTE, CONSULTANCY RELATING TO RECYCLING OF WASTE,
CONSULTANCY RELATING TO DESTRUCTION OF WASTE, SEWAGE TREATMENT SERVICES, LEACHATE TREATMENT,
RECYCLING AND PROCESSING OF PLASTICS, DESALINATION OF WATER, AIR TREATMENT, OIL SPILL TREATMENT,
TREATMENT AND RECYCLING OF PACKAGING, CONSULTANCY REGARDING VARIOUS TYPES POLLUTION,
SPREADING AWARENESS ABOUT THE ENVIRONMENTAL ISSUES AND SOLUTIONS, WASTE AGGREGATION PLATFORM
AND OTHER OTHER ALLIED/RELATED WORKS.

subject to the mark should be use as a whole
PUREMARK

4440032  13/02/2020

SISHU INTERNATIONAL PRIVATE LIMITED
6, FLOOR-1, PLOT-303/309, ZAVERI BUILDING, RAJA RAMMOHAN ROY MARG, NEAR HINDUJA COLLEGE, CHARNI ROAD, GIRGAON, MUMBAI-400004
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/01/2015

MUMBAI
Processing and cutting of diamonds and other precious stones; polishing of diamonds and other precious stones; polishing of gemstones; cutting of gemstones.
4448614  20/02/2020
SAJID SALIM SHAIKH
49, Shah Nagar Beed By Pass, Near Hotel Adharsh Opp. Silkmills Telephone Exchange, Aurangabad – 431001, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
TREATMENT OF MATERIALS; RECYCLING OF WASTE AND TRASH; AIR PURIFICATION AND TREATMENT OF WATER; PRINTING SERVICES; FOOD AND DRINK PRESERVATION
4532142   15/06/2020
G. MUTHUKUMAR
S/O GOVINDAN , 33, T.V.K. STREET,THILAGAR NAGAR , KARAIKUDI,SEKKALAKOTTAL,SEKKALAI
SIVAGANGA,TAMIL NADU -630002
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Printing, lithographic printing, screen printing and digital printing,Offset printing,Inkjet printing services,3D
printing,Letterpress printing,Design printing for others
The Silver Needle

4534119   17/06/2020
ANJULLA PURI
H No 35 C/C Gandhinagar
Proprietor

Address for service in India/Attorney address:
GIRWAR SINGH PUHANIAN
SHOP NO.8,100 FEET ROAD,NEAR STREET NO.3 SHANT NAGAR,BATHINDA

Proposed to be Used
DELHI

Custom tailoring, Custom tailoring or dressmaking, Tailoring services, Tailoring [custom manufacture]
Prayasta
4535612  18/06/2020
PRAYASTA 3D INVENTIONS PVT LTD
trading as ;PRAYASTA 3D INVENTIONS PVT LTD
24,2ND CROSS, 8TH MAIN, HARALUR MAIN ROAD, RELIABLE LAKEDEW RESIDENCY, BENGALURU-560 102
MANUFACTURER AND MERCHANT
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Used Since :30/06/2018
CHENNAI
3D PRINTING.
TASMAYI

4538810  20/06/2020
ETERNAL CLOTHING LINE
B-27/28/29, CENTRAL PARK, CHAR BHUJA WEIGH BRIDGE LANE, PANDESARA G. I. D. C, SURAT-394221
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
B-501, Prestige Manor, Opp. Regent Residency, Near Pratham Circle, Madhuvan Circle Lane, Pal, Surat-395009

Proposed to be Used

AHMEDABAD
Treatment of materials; dyeing services; digital printing; sewing services; textile weaving; textile warping; printing on textiles and fabrics; embroidering; dressmaking; applying finishes to textiles; leasing of sewing machines; knitting and dyeing of fabrics [treatment of materials]; crease resistant treatment of clothing; alteration of clothing; anti-microbial treatment of clothing; custom tailoring; bleaching of textiles; cloth cutting; cloth edging; cloth fireproofing; cloth pre-shrinking; cloth treating; cloth waterproofing; edging of cloth; monogramming of clothing; mothproofing of clothing; recycling of clothing.
MELODRAMA STUDIOS

4546501  26/06/2020
MELODRAMA MOVIES PRIVATE LIMITED
Plot No. 61, Flat No. 502 Vamsiram Building, Jyathi Suraja Homes, Hno.8-3-1074, Srinagar Colony, Hyderabad, 500073, Telangana
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :04/12/2018

CHENNAI
Film developing; Processing of cinematographic films; Film processing and photofinishing; Color enhancement of black and white film; Processing of photographic and cinematographic films; Provision of information relating to the processing of cinematographic films; Remastering of films from one format to another; Duplication of video tapes.
ECOWELL

4546839 27/06/2020

NISHA KUNDALIA TRADING AS ECOWELL INDIA
No. 73 & 74 2nd Cross, 26th Main Rd, JP Nagar 6th Phase, KR Layout, Bengaluru, Karnataka 560078

Sole Proprietor

Address for service in India/Attorney address:
ADV. SONALI SAWANT
Dyanyog, 4034 B Near Dolasnath Mandir, Talegaon Dabhade, Pune- 410506, Maharashtra, India.

Proposed to be Used

CHENNAI

WATER PURIFICATION; WATER PURIFICATION SERVICES; WATER TREATMENT AND PURIFICATION.
CZIA
4547347   27/06/2020
ABHI SHARMA
35 New Model Rowm Jallandhar ((Pb)
Individual
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Proposed to be Used
DELHI
treatment of material
BUILDSKILL

4547683  28/06/2020

MADHUR JAIN
Madhur Trading Company, D-20, Prashant Vihar, Delhi 110085
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI

Treatment of materials, Waste treatment [transformation], Recycling of waste and trash, Destruction of waste and trash.
4554927   03/07/2020
SAINATH V2 PRINTS PRIVATE LIMITED
#196/A,OPP. MANTRI PARADISE, (ADJACENT TO SOUTH INDIA MALL), BANGALORE - 560076
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Printing services; Photographic printing; Screen printing; 3D printing; Digital printing; Printing of photographs; Printing of books; Offset printing
IFUSION SF1

4555239  03/07/2020

INTECH ADDITIVE SOLUTIONS PRIVATE LIMITED
No. 239, 11th Main, 3rd Phase, Peenya Industrial Area, Bangalore-560058, Karnataka, INDIA
A company registered in India under Indian Companies Act 1956.

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI

Printing services; Three-dimensional printing; Three-dimensional printing [3DP] services; Rental of three-dimensional [3D] printers included in class 40.
4555240  03/07/2020
INTECH ADDITIVE SOLUTIONS PRIVATE LIMITED
No. 239, 11th Main, 3rd Phase, Peenya Industrial Area, Bangalore-560058, Karnataka, INDIA
A company registered in India under Indian Companies Act 1956.

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
CHENNAI
Printing services; Three-dimensional printing; Three-dimensional printing [3DP] services; Rental of three-dimensional [3D] printers included in class 40.
BEYED

Priority claimed from 03/05/2007; Application No. : 77/171609 ;United States of America
1616036  29/10/2007

VINCENT DALPIAZ
trading as ;VINCENT DALPIAZ
43 LAUREL AVENUE BINGHAMTON NEW YORK 13905 USA
GOODS AND SERVICES
A U.S. CITIZEN

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used
DELHI

PROVIDING AND ONLINE DATABASE OF PHOTOGRAPHS, STILL IMAGES, MOVING IMAGES, AND AUDIO AND FILES.
THANE KALA MAHOTSAV

2906916  22/02/2015
SAURABH SHIRISH PALAYE
201, SHRADDHA BUILDING, ABOVE SHRADDHA DEPOT STATION ROAD, KALWA (W), THANE-400605

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
2890511, 2897805, 2906910

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD THANE SEPARATELY.
3070690  05/10/2015
JAGRITI KAJARIA
trading as ;SPIRITUAL PURSUITS
1101, Satra Residency, 13th Floor, Ahimsa marg, Khar (West), Mumbai-400052
Service Provider
Proprietorship Firm
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/01/2015
MUMBAI
Providing training and education of spiritual knowledge, meditation, tarot, vaastu, reiki, yoga, astrology being the services included in class 41.
'Glamour. Home Delivered
3154610  08/01/2016
SANGHVI TECHNOLOGIES PVT.LTD.
trading as ;Sanghvi Technologies Pvt.Ltd.
105/2,Sanghvi House,Shivaji Nagar,Pune-411005.
Service Provider
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/04/2015
MUMBAI
PROVIDING TRAINING & EDUCATION
3217014  22/03/2016
SMAAASH ENTERTAINMENT PRIVATE LIMITED
161, STARCITY CINEMA, 2ND FLOOR, MANMALA TANK ROAD, MAHIM (WEST), MUMBAI-400016
SERVICE PROVIDERS
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :25/01/2016
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT AND GAMING SERVICES; SPORTING AND CULTURAL
ACTIVITIES; PROVIDING AMUSEMENT, LEISURE, RECREATIONAL FACILITIES, ENTERTAINMENT SERVICES INCLUDING
BUT NOT LIMITED TO ORGANIZING, ARRANGING, CONDUCTING, HOSTING EVENTS, ACTIVITIES, COMPETITIONS,
TOURNAMENTS; ORGANIZING SHOWS, LIVE ENTERTAINMENT AND PERFORMANCES; CONDUCTING
COLLOQUIUMS, CONFERENCES, SEMINARS, WORKSHOPS, EXHIBITIONS; LIBRARY SERVICES; CONTENT CREATION,
DEVELOPING ORIGINAL LITERARY, DRAMATIC, MUSICAL AND ARTISTIC WORKS, CINEMATOGRAPH FILMS, SOUND
RECORDINGS AND OTHER AUDIO AND VISUAL CONTENT; CREATING AND PUBLISHING CONTENT AND INFORMATION
ON THE INTERNET AND MOBILE APPLICATIONS; PROVIDING BLOGS AND WEBSITES IN THE NATURE OF AN ONLINE
JOURNAL VIA THE INTERNET
3380852 05/10/2016
BETTER WORLD TECHNOLOGY PRIVATE LIMITED
DIRECTIPLEX, ACME I-TECH PARK, NEXT TO ANDHERI SUBWAY, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400069
SERVICES PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
KOCHAR & CO
17TH FLOOR, NIRMAL BLDG., NARIMAN POINT, MUMBAI-400021.
Used Since 01/08/2016
MUMBAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SUPER SEPARATELY.
ANUSHRI SHRIVASTAVA
trading as ;ASIAN CULTURES
72 SANWARIYAPARISAR INDORE ROAD, UJJAIN - 456010
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/11/2016
MUMBAI
SERVICES OF ASIAN CULTURES, CULTURAL ACTIVITIES, CORPORATE ACTIVITIES, PRIVATE ACTIVITIES, SOCIAL/PROMOTIONAL ACTIVITIES, EDUCATIONAL ACTIVITIES
IBFW
3444767   29/12/2016
VCI HOSPITALITY LTD.
trading as ;VCI HOSPITALITY LTD.
BF-77, (LGF), JANAK PURI, DELHI-110058, INDIA.
Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2010

DELHI
Providing of training; entertainment; sporting and cultural activities including services related to arranging and conducting fashion shows, fashion weeks, stage shows, live events and concerts, presentation of live programmers, beauty contest for ladies and gents, musical events, conducting workshops, cultural activities, providing training and entertainment services, event organization, art exhibition, exhibition services for entertainment, educational & cultural purposes in class 41.
PIK STUDIOS PRIVATE LTD.
F/99, NORTH BOMBAY CO-OP HOUSING SOCIETY, JUHU TARA ROAD, JUHU, MUMBAI-400 049 (INDIA)
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/12/1982
MUMBAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, ARRANGING CONTESTS, ORGANIZATION OF COMPETITIONS (EDUCATION OR ENTERTAINMENT), PRESENTATION OF LIVE PERFORMANCES, SPORTING AND CULTURAL ACTIVITIES SERVICES IN CLASS 41
3448357  03/01/2017
SUDHI PATEL
CHIRAG PAREKH
SEJAL SAKHTAWAT
GUNVANT MISTRY
trading as ;SHIVAY ENTERTAINMENT
T/5, 3rd floor, gokul complex, drive in road, opp swaminarayan gurukul temple, ahmedabad-380054,gujarat,india
SERVICE PROVIDER
Proposed to be Used
AHMEDABAD
PRODUCTION, MARKETING, ADVERTISING AND CONSULTATION OF FILM MAKING, DRAMA AND SHORT FILMS.
3448958  03/01/2017
DINESH KAUSHAL
House No. 34, Sector - 11D, Faridabad 121007, Haryana
Pre School
Partnership Firm
Used Since: 18/03/2011
DELHI
Cherry Laurel Pre School provides educational services to Children.
DIASPORA FOUNDATION
3452010  06/01/2017
DIASPORA FOUNDATION
17 Pusa Road, Terrace Floor, New Delhi – 110005, India
Services
Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009
Used Since :24/11/2016
DELHI
Cultural activities, publication of books, education information, arranging and conducting of conferences, arranging and conducting of symposiums, organization of exhibitions for cultural purposes, publication of texts (other than publicity texts), publication of electronic books and journals on-line included in class 41.
3458311  16/01/2017
SARTAJ EDUTECH PVT. LTD.
UNIT NO. 210, ILD TRADE CENTER, SEC-47, SOHNA ROAD, GURGAON, HARYANA-122001
SERVICE PROVIDER
Used Since :21/07/2015
DELHI
EDUCATION; PROVIDING OF TRAINING;
3494159  28/02/2017
UTOPIA INNOVATIONS INC.
SUITE 509325, WEST 38TH STREET, NYC, NY 10018, USA.
SERVICE PROVIDER

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since: 22/12/2016

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PROVIDING ONLINE JOURNALS, NAMELY, BLOGS FEATURING USER-DEFINED CONTENT IN THE FIELD OF SOCIAL NETWORKING; ONLINE JOURNALS, NAMELY, BLOGS FEATURING PERSONAL INFORMATION AND OPINIONS IN THE FIELD OF GENERAL INTEREST; PROVIDING REAL-TIME INFORMATION RELATING TO THE LATEST STORIES, IDEAS, OPINIONS, NEWS AND TO INFORMATION OF PERSONAL INTEREST IN THE FIELDS OF ENTERTAINMENT, SPORTS, FASHION, EDUCATION, HOBBIES, RECREATION, TRAINING, CELEBRITY, CULTURE, CURRENT EVENTS AND BLOGGING VIA THE INTERNET AND OTHER COMMUNICATIONS NETWORKS; PROVIDING A WEBSITE FEATURING USER-GENERATED BLOGS FEATURING INFORMATION RELATED TO THE LATEST STORIES, IDEAS, OPINIONS, NEWS AND TO INFORMATION OF PERSONAL INTEREST; PROVIDING INFORMATION RELATING TO A WIDE VARIETY OF TOPICS; PROVIDING A WEBSITE FEATURING BLOGS AND NON-DOWNLOADABLE TEXT, VIDEO AND AUDIO FILES; PROVIDING A SEARCHABLE ONLINE DATABASE OF TOPICS AND PEOPLE IN THE ENTERTAINMENT AND SPORTS INDUSTRIES; PROVIDING AN ELECTRONIC AND ONLINE DATABASE IN THE FIELD OF ENTERTAINMENT; PROVIDING INFORMATION IN THE FIELD OF NEWS AND ENTERTAINMENT
BIG BOUNCE
3511322  21/03/2017
PANKAJ INDER BALWANI
UNIT 46 BANER VASANT VIHAR S. NO. 90 BANER PUNE-411045
Individual
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD,
KOTHRUD, PUNE - 411 038.
Used Since :11/01/2017
To be associated with:
3477820
MUMBAI
SERVICE-Education; Providing of training; Entertainment; Sporting and cultural activities
IMMORTALISE MOMENTS

3579651  27/06/2017
TRIANGULO SERVICES PRIVATE LIMITED
A-2891 FIRST FLOOR GREEN FIELD COLONY FARIDABAD, HARYANA-121003
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SHANU AGRAWAL
TARA COMPLEX, SECTOR-22, NOIDA, U.P 201301

Proposed to be Used
DELHI
Photography Services
3603971  01/08/2017
GRANDMASTER SHIFUJI SHAURYA BHARDWAJ
701, A WING, GARDEN ESTATE, LAXMI NAGAR, GOREGAON WEST, MUMBAI-4000104, MAHARASHTRA
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :17/10/2008

To be associated with:
3441031

MUMBAI

PROVIDING OF EDUCATIONAL & TRAINING SERVICES, SELF-DEFENCE TRAINING, MARTIAL ARTS TRAINING; SPORTING AND CULTURAL ACTIVITIES, ORGANISATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS.
AASHNA UKKHAL
BG - 5A, DDA FLATS, MUNIRKA, NEW DELHI - 110067
SOLE APPLICANT

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2013

DELHI
PROVIDING OF TEACHING AND TRAINING IN THE FIELD OF CLASSICAL AND OTHER FORMS OF DANCE
PETITE

3676879  13/11/2017

EMPRESS UNIVERSE LIMITED
35, Link Road, Lajpat Nagar III, New Delhi-110024
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI
Talent and beauty pageants, entertainment services.
Mrs. PETITE

3676881  13/11/2017

VIJAY LAXMI MAHESHWARI
35, Link Road, Lajpat Nagar III, New Delhi-110024
Single Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
To be associated with:
3676879, 3676880

DELHI
Talent and beauty pageants, entertainment services
ICM YOGA

3686178   24/11/2017

MS. SADHNA RATRA
D-170 SEC-8, DWARKA, NEW DELHI-110075

SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS, ORGANIZATION OF EXHIBITIONS, INSTRUCTION SERVICES
3714645   29/12/2017
BHAWNA SOODAN
P-73/A, P BLOCK, VISHNU GARDEN, NEW DELHI-110018
SERVICE PROVIDER

Proposed to be Used
DELHI
PERTAINS TO EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
ACME COLLINS SCHOOL

3735822    24/01/2018
MR. MANISH KUMAR SHARMA PROP. OF ACME COLLINS SCHOOL
B-44/3, 11/15 DIPANSHU COLONY, JHARODA PART-3, BURARI DELHI-110084
PROP.

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
ONLINE EDUCATION.
PRAGATISHEELBHARTIYA

3800734  09/04/2018
PRAGEET SHARMA S/O LATE SHRI DR. PADMAKAR SHARMA
E-65, Sec-55, Noida-201301, U.P., (India)
INDIVIDUAL

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747

Proposed to be Used
DELHI
Publication services , Publication of reviews , Publication of pamphlets , Publication of newsletters , Publication of
journals, Writing services for blogs, journals , Publication of manuals , Issue of publications , News reporting , On-line
Publication, Scriptwriting services, Seminars (Arranging and conducting of —), Editing of publications, Newspaper
publication
3800841  09/04/2018
KULJEET SINGH CHAHAL
98, DEFENCE ENCLAVE, DELHI - 110092
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :01/02/2010
DELHI
PROVIDING TRAINING AND EDUCATION
TRAVELLINGGANAPATI
3827912  09/05/2018
HERUMB KHOT
301, SALONI CHS LTD, OPP PORTUGUESE CHURCH, 1ST CROSS LANE, GOKHALE ROAD, DADAR WEST, MUMBAI-400028
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
MUMBAI
EDUCATION AND ENTERTAINMENT UNDER CLASS 41.
3828057  09/05/2018
GAUDIYA VEDANTA PUBLICATIONS, INC.
5417 VALLEY VIEW RD., EL SOBRANTE, CA 94803 UNITED STATES
SERVICE PROVIDERS
Address for service in India/Attorney address:
THE LAW OFFICES OF JABA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017
Used Since :01/11/2006
DELHI
EDUCATION; PROVIDING OF TRAINING ETC.
3828232  09/05/2018

PRINCE SHARMA
trading as ; MUSIC DESI ROCK
# 1563, ST. NO. 14, JANAKPURI, LUDHIANA-141003 (PB.)
SERVICE PROVIDERS
Address for service in India/Agents address:
G. S. VERMA & CO.
H. NO. 1563, ST. NO. 14 JANAK PURI, LUDHIANA - 3.
Used Since : 01/04/2015

DELHI
ENTERTAINMENT AND AMUSEMENT SERVICE PROVIDED THROUGH RADIO, TV, YOUTUBE CHANNELS AND ONLINE STREAMING PLATFORMS, MUSIC, FILM PRODUCTION AND COMPOSITION RECORDING OF MUSIC PRODUCER INCLUDED IN CLASS 41
ALMIGHTY FILMS
3835173   17/05/2018
SATYA DEEP BISHNOI
S/O UDAY PAL, VILLAGE DUTTARAN WALI, DOTARIANWALI, FAZILKA, PUNJAB - 152116
INDIVIDUAL
Address for service in India/Attorney address:
AMAR KUMAR
D-23, Ground Floor, Ranjeet Nagar Commercial Complex, Near Satyam Cinema, New Delhi – 110008

Proposed to be Used
DEHLI
FILM PRODUCTION; MOVIE PRODUCTION; ENTERTAINMENT AND ENTERTAINER SERVICES; PERFORMANCE OF DANCE, MUSIC AND DRAMA; PERFORMANCE AND PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; PERFORMANCE AND PRODUCTION OF FILMS, SHOWS, AND OR RECORDINGS OF SOUND OR OF IMAGES; PERFORMANCE AND PRODUCTION OF THEATRICAL, STAGE AND MUSICAL ENTERTAINMENT; RENTAL OF RECORDINGS OF SOUND AND OF IMAGES; RENTAL OF VIDEO GAMES.

No exclusive rights over the word FILMS
3835292  17/05/2018
TUREA FILMS AND ARTS OPC PVT. LTD
C-1, SOUTH CITY 2, SEC 49, SOHNA ROAD, GURGAON - 122018
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities.
Ninja Math
3835377  17/05/2018
SHIN EDUPOWER PVT LTD
M-57-A, Basement Floor, Malvia Nagar, New Delhi
Trademark Class 41

Proposed to be Used
DELHI
Educational Services
3835507    17/05/2018
LOCOBUDDY MOBILE TECHNOLOGY PRIVATE LIMITED
1301, 13TH FLOOR, PENINSULA BUSINESS PARK, TOWER B SENAPATI BAPAT MARG, LOWER PAREL (WEST), MUMBAI-400 013,
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
MAYUR SHANTILAL GALA
Law Futurex, 301 Rose Residency, Dixit Road Extn., Off. Sadanand Road, Near Thakkar Hall, Vile Parle East, Mumbai-400057.

Proposed to be Used
MUMBAI
ARRANGING, ORGANIZING AND STAGING OF SPORTS EVENTS, TOURNAMENTS, COMPETITIONS, EVENT MANAGEMENT; TIMING OF SPORTS EVENTS; BOOKING OF SEATS FOR SHOWS AND EVENTS; PROVIDING SPORTS FACILITIES; ENTERTAINMENT SERVICES FEATURING MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, AUDIO VIA THE INTERNET AND OTHER COMPUTER NETWORKS; PRESENTATION OF LIVE PERFORMANCES; HEALTH CLUB AND GYMNASIUM SERVICES; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; INDOOR AND OUTDOOR GAMES.
3836204  18/05/2018
CSB EDUCATION AND SKILL PRIVATE LIMITED
504, SHANKAR NIWAS, G T ROAD, ETAH-207001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3836420  18/05/2018
CREATOR ACADEMY BERHAD
Lot 6.01A & 61.01B (West Wing), Level 6, Menara BRDB, 285 Jalan Maarof, Bukit Bandaraya, 59000 Kuala Lumpur, Malaysia

Company Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Education services; academy education services; Training courses in strategic planning relating to advertising, promotion, marketing and business; Language training; arranging and conducting of workshops (training); arranging of exhibitions for training purposes; business training consultancy services; business training services; career advisory services (education or training advice); coaching (education and training); commercial training services; conducting training seminars; conducting workshops (training); consultancy services relating to training; mentoring (education and training); organisation of training courses; personal development training; postgraduate training courses; practical training (demonstration); providing courses of training; providing information, including online, about education, training, entertainment, sporting and cultural activities; provision of information relating to training; provision of training; provision of training courses; provision of training facilities; staff training services; training; training consultancy; vocational guidance (education or training advice).
CREATOR ACADEMY

3836421  18/05/2018
CREATOR ACADEMY BERHAD
Lot 6.01A & 61.01B (West Wing), Level 6, Menara BRDB, 285 Jalan Maarof, Bukit Bandaraya, 59000 Kuala Lumpur, Malaysia

Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Education services; academy education services; Training courses in strategic planning relating to advertising, promotion, marketing and business; Language training; arranging and conducting of workshops (training); arranging of exhibitions for training purposes; business training consultancy services; business training services; career advisory services (education or training advice); coaching (education and training); commercial training services; conducting training seminars; conducting workshops (training); consultancy services relating to training; mentoring (education and training); organisation of training courses; personal development training; postgraduate training courses; practical training (demonstration); providing courses of training; providing information, including online, about education, training, entertainment, sporting and cultural activities; provision of information relating to training; provision of training; provision of training courses; provision of training facilities; staff training services; training; training consultancy; vocational guidance (education or training advice).
3836423    18/05/2018
CREATOR ACADEMY BERHAD
Lot 6.01A & 61.01B (West Wing), Level 6, Menara BRDB, 285 Jalan Maarof, Bukit Bandaraya, 59000 Kuala Lumpur, Malaysia

Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Education services; academy education services; Training courses in strategic planning relating to advertising, promotion, marketing and business; Language training; arranging and conducting of workshops (training); arranging of exhibitions for training purposes; business training consultancy services; business training services; career advisory services (education or training advice); coaching (education and training); commercial training services; conducting training seminars; conducting workshops (training); consultancy services relating to training; mentoring (education and training); organisation of training courses; personal development training; postgraduate training courses; practical training (demonstration); providing courses of training; providing information, including online, about education, training, entertainment, sporting and cultural activities; provision of information relating to training; provision of training; provision of training courses; provision of training facilities; staff training services; training; training consultancy; vocational guidance (education or training advice).
3836465  18/05/2018
LA D' ART GALERIE 5 PRIVATE LIMITED.
83, UDHYOG VIHAR, PHASE-IV, GURUGRAM, HARYANA-122015, INDIA.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Art Instruction, Art Exhibition, Art Gallery Services, Mural Art Painting Services, Art Galleries For Educational Purposes, Gallery Services, Art Galleries For Culture Purposes.
3836807  18/05/2018
ABDUL SADIK KHAN
HOUSE NO 45 A, JAGGANNATHPURI A,SANJAY NAGAR B,JHOTWARA, JAIPUR-302012
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented
HIMALAYAN EDUCATION
3837610  19/05/2018
HIMALAYAN EDUCATION SERVICES PRIVATE LIMITED
S-191/C, 2nd FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, EAST DELHI-110092, NDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
PROVIDING OF EDUCATION LIKE UNDERGRADUATE, GRADUATE, POST-GRADUATE AND PROFESSIONAL LEVEL COURSES, DI D NETWORKS, AUDIO VISUAL DISPLAY PRESENTATION & TRAINING THROUGH ACADEMIES, INSTITUTES, CENTRES, COLLEGES, UNIVERSITIES; INSTRUCTIONAL SERVICES; TEACHING INCLUDING CORRESPONDENCE COURSES, EDUCATIONAL RESEARCH, TUITIONS, CONDUCTING OF EXAMS, BOARDING SCHOOLS VOCATIONAL GUIDANCE, PLAY SCHOOL, EARLY LEARNING CENTRES, NURSERY SCHOOL, LIBRARY SERVICES (MOBILE), PHYSICAL EDUCATION, RADIO AND TELEVISION PROGRAMMES FOREIGN EDUCATION SERVICES, ARRANGING OF SYMPOSIUMS, ORGANIZATION OF SHOWS (IMPRESARIO SERVICES) TRAINING CENTRE FOR TEACHING VARIOUS EDUCATIONAL COURSES, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES ORGANIZATION OF SEMINARS, EXHIBITIONS, CONFERENCES, SPORTS MATCHES AND PUBLICATIONS OF BOOKS & TEXTS AS INCLUDED IN CLASS 41.
3838001  19/05/2018
AMIYA KUMAR
Anand Com Complex, Fsn 305/306 , Ranchi , Jharkhand 834001
proprietor

Address for service in India/Attorney address:
GHANFAR ALI KHAN ADV.,
CH.NO. 155, 1ST FLOOR, SAKET COURT COMPLEX, SAKET, NEW DELHI 110017

Proposed to be Used
KOLKATA
education providing of training entertainment sporting and cultural activities
VICTORIA

3839262    21/05/2018
VICTORIA GIRLS SENIOR SECONDARY SCHOOL (MANAGED BY DELHI DIOCESAN TRUST ASSOCIATION)
6, RAJPUR ROAD, DELHI 110054
A Minority Institution

Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/04/1868

DELHI
EDUCATIONAL INSTITUTIONS, SCHOOLS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES
VICTORIA GIRLS

3839267  21/05/2018
VICTORIA GIRLS SENIOR SECONDARY SCHOOL (MANAGED BY DELHI DIOCESAN TRUST ASSOCIATION)
6, RAJPUR ROAD, DELHI 110054
A Minority Institution
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/04/1868
DELHI
EDUCATIONAL INSTITUTIONS, SCHOOLS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVITIES
HLS INTERNATIONAL

3839404  22/05/2018

AMITABH MOHAN

P 400B, KEYATALA LANE , NEAR GOLPARK , KOLKATA - 700029

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

academies [education],coaching [training]

Registration of this Trade Mark shall give no right to the exclusive use of "INTERNATIONAL"
3839823   22/05/2018
SAMEER KHAN PROPRIETOR OF SUNRISE NEST PLAY SCHOOL
E-601,JAIPURIA SUNRISE GREENS,INDIRAPURAM,GHAZIABAD UTTAR PRADESH
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
KANIKAJAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/01/2016
DELHI
EDUCATION: PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
ACOUSTICALLY ME
3840244  22/05/2018
ARMAAN MALIK
203/204 A-Wing, Raj Classic, Off Yari Road, Andheri (W), Mumbai - 400 061
Individual Applicant

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Used Since: 24/10/2015
MUMBAI
Education, providing of training, entertainment, sporting and cultural activities;
PANCHAYAT GAMES ASSOCIATION
INDIA
3840651   23/05/2018
NEERAJ VERMA
H NO. 298, RAM NAGAR, RAMNAGAR, RAIPUR ROAD, MILLGATE, HISAR, HARYANA
Natural Person

Address for service in India/Attorney address:
SAMPRATI BASANT
Flat No. 69 Om Apartment Dwarka Sector 14 Delhi, Pin: 110078

Proposed to be Used
DELHI
SPORTS AND FITNESS ACTIVITIES INCLUDED IN CLASS 41
3840709    23/05/2018
AMIT KUMAR SINGH
H.NO.-47, SECTOR-2, BLOCK-C, VAISHALI, GHAZIABAD, UP-201010
SERVICE PROVIDERS
Proposed to be Used
DELHI
EDUCATION/TEACHING
3841067   23/05/2018
MARUTI INSTITUTE OF DESIGN
D/85, 1ST FLOOR, NANA VARACHHA CO-OP HOUSING SOCIETY, NANA VARACHHA, SURAT-395006
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
EDUCATION SERVICES
3841129  23/05/2018
ANKUR PASARI
S- 319 GREATER KAILASH 2, NEW DELHI- 110048
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :07/05/2018
DELHI
Booking agency services
BOOM EDUCATIONAL HUB

3841270  23/05/2018

BOOM EDUCATIONAL HUB
20, GUJRAL NAGAR, JALANDHAR CITY (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :02/05/2018

DELHI

Educational & Training Services; Provision of Tuition and Vocational Training, Provision of Teacher Training; Provision of Online Classes through Video Conference; E-Learning & Tablet Education; Organization of Study Courses through Academies, Schools, Colleges and other Educational Institutions; English Speaking Courses; Computer Courses; Preparation for IELTS and Interviews; Organization of Examinations and Competitions for Education; Publication of Books & Texts; Education Information & Educational consultancy Services.
BOOM
3841271 23/05/2018
BOOM EDUCATIONAL HUB
20, GUJRAL NAGAR, JALANDHAR CITY (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :02/05/2018
DELHI
Educational & Training Services; Provision of Tuition and Vocational Training, Provision of Teacher Training; Provision of Online Classes through Video Conference; E-Learning & Tablet Education; Organization of Study Courses through Academies, Schools, Colleges and other Educational Institutions; English Speaking Courses; Computer Courses; Preparation for IELTS and Interviews; Organization of Examinations and Competitions for Education; Publication of Books & Texts; Education Information & Educational consultancy Services.
3841318  23/05/2018
TARUN LAMBA
Plot No. 94 and 95, Sector – 22, Faridabad, Haryana – 121005
2529092

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahiripukur 1st Lane, Kolkata - 700019

Used Since :30/06/2015

DELHI
health club services, namely, providing instruction, equipment and consultation in the field of physical exercise; providing use of exercise equipment; providing fitness and exercise facilities; gymnasium services
ROBOTECH
3843376  25/05/2018
MR. HARISH GAUTAM
Pinna, Muzaffarnagar, Uttar Pradesh-251306
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
DELHI
Education services, Arranging and conducting workshop, cultural activities, career counseling, coaching, Advisory services relating to education, Conducting seminars, Arranging of competitions for educational purposes, Entertainment, sporting and cultural activities
3843552   25/05/2018
GURPREET SINGH PROP. OF M/S GETZ IELTS AND IMMIGRATION SERVICES
NEAR BDO BLOCK, TEHSIL ROAD, JAGRAON, DISTT. LUDHIANA.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :18/05/2018
DELHI
GENIUS ACADEMY

3844736  28/05/2018

AMIT KUMAR
VPO: BERI, MOHINDERGARH, HARYANA
SERVICE PROVIDERS

Address for service in India/Attorney address:
RATISH SANGHI (ADV)
PULL BAZAR NARNAUL HARYANA-123001
Used Since: 24/10/2013

DELHI

PROVIDING EDUCATION, TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES ALL IN THIS CLASS.
3845436  28/05/2018
S. AMAR SINGH EDUCATIONAL CHARITABLE SOCIETY
SHRI HARGOBIND NAGAR, PHAGWARA-HOSHIARPUR ROAD, PHAGWARA (PB.)
A SOCIETY DULY REGISTERED UNDER THE SOCIETY REGISTRATION ACT 1860.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 21/08/2014
DELHI
Education; Providing of Training; Entertainment; Sporting and Cultural Activities including Correspondence Courses, Educational Research, Tuition, Organization of Seminars, Exhibitions, Conferences, Conducting of Exams, Organsing of Sports Matches and Cultural Events included in class – 41.
VOICE OF HOPE (UMEED KI AWAAZ)

3846096    29/05/2018
NIHARIKA GAUTAM
B-302, SUNSHINE HELIOS, SECTOR-78, NOIDA,
PROPRIETOR

Address for service in India/Attorney address:
KAMAL GURNANI
513, 5th Floor, Ok Plus, Patel Marg, Mansarovar, Jaipur, Rajasthan - 302020

Used Since :28/05/2018

DELHI

FILM EDITING, FILM PRODUCTION, FILM STUDIOS, FILM DISTRIBUTION INCLUDED IN CLASS 41
3847463  30/05/2018
SATPAL
SCO 265, Sector 32 D, Chandigarh. (U.T) India Pincode 160030
Individual
Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA ,RAJASTHAN 324009
Proposed to be Used
DELHI
Educational and Training Services related to Film Production, Photography, VFX, Animation, Digital Marketing; Audio and Audio Visual Production Services; the said services being included in class 41.
S. AMAR SINGH EDUCATIONAL CHARITABLE SOCIETY
SHRI HARGOBIND NAGAR, PHAGWARA-HOSHIARPUR ROAD, PHAGWARA (PB.)
A SOCIETY DULY REGISTERED UNDER THE SOCIETY REGISTRATION ACT 1860.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :21/08/2014
DELHI
Education; Providing of Training; Entertainment; Sporting and Cultural Activities including Correspondence Courses,
Educational Research, Tuitions, Organization of Seminars, Exhibitions, Conferences, Conducting of Exams, Organising of
Sports Matches and Cultural Events included in class – 41.
AASHIRWAAD FITNESS & PAIN MANAGEMENT

3847628  30/05/2018
BHUPESH CHADHA TRADING AS AASHIRWAAD HEALTHCARE & CURE
B-1, 1173/3, A/4, VISHNUPURI, BINDRABAN ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2018
DELHI
Consultancy relating to Physical Fitness Training, Gym Services, Gym Activity Classes, Fitness & Sports Training Academy, Fitness Courses & Education, Health & Fitness Shows & Events.
3847667  30/05/2018
RAMAN BANSAL
57, PASSI NAGAR, ST NO 6, PAKHOWAL ROAD, LUDHIANA -141002
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3847884  31/05/2018
PGL ESPORTS S.R.L.
Bd. Dimitrie Pompeiu, nr. 9-9A, Cladirea 2, Parter, IRIDE Bussines Park, Sector 2, Bucharest, Romania
Body Incorporate

Address for service in India/Attorney address:
MEHTA & MEHTA ASSOCIATES
Mehta House, B-474, SUSHANT LOK-1, SECTOR-27, GURGAON-122002, NCR, INDIA

Proposed to be Used
DELHI

Entertainment services, namely, providing online games; arranging and conducting multiplayer and collaborative online games; providing games on social networks; entertainment services, namely, providing virtual environments in which users can interact through social games for recreational purposes; publishing of game software; entertainment services, namely, providing online video games via social networks; arranging and conducting competitions for game players; organizing, conducting and operating gaming competitions including electronic, computer and video games; organization of software development competitions; providing online news and information service related to games, including electronic, computer and video games; arranging of contests and sweepstakes; providing online non-downloadable music; providing online videos featuring music.
CHANAKYA'S MOCK INTERVIEW

3847987  31/05/2018
A.K. MISHRA
124 SECOND FLOOR SATYA NIKETAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21
SERVICE PROVIDERS
Used Since: 25/02/2013
DELI

EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING AND CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING AND COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2493133.
3848541    31/05/2018
INFORMATION TV PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Okhla Phase-I, New Delhi 110020
Private Limited Company
Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5, SUNLIGHT COLONY-II, ASHRAM, NEW DELHI 110 014, INDIA

Proposed to be Used
DELHI
Services for production of television programmes; Production of Documentaries, current affair shows, special shows on elections, various current affairs and investigative stories, news agency services, reporter services, services for live reporting of events, arranging live programmes in the TV studios and outdoor locations, news and entertainment services; television news and entertainment; Services of providing all forms of education and training in the field of mass media, broadcast technology, journalism.
GNA IMT

3848663  31/05/2018
S. AMAR SINGH EDUCATIONAL CHARITABLE SOCIETY
SHRI HARGOBIND NAGAR, PHAGWARA-HOSHIARPUR ROAD, PHAGWARA (PB.)
A SOCIETY DULY REGISTERED UNDER THE SOCIETY REGISTRATION ACT 1860.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :30/11/2004

DELHI
Education; Providing of Training; Entertainment; Sporting and Cultural Activities including Correspondence Courses, Educational Research, Tuition, Organization of Seminars, Exhibitions, Conferences, Conducting of Exams, Organizing of Sports Matches and Cultural Events included in class – 41.
3848997  01/06/2018
U2OPIA MOBILE PRIVATE LIMITED
UNIT NO-363 AND 364, THIRD FLOOR, JMD MEGAPOLIS, SEC-48, SOHNA ROAD, GURGAON HARYANA-122018
SERVICE PROVIDERS
Used Since :27/03/2018
DELHI
ENTERTAINMENT SERVICES IN THE NATURE OF FANTASY SPORTS LEAGUES, ARRANGING FANTASY CONTESTS, ORGANIZING FANTASY TOURNAMENTS, ORGANIZING AND COORDINATING FANTASY GAMING LEAGUES AND FANTASY SPORTS LEAGUES FOR OTHERS VIA A GLOBAL COMPUTER NETWORK; ENTERTAINMENT SERVICES, NAMELY, ENTERTAINMENT INFORMATION IN THE FIELD OF SPORTS AND FANTASY SPORTS ACCESSIBLE BY COMPUTER NETWORKS OR A COMMERCIAL ON-LINE COMPUTER SERVICE OR BY CABLE, SATELLITE, TELEVISION, AND RADIO, PROVIDING INFORMATION REGARDING SPORTS AND SPORTS COMPETITIONS AND FANTASY SPORTS COMPETITIONS, PROVIDING AN INTERACTIVE WEB SITE BY WAY OF THE INTERNET IN THE FIELD OF SPORTS AND FANTASY SPORTS.
3849293   01/06/2018
MOHD. ARIF ISLAHI PROPRIETOR OF IQRA PUBLIC SCHOOL
NEMAT NAGAR, SARAIMEER, AZAMGARH, U.P.-276305
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Used Since :01/01/1984
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3849333 01/06/2018
MR. NILANJAN MONDAL & MR. DEBANJAN MONDAL
9/7B, Ramanath Majumder Street, Kolkata – 700 009, West Bengal.
Joint Applicant

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
3850027  02/06/2018
SH. DILWINDER SINGH
VPO KOT PLAHARI, TEHSIL NURPUR, DISTT. KANGRA-176200, HIMACHAL PRADESH.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :28/05/2018
DELHI
PRODUCTION OF TELEVISION PROGRAMMES; PRODUCTION OF DOCUMENTARIES, SHOW PRODUCTION SERVICES,
ARRANGING OF MUSIC SHOWS, ARRANGING OF AIR SHOWS, ARRANGING OF ENTERTAINMENT SHOWS, NEWS
REPORTING SERVICES AND NEWS REPORTER SERVICES, NEWSPAPER PUBLICATION, PRODUCING AND DIRECTING
RADIO AND MUSIC EVENTS IN THE FORM OF LIVE RADIO AND TELEVISION PROGRAMS, ENTERTAINMENT SERVICES;
EDUCATION AND TRAINING SERVICES INCLUDED IN CLASS-41.
JK COACHING CLASSES

3851714    05/06/2018
JITENDRA KUMAR
C331 BETA1, 8TH CROSS STREET, GREATER NOIDA-201308
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3851837  05/06/2018
PREETMOHINDER SINGH BAJWA PROPRIETOR OF BHS MILLENIUM SCHOOL
Near Aujala Bye Pass, Gurdaspur
Proprietorship Firm
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4,GURGAON
Proposed to be Used
DELHI
Educational services provided by schools
RAJESH KUMAR  
C-559 GROUND FLOOR SECTOR-19 NOIDA  
individual firm  

Address for service in India/Attorney address:  
BALAJI IP PRACTICE  
B-83, 3RD FLOOR, DENA BANK BUILDING, L.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092  

Proposed to be Used  
DELHI  

Education; providing of training; entertainment; sporting and cultural activities.
3854984  08/06/2018

MR. NILANJAN MONDAL & MR. DEBANJAN MONDAL
9/7B, Ramanath Majumder Street, Kolkata – 700 009, West Bengal.
Joint Applicant

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA. P. BOX NO. 2391 GPO.

Used Since : 01/01/2015

KOLKATA
CITY WALKS FESTIVAL
3856284   11/06/2018
CITY EXPLORERS PRIVATE LIMITED
206 Ashoka Apartments, Commercial Complex, Ranjeet Nagar, New Delhi – 110008, India.
A Private Limited Company incorporated as per the laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India
Proposed to be Used
DELHI
Organisation of entertainment events; Organization of cultural events; Organizing community sporting and cultural events; Conducting of entertainment events.
3857219  12/06/2018
VIPRUSH TECHNOLOGIES (OPC) PRIVATE LIMITED
Plot No 191, Gandhinagar, Nagpur, Maharashtra, India - 440010
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHoudhary
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
Mumbai
Education; Providing of training; Entertainment; Sporting and cultural activities
CAREOLOGY

Priority claimed from 12/12/2017; Application No. : 40201724548U ;Singapore
3857228  12/06/2018
RON KAUFMAN PTE LTD
52 Bayshore Road, #10-01 Bayshore Park, Singapore, Singapore 469978
A company organized and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Practical training (demonstration); teaching; educational seminars; instruction services; provision of educational courses; arranging and conducting conferences, workshops, seminars, symposiums and congresses; teacher training services; student training services; staff training services; provision of educational information; educational services; correspondence courses; providing information, including online, about education, training, entertainment, sporting and cultural activities; online courses for education; provision of educational information online on the global communications network; educational services; educational consultancy services.
PARAM MUSIC

3857343   12/06/2018
PARAMJIT SINGH
BODALWALA, LUDHIANA-142026, PUNJAB
INDIVIDUAL

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Used Since :01/04/2017

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; MUSIC RECORDING, MUSIC CONCERTS, MUSIC PUBLISHING, MUSIC INSTRUCTION, MUSIC PRODUCTION, MUSIC-HALLS, MUSIC PERFORMANCES, MUSICAL ENTERTAINMENT AND MUSIC COMPOSITION SERVICES
BACK TO THE LIFE
3857365    12/06/2018
UJJWAL SHARMA
trading as ;BACK TO THE LIFE
9/4335, Street no. 9, Ajeet Nagar Gandhi Nagar Delhi-31
SERVICE PROVIDERS
Proposed to be Used
DELHI
PUBLISHING
3858129  13/06/2018  
MAAZ BIN KHALID  
S/O MOHD KHALID KHAN, 58, GARHI KALAN, SHAHABAD DEHAT, HARDOI 241124  
THE TRADE MARKS ACT, 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
DELHI  
Education; Providing of training; Entertainment; Sporting and cultural activities
Trade Marks Journal No: 1959, 03/08/2020

Class 41

Proposed to be Used

DELHI

DANCE AND CHOREOGRAPHY STUDIOS; ARRANGEMENTS; SPECIAL EVENT PLANNING AND MANAGEMENT; ENTERTAINMENT SERVICES.
NIPUN'S WILL 2 WIN CRICKET ACADEMY

3858733   14/06/2018

NIPUN GUPTA
HOUSE NO. 898, SECTOR 9, PANCHKULA -134109, HARYANA
CRICKET ACADEMY
Individual

Proposed to be Used

DELHI
Sport Academy Services

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
CLI Asia
Priority claimed from 15/12/2017; Application No. : 2017-164571 ;Japan

KAWARADA, OSAMI
#906 No.5, 1-15, Higashi Asakayama-cho 4-chome, Kita-ku, Sakai-shi, Osaka-fu, Japan
A Japanese National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Arranging, conducting and organization of seminars; arranging and conducting of colloquiums; arranging and conducting of conferences; arranging and conducting of congresses; arranging and conducting of in-person educational forums; arranging and conducting of seminars; arranging and conducting of symposiums; arranging and conducting of workshops [training]; arranging, conducting and organization of seminars relating to medical care and healthcare; educational and instruction for services relating to arts, sports or general knowledge; educational and instruction for services relating to medical care and healthcare.
Endovascular Asia
Priorit claimed from 15/12/2007; Application No. : 2017-164570 ;Japan
3859776  14/06/2018
KAWARADA, OSAMI
#906 No.5, 1-15, Higashi Asakayama-cho 4-chome, Kita-ku, Sakai-shi, Osaka-fu, Japan
A Japanese National
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Arranging, conducting and organization of seminars ; arranging and conducting of colloquiums; arranging and conducting of conferences; arranging and conducting of congresses; arranging and conducting of in-person educational forums; arranging and conducting of seminars; arranging and conducting of symposiums; arranging and conducting of workshops [training] ; arranging, conducting and organization of seminars relating to medical care and healthcare; educational and instruction for services relating to arts, sports or general knowledge; educational and instruction for services relating to medical care and healthcare.
MAKE YOUR MEAL

3859913   14/06/2018
COLLECTIVE FOODS INDIA LLP AN INDIAN LIABILITY PARTNERSHIP FIRM
SURVEY NO-236, KERALA NALSAROVAR, (KENSVILLE ROAD) OPP, SWAYAM LIFE SPACE, NR. SHAKTI PETROLEUM,
AT-AMIPUR, DIST- AHMEDABAD-382220 GUJARAT-INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL
ACTIVITIES INCLUDED IN CLASS – 41
MIGHTY MASTERS

3860028    14/06/2018
27 GOOSE BUMPS
Flat No. 60, Pocket-24, Sector 24, Rohini, Delhi-110085
A proprietorship firm registered under Goods and Services Tax Act, 2017

Address for service in India/Attorney address:
TANDON AND CO
X-3 GREEN PARK MAIN NEW DELHI-110016

Proposed to be Used
DELHI
Event Management and Entertainment Services
GAMES.RUN

3860058   14/06/2018

APURV MODI
1101-1102, B4 Tower, Spaze ITech park, Sohna road, Gurgaon- 122018

Individual

Address for service in India/Agents address:
JAIN & PARTNERS
A-2/238, SECTOR-8, ROHINI, DELHI - 110 085.

Proposed to be Used
DELHI
ONLINE GAMING SERVICES, ENTERTAINMENT SERVICES
3861419  15/06/2018
M/S QUARTET MEDIA FLOOR
M/s Quartet Media Floor, Behind Amani Auditorium, Kakkad Road, South Bazar, Kannur – 670002, Kerala
Partnership Firm
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/07/2017
CHENNAI
ENTERTAINMENT SERVICES, ENTERTAINMENT INFORMATION, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS, PROVIDING FILMS, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES, MICROFILMING, CINEMA PRESENTATIONS / MOVIE THEATRE PRESENTATIONS, DUBBING, PHOTOGRAPHY, MOVIE STUDIO SERVICES, RECORDING STUDIO SERVICES
SMARTLAZIES

3862129  16/06/2018

RAJESH KUMAR JAIN
Flat 20602, Tower 2, Fort Oasis, 37, Panditiya Road, Kolkata 700029
Individual

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI , MYlapore, CHENNAI-600 004.

Proposed to be Used
KOLKATA
Educational Services, namely, providing seminars, workshops, online training sessions, conferences, training, consulting and personal coaching; Publication of print media and electronic media.
3863247  18/06/2018
PREETI YADAV
655- A, CIVIL LINES ETAWAH-206001
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
RAJ MALHOTRA EDUCATIONAL GROUP

3863861   19/06/2018
MANU MALHOTRA
#1625, F.F. SECTOR - 40 B, CHANDIGARH
INDIVIDUAL AN INDIAN CITIZEN

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Educational and instruction services.
3863898   19/06/2018
QUADISIYYA ISLAMIC COMPLEX
THAZHUTHALA, MUKHATHALA PO, KOLLAM-691577
REGISTERED SOCIETY
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Proposed to be Used
CHENNAI
PRE-SCHOOL, KINDERGARTEN, PLAY SCHOOL, NURSERY SCHOOL, PRIMARY AND SECONDARY SCHOOL; SERVICES OF EDUCATION, TRAINING AND ENTERTAINMENT
3865178  20/06/2018
SHREE MUKANDI LAL SEWA TRUST.
C-7, RISHI NAGAR, CHAWLA COLONY, BALLABHGARH, HARYANA-121004, INDIA.
TRUST
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Education; Providing Of Training; Entertainment; Sporting And Cultural Activities, Playway School, Primary School, High School, Colleges, Providing Coaching Classes for School College and Competitions, Correspondences Courses. Spoken English Personality Development & Other Language Courses included in Class 41.
SHASHANK JAIN TRADING AS GYMAHOLIC
GOGOI TOWER, 1ST FLOOR, GUWAHATI, ASSAM- 781007
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

KOLKATA
Gymnasiums, Gym services, Gymnastic instruction, Providing gymnasiums, Gym activity classes, Gymnasium club services, Providing gymnastic facilities, Organising gymnastics events, Tuition in gymnastics, Pregnancy gymnastics instruction, Gymnasium services relating to body building, Gymnasium services relating to weight training,
Proposed to be Used

KOLKATA

Providing of training & education through play school, pre-school, kindergarten, daycare, Montessori, play home & crèche; classes & activity centre for abacus, arts, crafts, phonics, chess, handwriting development, memory enhancement techniques & calligraphy; conducting & organizing of educational training workshops & summer camps; arranging of academic seminars, & conferences being services included in Class 41
GLOBAL BUSINESS AWARDS

3866965   21/06/2018
SASHA MEDIA SOLUTION PRIVATE LIMITED
1/33A, MALL ROAD, TILAK NAGAR, NEW DELHI-110018.

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
EXHIBITION, CONFERENCE, AWARD CEREMONY & EVENT MANAGEMENT SERVICES.
Zine Bazaar

3867231   22/06/2018
GAYSI MEDIA PVT LTD
14A/71, IIIRD FLOOR, WEA KAROL BAGH, NEW DELHI-110005
A company incorporated under the laws of India

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
303-305, 17, BHANOT HOUSE, YUSUF SARAI COMMERCIAL COMPLEX, NEW DELHI-110049.

Proposed to be Used
DELHI

Organization of shows [impresario services]; arranging and conducting of concerts; providing on-line electronic publications, not downloadable; production of shows; entertainment; club services [entertainment or education]; entertainment information; presentation of live performances; nightclub services [entertainment]; organization of fashion shows for entertainment purposes.
VIANET MEDIA PVT. LTD.
34, SHALIMAR PARK, NEAR BHOLA NAGAR, SHAHDARA, DELHI-110032.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

MUSIC RECORDING, MUSIC PRODUCTION, MUSIC PUBLISHING, MUSICAL ENTERTAINMENT, MUSIC CONCERT SERVICES, SOUND RECORDING STUDIOS, PRODUCTION OF SOUND RECORDINGS, PRODUCTION OF SOUND AND VIDEO RECORDINGS, PRODUCTION OF SOUND AND MUSIC RECORDINGS AND PRODUCTION AND DISTRIBUTION OF SOUND, MOVIE AND VIDEO RECORDINGS.
3867462  22/06/2018
SHUBHAM AUDIO VIDEO PVT. LTD.
460/4B, BLOCK 25A, GALI NO.-12, PANDAV ROAD, VISHWAS NAGAR, SHAHDARA, DELHI-110032.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
MUSIC RECORDING, MUSIC PRODUCTION, MUSIC PUBLISHING, MUSICAL ENTERTAINMENT, MUSIC CONCERT SERVICES, SOUND RECORDING STUDIOS, PRODUCTION OF SOUND RECORDINGS, PRODUCTION OF SOUND AND VIDEO RECORDINGS, PRODUCTION OF SOUND AND MUSIC RECORDINGS AND PRODUCTION AND DISTRIBUTION OF SOUND, MOVIE AND VIDEO RECORDINGS.
TECFIT20

3868447  23/06/2018
EMS TECFIT20 PRIVATE LIMITED
S.C.O 16, First Floor, Sector 82, JLPL Industrial Area, Mohali, Punjab - 140306
Fitness Centre
Company Incorporated under Companies Act, 2013

Proposed to be Used
DELHI
Fitness Training Centres
ANANYA ACADEMY OF SOFTWARE SOLUTION & E- TECHNOLOGY
Rathgada, Dist. Dhenkanal-759001
MSME

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
Education, Training , Computer Education
PLAY MOBILE

3869387  25/06/2018
N.V. MARKETING PVT. LTD.
E-217, Greater Kailash Part-1, New Delhi-110048.
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
DELHI

Online game services through mobile namely lotteries, lottery and gambling services and game services.
3869910  25/06/2018
FUSION EVENTS LIMITED
402, Princes Pride, 21/03 New Palasia, Off Narayan Kothi, Indore - 452003, Madhya Pradesh, INDIA
A Public Limited Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
MUMBAI
Entertainment services in the nature of an amusement park attraction, namely, a themed area; Amusement park and funfair services; provision of information relating to theme park shows
3870312    26/06/2018
GREENHOUSE VENTURES PRIVATE LIMITED
#007-008, 8TH FLOOR, EMAAR MGF, PALM SPRING PLAZA, GOLF COURSE ROAD, SECTOR 53, GURGAON - 122003
SERVICE PROVIDERS
Used Since :26/06/2014
DELHI
EDUCATION; PROVIDING OF TRAINING; CONDUCTING SEMINARS, EVENTS, ARRANGING AND CONDUCTING OF EDUCATIONAL FORUMS AND OTHER KNOWLEDGE RELATED WORKSHOPS
mark shall be used as a whole
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES
Proposed to be Used
DELHI
Business training consultancy services for training and educating personnel in the fields of leadership, management skills, technical and vocational skills, work culture, change management, team building, and organization development; arranging and conducting training workshops in the fields of leadership, management skills, and organization development; producing videotape films for training in the fields of leadership, management skills, and organization development.
3871043 26/06/2018
GS VISION
A Block Lane No.1, Aman Vihar, Sahastradhara Road, Dehradun-248001, Uttrakhand
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :04/07/2017
To be associated with:
3839362
DELHI
Teaching and educational services
Abhuyday
3871133  26/06/2018
KALPAMRIT AYURVED PRIVATE LIMITED
H-7 KIRTI NAGAR NEW DELHI West
PRIVATE LIMITED
Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)
Proposed to be Used
DELHI
Motivational training and product training
PLANET MULTISERVICES

3871791  27/06/2018

AMRIT SANDHU
Bazpur Road, Near TVS Showroom, Kashipur, Uttrakhand-244713

PROPRIETOR

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
Education Coaching, Vocational Training, Job Placement, Career Consultancy
3872504  28/06/2018
SH. GURNAM SINGH
1/4, SARVAPRIYA VIHAR, NEW DELHI-110016.
INDIVIDUAL

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :01/06/2018

DELHI
PHOTOGRAPHY SERVICES, EDITING OF PHOTOGRAPHS, VIDEOTAPE EDITING & FILM EDITING SERVICES; PROVISION
OF RECORDING STUDIO FACILITIES & PORTRAIT PHOTOGRAPHY SERVICES.
JIWAN DASS KARTAR SINGH CHARITABLE TRUST
CHAWLA NIWAS, SECTOR-12, NEAR PETROL PUMP
TRUST
Address for service in India/Attorney address:
S.K. BATRA & ASSOCIATES
3393, 1st Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi- 110008

Proposed to be Used
DELHI
EDUCATION SERVICES
3872820   28/06/2018
GAURAV MANDAL
60/1 OLD RAJINDER NAGAR,NEW DELHI - 110060
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Providing information about online education, Providing online information about education, Providing online information about education, training, entertainment, sporting and cultural activities
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Indian School of Design.
Let's Start with I (Tag Line)

3873816   29/06/2018
HARVINDER PAL SINGH
G-3/48, Model Town - III, Delhi- 110009
individual

Address for service in India/Attorney address:
CHANDRA SHEKHAR (ADV)
A-14 NIZAMUDDIN EAST NEW DELHI-110013

Proposed to be Used
DELHI

HOLDING EDUCATIONAL PROGRAMMES, PERFORMANCES, ENRICHMENT WORKSHOPS, TALKS, COURSES AND TRAINING PROGRAMMES, EXHIBITIONS AND SEMINARS IN SCHOOLS, COMMUNITY ORGANISATIONS AND OTHER PUBLIC AND PRIVATE VENUES AND PROMOTING ARTISANS
3874194  29/06/2018
FOUNDATION OF EDUCATION AND PUBLIC AWARENESS
F-60/10, NEAR GALLI-5 CHAND WALI MASHJID, SHAHSTRI PARK, DELHI-110053
A PUBLIC CHARITABLE TRUST
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shadhara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
ARRANGING, CONDUCTING AND ORGANISATION OF WORKSHOPS, CONDUCTING WORKSHOPS AND SEMINARS IN SELF AWARENESS, WORKSHOPS FOR TRAINING PURPOSES, ENTERTAINMENT SERVICES IN THE NATURE OF ORGANIZING SOCIAL ENTERTAINMENT EVENTS, AUDIO, FILM, VIDEO AND TELEVISION RECORDING SERVICES INCLUDED IN CLASS 41.
3875864  02/07/2018
MR. GURPREET SINGH PROP. OF GURU RECORDS
V.P.O. KOOM KALAN DISTT. LUDHIANA-141127, PUNJAB
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :05/07/2014
DELHI
ENTERTAINMENT AND AMUSEMENT SERVICE PROVIDED THROUGH RADIO, TV, YOUTUBE CHANNELS AND ONLINE STREAMING PLATFORMS, MUSIC, FILM PRODUCTION, EVENTS AND COMPOSITION (OTHER THAN ADVERTISING CONTENT), CINEMA AND MOVIE THEATER PRESENTATION, RECORDING STUDIO SERVICES, EVENT MANAGEMENT, ARTIST MANAGEMENT, LIVE AND RECORDED PERFORMANCE, PARTY HALLS, ENTERTAINMENT AND AMUSEMENT PROVIDED THROUGH LIVE, RECORDED PERFORMANCE OF EVENTS, IP, STAGE PERFORMANCE, RENTAL SERVICES OF – VIDEOTAPES, CASSETTES, SOUND RECORDING, CINE FILMS, MOTION PICTURES, DISK JOKEY AND CLUB SERVICES, DUBBING OF SONGS AND FILMS SERVICES, INCLUDED IN CLASS 41.
3876202  02/07/2018
SHABNAM PROPRIETOR OF SKY DEW BEAUTY CLUB
Galla Mandi, Near Janta Collage, Ahmedgarh Distt. Sangrur (Pb)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :21/06/2018
DELHI
Teaching of Beauty Skills, Beauty Arts Instruction, Instruction in Cosmetic beauty, Hairdressing Instruction, Educational seminars relating to hairdressing techniques, arranging of beauty contests
3876347  02/07/2018

DHNWAANT SINGH PROPRIETOR OF APEX KNOWLEDGE CORPORATION,
D-9/208, Mohni Park, Opp/- Khalsa College, Amritsar-143001(Punjab),
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR–143004 (PB )

Proposed to be Used

DELHI

PROVIDING EDUCATION; BUSINESS EDUCATION AND TRAINING SERVICES; TEACHING AND INSTRUCTION SERVICE AT THE PRE-UNIVERSITY, CERTIFICATE, DIPLOMA, UNDERGRADUATE, GRADUATE, POSTGRADUATE, DOCTORAL AND PROFESSIONAL LEVELS; EDUCATION CONSULTANCY SERVICES, PROVIDING EDUCATION AND TRAINING SERVICES VIA COMMUNICATION NETWORK, CORRESPONDENCE COURSES AND DISTANCE LEARNING; PROVIDING OF ALL KINDS VOCATIONAL AND SKILL DEVELOPMENT TRAINING; ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; EDUCATIONAL SERVICES INCLUDED IN CLASS 41.
91springboard
3878185  04/07/2018
91SPRINGBOARD BUSINESS HUB PRIVATE LIMITED
A/65-A, Nizamuddin East, New Delhi - 110013, Delhi
Private Limited Company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/11/2015
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
GLOBAL FITNESS

3878434  04/07/2018

PRASAD HEGDE
RZ 21, Z BLOCK, SHYAM ENCLAVE, GOPAL NAGAR EXTN, NAJAFGARH, NEW DELHI 110043

SERVICE PROVIDER

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
DELHI

Physical fitness centres, Fitness training services, Fitness and exercise instruction, Health club [fitness] services,
Provision of information on fitness training via an online portal
3878575 04/07/2018
PARSHAVNATH BROADCASTING PVT. LTD.
195, 2ND FLOOR, RAM VIHAR, DELHI-110092.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
EDUCATION & ENTERTAINMENT SERVICES IN THE NATURE OF PLANNING, PRODUCTION & DISTRIBUTION OF LIVE OR RECORDED AUDIO, VISUAL OR AUDIOVISUAL MATERIAL FOR BROADCASTING BY RADIO & TELEVISION OR THROUGH FILM OR VIDEOTAPE; PLANNING, PRODUCTION & DISTRIBUTION OF TELEVISION PROGRAMS & FILMS; NEWS REPORTING; NEWS REPORTERS SERVICES; PUBLICATION OF BOOKS & PRINTED MATTER RELATING TO FILMS, VIDEOTAPE, RADIO & TELEVISION; NEWS PUBLICATION; RENTAL OF SOUND RECORDINGS, FILMS, FILM PROJECTORS, VIDEOTAPE, VIDEO CASSETTE RECORDERS, RADIOS AND TELEVISION SETS & ACCESSORIES THEREFOR.
AVS CURE IS POSSIBLE

3882412  09/07/2018

MS. SADHNA RATRA
D-170, SECTOR 8, DWARKA NEW DELHI-110075

SERVICE PROVIDERS

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELI

‘EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS, ORGANIZATION OF EXHIBITIONS, INSTRUCTION SERVICES’

No exclusive rights over the terms/words CURE IS POSSIBLE separately.
AVS COSMIC MEDICINE

3882417    09/07/2018

MS. SADHNA RATRA
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used

DELHI

'EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS, ORGANIZATION OF EXHIBITIONS, INSTRUCTION SERVICES'

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL SEPARATELY.
3882438  09/07/2018
BHAVISHYA SRIVASTAVA
trading as : BREAKTHROUGH POINT
C-71 D, RAJAT VIHAR, SECTOR-62, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301
SERVICE PROVIDERS
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
SECRET OF THE SELF

3882443  09/07/2018
SHRI AVDHOO SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Proposed to be Used
DELHI
‘EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND
CONDUCTING OF CONFERENCES, ARRANGING AND CONDUCTING OF WORKSHOPS, PUBLICATION OF BOOKS,
ORGANIZATION OF EXHIBITIONS, INSTRUCTION SERVICES’
LEARNUP

3882928   09/07/2018

INDIAVIDUAL LEARNING PVT. LTD.
Terrace of Flat 301B, Prestige Four Seasons Brunton Road, Off M.G. Road Bangalore – 560001, KA
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
CATCHUP

3882930  09/07/2018

INDIVIDUAL LEARNING PVT. LTD.
Terrace of Flat 301B, Prestige Four Seasons Brunton Road, Off M.G. Road Bangalore – 560001, KA
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
PAL COOKERY CLASSES
3883102  09/07/2018
SH. MANOHARPAL SINGH PROPRIETOR OF M/S PAL COOKERY CLASSES
7/2, GREEN PARK, OPPOSITE A.I.R., NEAR LAJWANTI HOSPITAL, JALANDHAR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007
DELHI
COOKING INSTRUCTION, TRAINING RELATED TO COOKING, EDUCATION SERVICES RELATING TO COOKING,
CORRESPONDENCE COURSES RELATING TO COOKERY, EDUCATION SERVICES RELATING TO THE PROVISION OF
RESTAURANT SERVICES, TRAINING RELATING TO THE RESTAURANT INDUSTRY, CORRESPONDENCE COURSES
RELATING TO HOMECARE, PROVIDING OF TRAINING IN THE FIELD OF HYGIENE FOR THE CATERING INDUSTRY AND
TRAINING IN CATERING INCLUDED IN CLASS-41.
3883816  10/07/2018
MBD ALCHEMIE PVT. LIMITED
Gulab Bhawan, 6, Bahadur Shah Zafar Marg, New Delhi – 110002, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :01/09/2016

DELHI
EDUCATION SERVICES, NAMELY, ONLINE SEMINARS IN THE FIELD OF WRITING AND PUBLISHING; ENTERTAINMENT SERVICES, NAMELY, LIVE BOOK READING AND LIVE VIDEOS; PUBLISHING SERVICES, NAMELY, PUBLISHING OF PRINTED MATTER, BOOKS, E-BOOKS, ARTICLES, AND SHORT STORIES; DIGITAL PUBLISHING SERVICES, NAMELY, DIGITAL VIDEO, AUDIO, AND MULTIMEDIA PUBLISHING SERVICES; PUBLICATION OF PRINTED MATTER, DIGITAL MATTER, TEXTS, BOOKS, E-BOOKS, JOURNALS, AND SHORT STORIES; PUBLISHING OF REVIEWS AND ELECTRONIC PUBLICATIONS; PROVIDING NON-DOWNLOADABLE ONLINE ELECTRONIC PUBLICATIONS IN THE NATURE OF E-BOOKS AND ARTICLES IN THE FIELD OF PUBLICATIONS, ONLINE MEDIA, ENTERTAINMENT AND LITERATURE; PROVIDING INFORMATION ABOUT PUBLICATIONS AND ENTERTAINMENT.
SH. ASHWANI KUMAR S/O SH. SAT PAL TRADING AS BITTU SOUND
75-D, Model Town Extension, Ludhiana (Punjab)

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/1975

DELHI
Entertainment services, entertainment shows, provision of video and music content which may be transmitted through any media, live entertainment shows & performances, arranging of live concert, music & entertainment programs, stage shows, cultural events providing of light and sound services for entertainment purposes included in class 41.
KIDZAREA

3884708  11/07/2018
VARUN JAIN (PROP.) OF KIDZAREA
F-2/5, KRISHNA NAGAR, DELHI-110051.
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since: 17/05/2018

DELHI

EDUCATION, PROVIDING TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES SCHOOLS.
3885059  11/07/2018
BABITA SONI, TRADING AS : COLOMBIAN INSTITUTE
OPP. GOVT. SCHOOL, TEHSIL ROAD, JAGRAON-142026, DISTT LUDHIANA (PUNJAB)
SOLE PROP.
Address for service in India/Agents address:
S. HANADA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2018
DELHI
PROVIDING OF EDUCATION, TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITES, ENGLISH SPEAKING
AND OTHER LANGUAGE COURSES, LANGUAGE AND PERSONALITY DEVELOPMENT COURSES , PREPARATION FOR
IELTS INCLUDED IN CLASS 41.
3885596  12/07/2018

M.RAMYA, PROPRIETRIX, TRADING AS JR INSTITUTIONS
NO.419, 6th STREET EXTENSION, BEHIND KALYAN JEWELLERY, 100 FEET ROAD, GANDHIPURAM, COIMBATORE-641012, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian street, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/08/2016

CHENNAI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
3885653  12/07/2018
AASIF ALI
GALI NO-8, HOUSE NUMBER-270 NEW LAHORE, SHASTRI NAGAR DELHI-110031
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
EDUCATION, ACADEMIES, SCHOOLS AND COLLEGES, TEACHING; PHYSICAL EDUCATION; HEALTH CLUB SERVICE;
ARRANGING AND CONDUCTION COLLOQUIUMS, COFERENCES, SEMINARS, SYMPOSIUMS,,TRAINING WORKSHOPS;
ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS AND SHOWS; VOCATIONAL
GUIDANCE (EDUCATION OR TRAINING ADVICE), PUBLICATION OF BOOKS AS PER CLASS - 41.
3885755    12/07/2018
VISHAL GUPTA TRADING AS THE ROYAL INDIAN GROUP
158, KAINK JAGIR (SOHAL), AKHNOOR, DISTT. JAMMU-181201 (J&K)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2018
DELHI
Establishing & Running of Educational Institutions, Play Way & Pre-nursery Schools; Organization of Study Courses through Academies, Schools, Colleges and other Educational Institutions; Entertainment, Sporting & Cultural Activities.
3885803  12/07/2018
SUSHIL KUMAR DHANUKA
trading as ;SUSHIL KUMAR DHANUKA
3B RAM MOHAN MULLICK GARDEN LANE KOLKATA - 700010
SERVICE PROVIDER
Proposed to be Used
KOLKATA
SPORTING AND CULTURAL ACTIVITIES
FUTURE SOLAR DESIGN CHALLENGE

3886164  12/07/2018

CREDIBLE FUTURE INDIA PRIVATE LIMITED
4498, Shora Kothi, Paharganj, New Delhi-110055

Company

Address for service in India/Attorney address:
AAYUSH AGGARWAL
5566, Shora Kothi, Pahar Ganj, New Delhi-110055

Used Since : 25/06/2018

DELHI

arranging and conducting of events, shows, race, championships relating to solar power, thermal power automobiles, arranging and conducting of conferences relating to solar power, thermal power for automobiles; organization of shows relating to solar power
3887201  13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Electronic publishing services, namely, publishing of online works of others featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content, and related information via the Internet and other communications networks on topics of general interest; on-line publishing of the blogs of others; electronic publishing services, namely, publication of text and graphic works of others online featuring information in the fields of entertainment, education, social issues, politics, cultural issues, economic issues, scientific and general interest; publishing of electronic publications; on-line journals, namely, blogs featuring topics of general interest; arranging, organizing, conducting, and hosting social entertainment events.
3887207   13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Proposed to be Used
DELI
Electronic publishing services, namely, publishing of online works of others featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content, and related information via the Internet and other communications networks on topics of general interest; on-line publishing of the blogs of others; electronic publishing services, namely, publication of text and graphic works of others online featuring information in the fields of entertainment, education, social issues, politics, cultural issues, economic issues, scientific and general interest; publishing of electronic publications; on-line journals, namely, blogs featuring topics of general interest; arranging, organizing, conducting, and hosting social entertainment events.
Group Share

3887627 14/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Electronic publishing services, namely, publishing of online works of others featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content, and related information via the Internet and other communications networks on topics of general interest; on-line publishing of the blogs of others; electronic publishing services, namely, publication of text and graphic works of others online featuring information in the fields of entertainment, education, social issues, politics, cultural issues, economic issues, scientific and general interest; publishing of electronic publications; on-line journals, namely, blogs featuring topics of general interest; arranging, organizing, conducting, and hosting social entertainment events.
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Electronic publishing services, namely, publishing of online works of others featuring electronic media, multimedia content, videos, movies, pictures, images, text, photos, user-generated content, and related information via the Internet and other communications networks on topics of general interest; on-line publishing of the blogs of others; electronic publishing services, namely, publication of text and graphic works of others online featuring information in the fields of entertainment, education, social issues, politics, cultural issues, economic issues, scientific and general interest; publishing of electronic publications; on-line journals, namely, blogs featuring topics of general interest; arranging, organizing, conducting, and hosting social entertainment events
ARNAV INFOTECH

ASHA PRASANNA GAVHANE TRADING AS ARNAV TECHNOLOGIES
Ashok Nagar Corner, New RTO Office Road, Visapur Road, Solapur – 413 004
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :01/04/2014

MUMBAI

PROVIDING EDUCATION & TRAINING IN THE FIELD OF COMPUTER CLASSES
3889480   17/07/2018
SMA ELECTRONIC NEWS NETWORK (SENN) PVT, LTD
203, 2ND FLOOR, KUNDAN BHAWAN, AZADPUR- 110033 DELHI
SERVICE PROVIDERS
Used Since :28/01/2013
DELHI
EDUCATION, PROVIDING TRAINING, SPORTING, ENTERTAINMENT, CULTURAL ACTIVITIES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SAVANT ACADEMY

3889950  17/07/2018

NIRANJAN KUMAR VERMA, TRADING AS; SAVANT ACADEMY

BALUA TAL, P.O- MOTIHARI, DIST- EAST CHAMPARAN, BIHAR,PIN-845401

SINGLE FIRM

Address for service in India/Agents address:

GOODWILL REGISTRATION SERVICE

C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA

3889951  17/07/2018
NIRANJAN KUMAR VERMA, TRADING AS; SAVANT ACADEMY
BALUA TAL, P.O- MOTIHARI, DIST- EAST CHAMPARAN, BIHAR,PIN-845401
SINGLE FIRM

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
To be associated with:
3889950

KOLKATA
KAPALINI

3890276  17/07/2018
ANUJ SAINI
2567, Tiraha Behram Khan, Darya Ganj, Delhi – 110002
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
3891209   18/07/2018
A2S FITNESS
2ND AND 3RD FLOOR, E-48, LAL BAHADUR NAGAR, TONK ROAD, JAIPUR, RAJASTHAN
PARTNERSHIP
Address for service in India/Attorney address:
SAJJAN KUMAR MEHTA
202,DEVI NAGAR NEW SANGANER ROAD, JAIPUR RAJASTHAN
Proposed to be Used
AHMEDABAD
PHYSICAL FITNESS TRAINING SERVICE, GYM SERVICES, FITNESS CENTER,
QUANTUM FITNESS

3891210    18/07/2018
A2S FITNESS
2ND AND 3RD FLOOR, E-48, LAL BAHADUR NAGAR, TONK ROAD, JAIPUR, RAJASTHAN
PARTNERSHIP

Address for service in India/Attorney address:
SAJJAN KUMAR MEHTA
202,DEVI NAGAR NEW SANGANER ROAD, JAIPUR RAJASTHAN

Proposed to be Used
AHMEDABAD

PHYSICAL FITNESS TRAINING SERVICE, GYM SERVICES, FITNESS CENTER,
3891464  18/07/2018
MAHAVEER SETHIYA
38, CHETNA BHAWAN, PANNADHAY COLONY, CHITTORGARH, RAJASTHAN-312001
INDIVIDUAL
Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR, RAJASTHAN-302017
Proposed to be Used
AHMEDABAD
Entertainment; sporting and cultural activities, which include in class 41
3891915   19/07/2018

RIMPA PAUL

HOUSE NAME: PROCHESTA, A3/44/A/NEW, SHABARAMPUR ROAD, MAHESHTALA, KOLKATA- 700143

The Trade Marks Act, 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA

Education; Providing of training; Entertainment; Sporting and cultural activities
3892046 19/07/2018
NEHA DIWAN
C-227 SOUTH CITY, LUCKNOW-226025
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
3892848 20/07/2018
MS. SHWETA JAIN
trading as HAPPINESS FOREVER CLUB
FLAT NO. A1, ANTRIKSH APARTMENTS, ROHINI, SECTOR 14 NEW DELHI INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
PANDEY SANGEET RAI (ADVOCATE)
101, TOWER 12, SUPREME ENCLAVE, MAYUR VIHAR, PHASE-I, DELHI-110091.
Used Since : 11/04/2017
DELHI
EDUCATION; LIFE COACH; COUNSELING; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3892925  20/07/2018
MR. SANJAY GUPTA.
E-7, SECTOR-50, NOIDA-201301, U.P., INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
EDUCATION, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES INCLUDING SPORTS INSTRUCTION, SPORT COACHING AND TRAINING, SPORTS CAMP SERVICES, SPORTS CLUB SERVICES, ORGANISING OF SPORTS COMPETITION AND SPORTS EVENTS, HOSTING OF FANTASY SPORTS LEAGUES AND PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME TOURNAMENTS, FANTASY SPORTS LEAGUES AND GAME SHOWS.
3892926    20/07/2018
MR. SANJAY GUPTA.
E-7, SECTOR-50, NOIDA-201301, U.P., INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
EDUCATION, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES INCLUDING SPORTS INSTRUCTION, SPORT COACHING AND TRAINING, SPORTS CAMP SERVICES, SPORTS CLUB SERVICES, ORGANISING OF SPORTS COMPETITION AND SPORTS EVENTS, HOSTING OF FANTASY SPORTS LEAGUES AND PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME TOURNAMENTS, FANTASY SPORTS LEAGUES AND GAME SHOWS.
3893818 21/07/2018
MOTOR AND GENERAL SALES PVT. LTD.
11, MAHATMA GANDHI MARG, HAZRATGANJ, LUCKNOW, UTTAR PRADESH-226001
BODY INCORPORATE

Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19

Used Since: 06/04/1965

DELHI
CINEMA THEATRES
3893883  21/07/2018
IMUONS WEB SOLUTIONS PVT. LTD.
Second Floor, EFC Tech Center, Rajiv Gandhi Infotech Park, Phase – I, Hinjewadi, Pune – 411 057
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :08/09/2017
MUMBAI
ENTERTAINMENT ACTIVITIES & FILM PRODUCTION
3894529   22/07/2018
IMRAN-UL-AZIZ
Opposite Mahila College, Aminabad, Lucknow – 226001
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
DELHI
Providing of Training & Education.
4100338  26/02/2019
AZAM KHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAHIL'S INNOVATION MAKEOVER STUDIO
152, Jaora Compound, Near Lions Club, Indore - 452001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment, sporting and cultural activities
4107535 05/03/2019
MANSI DHARIWAL
AARUGG BOHI LABHAM, 7-SS, Lal Bunglow, Labhandi, G.E. Road, Raipur - 492012, Chhattisgarh
Indian National, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Education, providing of training
4405106  10/01/2020
INFINE ART VENTURES LLP
Flat No. 4, Pooja Flat, Plot No 7, Punit Nagar Society, Behind The Times of India Building, Old Padra Road, Vadodara, 390015
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
Art exhibitions, Art gallery services, Rental of artwork, Mural art painting services, Art galleries for educational purposes, Art galleries for entertainment purposes, Art galleries for cultural purposes, Conducting workshops and seminars in art appreciation, School services for the teaching of art, Education academy services for teaching art history, Providing online art exhibitions for cultural or educational purposes, Art gallery services provided on-line via a telecommunications link Presentation of works of visual art and literature to the public for cultural or educational purposes.

Mark should be read as a whole.
4422094    28/01/2020
GAZAL BUNTY BHAMRA
SARVODAY POOJA, C/503, BARAVE ROAD, NEAR RADHA NAGAR POLICE STATION, KHADAKPADA, KALYAN, THANE, MAHARASHTRA 421301
Individual
Address for service in India/Attorney address:
SAVITA WAIKAR
B-703 VRINDAVAN GARDEN NEAR K M AGARWAL COLLEGE GANDHARI KALYAN WEST 421301

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
ANIL KUSHWAHA TRADING AS I-NIX EDUCATION INSTITUTE
A-347, WORLD BANK COLONY, BARRA, KANPUR 208027
PROPRIETOR
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F-1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Proposed to be Used
DELHI
EDUCATION, ACADEMIES, SCHOOLS, TEACHING; PHYSICAL EDUCATION; ARRANGING & CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIUMS, TRAINING WORKSHOPS; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS AND SHOWS; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); AS PER CLASS 41.
AMRINDER SINGH
699 SECOND, FLOOR SECTOR-43A, CHANDIGARH-160036, INDIA
PROPRIETOR-AMRINDER SINGH

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used

DELHI
PRODUCTION OF MOVIES, DISTRIBUTION OF MOVIES, PRODUCTION OF VIDEO FILMS, PRODUCTION OF PRE-RECORDED VIDEO FILMS.
4427119  31/01/2020
TIGER BABY DIGITAL LLP
Sea Spring Bunglow No. 1, 2nd B J Road, Bandstand, Bandra (West), Mumbai 500 050 in the State of Maharashtra within the Union of India.
incorporated pursuant to Section 12 (1) of the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :01/01/2017

MUMBAI
Providing entertainments services and information; Arranging, conducting and organization of films, musical events, cultural events, dramas, plays, concerts, movies; Production, distribution and screening of films, musical events, cultural events, dramas, plays, concerts, movies; Live performances and entertainment events.
AVNISH SIR CLASSES
INFRONT OF EMANUEL SCHOOL, PILI KOTHI SQUARE, SAGAR
EDUCATION & TRAINING
Registered
Used Since: 04/06/2015
MUMBAI
Education & Training
4427972   01/02/2020
SHANDAS MOHANDAS
S/o A. N. Mohandas Asakantharavely House Panambukad Statue Junction Vallarpad P.O Mulavukad Ernakulam Kerala - 682504
Proprietor

Address for service in India/Attorney address:
A.K. RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.
Used Since :19/10/2019

CHENNAI
Martial art instruction; Coaching services; cultural, educational or entertainment services provided by art galleries; providing information relating to recreational activities; judo instruction; Organization of Sports Competitions; Arranging and Conducting of Concerts; Conducting Fitness Classes; Health Club Services; Physical Education; Arranging and Conducting Sports Event Related Services; photography; physical education; organization of shows; production of shows; included Class 41
4428036  02/02/2020
GAURAV COLIN MONGA
9th Main Judicial layout GKV, Allalasandra
Individual
Address for service in India/Attorney address:
PREETA BALIA
737 b C Road Sardarpura Jodhpur Rajasthan
Used Since :15/05/2017
CHENNAI
publication of books, writing of texts
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "LIBRARY".

PAN'S LIBRARY
4429581  04/02/2020
NAYANA BIPIN SURELIA
trading as ;YAANSH YOGA
A1, NIDHI APPARTMENT, OPP. PUNIT ASHRAM, MANINAGAR, AHMEDABAD
Proposed to be Used
AHMEDABAD
YOGA SERVICES, YOGA CLASSES AND TECHING SERVICES
subject to the mark should be use as represented
KUSUM MODAK METHOD

4430220    04/02/2020

MS. KUSUM MODAK
Prabhat Road, Lane 5, Saidham Apartments, Flat no 7, Deccan Gymkana, Pune 411004 , Maharashtra, India

Proprietorship

Address for service in India/Attorney address:
PARESH CHINCHOLE
B-601, Riddhi Siddhi Society, Sr. No. 36/5/1, Near Laburnums, Golden Street, Balewadi, Pune - 411045 (Maharashtra, India)

Proposed to be Used

MUMBAI
EDUCATION SERVICES RELATING TO AYURVEDA; YOGA TRAINING AND EDUCATION, YOGA INSTRUCTION, CONDUCTING OF YOGA CLASSES, ARRANGING AND CONDUCTING SEMINARS, CONFERENCES, WORKSHOP
Skillcept
4430305  04/02/2020
VIKASH KARAN
H.No CH22 Aadarsh Colony, Beside Lake View School, Devi Mandap Road Ratu Road Ranchi 834005
Online e-learning and selling of related goods and services.
INDIVIDUAL.
Proposed to be Used
KOLKATA
Educational e-learning platform
ARISE
4430604  05/02/2020
INDIAN COUNCIL OF AGRICULTURAL RESEARCH
trading as ;INDIAN COUNCIL OF AGRICULTURAL RESEARCH
KRISHI BHAWAN, DR. RAJENDRA PRASAD ROAD NEW DELHI - 110001, INDIA
SERVICE PROVIDER
Used Since :09/06/2016
DELHI
PROVIDING TRAINING, TRAINING SERVICES, TRAINING CONSULTANCY, ADVANCED TRAINING, CONDUCTING WORKSHOPS, EDUCATION AND TRAINING, TRAINING IN BUSINESS MANAGEMENT, PROVISION OF ONLINE TRAINING, EDUCATIONAL CONSULTANCY, ONLINE EDUCATION SERVICES, TRAINING AND EDUCATION SERVICES RENDERED BY PUSA KRISHI INCUBATOR, ZTM & BPD UNIT, ICAR-INDIAN AGRICULTURAL RESEARCH INSTITUTE TO THE INCUBATORS.
4431466    05/02/2020
CINEMA ON WHEELS PRIVATE LIMITED
OFF. NO. 602, 6TH FLOOR, CROWN SQUARE, GANDHI PATH, VAISHALI NAGAR, JAIPUR-302021 RAJASTHAN
Private Limited
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Cinema services, Cinema theaters, Cinema entertainment, Providing cinema facilities, Showing of cinematographic films, Movie theaters, Providing movie theatre facilities.
Trade Marks Journal No: 1959 , 03/08/2020  Class 41

ROHIT ARORA
705, Aston Building, Shastri Nagar, Above Mercedes Showroom, Andheri West, Mumbai-400053,
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI
Education; Providing of training; Vocational guidance (education or training advice); Publication of books; Conducting seminars, symposiums, conference; Providing recognition and way of awards & cultural activities.

subject to the mark should be use as represented
Proposed to be Used

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.

subject to the mark should be use as represented
TicTacLearn
4433531 07/02/2020
CENTRAL SQUARE FOUNDATION
12, Amrita Shergill Marg, New Delhi
TRUST
Address for service in India/Attorney address:
MANENDRA SINGH & ASSOCIATES
B-104, DURGA VIHAR, KHANPUR, NEW DELHI 110062
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4434372   07/02/2020
KINDER SINGH S/O LAHORA SINGH
BASO PATTI VILLAGE MALKE, MOGA, PUNJAB - 151207, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
ICSi UDIN

4434586  08/02/2020
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA
ICSI House, 22, Institutional Area, Lodi Road, New Delhi -110003
Statutory Authority
Address for service in India/Attorney address:
EMINDS LEGAL
eMinds Legal Advocates & Solicitors, 544 Tower B-2, Spaze- iTech Park, Sector 49, Gurgaon-122018
Used Since :13/09/2019
DELHI
Providing education & professional qualification and certification services in relation to the company secretary course or any other degree, diploma or certificate course including training and content based services in or in relation to books, publication, journals, reports, literary works, written matters, seminars, conferences, workshops etc. in print or electronic media or otherwise
ICONIC - TIMELESS MOMENTS OF BOLLYWOOD

4435619  10/02/2020
ANAND RAMESH DAWDA
C /I 2 /I, S. G. Barve Nagar, Bhatwadi, Ghatkoper (W) - 400 084
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used
MUMBAI
Film Production, Post Production, Line Production, Provide Consultancy in Field of Entertainment; Making of Ad Films, Short Films, Documentary, Feature Films and other kind of Movie/Films for Domestic and Foreign Clients, Providing of Training; Event & Entertainment; Exhibitions, Seminars, Cultural Activities, Stage Shows, Live Performances, Performing Artist, Organizing of Conferences & Shows, Social Get Together, Camp Services, Organisation & Presentation of Shows, Competitions, Games, Concerts & Events
4436544  10/02/2020
MOHAMED FAIZ
B-10, Kawadiar Gardens, Kawadiar P.O., Trivandrum, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
entertainment; entertainment in the nature of fashion shows; cultural activities; party and wedding reception planning, coordination and consultation services; special event planning; Party planning [entertainment] for social, corporate events; arranging of film events, musical events, cultural, sporting events and live entertainment events; organization of shows, concerts, dance events, discos; conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; organization of educational and entertainment events for professionals and executives; arranging and conducting of seminar, workshops, conferences and congresses; organisation of entertainment for wedding celebrations; road shows being entertainment services; photography, videography services; disc jockey services for parties and special events
THE WHITE PARTY

4436545  10/02/2020

MOHAMED FAIZ
B-10, Kawadiar Gardens, Kawadiar P.O., Trivandrum, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

entertainment; entertainment in the nature of fashion shows; cultural activities; party and wedding reception planning, coordination and consultation services; special event planning; Party planning [entertainment] for social, corporate events; arranging of film events, musical events, cultural, sporting events and live entertainment events; organization of shows, concerts, dance events, discos; conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities; organization of educational and entertainment events for professionals and executives; arranging and conducting of seminar, workshops, conferences and congresses; organisation of entertainment for wedding celebrations; road shows being entertainment services; photography, videography services; disc jockey services for parties and special events
DEEPAK RAJENDRA NIRMAN SOLE PROPRIETOR OF ZENO ARCHMEDIA
202 'A' WING, 'GEET' BUILDING, GAURAV GARDEN COMPLEX, BUNDERPAKHADI ROAD, NEAR HINDUSTAN NAKA, KANDIVALI WEST, MAHARASHTRA, 400067
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Entertainment
YOUTH PATHSHALA

4436818   11/02/2020
SUMEET CHANDAK S/O. SH. SATYA NARAYAN CHANDAK
65, SHIVAJI NAGAR, CIVIL LINES, JAIPUR-RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities.
4437018  11/02/2020
M/S IILT EDUCATION PVT LTD
M/s IILT EDUCATION PVT LTD, IILT TOWER, NEAR SAGARA THEATRE, KATTAPPANA, IDUKKI- 685 508, KERALA PRIVATE LIMITED

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used

CHENNAI
EDUCATION ADVISORY SERVICES; EDUCATION INFORMATION; EDUCATION SERVICES; EDUCATIONAL ASSESSMENT SERVICES; EDUCATIONAL SEMINARS; PROVISION EDUCATIONAL EXAMINATION; EDUCATIONAL INSTRUCTION OF INFORMATION RELATING TO EDUCATION; PROVISION OF INFORMATION RELATING TO TRAINING; PROVISION OF TRAINING

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
Revibe Films.

4437134  11/02/2020

UNMUTE RECORDS ENTERTAINMENT PVT LTD
504, KRISHNA VASTU-2, EVERSHINE NAGAR, NEAR MOVIETIME THEATRE, OFF RAMCHANDRA LANE, MALAD WEST, MUMBAI-400064
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
KIDZEAL

4437204  11/02/2020

AMIT SINGHAL S/O. MURARI LAL SINGHAL
85, 1st FLOOR, SHRI GOPAL NAGAR, GOPALPURA BY PASS, JAIPUR (RAJASTHAN)
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
EDUCATION, PRE SCHOOL AND SCHOOL
4437320    11/02/2020
KARAN RAMESH CHAWLA
FLAT NO 12, BLDG E, WING A, APSARA APARTMENT, GAWDE NAGAR, S. N. DUBE ROAD, NEAR VISHWAKARMA HIGH SCHOOL, RAWALPADA, DAHISAR EAST, MUMBAI, MAHARASHTRA 400068
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
subject to the mark should be use as represented
TRAC LEARNING SYSTEM

4437329  11/02/2020
GAURAV VINOD NAMJOSHI (PROPRIETOR) – AN INDIAN RESIDENT, TRADING AS M/S. TRAC LEARNING SYSTEMS (A PROPRIETARY CONCERN)
Plot No 29, Navnirman colony, Rana pratap Nagar, Nagpur 440022
A proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Used Since :01/04/2013

MUMBAI
Services of Coaching Classes
4437615  11/02/2020
MACMILLAN PUBLISHERS INDIA PRIVATE LIMITED
D – 90, Sector – 2, Noida, Uttar Pradesh - 201301
A company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Proposed to be Used
DELHI
Education; providing of training and educational services; entertainment; sporting and cultural activities; Provision of online electronic publications, educational publications and learning content (non-downloadable).
4437674  11/02/2020
SMARIKA DHALL
175, Amarpali Apartment, IP Extension, Delhi – 110092
Prop. of Eternal Entertainment

Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092

Proposed to be Used

DELHI
Dance Events, Arranging of Entertainment & Sports Events, Artist Management of performing artist, Booking of performing artists for events, Wedding Celebrations, Party Planning (Entertainment), Cultural Events, Entertainment Events, Planning of Shows Production of Shows, Production of Audio, Video Music Album, Cultural Programme
MEGHANA MALKAN
501,502 Aura Biplex, Above Kalyan Jewellers, SV Road, Borivali (West)
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities such as including but not limited to services rendered by persons or institutions in the development of the mental faculties of persons as well as services intended to entertain or to engage the attention such as financial educational services, financial training services, practical training and guidance in financial trading, coaching for financial trading, arranging and conducting of in-person educational forums and such other services; providing online electronic publications and videos, not downloadable.
4438544  12/02/2020
MR. MAHAVEER JAIN
5-2-123 To 125, Flat No. 102, Jambagh, Nampally, Hyderabad 500001. Telangana State
Single firm
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

**Proposed to be Used**
CHENNAI
Organizing community sporting and cultural events.
4439094   12/02/2020
BRAINPRENEURS EDUCATION PVT LTD
7, BHAGWATI NAGAR, JAMMU TAWI, District JAMMU State JAMMU AND KASHMIR, PIN - 180001
BODY INCORPORATE
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033
Used Since :22/05/2018
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
4439097  12/02/2020
SUNNY KUMAR BATEJA
HOUSE NO. 1236, JAHWAHAR COLONY, NIT, FARIDABAD
INDIVIDUAL
Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
VS IPR AND LEGAL ADVISORS 3rd FLOOR, FLAT NO. 34, TARABAI NIWAS, NEW AYRE ROAD, DOMBIVALI - EAST 421201. MAHARASHTRA, INDIA.
Proposed to be Used
DELHI
education; providing of training;
Beat heart failure - a TOI Initiative

4439522  13/02/2020

BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D.N. Road, Fort, Mumbai- 400 001.

Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Used Since :10/09/2019

MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4439722  13/02/2020
RUMELA MUKHERJEE ROY
trading as ;7TH HEAVEN EVENT PLANNERS LLP
40/1, PANCHANANTALA ROAD, HOWRAH - 711101
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :06/06/2016
KOLKATA
PROVIDING SERVICES IN RELATION TO CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS AND CULTURAL ACTIVITIES, ORGANIZATION OF EVENTS MANAGEMENT FOR CULTURAL PURPOSES, ARRANGING OF CULTURAL AND SPORTING EVENTS BEING INCLUDED IN CLASS-41.
4439854  13/02/2020
ELEGANT EYE PRODUCTION LLP
PLOT NO. 13, VRINDAVAN VIHAR, DCM, AJMER ROAD, JAIPUR-RAJASTHAN
Limited Liability Partnership (LLP)

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Presentation of movies, Production of movie special effects, Providing facilities for movies, shows, plays, music, Song publishing, Motion picture song production, Musical entertainment, Entertainment, Cinema entertainment, Audio entertainment services, Special event planning, Dance events, Organisation of entertainment events.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
PODAR EDUCATION SYSTEMS PRIVATE LIMITED
PODAR CENTER, 85 CHAMARBAUG PAREL POST OFFICE LANE, DR BABA SAHEB AMBEDKAR RD, PAREL EAST, MUMBAI, MAHARASHTRA 400012
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
EDUCATIONAL SERVICES; TRAINING; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS, CLASSES AND ACADEMIES; TEACHING; ARRANGING AND CONDUCTING TUITION; CAREER AND VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); TRAINING SERVICES; ONLINE TRAINING; PROVIDING TRAINING PROGRAMS; VOCATIONAL SKILL TRAINING; PROVIDING INFORMATION RELATING TO EDUCATION; PHYSICAL EDUCATION AND TRAINING; CLUB SERVICES (ENTERTAINMENT OR EDUCATION); EDUCATIONAL AND ENTERTAINMENT SERVICES, NAMELY, PROVIDING MOTIVATIONAL AND EDUCATIONAL SPEAKERS; CAREER COUNSELLING (EDUCATION OR TRAINING ADVICE); ORGANIZATION OF COMPETITIONS AND EXHIBITIONS FOR EDUCATIONAL PURPOSES; ART GALLERIES FOR CULTURAL, ENTERTAINMENT OR EDUCATIONAL PURPOSES; PUBLICATION OF EDUCATIONAL AND TRAINING GUIDES; ORGANISATION OF EDUCATIONAL ACTIVITIES FOR SUMMER CAMPS; ORGANIZATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; EVENTS MANagements; SPORTS , ENTERTAINMENT & CULTURAL ACTIVITIES; PRE-SCHOOL, KINDERGARTEN AND NURSERY; CONDUCTING DISTANCE EDUCATION & INTERACTIVE SEMINARS ONLINE; PUBLICATION OF BOOKS , TEXTS; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; LIBRARY SERVICES; ORGANIZATION OF ENTERTAINMENT COMPETITIONS & SHOWS; ARRANGING AND CONDUCTING COLOQUIUMS; CONFERENCES, SEMINARS, SYMPOSIUM, TRAINING WORKSHOPS; PRESENTATION OF LIVE PERFORMANCES; ELECTRONIC PUBLISHING SERVICES, CONDUCTING EDUCATIONAL AND VOCATIONAL COURSES; ONLINE TRAINING AND COURSES; CAREER AND VOCATIONAL TRAINING; CAREER ADVISORY AND COUNSELLING SERVICES; PROVIDING RECOGNITION AND INCENTIVES BY THE WAY OF AWARDS TO DEMONSTRATE EXCELLENCE IN THE FIELD OF EDUCATION, PERSONALITY AND SKILL DEVELOPMENT; PROVIDING RECREATION & ENTERTAINMENT SERVICES.
Seeding goodness
4440418 13/02/2020
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
DeepThought EduTech Ventures

4440606    13/02/2020

AYITAM TARUN
SNC, 134, Street No 5, Santhishima Nagar Colony, Neredmet, Secunderabad, 500056.

DeepThought EduTech Ventures

Address for service in India/Agents address:

M. VIJAYA KUMAR
C/O I-WIN SERVICES, A-199 1ST PHASE, ALLWYN COLONY, KUKATPALLY HYDERABAD-37

Used Since :02/05/2019

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
VOGUESHAIRE.COM

4440844   14/02/2020
M/S VOGUESHAIRE
402, Tower B4, Spaze I Tech Park, Sohna Road
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ANUJ BEDI
B-21, Third Floor, Lajpat Nagar - I, New Delhi - 110024
Used Since :19/11/2015

DELHI
Photographic Reporting, Photography, Video editing services for events, Videotape editing, videotaping, Subtitling
ARPAN ANIL GADIA
Sr. no. 167/168, “Eden Towers”, Flat no. C1, 502, Opposite Datta Mandir, near Pune-Mumbai Express Highway road, at post Wakad, PCMC, Pune 411027, Maharashtra, India
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Providing of training; Education
NURSING ARENA

4441435  14/02/2020

NURSING ARENA
A-148 NAYA GAON NEW USMANPUR DELHI
E-LEARNING APPLICATION
PARTNERSHIP
Used Since :22/09/2019

DELHI
E-LEARNING
4441563  14/02/2020
ABRIL CREATIF LLP
H.NO - C-2/133, ASHOK VIHAR PHASE - 2 DELHI North West DL
LLP
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4442069  14/02/2020
BASANT CHAKRABORTY
SHANTI NAGAR CO-OPERATIVE HOUSING SOCIETY, BUILDING NO-5, ROOM NO 314, OPPOSITE GIRIRAJ INDUSTRIAL ESTATE, NEAR PINNACLE BUSINESS PARK, MAHAKALI ROAD, ANDHERI EAST, MUMBAI - 400093, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
EDUCATION, ACADEMIES [EDUCATION], EDUCATION SERVICES, EDUCATION AND INSTRUCTION SERVICES, EDUCATIONAL SERVICES PROVIDED BY SCHOOLS, EDUCATIONAL SERVICES PROVIDED BY INSTITUTES OF HIGHER EDUCATION, EDUCATIONAL INSTITUTE SERVICES, EDUCATIONAL SERVICES IN THE NATURE OF COACHING, ARRANGING AND CONDUCTING OF TUTORIALS, VOCATIONAL EDUCATION INCLUDED IN CLASS 41
AGRIVEDA
4443740  17/02/2020
AGRIVEDA PRIVATE LIMITED
RZ-88, M-BLOCK DHARAMPURA, NAJAFGARH NEW DELHI-110043
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CORPORATE ACCRETION
411, TOWER B4, SPAZE I TECH PARK, SECTOR 49, SOHNA ROAD, GURUGRAM, HARYANA-122001
Used Since: 30/03/2016
DELHI
PROVIDING OF TRAINING IN THE FIELDS OF AGRICULTURE, HORTICULTURE AND FORESTRY, EDUCATION SERVICES RELATING TO THE AGRICULTURAL INDUSTRY, EDUCATION, TEACHING & TRAINING, ORGANISING OF EDUCATION EXHIBITIONS, EVENTS, COMPETITIONS, SEMINARS, SYMPOSIA & CONFERENCES, HIRE OF EDUCATIONAL MATERIALS, DEVELOPMENT & PUBLISHING OF EDUCATIONAL MATERIALS, EDUCATION AND TRAINING CONSULTANCY, ADVISORY SERVICES RELATING TO EDUCATION, CAREER COUNSELLING RELATING TO EDUCATION AND TRAINING, CAREER INFORMATION AND ADVISORY SERVICES (EDUCATIONAL AND TRAINING ADVICE), RESEARCH IN THE FIELD OF EDUCATION BEING SERVICES INCLUDED IN CLASS 41
4446764    19/02/2020
STARMAKER ENTERTAINMENT TECHNOLOGY INDIA PVT LTD.
Office Beanz, starmaker Entertainment Technology India pvt ltd, Tower-A, 2nd Floor, Unitech Cyber Park, Sector-39, Gurgaon, Haryana-122003
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI

Production of entertainment shows featuring singers, Entertainment services performed by singers, Entertainment services, Online entertainment services
4456849  28/02/2020
JASBIR SINGH BAJAJ
32/5, BASEMENT FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060
INDIVIDUAL
Address for service in India/Attorney address:
YASHMI SEHGAL
E-355, STREET NO-6, WEST VINOD NAGAR, DELHI-110092

Proposed to be Used
DELHI
COACHING INSTITUTE
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
JACK RYAN
4485153 06/04/2020
PARAMOUNT PICTURES CORPORATION
5555 Melrose Avenue, Hollywood, CA 90038, United States of America
a corporation incorporated under the laws of Delaware, U.S.A
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since: 31/08/2018
DELHI
ENTERTAINMENT SERVICES; TELEVISION ENTERTAINMENT SERVICES; PRODUCTION, PRESENTATION, SHOWING, DISTRIBUTION, EXHIBITION, SYNDICATION, NETWORKING AND RENTAL OF TELEVISION PROGRAMMES, AND SOUND AND VIDEO RECORDINGS; PRODUCTION OF TELEVISION SHOWS; PROVIDING ONLINE NON-DOWNLOADABLE VIDEO CLIPS AND OTHER MULTIMEDIA DIGITAL CONTENT CONTAINING AUDIO, VIDEO, ARTWORK, AND/OR TEXT FROM OR RELATED TO TELEVISION SHOWS; PROVIDING NON-DOWNLOADABLE TELEVISION SHOWS; PROVIDING INFORMATION IN THE FIELDS OF TELEVISION ENTERTAINMENT OVER COMPUTER NETWORKS AND GLOBAL COMMUNICATION NETWORKS OR MOBILE PHONES; PROVIDING A WEBSITE FEATURING NON-DOWNLOADABLE TELEVISION SHOWS, AND MULTIMEDIA ENTERTAINMENT CONTENT, AS WELL AS INFORMATION REGARDING TELEVISION SHOWS, AND MULTIMEDIA ENTERTAINMENT CONTENT; EPISODIC MOTION PICTURES
4488950   19/04/2020
PAVITPREET SINGH
VILLAGE NARAINGARH, TEHSIL DASUYA, DISTRICT HOSHIARPUR, PUNJAB, 144205
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Tv entertainment services, Entertainment, Entertainment services, Online interactive entertainment, Online entertainment services, Production of comedy shows, Entertainment services in the nature of comedy shows, Interviewing of contemporary figures for entertainment purposes, Entertainment media production services for the internet, Production of radio and television programmes for the Internet and other media, Providing a website featuring entertainment information, Publication of online reviews in the field of entertainment, Provision of information relating to entertainment online from a computer database of the Internet.
Priority claimed from 01/04/2020; Application No.: 45077118; China

4508104 22/05/2020

RIGO DESIGN (BEIJING) CO., LTD.

#006, 5th Floor, Building 1, 33 Xi'erqi Middle Road, Haidian District, Beijing, China, 100085

a corporation organized under the laws of China

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 22/02/2019

DELHI

Teaching; Training; Organization of cultural and artistic activities; Organization of competitions [education or entertainment]; Lending library services; Providing online electronic publications, not downloadable; Publication of books; Publishing of videotape; Game services provided online from a computer network; Health club services [health and fitness training]; Toy rental; Games equipment rental; Conducting guided tours; Art exhibitions; Animal training; Modelling for artists; Organization of lotteries; Rental of indoor aquaria; Organization of lottery draw; Production of music videos; Production of videos; Production of radio and television programmes; Providing amusement arcade services; Providing information in the field of entertainment; Club services [entertainment or education]; Film production, other than advertising films; Online publication of electronic books and journals; Television entertainment; Organization of shows [impresario services]; Organizing and arranging exhibitions for entertainment purposes; On-line electronic
publication of books and periodicals; Publication of musical texts; Providing on-line comic books and graphic novels, not downloadable; Publication of magazines; Entertainment services; Entertainer services; Radio entertainment; Presentation of live performances; Providing information relating to recreational activities; Dubbing; Disc jockey services; Providing films, not downloadable, via video-on-demand services; Providing television programs, not downloadable, via video-on-demand services; Providing user rankings for entertainment or cultural purposes; Providing online videos, not downloadable; Providing online music, not downloadable
Captain

4513218   28/05/2020
TUI AG.
KARL-WIECHERT-ALLEE 4 30625 HANNOVER GERMANY
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
Mumbai
Basic and advanced training as well as education information; instructional services, in particular correspondence courses and language training; entertainment; film production, other than advertising films; DVD and CD-ROM film production; production of radio and television programs; rental of films and videos; presentation of films and videos; theatrical booking agencies; entertainer services; musical performances; circus performances; public entertainment; theatrical performances; arranging and conducting of concerts; ticket agency services [entertainment]; organization and providing of an after school children's entertainment centre featuring educational entertainment; holiday camp services (entertainment); physical education services; provision of courses of instruction in languages; training and fitness club services; providing nursery schools, cinema theaters, discotheque services, providing museum facilities [presentation, exhibitions], amusement arcades, amusement park services; sport camp services; providing golf courses, tennis courts, riding facilities and sports facilities; rental of skin diving equipment; organization of sports competitions; organization of cultural and sporting events; arrangement of cultural and sporting events; reservation services for sporting, scientific and cultural events; game services provided on-line [from a computer network]; rental of recorded data carriers (films, music, games), projector apparatus and the accessories thereof; rental of newspapers and magazines; writing of texts, other than publicity texts; publication of printed matter also in the form of electronic media including CD-ROMs, other than publicity texts, in particular books, magazines and newspapers, including in the Internet; organization of exhibitions for cultural and teaching purposes; entertainment and educational services provided by recreation and amusement parks; services of an interpreter; services of a translator; photography; radio entertainment; television entertainment; consultation provided by telephone call centres and hotlines in the field of education, training and further training, and entertainment; consultation provided by telephone call centres and hotlines in the field of reservation services for sporting, scientific and cultural events; information about entertainment events, in particular provided via online networks and the Internet; modelling for artists.
4513606    29/05/2020
AVADHUT DINKAR SATHE TRADING AS AVADHUT SATHE TRADING ACADEMY
601-701, Atmaram Darshan chs, Vidhyalaya Marg, Mulund East, Mumbai- 400081
Service Provider

Address for service in India/Attorney address:
AJAY JAIN
D-703, Veena Dyansy, Evershine City Road Last Stop, Vasai (E)- 401209

Proposed to be Used
MUMBAI
EDUCATIONAL INSTITUTES, TRAINING AND DEVELOPMENT
FANCLASH
4515688 31/05/2020
FANBUFF ESPORTS INDIA PRIVATE LIMITED
A-4, Shivshakti S Mandal, Sambhaji Nagar, Shiv Vallabh Road, Dahisar (E), Mumbai-400068
Company
Address for service in India/Attorney address:
JITENDRA BOHRA
10 Bohra Building, MGH Road, Jodhpur
Used Since: 16/03/2020
MUMBAI
Entertainment services in the nature of organizing, conducting, operating, and managing, sports and e-sports competitions; Entertainment services in the nature of fantasy sports/e-sports leagues, as well as arranging fantasy contests and organizing fantasy tournaments; Entertainment services, namely, organizing and coordinating fantasy gaming leagues and fantasy sports/e-sports leagues for others via a global computer network; Arranging, organizing, conducting, and hosting social entertainment events for sports/e-sports and fantasy sports/e-sports; Entertainment services, namely, entertainment information in the field of sports/e-sports and fantasy sports/e-sports accessible by computer networks; Entertainment services, namely, providing information regarding sports/e-sports and sports/e-sports competitions and fantasy sports/e-sports competitions; Entertainment services, namely, providing an interactive web site by way of the Internet in the field of sports/e-sports and fantasy sports/e-sports; Providing sports/e-sports information and fantasy sports/e-sports information and entertainment information via a global computer network or a commercial online computer service or by cable, satellite, television, and radio; Arranging and conducting fantasy sports/e-sports competitions, namely, professional games and exhibitions; Entertainment services, namely, production and distribution of entertainment programming, namely, webisodes featuring sports/e-sports analysis and commentary, music videos, radio shows, videos in the field of sports/e-sports, podcasts in the field of sports/e-sports, and audio-visual works, namely, television programs in the field of sports/e-sports and fantasy sports/e-sports competitions; production and distribution of entertainment programming, namely, webisodes featuring sports/e-sports analysis and commentary, music videos, radio shows, videos in the field of sports/e-sports, podcasts in the field of sports/e-sports, and audio-visual works, namely, television programs in the field of sports/e-sports and fantasy sports/e-sports competitions via electronic global computer networks.
HIRESCRIPT SOLUTION PRIVATE LIMITED
92/1 Anand Nagar, Naini, Allahabad, Uttar Pradesh, 211008
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 01/06/2020

DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SCHOOLS
4520781   05/06/2020
M/S STORIES & NARRATIVES LLP
E-30, SECOND FLOOR, KALKA JI, DELHI-110019, INDIA
LLP
Address for service in India/Agen's address:
MONISHA CHAUDHARY
E-57, RAMDHAN BUILDING, SECTOR 63, NOIDA
Proposed to be Used
DELHI
Business Training Consultancy Services, Student & Teachers Training for educational purposes, computer training services, Provision of interactive online training and workshops, providing online training seminar, Business Development Consulting And Advisory Services Training Services Including Arranging Professional Workshop, Seminars And Training Courses and all other relevant services in class 41
4525375  09/06/2020
RELIANCE INDUSTRIES LIMITED
3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021
A Company incorporated in India under the Companies Act, 1956.
Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701,
Maharashtra, India

Proposed to be Used
To be associated with:
4299135
MUMBAI
Providing of training; Entertainment; Sporting and cultural activities, Writing of screenplay and texts for advertising and communication
4525377   09/06/2020
RELIANCE INDUSTRIES LIMITED
3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021
A Company incorporated in India under the Companies Act, 1956.

Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701,
Maharashtra, India

Proposed to be Used
To be associated with:
4299133
MUMBAI
Providing of training; Entertainment; Sporting and cultural activities, Writing of screenplay and texts for advertising and communication
4525382 09/06/2020
RELIANCE INDUSTRIES LIMITED
3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021
A Company incorporated in India under the Companies Act, 1956.
Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701,
Maharashtra, India

Proposed to be Used
To be associated with:
4299133
MUMBAI
Providing of training; Entertainment; Sporting and cultural activities, Writing of screenplay and texts for advertising and communication
4525385    09/06/2020
RELIANCE INDUSTRIES LIMITED
3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai – 400021
A Company incorporated in India under the Companies Act, 1956.

Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701, Maharashtra, India

Proposed to be Used
To be associated with:
4299135
MUMBAI
Providing of training; Entertainment; Sporting and cultural activities, Writing of screenplay and texts for advertising and communication.
T ROBINSON
4AM CLUB GLOBAL, DOOR NO.204, VANCHINAD RESIDENCY, VIP ROAD, BEHIND LANDMARK HOTEL, KALOOR,
ERNAKULAM – 682 017
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Yoga instruction, Training in yoga, Education services relating to yoga, Education, Entertainment, Training, Physical
fitness centres, Physical fitness consultation, Physical fitness tuition, Physical fitness centre services, Physical training
services, Physical fitness education services, Cultural activities
4530480  13/06/2020
YASHODHA PRADEEP
No.57, 6Th Main,Nagendra Block, Bangalore-560050, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
PRAVIN DARYANI
2601, Light Bridge Building, Off-Pokharan Road No. 2, Hiranandani Meadows, Thane-400610, Maharashtra
INDIVIDUAL

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES, INSTRUCTION & TRAINING SERVICES, PUBLICATION OF EDUCATIONAL MATERIAL, BOOKS,
PUBLICATION SERVICES, ELECTRONIC BOOKS AND ON-LINE JOURNALS, ENTERTAINMENT; SPORTING AND
CULTURAL ACTIVITIES; RENTAL OF CINE-FILMS, RENTAL OF MOTION PICTURES; CINEMA PRESENTATIONS,
PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, MOVIE THEATRE PRESENTATIONS; FILM PRODUCTION, OTHER
THAN ADVERTISING FILMS; RECORDING STUDIO SERVICES; MOVIE STUDIOS; ARRANGING AND CONDUCTING OF
SEMINARS; RENTAL OF VIDEOTAPES; VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE].
Trade Marks Journal No: 1959 , 03/08/2020        Class 41

4531117    15/06/2020
JEEVITESH KADAMBA
No 159, 1st Floor, 4TH Main, 6th Cross, Padmanabhanagar, Banasankari II Stage, Bangalore-560070, karnataka
Proprietor

Address for service in India/Agents address:
ANANDTEERTH V HIPPARAGI
M/s. Sankalp Marks and Rights, No.4, 1st floor, K.N. Shri Hari Road,1st N Block, Rajaji Nagar, Bangaluru-560010.

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
4531138  15/06/2020
ABHINABA DAS
4/31 GEETA COLONY, 2ND FLOOR, NEAR GEETA COLONY FIRE STATION, DELHI - 110031
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
Film production, Film and video film production, Film studio services, Music composition, Music recording, Musical entertainment, Music video production, Production of vodcasts, Production of podcasts, Production of movies, Production of documentaries, Theater productions, Education; Providing of training; Entertainment; Sporting and cultural activities.
S.VIJAY, PROPRIETOR OF M/S.SAI GROUPS OF ORGANIZATION
NO.163, SRI DEVI GARDEN MAIN ROAD, VALASARAVAKKAM, CHENNAI-600087. TAMIL NADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since : 13/06/2011

CHENNAI

TEACHING AND EDUCATIONAL SERVICES, COACHING [EDUCATION AND TRAINING], ARRANGING AND CONDUCTING OF EDUCATIONAL EVENTS, PROVIDING INFORMATION ABOUT EDUCATION, ORGANISATION AND ARRANGING OF SEMINARS, CONFERENCES, TRAINING COURSES AND FURTHER TRAINING, ADVANCED TRAINING, CONDUCTING TRAINING WORKSHOPS, PROVIDING ONLINE INFORMATION IN THE FIELD OF TRAINING, EDUCATIONAL EXAMINATION SERVICES, COMPUTER EDUCATION TRAINING, CAREER ADVISORY SERVICES [EDUCATION OR TRAINING ADVICE], REVIEW COURSES FOR STATE EXAMINATIONS
Proposed to be Used

DELHI

EDUCATIONAL SERVICES; ON-LINE EDUCATIONAL SERVICES AND PUBLICATION OF BOOKS.
4531823    15/06/2020
SANDEEP ANNEPU
2-90, Old Sc Street, Kanimetta, Srikakulam-532402, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities
4532056  15/06/2020
TARUN MISHRA
Flat B1-402, Kumar Primrose, Kharadi Near Ganga Constella, Pune - 411014
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Online education services, Providing online information about education, Providing temporary use of online non-
downloadable educational materials, Technological education services, Computer education training, Educational testing
services, Distance learning services provided online, Training, Providing online training, Providing online information
about training, Special event planning consultation, Party planning consultation, Courses for the development of
consulting skills, Seminars, Organisation of Webinars, Distance learning services provided online, Providing online
educational classes via a live video chat, On-line publication of journals or diaries [blog services], Writing services for
blogs, Digital video, audio and multimedia entertainment publishing services.
4532149  15/06/2020
NANDYALA UPENDRA SURYA VARMA
20-3-131/C6, 2ND FLOOR, SIVA JYOTI COLONY, TIRUPATI, CHITTOOR, ANDHRA PRADESH - 517501
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4532820  16/06/2020
PRATIBHA HIRAMAN GAIKWAD TRADING AS RHG CONSULTANCY SERVICES.
1, D/104, Kutir CHS Ltd., Agra Road, Lal Chowky, KALYAN (West)-421 301.
SINGLE FIRM
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING, CULTURAL AND SPORTING ACTIVITIES, EVENT MANAGEMENT, INDUSTRIAL TRAINING AND CONSULTANCY, COACHING CLASSES, EDUCATION COUNSELLING & CONSULTING FOR DEGREE & DIPLOMA IN POST GRADUATIONS.
Trade Marks Journal No: 1959, 03/08/2020  Class 41

4532873  16/06/2020
SUNIL KUMAR
Flat No. 205, Pelican Nest Society, GH 13, Sector 10 A, Gurgaon, Haryana - 122001
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI
TUTORING, TEACHING AND EDUCATIONAL SERVICES VIA ONLINE VIDEO AS INCLUDED IN CLASS 41.
4533035  16/06/2020
THIRUNAGARI SHARATH KRISHNA
H.No:6-3-54, Sagara Veedhi, Brahmma Wada, Hanamkonda, WARANGAL- 506001, TELANGANA
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
4533043    16/06/2020
DR KESHAV MALHOTRA
84 M G ROAD, NALBAND CROSSING, AGRA
PROPREITOR
Address for service in India/Attorney address:
ABHIJIT K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
4533141  16/06/2020
GMBF GLOBAL FZE
P 2 Hamriya Business Centre, Hamriya Free Zone, Sharjah, United Arab Emirates
Body Incorporate
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, VenumadHAV Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
Teaching / educational services / instruction services arranging and conducting of colloquiums, arranging and conducting of conferences, organization of exhibitions for cultural or educational purposes, online publication of electronic books and journals, arranging and conducting of seminars, arranging and conducting of symposiums, arranging and conducting of workshops [training
MINTBOTICS EDUTECH PRIVATE LIMITED
18, VISHWAKARMA CO OP HSG SOC, N8 SECTOR E CIDCO BEHIND RANA JEE HALL, AURANGABAD, 431003
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
OM99 ONLINE PRIVATE LIMITED
C1-404, 6TH MAIN, 15TH CROSS, WHITE HOUSE APARTMENTS, R T NAGAR, BANGALORE, BANGALORE, KARNATAKA-560032
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Education; Education information; Educational consultancy; Education information services; Business education services; Educational testing services
4533449   16/06/2020
CHETAN K R PROPRIETOR OF UPSURGE
#368/16, 42ND CROSS, JAYANAGAR 8TH BLOCK, BANGALORE- 560070
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Personal fitness training; Physical fitness training; Fitness club services; Physical fitness training services; Conducting fitness classes; Conducting physical fitness conditioning classes; Health and fitness training; Health and fitness club services; Fitness and exercise club services; Providing information about exercise and fitness from a website; Providing fitness facilities; Providing fitness and exercise facilities; Gym services; Life coaching [training]
4533541    16/06/2020
AAYUSHI JAIN
D/O: VIJAY JAIN, 1123/32, BEHIND MRIDANG CINEMA, ARYA NAGAR, THE AJMER, AJMER, AJMER, RAJASTHAN-305001
PROPRIETOR

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market, Dwarka Sector-10 110075

Proposed to be Used
AHMEDABAD

Education; providing of training; entertainment; sporting and cultural activities; electronic journals; providing online
resources for software developers; providing computer, electronic and online databases in the field of entertainment and
in the fields of secondary, collegiate, social and community interest groups; photo sharing and video sharing services;
electronic journals and web logs featuring user generated or specified content; entertainment services, cine films
(rental), cinema facilities (providing), dubbing, editing (videotapes), entertainment, production of film, television, radio,
digital, satellite and cable programs and presentation thereof, rental of television and radio programs and films, and
sound and video recording; organization, presentation and production of shows, live performances, events and
competitions; television appearances audience participation events; musical entertainment, gaming, movie studios 196
HARISH KUMAR SHARMA  
11 Near Govt Hospital, Chandan Colony Bhusawer, Bharatpur, Rajasthan - 321406  
Proprietor

Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD  
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
MUSASHI CONCEPT ACADEMY

4533744 17/06/2020
PIYUSH DETHALIYA
PLOT NO. C-5310, SHANTINAGAR, NEAR SILVER BELLS SCHOOL, KALIYABID, BHAVNAGAR, TAKHTESHWAR, GUJARAT, INDIA, 364002
MUSASHI CONCEPT ACADEMY

Address for service in India/Attorney address:
LAHANE SANJEEV
TRADEMAARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203

Proposed to be Used
AHMEDABAD

PROVIDING OF EDUCATION, TRAINING, ACADEMY SERVICES, ONLINE EDUCATION SERVICES, PRE SCHOOL EDUCATION, PROVISION OF EDUCATION ON-LINE FROM A COMPUTER DATABASE OR VIA THE INTERNET OR EXTRANETS
4533950  16/06/2020
HAVENSPIRE PRIVATE LIMITED
C/O VIPINKUMAR S V KOROTH HOUSE RHYTHM P.O, MELUR, THALASSERY KANNUR-670661 KERALA INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; PROVIDING ONLINE TRAINING; PROVIDING ONLINE TRAINING SEMINARS; PROVISION OF ONLINE TRAINING: COMPUTER-BASED SIMULATION TRAINING SERVICES IN THE FIELD OF SECURITIES TRADING INCLUDED IN CLASS 41.
4533974  17/06/2020
NUPUR AKSHAY GHORPADE
Near Mhada Colony, Bunglow No.-5/D.H.P. Nagar-East-Vasi Naka, Chembur, FCI Mumbai (Sub-Urban), Maharashtra-400074
SOLE PROPRIETOR
Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
MUMBAI
Specialized academic interventions, performing arts & creative arts, General awareness and language lab and school connect program for Neuro typical children as well as children under the autism spectrum disorder intended to empower educational institutions/ day care centres and early childhood care providers to enable equal education opportunities for children/students with special needs by means of Individual assessments.
4534183   17/06/2020
SINDHU MANJARI TRADING AS BABYTALES SINDHU
NO.19, BALAJI NAGAR, VELAN HOTEL OPPOSITE, KANGEYAM ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Photography, Photography services, Digital photography and Digital imaging services(photography)
Trade Marks Journal No: 1959 , 03/08/2020 Class 41

4534187 17/06/2020
NIRAJ KUMAR
AT-SHAID ASHRAM ROAD, PO - DEOGHAR, PS- DEOGHAR, JHARKHAND - 814112.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities included in class 41.
4534255  17/06/2020

MR. VIKAS ARORA
NGM 091, DLF NEW TOWN HEIGHTS, SECTOR-90, GURGAON, HARYANA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.,
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005

Used Since: 20/10/2018

DELHI

Event & Exhibition, Conducting, Organizing and Arranging Events and Workshops, Providing Training of Cyber security, Arranging & Conducting Workshops training relating to Cyber security, Providing, Arranging & Conducting workshops for Training purposes, Education, Providing of Training; Entertainment; Sporting & Cultural Activities
4534261 17/06/2020
PAWAN KUMAR
# 744 14th Cross 1st Phase J P Nagar Bengaluru 560078
Individual
Address for service in India/Attorney address:
BELAGODU LAKSHMIKANTHRAJSETTY VINAY
#104, 1st Floor, Sarvaboumanagara, Chikkalasandra II Main, Chikkalasandra, Bangalore - 560061
Used Since :19/05/2020

CHENNAI
Animation and multimedia entertainment software production services; providing services for amusement (arcades, centers) and theme parks; movie theaters; film distribution and mastering services; movie studios; production of movies and visual effects for videos, DVDS, television and internet websites; provision of non-downloadable films and TV program via a video-on demand service; production of film, television and cable programs and presentation thereof; production and presentation of live performances, events and competitions, gaming included in class 41.
EDNEW

4535023  17/06/2020
EDNEW SOLUTIONS PRIVATE LIMITED
H. No. 284/15, 2nd Floor, Subhash Nagar, Near Ramlila Ground, Gurgaon
Start-up

Address for service in India/Attorney address:
SAURABH SHARMA
House no. 1367, sector -10A, Gurgaon, Haryana - 122001
Used Since : 18/01/2019

DELHI

education, providing of training, publishing of books, brochure and similar publications, academic tutoring services, educational support services, conducting conferences, seminars, organization of exhibition, provisioning education and instructions,
4535131  18/06/2020
JINAY SHAH
B-2/38 Meghdoot Apartment, S.V. Road, Borivali West, Mumbai – 400 092
Individual
Address for service in India/Agents address:
PARTH JANI
Om Gokul Garden, 0-1/103, Thakur Complex, Kandivli East, Mumbai-400 101.
Used Since :04/06/2010
MUMBAI
Choreography, Photography, Videography, Artist Management, Event Management and Wedding Planning under class 41
4535213  18/06/2020
AJAY.T.P
S/O Pandurang T.K, Thorenur, Thorenur, Kodagu, Karnataka-571231 (Aadhar - 510844090692)
Proprietor

Address for service in India/Attorney address:
NAVANEETHA.D
Nandagokula, Hinghani House, Arambody - Post, Belthangady - tq, Dakshina Kannada, Karnataka, PIN-574237

Proposed to be Used
CHENNAI
Event organizer, Event Management, Entertainment, cultural activities
Trade Marks Journal No: 1959, 03/08/2020 Class 41

4535368 18/06/2020
SHIVAM KUMAR MISHRA
E-8. 2ND FLOOR, PHASE I VIJAY VIHAR, ROHINI, NORTH WEST DELHI-110085
EDUCATION SERVICES
Proprietor

Proposed to be Used
DELHI
ONLINE EDUCATION SERVICES, COACHING CLASSES, EDUCATIONAL INSTITUTE, PROVIDING TECHNICAL TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ACADEMIC SERVICES, PRESENTATION OF WORKS OF VISUAL ART OR LITERATURE TO THE PUBLIC FOR CULTURAL OR EDUCATIONAL PURPOSES, TUITION, SCHOOL, PHYSICAL TRAINING, VOCATIONAL COURSES, SEMINARS AND WORKSHOP, QUIZE COMPOSITION AND RECORDING STUDIES SERVICES, PRESENTATION OF LIVE PERFORMANCES, ORGANIZATION OF SHOWS
FLOFITBOX

4535381  18/06/2020

MS. RINA CHARANIYA

117, B WING, 5TH FLOOR, CRESCENT BUILDING, PALI MALA ROAD, BANDRA (W), MUMBAI.

PROPRIETOR

Address for service in India/Agents address:

JIGNESHKUMAR KANTILAL DUDHAT

Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used

MUMBAI

GYMNASIUMS, GYMNASTIC INSTRUCTION, GYMNASIUM SERVICES, GYMNASIICS INSTRUCTION, PROVIDING GYMNASIUMS, GYM ACTIVITY CLASSES, GYMNASIUM CLUB SERVICES, PROVIDING GYMNASIUM FACILITIES, ORGANISING GYMNASIICS EVENTS, INSTRUCTION IN GYMNASIUMS, TUITION IN GYMNASIUMS, PROVISION OF GYMNASIICS INSTRUCTION, GYMNASIUM FACILITIES (PROVISION OF -), PROVIDING OBSTACLE COURSE TRAINING GYM FACILITIES, GYMNASIUM SERVICES RELATING TO WEIGHT TRAINING, PROVIDING HEALTH CLUB AND GYMNASIUM SERVICES, GYMNASIUM SERVICES RELATING TO BODY BUILDING, ENTERTAINMENT IN THE NATURE OF GYMNASIICS PERFORMANCES.
4535428  18/06/2020
SYAM KRISHNAN VENUGOPAL
8/266, MADHAVAM, VALIYAPADAM, C N PURAM, KALLEPULLI, PALAKKAD-678005
PROPRIETOR

Proposed to be Used

CHENNAI
ACADEMIC EDUCATION SERVICES, ADVANCED TRAINING SERVICES, ADVISORY SERVICES RELATING TO TRAINING, ANALYZING OF EDUCATIONAL TEST SCORES AND DATA FOR OTHERS, ARRANGING AND CONDUCTING OF WORKSHOPS, TUTORIALS, SYMPOSIA, SEMINARS, TRAINING WORKSHOP COURSES AND EDUCATIONAL CONFERENCES, ARRANGING AND CONDUCTING OF DAY SCHOOL COURSES FOR ADULTS, ARRANGING AND CONDUCTING OF CONFERENCES AND EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES, EVENT MANAGEMENT AND EDUCATION SERVICES INCLUDED IN CLASS 41.
Satpi

4535592  18/06/2020

VAHAB KOMATH PARAMBATH

K P house , Opp Kadirur Service Co-operative Bank, Ponniam west, Kannur, Ponniam west, Kerasla- 670641

Individual

Address for service in India/Attorney address:

JOSHUA DANIEL

Bizpole business solutions private limited, villiadath building, PC road, chalikavattom, cochin, kerala, 682028

Proposed to be Used

CHENNAI

Training For Competitive Exams Cat, Aieee, Iit, Gre, Gmat, Cet, And All Educational, schooling Services And Training related thereto.
ANIL KHANNA
H. No. 180, Green Wood Avenue, Tower Town Colony
individual

Address for service in India/Attorney address:
SUNNY CHADHA
121-MBD SHOPPING COMPLEX, G.T. ROAD JALANDHAR, PUNJAB 144001

Proposed to be Used
DELHI

Education; providing of training education services relating to Abacus study, various techniques to improve & enhance brain power, observation, concentration, visualization, metal ability, photographic memory, to provide programme relating to MIA Brian activation, DMIT, vedic maths, calligraphic education, different memory techniques, logical and reasoning ability to enrich the arithmetical skills 410184 writing of texts 410017 teaching / educational services / instruction services 410091 online publication of electronic books and journals 410048 providing information in the field of education 410189 coaching [training] 410186 calligraphy services
4535818  18/06/2020
TWENTY FOUR SECURE SERVICES PRIVATE LIMITED
5 MATHURA ROAD JANGPURA A NEW DELHI NEW DELHI 110014
Private Limited Company

Address for service in India/Agents address:
UMEET KAUR
C-56, MAIN KANTI NAGAR, DELHI-110051.
Used Since: 16/08/2007

DELHI
Education; providing of training; entertainment; sporting and cultural activities
4535838   18/06/2020
JESNA TJ
Chalissery House, Ayyanthole PO, Pudurkkara, Pin 680003
Proprietorship
Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
2ND FLOOR, ACF CENTRE BUILDINGS, OPP. PENSION BHAVAN, NEAR COLLECTORATE, AYYANTHOLE, THRISSUR - 680 003, KERALA
Proposed to be Used
CHENNAI
Education, training, cultural activities, sporting and entertainment
4535916   18/06/2020
ANUJA APTE
Green Grace Apartment, Khajaguda, Near Oakridge International School, Khajaguda, K.V. Rangareddy, Telangana-500104, India
INDIVIDUAL

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/02/2020

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities, educational courses relating to design, training in the design of software systems,
4535950  18/06/2020
RUHIE KUMAR & HIRAL ARUN
C-531 GROUND FLOOR DEFENCE COLONY
JOINT APPLICANT

Address for service in India/Attorney address:
LEX CONSULTING
L-18, FIRST FLOOR, KALKAJI (MAIN), NEW DELHI (SOUTH)-110019
Used Since :23/02/2017

DELHI

Services related to creating educational and entertainment material for promoting history and culture of our country
MyMistake
4536002  18/06/2020

MYMISTAKE LIMITED
No. 5, 17/F, Strand 50, 50 Bonham Strand, Sheung Wan, Hong Kong.
A company incorporated and existing under the laws of Hong Kong SAR

Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used
DELHI
Education services, namely, providing on-line courses; Language instruction; Language translation; Provision of courses of instruction in languages. Teaching services; Language teaching services; Teaching and educational services; Computer assisted teaching services; Provision of on-line tutorials.
4536098   18/06/2020
SARABJIT SINGH TIWANA
3967-68, OPP WATER TANK, NEAR OLD CIVIL COURT, RAJPURA, PUNJAB
PROPRIETOR
Proposed to be Used
DELHI
PROVIDING INTERNATIONAL EDUCATION COUNSELLING
Naddox Consultants

4536139   18/06/2020
NEERAJ SAREEN
12, Poorvi Marg, Vasant Vihar, Kusum Pur, New Delhi – 110057
Sole proprietorship

Address for service in India/Attorney address:
KARISHMA AGGARWAL
12, Clover Park Row House

Proposed to be Used
DELHI
Sports events, sporting and cultural activities
4536245   18/06/2020
JHUMA SAMAJDAR
BLK 11, Flat A/3, Airport City, 238/126/3, Jessore Road, Kolkata – 700081, West Bengal
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Providing non-downloadable films and television programmes via pay-per-view television channels, Digital video, audio and multimedia entertainment publishing services, Production of sound, music and video recordings, Provision of online tutorials, Audio and video recording services.
4536321  18/06/2020
GOHIL BRJRAJSINH KIRAN SINGH TRADING AS MKBU NEWS
ROOM NO. 39, GUJRAT SLAM BORD, ANAND NAGAR, BHAVNAGAR, GUJRAT - 364005
PROPRIETORSHIP

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.
Used Since :01/11/2018

AHMEDABAD

Education services, Entertainment; Radio & TV Programming; Education and Training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; Presentation of Live Performances; Writing of Texts, Electronic Desktop Publishing; Publication of Online Electronic Books and Journals; Recreation Services; Production of Music; Providing Online Music, Electronic Publication, Videos (non-downloadable); Recording Studio Services
SEENEMA

4536462   18/06/2020
SAMPOORNA ADVERTISING & COMMUNICATIONS PVT. LTD
B-224,Third Floor, Greater Kailash-1, New Delhi – 110048
Body Incorporate

Address for service in India/Attorney address:
MOHAN & ASSOCIATES
B -52 G.F. GARI NO 07 WEST GURU ANGAD NAGAR LAXMI NAGAR DELHI 110092
Used Since :11/06/2020
DELHI

ENTERTAINMENT, FILM PRODUCTION, OTHER THAN ADVERTISING FILMS
4536529  18/06/2020
GURPREET KAUR KHATTER
G2, B.M. Rohtagi Apartments, 1, Ram Kishore Road, Civil Lines, New Delhi - 110054
An Indian Citizen
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Proposed to be Used
DELHI
Education; providing of training; entertainment; Career counseling [education or training advice].
XPro

4536562  18/06/2020

B9 BEVERAGES SPRL
CHAUSSEE DE LA HULPE 177 BOITE 20 – 1170 WATERMAEL-BOITSFORT, BELGIUM

A company incorporated under the laws of Belgium

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI

Providing of training; arranging and conducting workshops, conferences, symposiums; practical training; instruction services and vocational guidance.
4536692  18/06/2020

MOHAMMED IBRAHIM
Mayfield, Edathala North PO, Aluva, Aluva East, Ernakulam, Kerala – 683561
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Education, Education services, Education information, Providing of education, Educational institute services, Organising of educational seminars, Organisation of seminars and conferences,
EDUVIAR

4536801  18/06/2020
EDUVIAR ILEARN LLP
#203, Block A, Ambeshwari Paradise, Betihata, Gorakhpur
Registration No. AAS-5743

Address for service in India/Attorney address:
RAHUL DUTTA
2/11, Vishwas Khand-2, Gomti Nagar, Lucknow-226010
Used Since :04/06/2020

DELHI
School Education, Coaching classes for engineering & medical entrance, online educational classes, digital classes, tutorials, printing of books, training and other activities
Bright Night Media

4536878  19/06/2020

LOKESH VASUDEVAN
Individual

Address for service in India/Attorney address:
SAHANA CHANDRIKA
VB Legal,No.6, Crystal Cove, First Floor, Satyadev Avenue, MRC Nagar, Chennai 600028

Proposed to be Used

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities including services having the basic aim of the entertainment, amusement or recreation of people; presentation of works of visual art or literature to the public for cultural or educational purposes.
LAND GENETICS

4537343   19/06/2020

DEEPAK AGRAWAL
LOHA OLI BUDHAWARI, SUBHASH WARD, SEONI 480661, MADHYA PRADESH, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; ELECTRONIC DESKTOP PUBLISHING; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION
LANDSPEAKS

4537344   19/06/2020
DEEPAK AGRAWAL
LOHA OLI BUDHAWARI, SUBHASH WARD, SEONI 480661, MADHYA PRADESH, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; ELECTRONIC DESKTOP PUBLISHING; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION
MEYAM

4537387  19/06/2020

DR. YOGESH PRABHAKARAN PILAKKAL
12 D, Cornell, Skyline Ivy League, Edachira, Thengode P.O., Kakkanad Ernakulam 680030
An Indian Sole Proprietorship Firm

Address for service in India/Agents address:
P S SREEMUKAR
SVJS & Associates, 65/2364 A, 1st floor, Ponoth Road, Kaloor-682017.

Proposed to be Used

CHENNAI

Meditation training; Teaching of meditation practices; Education services relating to meditation; Bodywork therapy training; Physical therapy instruction; Physical therapy training; Bodywork therapy instruction; Educational seminars relating to beauty therapy; Yoga instruction; Conducting yoga classes; Training in yoga; Education services relating to yoga; Providing classes, master classes, lectures, workshops, seminars and camps in the field of yoga; Education services relating to ayurvedic magnetism; Health and wellness training; Providing online workshops in the field of wellness; Providing online educational materials in the field of wellness; Providing manuals and teaching materials in the field of wellness; Arranging and conducting online workshops in the field of wellness;
BLAKWOODZ

4537439  19/06/2020

R. SUSHIL

#506, 4th MAIN, OMBR LAYOUT

Address for service in India/Attorney address:
SATHEESH KUMAR V
C 5/7,DRDO COMPLEX,C.V RAMAN NAGAR,BANGALORE-560093

Used Since :22/12/2015

CHENNAI

Entertainment
BRAHMA MUHURT

4537523   19/06/2020

PRASHANT P PAWAR
703, Vinayak Apt. Opp. Toyota Showroom, Off Malad link road, Malad West, Mumbai-400064,
Individual

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
Photography, Videography services, aerial videography services, rental of video cameras/rental of camcorders, Cinema presentations / movie theatre presentations, entertainment / amusements, microfilming, production of shows.
IMAGE KANVAS

4537605 19/06/2020
VANSHIKA DHINGRA TRADING AS M/S IMAGE KANVAS
FLAT No-32, SECTOR-A, POCKET-C, VASANT KUNJ, NEW DELHI-110070
SOLE PROPRIETOR

Address for service in India/Attorney address:
VARUN MUDGIL
D-16/16, SECTOR-3, ROHINI, NEW DELHI-110085

Proposed to be Used
To be associated with:
4505980

DELHI
PERSONALITY DEVELOPMENT TRAINING AND CLASSES, ORGANIZING PERSONALITY GROOMING SESSIONS FOR INDIVIDUALS.
NO FOOTPRINTS BY CITY EXPLORER

4537956  19/06/2020
CITY EXPLORERS PRIVATE LIMITED
206 Ashoka Apartments Commercial Complex Ranjeet Nagar New Delhi - 110008
Body Incorporate

Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM, CHENNAI-600125
Used Since :19/11/2017

DELHI
Services in Relation to Organizing and Conducting: Guided Sightseeing Tours for Educational Purposes; Walks for Educational Purposes; Thematic Walks for Educational Purposes; Theme-Based Walks for Educational Purposes; Experiential Tours and Walks for Educational Purposes; Storytelling Tours for Educational Purposes; Slow Travel and Group Tours for Educational Purposes; Social Tours for Educational Purposes; Virtual Tours for Educational Purposes; Tours Through Artificial Intelligence and Virtual Reality for Educational Purposes; Audio Tours for Educational Purposes; Legacy Tours for Educational Purposes; Responsible Tours for Educational Purposes; Day Tours for Educational Purposes; Lifetime Experiences for Educational Purposes; and Real-Life Experiences for Educational Purposes, Services in Relation to: Education, Training, and Coaching of Travel Guides, News Reporter Services, Entertainment Information Services, Teaching Services, Educational Services, Instructional Services, Tutoring Services, Translation Services, Services in Relation to: Vocational Guidance Education; Training Advice; Vocational Retraining; Arranging and Conducting of Workshops and Training; Writing of Texts, other than Publicity Texts; Lending Libraries; Rental of Lighting Apparatus for Theatrical Sets or Television Studios; Providing Non-downloadable Online Electronic Publications; Providing Non-downloadable Online Music and Videos, Microfilming Services, Mobile Library Services, Bookmobile Services
HOMEFLIC
4538129  19/06/2020
YASH HEMENDRA AGARWAL
A-102, MAATANGI TOWER, JEONI MANDI, AGRA-282004
YASH HEMENDRA AGARWAL - INDIVIDUAL
Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
ROSHNI

4538195  19/06/2020
TATA POWER DELHI DISTRIBUTION LIMITED
NDPL House, Hudson Lines, Kingsway Camp

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since : 20/01/2020

DELHI

Education; providing of training; entertainment; sporting and cultural activities.
SAMRIDH'S LIBRARY

4538227   19/06/2020

SAMRIDH KAPOOR
1103, HILLSIDE A WING, RAHEJA VIHAR, NEAR IIT CAMPUS, POWAI, MUMBAI 400 072.
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :24/03/2008

MUMBAI

EDUCATIONAL SERVICES; ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, TRAINING WORKSHOPS, COURSES; EVENT MANAGEMENT; ORGANIZATION OF SHOWS AND FESTIVALS; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); PROVIDING TRAINING; CONDUCTING CLASSES AND TRAINING ONLINE; CONDUCTING DISTANCE EDUCATION AND INTERACTIVE SEMINARS ONLINE; PROMOTION AND OPERATION OF HEALTH AND SPORTING CLUB AND GYMNASIUM; RECREATION AND ENTERTAINMENT SERVICES; PUBLICATION, ELECTRONIC PUBLISHING SERVICES; LIBRARY SERVICES.
4538236  20/06/2020
NIDHI VERMA
1001, 10Th Floor Kakkad Heights, 25Th Road Bandra West Mumbai-400 050
proprietor

Proposed to be Used

MUMBAI
Event management, Arranging and Conducting of Interviews, Meetings, Seminars, Conferences all of these either online and/or offline included in class 41
TEAM MASTER SALEEM

4538510    20/06/2020
ALISHA W/O SH. SALEEM SHAHZADA
R/O H. NO. 8, PREET NAGAR, GALI NO. 6, ABADPURA, NAKODAR ROAD, JALANDHAR, PUNJAB
SERVICE PROVIDER
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
ENTERTAINMENT SERVICES IN THE FORM OF MUSICAL GROUP PERFORMANCES, ONLINE ENTERTAINMENT SERVICES, RECORDING STUDIO SERVICES, MUSIC PRODUCTION, VIDEO PRODUCTION
STARAGILE

4538570  20/06/2020
STARAGILE CONSULTING
Flat No.4C, North Block, Klassic Comforts, 19th Main Road, HSR Layout, Sector-2, Bangalore - 560102
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 18/07/2016

CHENNAI
Training services, Education, Business training services, Coaching [training].
AANJANA FILM STUDIO
4538756    20/06/2020

CHHAGANA RAM
163, CHOUHARIYO KA VAS, ROPSI, TEHSIL BHINMAL, JALORE, RAJASTHAN-343049
Individual

Address for service in India/Agents address:
RAVINDRA KUMAR RAWAL
205, SAUMYA COMPLEX, KALPANA SOCEITY, NR. GANESH PLAZA, NAVRANGPURA, AHMEDABAD-380009, GUJARAT

Proposed to be Used
AHMEDABAD

Entertainment, movie studios, recording studio services, television studios, production of music, production of shows, videotape, film, photographic reporting
ADMISURE

4539324    21/06/2020
ADMISURE EDUCATIONAL SERVICES PRIVATE LIMITED
3rd Floor, 280 A, Near N.C.C. Office Kalyanpur, Bihar Sharif - 1, Nalanda, Bihar 803101 IN
Educational Services
PRIVATE LIMITED COMPANY

Proposed to be Used
KOLKATA
Educational Services
STEMIOUS
4539400  21/06/2020
XENLABS
306 D/E, VISHAL APT, 1025, SADASHIV PETH, PUNE 411030
AN INDIAN COMPANY
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
EDUCATION; ENTERTAINMENT; TRAINING; ORGANIZATION AND CONDUCTING OF SEMINARS AND CONFERENCES; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; PRODUCTION OF RADIO AND TELEVISION PROGRAMS; SPORTING AND CULTURAL ACTIVITIES; EDUCATIONAL SERVICES, NAMELY CONDUCTING OF COURSES, SEMINARS, CONFERENCES AND WORKSHOPS IN THE FIELD OF COMPUTERS, INFORMATION TECHNOLOGY, AUDIO AND IMAGE PROCESSING TECHNOLOGY, TELECOMMUNICATION AND GLOBAL COMPUTER NETWORKS; TRAINING IN THE FIELD OF COMPUTER OPERATION AND INFORMATION TECHNOLOGY; CONDUCTING ENTERTAINMENT PRESENTATIONS IN THE FORM OF INFORMATION TECHNOLOGY DEMONSTRATIONS; ENTERTAINMENT SERVICES, NAMELY, ONLINE COMPUTER GAME SERVICES; CONDUCTING OF RECREATIONAL PRESENTATIONS, NAMELY, REAL-TIME SPORTING COMPETITIONS VIA A GLOBAL COMPUTER NETWORK; CONDUCTING OF RECREATIONAL PRESENTATIONS, NAMELY PROVISION OF DEMONSTRATIONS ON WEB SITES FEATURING MUSEUM EXHIBITIONS, SPORTS EVENTS, ART GALLERY EXHIBITIONS, CONCERTS AND MUSICAL RECORDINGS; EDITING OF BOOKS AND JOURNALS; PRODUCTION OF SHOWS AND FILMS; ORGANIZATION AND CONDUCTING OF CONFERENCES, SYMPOSIA, CONGRESSES; CONDUCTING OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; BOOKING OF SEATS FOR SHOWS.
CB SPORTZ FOUNDATION

4539569   22/06/2020

CHOCKALINGAM BALAJI U
61 B, 2nd Street, Toovipuram, Thoothukudi, Tamil Nadu - 628003

INDIVIDUAL

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used

CHENNAI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; PROVIDING FACILITIES FOR TRAINING; SPORTS TRAINING; SPORTS TRAINING SERVICES; SPORTS TRAINING SERVICES IN THE FIELD OF {SPECIFY PARTICULAR SPORT, E.G., BASEBALL, SOCCER, BASKETBALL, ETC.}; TRAINING; TRAINING OF SPORTS PLAYERS INCLUDED IN CLASS 41.
DOSILY
4539785   22/06/2020
M/S. MEDVARSITY ONLINE LTD
# BLOCK B, 2nd FLOOR, SANALI INFOPARK 2, LV PRASAD MARG PARK, VIEW ENCLAVE JUBILEE HILLS - 500034, HYDERABAD, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121

Proposed to be Used
CHENNAI
EDUCATION AND INSTRUCTION SERVICES, PROVIDING OF TRAINING IN THE FIELD OF HEALTH CARE AND NUTRITION, EDUCATION SERVICES RELATING TO HEALTH, EDUCATIONAL SERVICES IN THE HEALTHCARE SECTOR, PROVISION OF EDUCATIONAL HEALTH AND FITNESS INFORMATION, PROVISION OF EDUCATIONAL SERVICES RELATING TO HEALTH, EDUCATION AND TRAINING SERVICES IN THE FILED OF OCCUPATIONAL HEALTHY AND SAFETY, ONLINE EDUCATION SERVICES, CONDUCTING TRAINING SESSIONS ON PHYSICAL FITNESS ONLINE, CONDUCTING TRAINING COURSES RELATING TO DIET ONLINE
Kindernewtons

4540454  22/06/2020
SANTHOSH KUMAR K V
TC 19/406-59, GVC - 1 -4 Glen Valley C Block, Mudavanmukal Poojappura P O Thiruvananthapuram, Poojapura
Thiruvananthapuram Thiruvananthapuram, Kerala 695012
Sole Proprietorship

Address for service in India/Attorney address:
JYOTHISH A P
INDICIA LEGAL, FLAT 704 TOWER 6, VALLEY VIEW ESTATE, GWAL PAHARI, GURUGRAM - 122003, INDIA

Proposed to be Used
CHENNAI
EDUCATIONAL SERVICES AND ACTIVITIES, PROVIDE EDUCATIONAL FACILITIES, CONDUCTING RESEARCH AND
CONDUCTING WORKSHOPS. EDUCATIONAL SERVICES INCLUDING DAY CARE TO KIDS, SPECIAL TRAINING TO
ENHANCE TALENTS OF KIDS, KIDS TALENT ENRICHMENT PROGRAMS, KIDS CULTURAL ACTIVITY ENHANCEMENTS
IJRASET

4540661  22/06/2020
RUCHIKA DAHIYA
H. NO. 1263, SECTOR-23, SONIPAT
PROPRIETOR

Address for service in India/Attorney address:
SATENDER ADVOCATE
37-38, PAWAN MEGA MALL, SUBHASH CHOWK SONIPAT-131001 HARYANA

Proposed to be Used
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES, EDUCATION INFORMATION AND EDUCATIONAL SERVICES, ACADEMIES (EDUCATION) PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE, PROVIDING ONLINE ELECTRONIC PUBLICATIONS.
My Gyanalaya

4540707  22/06/2020
SHIVA SARANG SHARMA
SO Mukesh Sharma, Vill Ghegholi Baktal ki Choki, Pandit Ka Baas, Ghegholi, Desula, Alwar, Rajasthan, 301030
Related Yoga & Spirituality
Individual

Proposed to be Used
AHMEDABAD
Yoga and Spiritual Teaching
Little Tummy
4540763  22/06/2020
MENKA GUPTA
50 FLAT 9-10 NARAIN DAS BUILDING NARHI LUCKNOW
PROPRIETORSHIP
Address for service in India/Attorney address:
YASH NIGAM
SHOP NO 14 & 15 ROHTAZ PLAZA RAVINDRAPALLI 226016 UP
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
NATVENTURE

4540885  22/06/2020
NATVENTURE HOLIDAYS PRIVATE LIMITED
Khil House, 2nd Floor, 70/C, Nehru Road, Next To The Orchid Hotel, Vile Parle (E), Mumbai, Maharashtra- 400099
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :10/02/2011

MUMBAI
Entertainment services, recreational camps
RED FM SOCIAL SIYAPA

4540977   22/06/2020

DIGITAL RADIO (MUMBAI) BROADCASTING LIMITED
401, DAKHA HOUSE, 18/17, W.E.A., KAROL BAGH, NEW DELHI - 110005
LIMITED COMPANY

Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85

Proposed to be Used

DELHI

RADIO & TELEVISION ENTERTAINMENT; ONLINE MUSIC; RENTAL OF SOUND RECORDINGS, RADIO AND TELEVISION SETS; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; EVENT MANAGEMENT; PRESENTATION OF LIVE PERFORMANCES; CULTURAL, SPORTS, ENTERTAINMENT COMPETITIONS, SHOWS & FESTIVALS; ARRANGING & CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIUMS, TRAINING WORKSHOPS; RECREATION & ENTERTAINMENT SERVICES; FILM, STUDIO & THEATRE FACILITIES; EDUCATIONAL SERVICES AND INCLUDED IN CLASS 41.
RED FM CLEAR CUT

4540978  22/06/2020

DIGITAL RADIO (MUMBAI) BROADCASTING LIMITED
401, DAKHA HOUSE, 18/17, W.E.A., KAROL BAGH, NEW DELHI - 110005
LIMITED COMPANY

Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85

Proposed to be Used

DELHI

RADIO & TELEVISION ENTERTAINMENT; ONLINE MUSIC; RENTAL OF SOUND RECORDINGS, RADIO AND TELEVISION SETS; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; EVENT MANAGEMENT; PRESENTATION OF LIVE PERFORMANCES; CULTURAL, SPORTS, ENTERTAINMENT COMPETITIONS, SHOWS & FESTIVALS; ARRANGING & CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIA, TRAINING WORKSHOPS; RECREATION & ENTERTAINMENT SERVICES; FILM, STUDIO & THEATRE FACILITIES; EDUCATIONAL SERVICES AND INCLUDED IN CLASS 41.
LETSTALKWITHMALISHKA
4540980 22/06/2020
DIGITAL RADIO (MUMBAI) BROADCASTING LIMITED
401, DAKHA HOUSE, 18/17, W.E.A., KAROL BAGH, NEW DELHI - 110005
LIMITED COMPANY
Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85
Proposed to be Used
DELHI
RADIO & TELEVISION ENTERTAINMENT; ONLINE MUSIC; RENTAL OF SOUND RECORDINGS, RADIO AND TELEVISION SETS; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; EVENT MANAGEMENT; PRESENTATION OF LIVE PERFORMANCES; CULTURAL, SPORTS, ENTERTAINMENT COMPETITIONS, SHOWS & FESTIVALS; ARRANGING & CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIA, TRAINING WORKSHOPS; RECREATION & ENTERTAINMENT SERVICES; FILM, STUDIO & THEATRE FACILITIES; EDUCATIONAL SERVICES AND INCLUDED IN CLASS 41.
ABHIPSA INTERNATIONAL SCHOOL

4541174  23/06/2020
THE ABHIPSA EDUCATIONAL & CHARITABLE TRUST
trading as ;THE ABHIPSA EDUCATIONAL & CHARITABLE TRUST
NETAJI NAGAR,KHAN NAGAR,MADHUPATNA,CUTTACK,ORISSA,PIN-753010,INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
S. ROY & COMPANY
M 22, MAHATAB NAGAR, TULSIPUR, CUTTACK - 753 008, ODISHA, INDIA.
Proposed to be Used
KOLKATA
EDUCATIONAL & TRAINING ORGANIZATION INCLUDING SPORTING & CULTURAL ACTIVITIES
SHMUR CARE
4541336   23/06/2020
MANAS KATARIA
8/93, TEACHER'S COLONY, BEHIND STATE BANK OF INDIA, RAILWAY ROAD, BAHADURGARH, JHAJJAR, HARYANA-124507
Proprietor
Address for service in India/Attorney address:
MANOJ YADAV
9-B, BEWAN ESTATE, DWARKA MOD, NEW DELHI-110059
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
EASYENDO
4541337    23/06/2020
ASISH ASHOK KARVE
728, KARVE MANSION, OPP DHARAP HALL, BRAHAMAN ALI NERAL GAON, MAMDAPUR, RAIGARH, NERAL,
MAHARASHTRA, 421101
EDUCATION AND PROVIDING OF TRAINING
INDIVIDUAL
Proposed to be Used
MUMBAI
Description: Training; education and instruction; arranging and conducting of exhibitions, colloquiums, conferences,
congresses, seminars, webinars, symposiums, forums and other events for cultural or educational purposes; providing
non-downloadable online videos; publication of books and journals; online publication of electronic books and journals;
all of these services for scientific, research, diagnostic, laboratory, medical, veterinary and industrial purposes; rental,
hire and leasing of objects in connection with the rendering of the aforesaid services, included in this class; advice,
consultancy and information for the aforesaid services, included in this class.
TRUCADEMY

4541388  23/06/2020

GOURAV MAHAJAN
A-1, MATA KOHLAN MARG, KASHMIR AVENUE, AMRITSAR-143001

PROPRIETOR

Address for service in India/Agents address:
ANKITA PAHWA
702, Lane 8, Gandhi Colony, Muzaffarnagar-251—1, U.P.

Proposed to be Used

DELHI

Educational & training services in the field of IT Management, Hospitality, Tourism, Computer Hardware & Software.
BANDHU

4541762  23/06/2020
ARYAN MANU KUMAR
H NO. 329, DREAM VILLA, RAFI AHMAD KIDVAI NAGAR, GOMTINAGAR, LUCKNOW -226010

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
Sentiligent

4541905    23/06/2020
AUTOMATON AI INFOSYSTEM PVT LTD
S NO. 691/1K/2, ADINATH NAGAR GAVHANEVASTI, NR. SONALI STORE, BHOSARI, PUNE-411039
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Educational Services
EPICORMIC

ROADWAY SOLUTIONS (I) PVT LTD
PLOT NO. 20, DHANJIBUOY SOCIETY, OFF. NIBM ROAD, BEHIND BIZZBAY MALL, KONDHWA (KD), PUNE 411048
MAHARASHTRA.30
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
ENTERTAINMENT SERVICES; ARRANGING AND ORGANIZATION OF EXHIBITIONS FOR CULTURAL, EDUCATIONAL AND ENTERTAINMENT PURPOSE; ORGANIZATION AND PRESENTATION OF SHOWS; PRESENTATION OF LIVE PERFORMANCES; PROVIDING ONLINE INFORMATION ABOUT EDUCATION, TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; SPORTING AND CULTURAL ACTIVITIES; CONDUCTING, ORGANISING AND MANAGING EVENTS; ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS; EDUCATIONAL AND TRAINING SERVICES; PUBLICATIONS OF ELECTRONIC PUBLICATIONS.
HTH

4542107  23/06/2020

WILDCRAFT INDIA PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
NO.15/16, 15TH CROSS, 100 FEET OUTER RING ROAD, 4TH PHASE, JP NAGAR, BANGALORE – 560 078, KARNATAKA, INDIA

Proprietor

Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.

Proposed to be Used

CHENNAI

PROVIDING OF TRAINING AND SPORTING ACTIVITIES
MEDTRONIC

4542309    24/06/2020
Medtronic, Inc.
710 Medtronic Parkway, Minneapolis, Minnesota 55432-5604, United States of America
A corporation duly organized and existing under the laws of the State of Minnesota, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since :04/10/1993

MUMBAI

Medical and surgical training and teaching; training in the use and operation of medical equipment, namely, medical devices and surgical instruments and consultation relating thereto; educational services, namely, conducting classes, seminars, conferences, exhibits and workshops in the fields of human health, healthcare, medical devices, medical research, surgery, medical science and medicine and distribution of training materials in connection therewith; educational services, namely, providing online instruction in the field of human health, healthcare, medical devices, medical research, surgery, medical science and medicine; educational services, namely, mentoring in the field of surgery and wound-care management; providing online digital publications in the nature of brochures, newsletters and magazines in the field of human health, healthcare, medical devices, medical research, surgery, medical science and medicine via the Internet; interactive online training courses in the field of medical devices and surgical procedures; providing non-downloadable educational videos accessible online pertaining to medical devices; providing an incentive award program to encourage individuals to set and achieve exercise and healthy lifestyle goals.
ESPOUSAL

4542319  24/06/2020
MR. ARVIND JYOT SABHANEY AND MS. SHIKHA NAHATA
No. 302, 'A' Block, Ranka D Paradise, 153, Wheeler Road, Frazer Town, Bangalore 560005, and No. F603, Sterling Terraces apartment, BSK 3rd Stage near Janatha Bazaar Bus Stop, Bangalore 560085
Joint Applicants

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GVK Post Bangalore 560065
Used Since :01/04/2020

CHENNAI
Event management, wedding planning & organizing, arranging, hosting and executing social events, shows, functions, festivals for weddings, sporting events, fashion and hospitality related events, coordination and consultation services, providing information regarding wedding reception planning for wedding parties, arranging and conducting of colloquiums.
Technolex
4542598  24/06/2020
TABREZ AHMAD
Flat- F-304, Capital Heights, ITBP Road, Niranjanpur, P.O-Majra, Dehradun, U.K. 248171
The objective of Technolex is for Transforming Legal Education Network (Technology, Education R&D, Consultancy, Hyperawareness, Network of Law)
Individual
Used Since :07/04/2009
DELHI
Educational Services which improves the knowledge or mental capacity of a person. The services will include but not limited to develop a Network for Interface of Technology, Education, Research and Development, Consultancy, Hyperawareness, Online Dispute Resolution, and Legal Services for promotion of Justice. The objectives of the Services are to provide growing truthful knowledge, for strengthening the hope and aspirations of the masses, to boost their energy, strength and courage. To ensure peace, calm and justice to build up trust and confidence for the success of the people, society the nation and humanity.
MalluWanderers
4542903  24/06/2020
SAJEEV SASIDHARAN JESSY KUTTY
K P 10/324, CVN-133, NCC Road, Ambalamukku, Thiruvananthapuram, Kerala-695005
Individual

Address for service in India/Attorney address:
PARWEZ
A-48, FIRST FLOOR, MAIN MARKET, HARI NAGAR, NEW DELHI-110064

Proposed to be Used
CHENNAI
entertainment information, education information, film production, other than advertising films, photography, practical training, production of shows, party planning [entertainment]
THE AALAM INTERNATIONAL SCHOOL
4543077  24/06/2020
S. BOOPATHY
32C, Kurumhapalayam Road, Kalapatti, Coimbatore, Tamil Nadu – 641 048
SUBRAMANIAN KANAGAMANI EDUCATIONAL TRUST
Address for service in India/Attorney address:
NITHYAVENDHAN KARUNANIDHI
F2, Swanag's Srinivas, 7/4, Playground View Street, Nandhanam, Chennai - 35.
Used Since :01/04/2018
CHENNAI
Educational Institutions; Boarding Schools; Publication of Books; Services of Schools; Physical Education; tutoring;
UNLEASH YOUR EDGE

Priority claimed from 22/04/2020; Application No. : 88883276 ;United States of America

Skillsoft Ireland Limited
Block 7, Belfield Office Park, Clonskeagh Dublin 4, Ireland
A private limited company organized and existing under the laws of Ireland

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Educational and learning services, namely, providing training, workshops, seminars, courses of instruction and classes in the field of computer software for use in developing, delivering and managing education and training programs, providing training for professional certifications related to information technology and software development, and providing business skills education and professional developing customized education and training courses for others in the fields of business skills education and professional development.
VINIT BEDIYA

4543334  24/06/2020

BEDIYA VINIT DHARAMSHIBHAI

Radhe Krishna Apartment, Jagnanath Plot, Behind Big Bazar, 150ft Ring Road, Rajkot 360005, Gujarat, India.

Natural person

Address for service in India/Attorney address:

H K ACHARYA AND COMPANY

N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Entertainment services; Photo sharing and video sharing services; Electronic publishing services for others; Entertainment services, in particular facilitating interactive and multiplayer and single player game services for games played via computer the internet or communication networks; Providing online resources for software developers; Contest and incentive award programs designed to recognize, reward and encourage individuals and groups which engage in self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community service and humanitarian activities and sharing of creative work product; Organizing contest and incentive award programs for software developers; Publication of educational materials, namely, publishing of books, journals, newsletters, and electronic publications; Educational services, in particular, namely, organizing and conducting conferences, courses, seminars, and online training in the fields of advertising, marketing, social networking, the internet, and social media, and distribution of course material in connection therewith; Online journals, namely, weblogs (blogs) featuring user-defined content; Entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content; Providing a computer game for use network-wide by network users; Providing online virtual reality games; Providing online augmented reality games; Providing online mixed reality games; Entertainment services, namely, providing online video games; Educational services, namely, organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet of things; Providing information about online computer games and video games via computer or communication networks; Arranging and conducting competitions and facilitating events for video gamers and computer game players; Organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes arranging and conducting educational conferences organizing exhibitions and events in the field of software development for educational purposes; Education; Providing of training; Sporting and cultural activities; Providing computer, electronic and online databases for educational, recreational and amusement use in the field of entertainment and in the fields of secondary, collegiate, social and community interest groups.
CAELUM

4544143    25/06/2020
ARYAMA EDUCATION FOUNDATION
9, SOPANBAUG, BEHIND EMPRESS GARDEN, GHORPADI, PUNE-411001.
Public Trust registered under Bombay Trust Act, 1950

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Used Since :09/09/2009

MUMBAI

Academies; Establishing And Running Educational Institutions And Academies; Arranging & Conducting Conferences, Colloquiums, Congresses, Seminars, Symposiums, Workshop training, Elocutions and other Educational Activity; Presentation of Live Performances; Education Information; Educational Examination; Organization of Exhibitions for Cultural or Educational Purposes; Providing Sports Facilities; Physical Education; Practical Training; Teaching, Arranging And Conducting Tuition; Vocational Guidance; Publication Of Books, Texts, Journals, Newsletters & Blogs, Brochures, Lesson Plans, Educator Guides online & offline, Publication of Electronic Books and Journals On-line and Sound Recordings on Audio Cassettes, Tapes, Disks, Storage Devices; Correspondence Course, Library Services; Online Webinars and Distribution of Training Materials; Providing a Website featuring Topics related to Learning And Education; Providing Information in the fields of Team Teaching, Curriculum Planning, Project based Learning and Social and Emotional Learning Techniques for Educators, Schools And Communities.
CAELUM HIGH SCHOOL

4544144  25/06/2020

ARYAMA EDUCATION FOUNDATION

9, SOPANBAUG, BEHIND EMPRESS GARDEN, GHORPADI, PUNE-411001.

Public Trust registered under Bombay Trust Act, 1950

Address for service in India/Agents address:

NAYAN J. RAWAL

L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Used Since :09/09/2009

MUMBAI

Academies; Establishing And Running Educational Institutions And Academies; Arranging & Conducting Conferences, Colloquiums, Congresses, Seminars, Symposiums, Workshop training, Elocutions and other Educational Activity; Presentation of Live Performances; Education Information; Educational Examination; Organization of Exhibitions for Cultural or Educational Purposes; Providing Sports Facilities; Physical Education; Practical Training; Teaching, Arranging And Conducting Tuition; Vocational Guidance; Publication Of Books, Texts, Journals, Newsletters & Blogs, Brochures, Lesson Plans, Educator Guides online & offline, Publication of Electronic Books and Journals On-line and Sound Recordings on Audio Cassettes, Tapes, Disks, Storage Devices; Correspondence Course, Library Services; Online Webinars and Distribution of Training Materials; Providing a Website featuring Topics related to Learning And Education; Providing Information in the fields of Team Teaching, Curriculum Planning, Project based Learning and Social and Emotional Learning Techniques for Educators, Schools And Communities.
FLICKTORIUM
4545135  25/06/2020
DINESH DATTATREY BHAGGAT
H NO-393 URAN KARANJA KARANJA 400702 URAN
PROPRIETOR
Proposed to be Used
MUMBAI
FILM PRODUCTION AND ENTERTAINMENT
Pinaki & Happy - The Bhoot Bandhus

VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILEPARLE (EAST), MUMBAI-400057

Proposed to be Used

MUMBAI

Entertainment Services Of Providing Both Produced, Curated And User Generated Films, Animation films and TV shows, Television Shows And Other Programming/Content In The Nature Of Theatrical Motion Pictures, Scripted And Unscripted Television shows/serials, Direct To Dvd Films, Short Films, Trailers, Promos, Internet Programming, animated films and shows, Music Videos, Playlists And Jukeboxes; Entertainment Services Of Providing An On-Going Series Featuring Entertainment, Infotainment, Blogs, Entertainment Stories And Content Related To Music, Comedy, Family Entertainment, Animation, Kids And Infotainment Genres, Webcasts, And The Internet; Digital Video, Audio, And Multimedia Publishing Services.
AppliedInterPrep

4545250    26/06/2020

AAIC TECHNOLOGIES PRIVATE LIMITED

No. 203, 210 Plot No. 87, TNGO Colony Phase II, Financial District, Gachibowli, Landmark Behind Q City, Hyderabad, Telangana, India

Private limited company

Address for service in India/Attorney address:

PUVVULA VINAY KUMAR

Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since: 01/03/2019

CHENNAI

Providing of training, Online education services.
SOUL – SUV Owner’s United League

4545319  26/06/2020
TATA MOTORS LTD.
Bombay House, 24 Homi Mody Street, Hutatma Chowk, Mumbai 400 001.
A company incorporated under the laws of India.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
To be associated with:
2660728

MUMBAI
Club services, education information, entertainment information, providing online electronic publications, Arranging and conducting of workshops, Arranging and conducting of seminars, Arranging and conducting of conferences.
CATALYDD CONSULTING

4545678    26/06/2020
SAGAR KULKARNI
Sai Prasad 9/2 coroment housing society , sector no 27 , Sindhunagar Nigadi Pradhikaran ,Pune 411044
Individual

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used

MUMBAI
AppliedGate
4546007   26/06/2020
AAIC TECHNOLOGIES PRIVATE LIMITED
No. 203, 210 Plot No. 87, TNGO Colony Phase II, Financial District, Gachibowli, Landmark Behind Q City, Hyderabad, Telangana, India
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/02/2019
CHENNAI
Providing of training, Online education services.
INFOFLUX studytech

4546141    26/06/2020

INFOFLUX EDUTECH PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR RAJAN SETHI
220/15 D L ROAD, NEAR NALA PANI POLICE CHOWKI DEHRADUN UTTARAKHAND 248001 INDIA

EDUCATION PLATFORM AND SOFTWARE
PRIVATE LIMITED COMPANY

Proposed to be Used

DELHI

Services consisting of all forms of education of persons i.e academies [education], coaching [training], correspondence courses, education information, educational examination, lending libraries, providing on-line electronic publications, not downloadable, providing on-line videos, not downloadable, mobile library services / bookmobile services, organization of competitions [education or entertainment], organization of exhibitions for cultural or educational purposes, publication of texts, other than publicity texts, publication of books, publication of electronic books and journals on-line, practical training [demonstration], services of schools [education], arranging and conducting of seminars, teaching / educational services / instruction services, tutoring, arranging and conducting of workshops [training] and writing of texts, other than publicity texts.
Pakwangali

4546257  26/06/2020

LIVING MEDIA INDIA LIMITED
K-9, Connaught Circus, New Delhi – 110001
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070

Used Since :20/11/2014
DELHI

Entertainment; Radio & TV Programming; Education and Training; Conducting of Events, Conferences, Concerts, Congresses, Seminars; News Reporter Services; Presentation of Live Performances; Writing of Texts, Electronic Desktop Publishing; Publication of Online Electronic Books and Journals; Recreation Services; Production of Music; Providing Online Music, Electronic Publication, Videos (non-downloadable); Recording Studio Services.
MELODRAMA STUDIOS

4546502 26/06/2020
MELODRAMA MOVIES PRIVATE LIMITED
Plot No. 61, Flat No. 502 Vamsiram Building, Jyathi Suraja Homes, Hno.8-3-1074, Srinagar Colony, Hyderabad, 500073, Telangana
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :04/12/2018

CHENNAI
Film distribution; Film production; Film editing; Film rental; Cinematographic film editing; Photographic film editing; Film mastering services; Film studio services; Television film production; Presentation of films; Production of movie films; Distribution of movie films; Production and rental of films, video films, radio and television programmes; Preparation of subtitles for cinema films; Film production services; Animation production services; Television entertainment; Publication services; Publication of electronic publications; Publication of magazines; Publication of journals; Publication of electronic magazines; Editing of publications; Publication of web magazines; Multimedia publishing of magazines; Production of movie special effects; Special effects animation services for film and video
BUSINESS SAMURAI

4546628    27/06/2020

M/S RAPID ENTERTAINMENT AND EDUCATION WORLD
2nd Floor, A-25, Mayapuri Industrial Area, Phase II, New Delhi, Delhi- 110064
Single Firm
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used

DELHI
EDUCATION PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, CONDUCTING OF
EDUCATIONAL COURSES IN BUSINESS AND BUSINESS MANAGEMENT, ACADEMIES [EDUCATION], ARRANGING AND
CONDUCTING OF WORKSHOP, TRAINING SESSION, COLLOQUIUMS, CORRESPONDENCE COURSES, EDUCATION
INFORMATION/ TEACHING SERVICES/ EDUCATION AND INSTRUCTION SERVICES, VOCATIONAL GUIDANCE,
PUBLICATION OF BOOKS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE, WRITING SERVICES FOR
BLOGS
BHAKTI GEET

4547513    27/06/2020
DILRAJ SINGH NANDHA S/O PRATAP SINGH NANDHA
HOUSE NO:1911 URBAN VIHAR, DUGRI PHASE-1 LUDHIANA PUNJAB -141002
SINGLE FIRM

Proposed to be Used

DELHI

PROVIDING ONLINE ENTERTAINMENT, NAMELY, PROVIDING SOUND AND AUDIOVISUAL RECORDING IN THE FIELD OF MUSIC AND MUSICAL BASED ENTERTAINMENT; PROVIDING A WEBSITE OVER A GLOBAL COMPUTER NETWORK FEATURING INFORMATION ON MUSICAL ARTISTS; TOURS OF MUSICAL ARTISTS; SOUND RECORDINGS; POPULAR CULTURE AND EVENTS AND MUSICAL BASED ENTERTAINMENT; DISTRIBUTION OF DIGITAL PROGRAMS, NAMELY, ONLINE RADIO AND TELEVISION PROGRAMS, MUSIC PUBLISHING SERVICES; DESKTOP PUBLISHING FOR OTHERS; MULTIMEDIA PUBLISHING OF BOOKS, MAGAZINES, JOURNALS, SOFTWARE, GAMES, MUSIC, AND ELECTRONIC PUBLICATIONS; PRODUCING VIDEO FOR EDUCATION, CULTURE, ENTERTAINMENT, AND SPORTS; PROVISION OF STUDIO FOR AUDIO AND VISUAL; PROVISION OF AMUSEMENT FACILITY; RENTAL OF CINEMA APPARATUS, CINEMA FILM, AND MUSIC INSTRUMENT; RENTAL OF RECORD AND RECORDED MAGNETIC TAPE, RENTAL OF TOYS; SHOOTING OF PHOTOGRAPH; RENTAL OF CAMERA; RENTAL OF OPTICAL APPARATUS; DUBBING, MUSIC COMPOSITION AND PRODUCTION OF VIDEOS AND FILMS, COMPOSITION OF MUSIC FOR OTHERS, RECORDING STUDIO SERVICES, PROVIDING RECORDING STUDIO FACILITIES, MUSIC RECORDING STUDIO SERVICES, AUDIO AND VIDEO EDITING SERVICES, WRITING OF SONG LYRICS.
ECHOCON
4548014  29/06/2020
DR VIVEK KASHYAP
BC-62, (GF) West Shalimar Bagh, DELHI 110088
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Proposed to be Used
DELHI
Education, teaching and training, Providing medical education courses
IMAGICON

4548015  29/06/2020

DR VIVEK KASHYAP
BC-62, (GF) West Shalimar Bagh, DELHI 110088
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI

Education, teaching and training, Providing medical education courses
JuniorCTO

4548354 29/06/2020
CALLIDO LEARNING PRIVATE LIMITED
ELEGANT HOUSE, RAGHUVEISHI MILLS COMPOUND, SENAPATI BAPAT MARG, LOWER PAREL WEST, MUMBAI CITY,
MAHARASHTRA - 400013
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/04/2020
MUMBAI
Vocational skills training; Educational services; Coaching [training]
Sellerbee
4548718   29/06/2020
Shenzhen Qianhai Kuajingyan Technology Co., Ltd.
Room 201, Building A, No.1, Qianwan 1st Road, Qianhai Shenzhen-Hong Kong Cooperation Zone, Shenzhen China
A Company duly organized and existing under the laws of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
writing of texts*; arranging and conducting of conferences; arranging and conducting of in-person educational forums; online publication of electronic books and journals; training; arranging and conducting of workshops [training]; arranging and conducting of symposiums; arranging and conducting of congresses; translation; coaching [training].
I'm just a mum

4549763     30/06/2020

AESHA DHAWAN

Apartment 1906B, DLF Magnoliad, Gold Course Road, Sector -42, Phase 5, Gurgaon-122002

Sole Proprietor

Address for service in India/Attorney address:

APAR CHOPRA

8/72, Ramesh Nagar, New Delhi-110015

Proposed to be Used

DELHI

Education and instruction services; Provision for online training; Provision for online seminars; Conducting training courses on parenting; Provision of information relating to training on parenting via an online web site; Creation of educational content for podcasts; Provision of training via podcasts
YENEPOYA FOUNDATION FOR TECHNOLOGY INCUBATION

4549964  30/06/2020

YENEPOYA FOUNDATION FOR TECHNOLOGY INCUBATION
Yenepoya (Deemed to be University), Deralakatte, Mangalore 575018, Karnataka
A Company registered under Sec. 8 of Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :23/05/2019

CHENNAI

EDUCATIONAL AND TRAINING SERVICES, OPERATION OF AN EDUCATIONAL INSTITUTION AT THE UNIVERSITY & COLLEGE LEVEL, PUBLICATION SERVICES, TRAINING IN SPORTS, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PROVIDING FACILITIES FOR MOVIES, SHOWS, PLAYS, MUSIC OR EDUCATIONAL TRAINING, MOVIE STUDIOS, FILM EDITING, FILM STUDIOS, FILM SHOWINGS, FILM PRODUCTION, FILM DISTRIBUTION, HIRE OF FILMS, PRODUCTION, EDITING AND EXHIBITION OF CINEMATOGRAPH FILMS, PRODUCTION OF FILMS FOR ENTERTAINMENT PURPOSES, CONDUCTING OF FILM FESTIVALS, MOVIE THEATERS, PRESENTATION OF MOVIES, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, CONSULTANCY ON FILM AND MUSIC PRODUCTION, PRODUCTION OF CINEMATOGRAPHIC FILMS.
YENEPOYA TECHNOLOGY INCUBATOR

YENEPOYA FOUNDATION FOR TECHNOLOGY INCUBATION
Yenepoya (Deemed to be University), Deralakatte, Mangalore 575018, Karnataka
A Company registered under Sec. 8 of Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :23/05/2019

CHENNAI
EDUCATIONAL AND TRAINING SERVICES, OPERATION OF AN EDUCATIONAL INSTITUTION AT THE UNIVERSITY & COLLEGE LEVEL, PUBLICATION SERVICES, TRAINING IN SPORTS, ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PROVIDING FACILITIES FOR MOVIES, SHOWS, PLAYS, MUSIC OR EDUCATIONAL TRAINING, MOVIE STUDIOS, FILM EDITING, FILM STUDIOS, FILM SHOWINGS, FILM PRODUCTION, FILM DISTRIBUTION, HIRE OF FILMS, PRODUCTION, EDITING AND EXHIBITION OF CINEMATOGRAPH FILMS, PRODUCTION OF FILMS FOR ENTERTAINMENT PURPOSES, CONDUCTING OF FILM FESTIVALS, MOVIE THEATERS, PRESENTATION OF MOVIES, PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE, CONSULTANCY ON FILM AND MUSIC PRODUCTION, PRODUCTION OF CINEMATOGRAPHIC FILMS.
SOCHCAST

4550024   30/06/2020
RADIOWALLA NETWORK PRIVATE LIMITED
16A, Basement Floor, Maratha Bhavan, Millers Tank Bund Road, Vasanthnagar, Bengaluru-560052
an Indian company existing under the Companies Act, 2013

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
CHENNAI
Educational services; arranging, organizing, conducting, and presenting seminars, workshops, classes, webinars, conferences, online instruction, and distance learning programs; production, distribution, and presentation of radio programs, television programs, motion pictures, sound recordings; providing ongoing television, radio, audio, video, podcast, and webcast program; providing information, schedules, reviews and personalized recommendations of educational programs; providing websites and computer applications featuring books, periodicals, newspapers, newsletters, manuals, blogs, journals, and other publications.
Manita V

4550542    30/06/2020
MAMTA BATRA VARANJANI W/O. SH. VIVEK KUMAR VARANJANI PROPRIETOR OF M/S. MANITA V
A-63, MALVIYA NAGAR, JAIPUR-302017 RAJASTHAN
Proprietorship firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Publishing, reporting, and writing of texts in class 41.
PAPLU RUMMY

4550782   30/06/2020

SHREEM SAI KUBER TECHNOLOGY WORK LLP
SAI NIRMALA APARTMENT, FLAT NO 302, GATE NO 1108, KESNAND PHATA, PUNE, MAHARASHTRA-412207

GAME SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK AND MOBILE PHONE NETWORK LIMITED LIABILITY PARTNERSHIP

Proposed to be Used

MUMBAI

GAME SERVICES PROVIDED ONLINE FROM A COMPUTER NETWORK OR MOBILE PHONE NETWORK INCLUDING IN CLASS 41
The Nutrishaala

4551350    01/07/2020

NAMITA AIYER
A 904, AAROHI AGHA, NR. AIRTEL OFFICE, BODAKDEV, AHMEDABAD 380054

Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
AHMEDABAD

PROVIDING EDUCATIONAL SERVICES THROUGH THE EXCHANGE OF NEWS AND INFORMATION IN THE FIELDS OF HEALTH, NUTRITION, FITNESS, MULTI-LEVEL MARKETING AND DEVELOPMENT OF SMALL SERVICES
Gimbal Camera

4552028  01/07/2020

VIVO MOBILE COMMUNICATION CO., LTD.
283#, BBK Road, Wusha, Chang’an, Dongguan, Guangdong, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Academies [education]; Training services; Organization of competitions [education or entertainment]; Arranging and conducting of conferences; Arranging and conducting of congresses; Providing online electronic publications, not downloadable; Photography; Photographic reporting; News reporters services; Club services [entertainment or education]; Party planning [entertainment]; Game services provided on-line from a computer network; Organization of lotteries; Games equipment rental; Providing user reviews for entertainment or cultural purposes; Providing user rankings for entertainment or cultural purposes; Providing user ratings for entertainment or cultural purposes; Conducting guided tours; Production and distribution of sound, movie and video recordings; Microfilming; Rental of cinematographic apparatus; Portrait photography services; Photography services; Rental of video cameras; Providing online videos, not downloadable; Providing online music, not downloadable; health club services [health and fitness training].
VICHARVEDA

4552282  01/07/2020
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities, publication of books, publication of text books, coaching [training], coaching [education and training], educational services in the nature of coaching, conducting training seminars, teacher training services, personal coaching [training], teaching services, online publication of e-books
SADRA

4552705  02/07/2020
SANJAY HARSHAR KAR
trading as ;KAR
A/302, Virani Tower, S. V. Road, Near UBI, Dahisar (East) Mumbai 400068
Manufacturer & Service Provider
Individual

Proposed to be Used
MUMBAI
Video tape film production; providing films, not downloadable, via video-on-demand transmission services; providing online videos, not downloadable; movie theatre presentations or movie film production and distribution; entertainment services of providing television programs, film, and multimedia entertainment contents [including non-downloadable] via a website; television entertainment; providing television programmes, not downloadable, via video-on-demand transmission services; production of radio and television programmes; radio entertainment; production of videotape film in the field of education, culture, entertainment or sports [not for movies or television programs and not for advertising or publicity]; video production; arranging and planning of movies, shows, plays or musical performances; directing of radio and television programs; providing amusement facilities.
ZIXA

4552709 02/07/2020

SPORTSVKAN PVT. LTD.
21, VALENTINA, NAJROJI GAMADIA ROAD, MUMBAI-400026, MAHARASHTRA.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

MUMBAI

SPORTS COACHING SERVICES; SPORTS TRAINING SERVICES; ARRANGING AND CONDUCTING OF SPORTS COMPETITIONS; PROVIDING SPORTS FACILITIES; PROVIDING SPORTS TRAINING FACILITIES; SPORTS INSTRUCTION SERVICES; PROVIDING ONLINE INSTRUCTIONAL VIDEOS, NON-DOWNLOADABLE; SPORTS OFFICIATING; ORGANIZATION, CONDUCTING AND ARRANGING OF SPORTS ACTIVITIES; PROVIDING FITNESS FACILITIES; PERSONAL FITNESS TRAINING; PHYSICAL FITNESS TRAINING; CONDUCTING FITNESS CLASSES; RENTAL OF SPORTS FACILITIES; RENTAL OF SPORTS EQUIPMENT, EXCEPT VEHICLES; SPORTS CLUB SERVICES; SPORTS CAMP SERVICES; PROVIDING INFORMATION RELATING TO SPORTS AND SPORTING EVENTS; PROVIDING SPORTS INFORMATION FROM A WEBSITE; BOOKING OF SEATS FOR SPORTING EVENTS; CONSULTANCY REGARDING TRAINING, FURTHER TRAINING AND EDUCATION; CONSULTANCY RELATING TO VOCATIONAL SKILLS TRAINING; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; PUBLICATION OF BOOKS; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
ANAGHADOTFIT

4553145 02/07/2020
ANAGHA CHAITANYA PUNDE
1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Physical fitness consultant, Physical fitness centres, Sports and fitness services, Physical fitness instruction, Fitness and exercise instruction, Consultancy relating to physical fitness training, Dietary education services
TOK TOK

4553392 02/07/2020
PRAVEEN SAINI
Pahadila, Post Chirana, The. Nawalgarh, Jhunjhunu-333303, Rajasthan
Proprietor

Address for service in India/Attorney address:
MAYUR SANGHI
301, II FLOOR, EMPIRE REGENCY, A19, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Proposed to be Used

AHMEDABAD

Presentation of music videos via mobile device on online; Providing of on-line electronic publications (not downloadable) via mobile devices; Entertainment and amusement information via internet online.
WHOMP

4554012  02/07/2020
VARUN GAJJAR

Lane 13 Bungalow No. 245, Satyagraha Chhavani, Behind Courtyard Marriott, Off. S.G. Road, Satellite, Ahmedabad 380 015, Gujarat, India
Individual

Address for service in India/Attorney address:
JAINISH SHAH
809, Shivalik High Street, Near Mansi Cross Roads, Satellite, Ahmedabad - 380015

Proposed to be Used

AHMEDABAD

game services provided online from a computer network; organization of sports competitions; organization of competitions [education or entertainment].
NAVNEETTOC

4554494  02/07/2020

NAVNEET EDUCATION LIMITED
435, NAVNEET BHAVAN, BHAVANI SHANKAR ROAD, DADAR (WEST), MUMBAI - 400028.

BODY INCORPORATE

Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBHA ROAD, CONNAUGHT PLACE, NEW DELHI-110001

Proposed to be Used

To be associated with:

1839019

MUMBAI

PUBLICATION, ELECTRONIC PUBLISHING SERVICES; LIBRARY SERVICES, ELECTRONIC AND COMPUTERIZED ON-LINE LIBRARY SERVICES; EVENT MANAGEMENT; ORGANIZATION OF EDUCATIONAL, SPORTING AND CULTURAL ACTIVITIES, ENTERTAINMENT COMPETITIONS AND SHOWS; EDUCATIONAL SERVICES; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); ARRANGING AND CONDUCTING COLLOQUIUMS, SEMINARS, CONFERENCES, SYMPOSIUMS, TRAINING WORKSHOPS, EDUCATIONAL ACADEMICS; SCHOOLS; TEACHING, ARRANGING AND CONDUCTING COACHING
AMRUT RAMBHAU JADHAV  
10 GANESH SMRUTI MAHARASHTRA NAGAR BHANDUP WEST MUMBAI 400078

Address for service in India/Attorney address:  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used  
MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities
4555161  03/07/2020  
M/S SIGNATURE MEDIA PRIVATE LIMITED  
KAUSTHUBHAM, TC 1/1204, KIMS ROAD, KUMARAPURAM, MEDICAL COLLEGE P O, THIRUVANANTHAPURAM, PIN-695011  
PRIVATE LIMITED COMPANY  
Address for service in India/Attorney address:  
AJAY R KAMATH  
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014  

**Proposed to be Used**  
To be associated with:  
4522522  

**CHENNAI**  
ENTERTAINER SERVICES; ENTERTAINMENT INFORMATION; TELEVISION ENTERTAINMENT; PRESENTATION OF LIVE PERFORMANCES.
4555577 03/07/2020
ROHIT RANJAN NAGWEKAR
ROOM NO 8, B WING, SHUBHA LAXMI APARTMENT, RABODI KOLIWADA, NEAR BRINDAVAN SOC, THANE (WEST) – 400601, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
PHOTOGRAPHY SERVICE, PORTRAIT PHOTOGRAPHY SERVICES
International Compus2 Corporate Academy

4556158  03/07/2020
CLEOPATRA FASHION GLAMOUR PRIVATE LIMITED
PLOT NO. 38, H.B. TOWN, NAGPUR-440035
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
NITIN RAMESH BHUSARI
Flat No.302,3rd floor, Mahajan Tower, UNtkhana,Opp. Church, Nagpur-440009

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES AND ACADEMIES, ARRANGING AND CONDUCTING TUITION, PERSONALITY DEVELOPMENT, ENGLISH TEACHING, MANAGEMENT SKILLS DEVELOPMENT AND COMPUTER TRAINING CENTERS. THRU ASSOCIATES, VIA CLASSROOM TRAINING OR ONLINE LEARNING
4557565  05/07/2020
GAYATHRI MUTHUKRISHNAN, SOLE PROPRIETOR, TRADING AS SOUL DIET
NO. 2180, BALAJI NAGAR, MACHUVADI, PUDUKKOTTAI - 622003, TAMIL NADU, INDIA
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET, CHENNAI - 600001, TAMIL NADU, INDIA

Proposed to be Used

CHENNAI
ARRANGING AND CONDUCTING OF TRAINING COURSES, ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING], CAREER INFORMATION AND ADVISORY SERVICES (EDUCATIONAL AND TRAINING ADVICE), CAREER COUNSELLING AND COACHING, CAREER COUNSELLING RELATING TO EDUCATION AND TRAINING, COACHING, LIFE COACHING (TRAINING), PERSONAL COACHING [TRAINING]
WAYANAD INTERNATIONAL SCHOOL
4558205  06/07/2020
SHIMJITH D
PUTHUKUDI, KAIPPANCHERI, SULTHAN BATHERY, WAYANAD, KERALA 673592 INDIA,
Single proprietor
Address for service in India/Attorney address:
ABIN MATHEW JOHN
_LEGIT LAW, J.J ARCADE, SAHRUDAYA NAGAR RD, EDAPPALLY, KOCHI, KERALA, 682024, INDIA
Proposed to be Used
CHENNAI
Education; Education services; Physical education; Academies [education]; Education information; Education examination; Health education; Singing education; Further education; Vocational education; Educational instruction; Educational research; Educational seminars; Educational consultancy; Educational testing; Academy education services; Academy services (Education -); School services; Nursery schools; Ski schools; Schools (Nursery -); Schools (Boarding - ); Boarding schools; Boarding school education; Pre-school teaching; Pre-school education; Nursery school services; Services of schools [education];
3229379 06/04/2016
SOCOMO TECHNOLOGIES PRIVATE LIMITED
Plot no. 5, CDCl, Sector 28-B, Madhya Marg, Chandigarh, India
Service Provider
a organized and existing under the Indian Companies Act
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since: 01/10/2014
DELHI
Providing temporary use of computer programs and software for scheduling, coordinating, dispatching transportation services, for managing a network of transportation requesters and providers, for making and facilitating the sharing of electronic payments, for searching, communicating and locating others by geographical location and for use in social networking, software for bookings of transportation services and for dispatching motorized vehicles to customers, for coordinating and obtaining delivery services; design and development of computer hardware and software.
3456251   13/01/2017
ATECHNOCRAT WEB SOLUTIONS PRIVATE LIMITED
trading as ;ATECHNOCRAT WEB SOLUTIONS PRIVATE LIMITED
PLOT NO 12, SHOP NO 105, MANJUSA CHAMBER, 1ST FLOOR, LSC MARKET, SAINI ENCLAVE, NEW DELHI - 110092
SERVICE PROVIDER
Used Since :05/10/2009
DELHI
WEBSITE DESIGNING.
3461057  19/01/2017

DOUBLEYOU PTE. LTD.
10 JALAN BESAR, #10-02 SIM LIM TOWER, SINGAPORE-208787
SERVICE PROVIDER
A SINGAPORE BASED COMPANY
Used Since : 14/09/2015

To be associated with:
2795279, 2795283

DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
Your Health Your Time

3494207    27/02/2017

3409TECH VENTURES PVT. LTD.
B- 702, Venkatesh Sharvil, Near Pari Industries, Dhayari, Pune, Maharashtra - 411041

Service Providers

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :27/02/2017

MUMBAI

Design and development of computer software, Mobile Application, Web Designing
Club Designer D'interieur

3583895   04/07/2017
BUMA LIMITED
301-303 GOLDEN GATE COMMERCIAL BUILDING, 136-138 AUSTIN ROAD, Tsim Sha Tsui, Kowloon, Hong Kong
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3624543  31/08/2017
QUANTUM WORLD TELE SERVICES PVT LTD
QUANTUM WORLD, A-129, SECTOR 63, NOIDA, UTTAR PRADESH
Private Limited Company
Address for service in India/Attorney address:
ANURADHA HAZRA ADV.,
J-242, SAKET, NEW DELHI-110017
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3834688  16/05/2018
MAHUA MAHAPATRA
B5D, DUMDUM HEIGHTS, 6/2, JESSORE ROAD, KOLKATA - 700028
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Marine surveying services, Scientific and technological services and research and design relating thereto; Industrial
analysis and research services; Design and development of computer hardware and software
3835317  17/05/2018
WHITE CASTLE HOSPITALITY PRIVATE LIMITED
11, Dr. Rajendra Prasad Sarani (Clive Row), Kolkata-700 001, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :30/09/2017
KOLKATA
Design services; Food research; Laboratory testing; Hosting computer sites [websites]; Hosting web portals; Hosting of
weblogs; Hosting e-commerce platforms on the Internet; Providing search engines for the internet; Computer
programming; Software as a service [SaaS]; Server hosting; Rental of Web Servers; Research and development of new
products for others; Material testing; Quality control; Surveying; Conversion of data or documents from physical to
electronic media.
Trade Marks Journal No: 1959, 03/08/2020

Class 42

3837247   18/05/2018
AIOLOGIX SOFTWARE SOLUTIONS INDIA PRIVATE LIMITED
A1/68, TOP FLOOR, SECTOR-8, ROHINI-110085, DELHI, INDIA

Body Incorporate

Address for service in India/Agents address:
PRAKASH VERMA
9/5465, STREET NO.5, RAGHUBAR PURA NO.2, GANDHI NAGAR, NEAR JAIN CHARITABLE HOSPITAL, DELHI-110031.

Used Since: 17/04/2018

DELHI
SOFTWARE DEVELOPMENT
Lynking World Through Blockchain

3837619   19/05/2018

SERVSEARCH APPLICATIONS PRIVATE LIMITED
4/576, Vaishali, Ghaziabad, Uttar Pradesh - 201010

Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/01/2018

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, INFORMATION TECHNOLOGY [IT] CONSULTANCY, COMPUTER SOFTWARE CONSULTANCY
MSC.

3838323  21/05/2018
MSC. SOFTWARE CORPORATION
4675 MacARTHUR COURT, STE 900 (STATE) NEWPORT BEACH, CA (COUNTRY) USA
SERVICE PROVIDERS
Address for service in India/Attorney address:
NITIN KAUSHIK
Chamber No. 426-27, Civil Side, Tis Hazari Court, Delhi - 110054
Used Since :17/07/1991
DELHI
COMPUTER SERVICES; CONSULTANCY, DESIGN, TESTING, RESEARCH AND ADVISORY SERVICES, ALL RELATING TO COMPUTING AND COMPUTER PROGRAMMING; WEBSITE DESIGN SERVICES; CONSULTANCY AND ADVISORY SERVICES ALL RELATING TO COMPUTER SOFTWARE, THE SIMULATION OF DESIGNS, COMPUTER AIDED DESIGN, INTEGRATED ENGINEERING ANALYSIS AND COMPUTER AIDED ENGINEERING AND SIMULATION; COMPUTER AIDED DESIGN SERVICES; COMPUTER SOFTWARE UPDATING; COMPUTER SOFTWARE RENTAL; COMPUTER PROGRAMMING; COMPUTER SYSTEMS ANALYSIS; COMPUTER TIMESHARING; RESEARCH AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; TECHNOLOGICAL SERVICES RELATING TO COMPUTERS; RENTAL AND LEASING OF COMPUTERS; COMPUTER RENTAL AND UPDATING OF COMPUTER SOFTWARE; COMPUTER SOFTWARE DESIGN; HOSTING OF WEBSITES; COMPUTER HELP-LINE SERVICES; TECHNICAL SUPPORT SERVICES RELATING TO COMPUTER SOFTWARE, COMPUTER NETWORKS AND THE INTERNET; SERVICES RELATING TO THE PROTECTION OF COMPUTER HARDWARE, COMPUTER SOFTWARE, COMPUTER NETWORKS AND COMPUTER SYSTEMS AGAINST ATTACKS FROM COMPUTER VIRUSES; COMPUTER CONSULTING SERVICES; TECHNICAL CONSULTING AND RESEARCH SERVICES FOR OTHERS IN THE FIELDS OF COMPUTER, DATA, NETWORK SECURITY AND COMPUTER AIDED ENGINEERING AND SIMULATION; TECHNICAL SUPPORT SERVICES FOR OTHERS IN THE FIELDS OF COMPUTER AIDED ENGINEERING AND SIMULATION, COMPUTER, DATA, AND NETWORK SECURITY, INCLUDING TROUBLESHOOTING OF COMPUTER HARDWARE AND SOFTWARE PROBLEMS, MONITORING OF NETWORK SYSTEMS; CONSULTANCY AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES INCLUDING SUCH SERVICES PROVIDED ON-LINE OR VIA THE INTERNET OR EXTRANETS.
3841413 23/05/2018
CDM TECHNOLOGIES & SOLUTIONS PVT. LTD.
A-47, VISHWAKARMA COLONY, M.B. ROAD, NEW DELHI-110044
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
Computer Programming, hardware, software, website, graphic and computer design, Rental of computer software, hardware and webservers; Computer software and hardware advisory and consulting services; Computer software technical support services; Search engines for the Internet and web services; Creating, maintaining and hosting the websites of others
3842414  24/05/2018
VEGA CONTROLS PVT. LTD.
S. No. 81, Plot No. 3, NDA Road, Shivane, Pune-411023
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
AKSHAY CHANDRAKANT AUTI
B-06, First Floor, Killol Apartment, Next to DES College, Dnyaneshwar Paduka Chowk, F. C. Road, Shivajinagar, Pune – 411016

Used Since : 01/01/1991

MUMBAI

Automation software development used in steel, paper, glass, rubber, plastic and copper industries, Development of PLC software, SCADA PC based software, Research and development in the field of software.
3843147  25/05/2018
YATIN KUMAR ARYA
trading as ;LABINNOVISION
24-44B, second Floor, Tilak Nagar, New delhi-110018
SERVICE PROVIDERS
Used Since :21/06/2016
DELHI
Scientific laboratory services
3843460  25/05/2018
FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED
311, 3RD FLOOR, VARDHAMAN PLAZA, POCKET 7 PLOT NO. 6, SECTOR – 12 DWARKA, NEW DELHI-110075
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
SOFTWARE DEVELOPMENT SERVICES
Flourishing environment

3843810  26/05/2018
NEXTENG ENVIRO PRIVATE LIMITED
SF 211, Satyam Complex, Science City Road, Sola, Ahmedabad-380060
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Proposed to be Used

AHMEDABAD
Environmental engineering services, Environmental monitoring services, Environmental testing services, Environmental assessment services, Environmental consultancy services, Environmental hazard assessment, Advisory services relating to environmental pollution, Compilation of environmental information, Advisory services relating to environmental protection, Engineering services in the field of environmental technology, Environmental testing services to detect contaminants in water, Water quality monitoring, Water quality monitoring services, Analysis of water quality, Water quality control services, Air quality data collection services, Monitoring of water quality, Process monitoring for quality assurance, Consultancy relating to technical and scientific monitoring, Monitoring of activities which influence the environment within buildings, Energy auditing services, Technical consultancy in the field of energy saving and energy efficiency, Technical advice in connection with energy-saving measures, Advisory services relating to the use of energy, Providing technical advice relating to energy-saving measures, Professional consultancy relating to energy efficiency in buildings, Urban planning, Urban planning services, Architectural and urban planning services, Urban design, Research relating to urban planning, Research relating to city planning, Research on building construction or city planning, Environmental monitoring of waste treatment areas, Monitoring of activities which influence the environment within civil engineering structures
3844370  26/05/2018
DARSHAN SOFT-TECH PRIVATE LIMITED
301/302, OLIVE BUILDING, OLD PADRA ROAD, VADODARA-390007, GUJARAT STATE, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE
Used Since :10/02/2006
AHMEDABAD
COMPUTER PROGRAMMING SERVICES, DESIGN/CREATION/MAINTENANCE OF WEBSITE,
PLANNING/DESIGNING/INTRODUCTION AND MAINTENANCE OF COMPUTER SOFTWARE, PRODUCT DESIGN AND
DEVELOPMENT, CREATING AND MAINTAINING WEBSITES, DESIGN AND DEVELOPMENT OF SOFTWARE FOR
INTERNET WEBSITE AND APPLICATIONS, DEVELOPMENT AND UPDATING OF DATABASE APPLICATIONS,
CONSULTANCY IN THE FIELD OF INTERNET SERVICE, PROGRAMS OF RELATED TO E-COMMERCE, CONSULTANCY IN
THE FIELD OF INTERNET SERVICE, DESIGNING OF WEBSITES, TECHNICAL MANAGEMENT OF WESITES AND
MAINTAINING OF COMPUTER SOFTWARE, INFORMATION AND CONSULTANCY REFERRING TO ALL AFORESAID
SERVICES, TECHNICAL PROJECT MANAGEMENT IN THE FIELD OF INFORMATION TECHNOLOGY, PROVIDING IT
ENABLE SERVICES, WEB APPLICATIONS, WEB DESIGN, SOFTWARE TESTING INCLUDED IN CLASS-42
IMPACTING BILLIONS

3846187  29/05/2018

NITIN NARANG
1017, Sector 19B, Chandigarh, 160019
Sole Proprietor

Address for service in India/Attorney address:
ATHENA LEGAL
37, LINK ROAD, FIRST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024.

Proposed to be Used

DELHI

computer programming; designing, developing updating and maintaining of computer software for others; technical project studies in the field of information technology; rental of computers and computer software; technical support for networks; maintaining computer programs; computer systems analysis services; design and development of computer software for websites and mobile communication devices; applications on the internet design and maintenance of websites; development and updating of database applications; development and application of online electronic business solutions
MAA JI VENTURES PVT. LTD.

1017, Sector 19B, Chandigarh, 160019

A company incorporated under the laws of India

Address for service in India/Attorney address:

ATHENA LEGAL

37, LINK ROAD, FIRST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024.

Used Since: 01/06/2015

DELHI

Design and Development of Websites; Website Design Consultancy; development of applications on the internet design and maintenance of website; design and development of computer software for websites and mobile communication devices; development and application of online electronic business solutions
THE WEB CHEF

3846190    29/05/2018

MAA JI VENTURES PVT. LTD.
1017, Sector 19B, Chandigarh, 160019
A company incorporated under the laws of India

Address for service in India/Attorney address:
ATHENA LEGAL
37, LINK ROAD, FIRST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024.

Used Since :01/06/2015

DELHI

Design and Development of Websites; Website Design Consultancy; development of applications on the internet design and maintenance of website; design and development of computer software for websites and mobile communication devices; development and application of online electronic business solutions
3846625   29/05/2018
MRS. SANJU A. SHARMA (APPLICANT) TRADING AS SWIFT LIFE TECHNOLOGIES
SH. & 1, M – 3, SHIVPUR COAT, SHIVPUR, VARANASI - 221003 (U.P.)
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :15/08/2017
DELHI
“DESIGNING OF COMPUTER SOFTWARE, COMPUTER PROGRAMMING, UPDATING OF COMPUTER SOFTWARE,
RECOVERY OF COMPUTER DATA, COMPUTER SYSTEM ANALYSIS, SERVICES RELATING TO BUSINESS PROCESS
OUTSOURCING, CONSULTANCY IN THE FIELD OF COMPUTER HARDWARE AND SOFTWARE”
3849234   01/06/2018
SUPRIYA BANSAL
35 BUNGLOW ROAD, DELHI 110007 DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SATYAJIT SARNA
1-11 JANGPURA EXTENSION NEW DELHI 110014
Proposed to be Used
DELHI
SOFTWARE PROVIDER IN RESPECT OF WEB-BASED SOFTWARE ACCESSIBLE FROM COMPUTER AND MOBILE PHONES OF ALL FORMS OF EDUCATION
Ma and Pa

3849266  01/06/2018

SUPRIYA BANSAL
35 BUNGLOW ROAD, DELHI 110007 DELHI
SERVICE PROVIDERS

Address for service in India/Attorney address:
SATYAJIT SARNA
I-11 JANGPURA EXTENSION NEW DELHI 110014

Proposed to be Used
DELHI
SOFTWARE PROVIDER IN RESPECT OF WEB-BASED SOFTWARE ACCESSIBLE FROM COMPUTER AND MOBILE PHONES OF ALL FORMS OF EDUCATION
Ma and Pa
3849267  01/06/2018
SUPRIYA BANSAL
35 BUNGLOW ROAD, DELHI 110007 DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SATYAJIT SARNA
I-11 JANGPUR EXTENSION NEW DELHI 110014
Proposed to be Used
DELHI
SOFTWARE PROVIDER IN RESPECT OF WEB-BASED SOFTWARE ACCESSIBLE FROM COMPUTER AND MOBILE PHONES OF ALL FORMS OF EDUCATION
ARENU

3852447  05/06/2018
SARVAM INVESTMENT PRIVATE LIMITED
3 Middle Road, Hastings, Kolkata - 700 022, West Bengal, India
An Indian Company Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
KOLKATA
Research and testing services, namely, analytical chemical and mineral testing of organic and inorganic matter for rural enterprises; soil and tissue testing services to assist growers in determining the nutritional status of soil for cropping regimes; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; semen testing services; food laboratory and testing services;
3852562  05/06/2018
PROMORPH SOLUTIONS PVT LTD
E-105, SIIC EXTENSION, IIT KANPUR, KANPUR, UTTAR PRADESH-208016
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI

Advising, providing consultancy services, development & implementation of products & services of computer software, hardware systems, management of data processing & information systems
3852579  05/06/2018
MR. AMIT DEWAN
212, SECTOR-4, MANSA DEVI COMPLEX, PANCHKULA-134109
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Proposed to be Used
DELHI
TESTING OF COMPUTER SOFTWARE, RESEARCH AND DEVELOPMENT OF COMPUTER SOFTWARE.
3854092  07/06/2018
HETARTH SOFTWARE SOLUTIONS PRIVATE LIMITED
02-SHANTI PALACE, 100 T.P.ROAD,, NR. HEBATPUR CHAR RASTA, OPP. PLAM BEACH B'LOW,, THALTEJ - 380059, Gujarat, INDIA
Company limited by shares
Address for service in India/Attorney address:
MISHIKA SINGH
B 5 LGF, Kailash Colony, New Delhi 110048
Proposed to be Used
AHMEDABAD
Digital content discovery and messaging mobile application
3854633    07/06/2018

SURAJ KUMAR
1st FLOOR, 142-C, FLAT NO.-101, GUJJAR DAIRY, GAUTAM NAGAR, NEW DELHI-110049
INDIVIDUAL

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
IREAVA
3857352    12/06/2018
IREAVA SERVICES LLP
H NO 460/10, KATH MANDI, NEAR YATI NAGAR, HANSI-125033
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Information technology [IT] consultancy, Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
3857729  13/06/2018
MOHD SHAHJAD
77/78 Janta Road, Chak Hareti, Dist- Saharanpur, Uttar Pradesh - 247001
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :05/06/2018

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMPUTER SOFTWARE CONSULTANCY, INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, SOFTWARE AS A SERVICE [SAAS], SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING, UPDATING OF COMPUTER SOFTWARE
3858009  13/06/2018
TEK TRAVELS PRIVATE LIMITED
Plot No. 728, Udyog Vihar, Phase V, Gurgaon 122002, India
Service Provider
Address for service in India/Attorney address:
JADUNATH BEHERA ADVOCATE
A-8, 2ND FLOOR, AMRIT PURI, GARHI, NEW DELHI 110065
Used Since: 24/02/2017
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; computer software design; computer system analysis; digitization of documents (scanning); electronic data storage; technical research
SHOP999
3858278  13/06/2018
PUNAMCHAND RAJENDRAKUMAR SETHIA
204, Shri Hari Complex, Jada Khadi, Mahidharpura, Surat 395003
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Providing search engine for diamonds, websites and programming services related to dealing in diamonds; design and development of computer hardware and software, developing e-commerce portal, providing services via internet as included in class 42.
3859301 14/06/2018
SHAREIT (HK) TECHNOLOGY LIMITED
23/F., Lincoln House, Taikoo Place, 979 King's Road, Quarry Bay, Hong Kong
SERVICE PROVIDERS
A Company duly organized and existing under the laws of Hong Kong
Address for service in India/Attorney address:
DEXTEROUS LAW OFFICES
M-167, 1st Floor, Greater Kailash II, New Delhi-110048
Proposed to be Used
DELHI
TECHNICAL RESEARCH; COMPUTER PROGRAMMING; UPDATING OF COMPUTER SOFTWARE; COMPUTER SOFTWARE CONSULTANCY; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; INSTALLATION OF COMPUTER SOFTWARE; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA [NOT PHYSICAL CONVERSION]; COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER SOFTWARE.
3859507  14/06/2018
SNEHA GUPTA TRADING AS M/S LOTS OF LEARNING
8/57 Arya Nagar, 6 Bungalow Road, Kanpur- 208002
An Indian National
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :20/04/2014
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
"We Build We Maintain"

3859583  14/06/2018
ISOURCE TECHNOLOGIES PVT LTD
T-9, MALIK BUILDCON, PLAZA II, POCKET 5 SECTOR 12 DWARKA, NEW DELHI-75
SERVICE PROVIDERS

Proposed to be Used
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
THE ULTIMATE CONNECTED PLATFORM

Priority claimed from 07/06/2018; Application No. : 87/952,701 ;United States of America

ZYTER, LLC
15201 Diamondback Drive, Suite 125, Rockville, Maryland 20850, U.S.A.
A limited liability company of Delaware

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Platform as a service (PaaS) and Software as a service (SaaS) services featuring computer software communications platforms that assist third parties in activating their network and targeting and engaging their customers to improve overall customer satisfaction and increase customer base and grow revenues; Platform as a service (PaaS) services, namely, a collaboration platform that enables enterprise messaging, delivery of messages, document sharing, systems aggregation, context aware intelligence, context aware communication, and communication-driven workflows among users to improve efficiency, reduce costs, and streamline processes; Document management and client portal services, namely, providing temporary use of on-line non-downloadable software for managing documents, sharing of documents, exchanging documents, and document workflow management, in International Class 42.
3860811  15/06/2018
SAGAR INFORMATICS PVT. LTD.
67, D/1, Second Floor, Om Shanti Building, Munrika, New Delhi - 110067, India
Company Priavate Limited

Address for service in India/Attorney address:
M.D. & ASSOCIATES
4/5039 NETAJI SUBHASH MARG DARYA GANJ NEW DELHI 110002 INDIA

Proposed to be Used
DELHI
WEB PAGE DESIGNING; WRITING, MODIFYING, TESTING OF COMPUTER PROGRAM; SUPPORT AND MAINTENANCE OF
COMPUTER SOFTWARE; COMPUTER CONSULTANCY AND COMPUTER FACILITIES A MANGEMENT ACTIVITIES;
SOFTWARE INSTALLATION; INFORMATION TECHNOLOGY SERVICES; WEB HOSTING ACTIVITIES; PROVIDING
INTERNET SEARCH ENGINES WITH SPECIFIC SEARCH OPTIONS

*The mark should be used as a whole*
NUCLEUS.VISION

3861292  15/06/2018

NUCLEUS VISION LLC
Grand Cayman, Cayman Islands, United Kingdom
Limited Liability Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Used Since : 20/09/2017

DELHI

IT Services; Software development, programming and implementation; IT Consultancy, advisory and information services; Software as a service (SAAS) services featuring software accessible via the Internet and mobile, services for delivering geo-targeted information

The mark should be used as a whole
SECURING SMILES

3862292  16/06/2018

M/S WEATHER RISK MANAGEMENT SERVICES PRIVATE LIMITED
J-1/37, THE PERFECT HOUSE, 3RD FLOOR, DLF CITY-2, SECTOR-25, GURUGRAM, HARYANA-122002
BODY INCORPORATE

Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Used Since :15/09/2006

DELHI

CLIMATE CONTROL AND WEATHER FORECASTING SERVICES THROUGH COMPUTER SOFTWARE.
3862733  18/06/2018

PURELIVING EXPERIENCES INDIA PVT. LTD.
1704B-IREO GRAND ARCH, SECTOR – 58, GURGAON, HARYANA, INDIA - 122001
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ADITYA GUPTA
27 ANAND LOK AUGUST KRANTI MARG NEW DELHI 110049
Used Since : 08/09/2017

DELHI
DESIGNING; DESIGN CONSULTANCY; DESIGN OF INTERIOR DÉCOR; HOUSE DESIGN; INTERIOR DESIGN
BLINK

Priority claimed from 19/12/2017; Application No. : 53556 ;Trinidad and Tobago

3863092  18/06/2018

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Platform as a service (PAAS) featuring computer software platforms for use with home and environmental monitoring, control, and automation systems; software as a service (SAAS) services featuring computer software for use with home and environmental monitoring, control, and automation systems; application service provider featuring application programming interface (API) software for home and environmental monitoring, control, and automation; Platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; Software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; Platform as a service (PAAS) featuring computer software for use to connect and control internet of things (IoT) electronic devices; Software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling, and managing networked consumer electronic devices; application service provider (ASP) services featuring software for controlling, integrating, operating, connecting, and managing voice controlled information devices, namely, cloud-connected and voice-controlled office consumer electronic devices; security and anti-theft software applications; software applications permitting users to identify and communicate with persons at their door; voice command software applications; computer services, namely, providing an internet site featuring technology for use in home and environmental monitoring, control, and automation systems; computer services, namely, providing an internet portal featuring technology enabling users to remotely interact with home and environmental monitoring, control, and automation systems; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; providing temporary use of on-line non-downloadable software for the management and transmission of data; design and development of computer hardware and software; hosting a website for the electronic storage of data; monitoring of computer systems by remote access; monitoring of camera systems by remote access; installation, maintenance and repair of computer software; cloud recording and storage services; electronic storage of electronic media, namely, images, text, audio, and video data; providing an online non-downloadable internet-based application featuring technology enabling users to share videos; providing an on-line network environment that features technology that enables users to share data; providing temporary use of online non-downloadable software for recording, viewing, storing, sharing, and analyzing data; information technology support services; provision of technical support; consultancy and advisory services relating to the aforesaid services.
WEGEM.COM
3864107   19/06/2018
PUNAMCHAND SETHIA
204, Shri Hari Complex, Jada Khadi, Mahidharpura, Surat 395003
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.
Proposed to be Used
AHMEDABAD
Websites; search engine design, development & management of e-commerce portal
3864835  20/06/2018
SARVAM INVESTMENT PRIVATE LIMITED
3 Middle Road, Hastings, Kolkata - 700 022, West Bengal, India
An Indian Company Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
KOLKATA
Research and testing services, namely, analytical chemical and mineral testing of organic and inorganic matter for rural enterprises; soil and tissue testing services to assist growers in determining the nutritional status of soil for cropping regimes; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries; semen testing services; food laboratory and testing services;
Providing non-downloadable computer software for administration, monitoring, and management of information technology (IT), information technology (IT) infrastructure, networks, systems, computer devices, servers, applications, information technology (IT) security, information technology (IT) help desk and technology support services, data, websites, and software; providing non-downloadable computer software for accessing, modifying, and controlling information technology (IT), information technology (IT) infrastructure, networks, systems, computer devices, servers, applications, information technology (IT) security, information technology (IT) help desk and technology support services, data, websites, and software; providing non-downloadable computer software for remotely accessing, modifying, and controlling information technology (IT), information technology (IT) infrastructure, networks, systems, computer devices, servers, applications, information technology (IT) security, information technology (IT) help desk and technology support services, data, websites, and software; providing non-downloadable computer software for information technology (IT) help desk and technology support services; providing non-downloadable computer software for administration, monitoring, and management of email; providing non-downloadable anti-virus computer software; providing non-downloadable computer software for data backup, recovery, restoration, and synchronization; providing technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; providing information technology service management and information technology operations management for others;
application service provider in the field of information technology to host computer application software for the purpose of administration, monitoring, and management of information technology (IT), information technology (IT) infrastructure, networks, systems, computer devices, servers, applications, data, websites, and software; debugging, maintenance, and updating of software for others; providing non-downloadable computer software for the automation of administration, monitoring, and management of information technology (IT), information technology (IT) infrastructure, networks, systems, computer devices, servers, applications, data, websites, and software; providing non-downloadable computer software for the administration, monitoring, management, assessment and quantification of security and data breach vulnerability risks; providing non-downloadable computer software for the remote deployment of software

*mark shall be used as represented*
3867242  22/06/2018
SHUBHAM AUDIO VIDEO PVT. LTD.
460/4B, BLOCK 25A, GALI NO.-12, PANDAV ROAD, VISHWAS NAGAR, SHAHDARA, DELHI-110032.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Design and development of computer hardware and software, Web portal design, Hosting web portals, Encoding of digital music, Encryption of digital music, Electronic storage of digital music, Digitalization of sound and images, Design and development of digital sound and image carriers included in Class 42.
LIFE BIOSCIENCES

Priority claimed from 22/12/2017; Application No. : 75768 ;Papua New Guinea
3868009  22/06/2018

LIFE BIOSCIENCES INC.
31 Saint James Avenue, 6th Floor Boston, Massachusetts 02116-4128, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Research and development services in the field of diseases, disorders, and degenerative conditions associated with aging; Research and development services in the fields of chronic diseases, conditions and functional disorders; Scientific research services in the field of gene therapy; Platform as a service (PAAS) featuring software platforms for aggregating, analyzing and disseminating scientific and medical research data.
3870876  26/06/2018
NIRSAN CONNECT PRIVATE LIMITED
trading as ;NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM-122002, HARYANA, INDIA
SERVICE PROVIDER
PRIVATE COMPANY LIMITED BY SHARES

Proposed to be Used
DELHI
Calibration services; quality management services, namely, quality analysis and evaluation of performance in the fields of manufacturing operations, supply chain operations, marketing operations, and sales operations; computer software design services to aid business operations in the fields of manufacturing operations, supply chain operations, marketing operations, sales operations, and human resources; research and development of new products.
3871159    26/06/2018
MNTECH ENTERPRISES PRIVATE LIMITED
SCO-25, 2nd FLOOR, ZIRAKPUR-PATIALA HIGHWAY, NEAR TRICITY AUTOMOBILE, ZIRAKPUR, SAS NAGAR, MOHALLI, PUNJAB - 140603
IT and IT Enabled Services
PRIVATE LIMITED COMPANY

Proposed to be Used
DELHI
DRAFTING, DESIGNING & CREATION OF COMPUTER HARDWARE & SOFTWARE, RESEARCH & DEVELOPMENT IN THE FIELD OF COMPUTER HARDWARE AND SOFTWARE, INSTALLATION, MAINTENANCE, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING & CONSULTANCY OF COMPUTER SOFTWARE, COMPUTER PROGRAMMING, CONVERSION & PRESERVATION OF DATA DIGITALLY, COMPUTER RENTING, CREATION, HOSTING & MAINTENANCE OF WEBSITES, SCIENTIFIC & TECHNOLOGICAL SERVICES & RESEARCH & DESIGN RELATING THERETO ALL BEING SERVICES INCLUDED IN CLASS 42.
3873931   29/06/2018
SMART BRAINS ENGINEERS TECHNOLOGIST PRIVATE LIMITED
H-86, SECTOR-63, NOIDA- 201301, UTTAR PRADESH
A Company Incorporated Under Indian Companies Act

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :15/12/2009

DELHI
ENGINEERING SERVICES, CONSULTANCY IN THE FIELD OF ENGINEERING, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO
Great Place to Study
3878725   04/07/2018
SHEKAR BHATTACHARJEE
H-30 Ground Floor, Kailash Colony, Greater Kailash, Delhi - 110048
AN INDIVIDUAL
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :08/06/2014
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer and software
3880139  06/07/2018
VIKRAM SOLAR LIMITED
The Chambers, 8th Floor, 1865, Rajdanga Main Road, Kolkata – 700 107, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :18/06/2018
KOLKATA
Research and Development Services relating to Solar Cells and Electricity Generation; Design and Development of Photovoltaic Systems; Scientific and Industrial Research in the field of Photovoltaics and Solar Collectors; Design and Development of Software for Control, Regulation and Monitoring of Solar Energy Systems; Energy Auditing; Technical Consultancy in the field of Energy Saving and Energy Efficiency; Industrial Analysis & Research Services; Hosting Computer Sites (Web Sites); Software as a Service (SaaS); Computer Programming; Quality Control; Surveying.
Baba Buy Buy
3882812  09/07/2018
DHARAMPAL PREMCHAND LIMITED
A 34/35, SECTOR 60, NOIDA
Limited Company

Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Baba Easy Buy

3882827    09/07/2018
DHARAMPAL PREMCHAND LIMITED
A 34/35, SECTOR 60, NOIDA
Limited Company

Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
RAILTEL CORPORATION OF INDIA LTD
143, SECTOR 44, INSTITUTIONAL AREA, GURGAON 122003
TELECOM COMPANY
GOVERNMENT COMPANY
Used Since: 01/04/2008
DELHI

AS PER NICE CLASSIFICATION OUR SERVICES FALLS UNDER CLASS 42 WITH FOLLOWING SUB-CLASSES:
TELECOMMUNICATIONS TECHNOLOGY CONSULTANCY (420233), CLOUD COMPUTING (420229), COMPUTER
TECHNOLOGY CONSULTANCY (420232), COMPUTER SECURITY CONSULTANCY (420235),
TAMAR SOFTWARE

3884403  10/07/2018
PRADEEP KUMAR TAMAR
E 102, Ajnara Daffodil Sector 137 Noida - 201305, Uttar Pradesh India
Individual

Address for service in India/Attorney address:
JITENDRA KUMAR SHARMA
D 349, Block D Govindpuram, Ghaziabad 201013, U.P.

Proposed to be Used
DELHI
SOFTWARE DEVELOPMENT AND IT SERVICES
3887197   13/07/2018

SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Providing on-line non-downloadable software for social networking and media sharing and consumption via the Internet; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, music, photographic images, text, graphics and data; providing a web site featuring technology that enables users to upload and share video, music, photos, text, graphics and data; maintaining blogs for others; providing an online community for users to share information, photos, music, audio and video content, to get feedback from their peers, to form virtual communities, and to engage in social networking
Trade Marks Journal No: 1959 ,   03/08/2020           Class 42

3887202    13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
To be associated with:

3887197

DELHI
Providing on-line non-downloadable software for social networking and media sharing and consumption via the Internet; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, music, photographic images, text, graphics and data; providing a web site featuring technology that enables users to upload and share video, music, photos, text, graphics and data; maintaining blogs for others; providing an online community for users to share information, photos, music, audio and video content, to get feedback from their peers, to form virtual communities, and to engage in social networking
3887615  14/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
; Providing on-line non-downloadable software for social networking and media sharing and consumption via the Internet; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, music, photographic images, text, graphics and data; providing a web site featuring technology that enables users to upload and share video, music, photos, text, graphics and data; maintaining blogs for others; providing an online community for users to share information, photos, music, audio and video content, to get feedback from their peers, to form virtual communities, and to engage in social networking.
3887629    14/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Providing on-line non-downloadable software for social networking and media sharing and consumption via the Internet; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, music, photographic images, text, graphics and data; providing a web site featuring technology that enables users to upload and share video, music, photos, text, graphics and data; maintaining blogs for others; providing an online community for users to share information, photos, music, audio and video content, to get feedback from their peers, to form virtual communities, and to engage in social networking.
Proposed to be Used

DELHI
Providing on-line non-downloadable software for social networking and media sharing and consumption via the Internet; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, music, photographic images, text, graphics and data; providing a web site featuring technology that enables users to upload and share video, music, photos, text, graphics and data; maintaining blogs for others; providing an online community for users to share information, photos, music, audio and video content, to get feedback from their peers, to form virtual communities, and to engage in social networking.
3888330    16/07/2018
VBRI INNOVATION PRIVATE LTD.
16, BLOCK-07, KALKAJI EXTENSION, NEW DELHI - 110019
Private Limited Company

Address for service in India/Attorney address:
PANASIAN IP SERVICES
69, OM APARTMENTS, DWARKA SECTOR 14, DELHI - 110078
Used Since : 30/04/2017

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3889799   17/07/2018
AMI MUKUNDBHAI THAKKAR
SQUARE HEAVEN INTERIO, 19-22, GAYATRI SOCIETY, NEAR VAKALMA SHERI, HARIJ, TA-HARIJ, DIST-PATAN
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since: 01/04/2017

AHMEDABAD
CONSULTANT, 360° INTERIOR DESIGN, DECORE SPACE PLANNING, COLOR CONSULTANT
CLINTEK

3893276  20/07/2018

CLINTEK MEDIA LLP
37-B, Ashoka Avenue, Sainik Farms, New Delhi 110062, India

A limited liability partnership firm

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Providing software as a service via online, mobile application and messenger chat platforms for enabling users to search, get information related to medical and health care services healthcare services, beauty and wellness, news, weather, sports, fashions, trends and providing online games, provide ratings, reviews and recommendations posted by consumers, providing access to non-downloadable software provided over global computer networks for creating entertainment and information profiles based on user selections of information and entertainment options or based on user specification of characteristics of information and entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, playing, storing, organizing and reproducing videos.
3893279  20/07/2018
CLINTEK MEDIA LLP
37-B, Ashoka Avenue, Sainik Farms, New Delhi 110062, India
A limited liability partnership firm

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Providing software as a service via online, mobile application and messenger chat platforms for enabling users to search, get information related to medical and health care services healthcare services, beauty and wellness, news, weather, sports, fashions, trends and providing online games, provide ratings, reviews and recommendations posted by consumers, providing access to non-downloadable software provided over global computer networks for creating entertainment and information profiles based on user selections of information and entertainment options or based on user specification of characteristics of information and entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, playing, storing, organizing and reproducing videos.
3893282  20/07/2018
CLINTEK MEDIA LLP
37-B, Ashoka Avenue, Sainik Farms, New Delhi 110062, India
A limited liability partnership firm

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Providing software as a service via online, mobile application and messenger chat platforms for enabling users to search, get information related to medical and health care services healthcare services, beauty and wellness, news, weather, sports, fashions, trends and providing online games, provide ratings, reviews and recommendations posted by consumers, providing access to non-downloadable software provided over global computer networks for creating entertainment and information profiles based on user selections of information and entertainment options or based on user specification of characteristics of information and entertainment; providing access to computer software for authoring, downloading, streaming, broadcasting, transmitting, playing, storing, organizing and reproducing videos.
DONCTOR9.COM

3894384  21/07/2018
M/S SUVARNA TECHNOSOFT PVT.LTD.
3rd Floor, A-67, Nehru Gali, Mandawali, Delhi -110092 (India)
COMPANY

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 099990034747

Proposed to be Used
DELHI
CROPDATA
3935730  05/09/2018
CROPDATA TECHNOLOGY PRIVATE LIMITED
600-A/12, RATNADEEP CO-OP. HSG SOCIETY, BYRAMJI TOWN NAGPUR 440013
Private Limited
Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Used Since :15/03/2016
MUMBAI
Agriculture data, agriculture research and development
HERCH OPTO ELECTRONIC TECHNOLOGY CO., LTD.
No. 60, West Avenue, Xi’an Hi-Tech Zone, Xi’an City, Shaanxi, P.R. China
A Company incorporated under the Laws of China.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :03/04/2019

KOLKATA
Technological research; technical project studies; oil-field surveys; quality testing; Integrated Circuit Design; computer programming; computer software design; updating of computer software; maintenance of computer software; computer software consultancy.
4417678  24/01/2020
PERSISTENT SYSTEMS LIMITED
Bhaveerath, 402 Senapati Bapat Road, Pune 411 016, Maharashtra, India
Public Limited
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :15/10/2019
MUMBAI
Computer software development;Software development services; Software design and development services;
Development of data processing software; Development and testing of software; Development of computer database
software; Design, development and implementation of software; Research and development of computer software;
Computer software design, development and programming services; Development of software for secure network
operations; Development and maintenance of computer database software; Design and development of data retrieval
software; Research, development, design and upgrading of computer software;Engineering
consultancy;Telecommunications engineering services; Information technology engineering; Engineering services in the
field of communications technology; Software engineering services for data processing programs.
4422499    28/01/2020
MR. MANISH DATTATRAY BHADANE
3, MOHITE TWIN TOWER, ANAND NAGAR, SINHGAD ROAD, PUNE 411051, MAHARASHTRA
INDIVIDUAL
Address for service in India/Attorney address:
PARAG MORE
Used Since :20/08/2016
MUMBAI
SERVICES PERTAINING TO DESIGN OF INTERIOR DECOR
Times of India– DX
4422727    28/01/2020
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D.N. Road, Fort, Mumbai- 400 001.
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :15/07/2019
To be associated with:
3252072
MUMBAI
Scientific and technological services and research and design services relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
Trade Marks Journal No: 1959 , 03/08/2020   Class 42

4430742  05/02/2020
A K DIGITAL SERVICES
S-26/23M-1 Mirapur Basahi Gandhi Nagar Chabutra Sikaraul Varanasi
Technological Services For School Administration
Partnership Firm

Proposed to be Used
DELHI
Technological Services for School Management Software and Application
DESIGN OBSESSION STUDIO

4431540   05/02/2020
BRANESH ARVINTH N
12, 2ND FLOOR, GANAPATHY NAICKAR STREET, POOTHAPEDU MAIN ROAD, PORUR, CHENNAI, 600116
Individual
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
VIRTUSA

Priority claimed from 07/08/2019; Application No. : 88570815 ;United States of America

4432002  06/02/2020

VIRTUSA CORPORATION

No. 132, Turnpike Road, Suite 300, Southborough, Massachusetts, United States of America-01772

A corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:

ALMT LEGAL BANGALORE

NO 2, LAVELLE ROAD, BANGALORE 560 001

Used Since :24/04/2002

CHENNAI

Computer software design; Computer software design services; Computer programming and computer software design; Computer software design and development; Computer software design for others; Customized design of computer software; Consultancy relating to computer software design; Design and updating of computer software; Design and development of computer software; Design services relating to computer software; Design and writing of computer software; Maintenance, updating and design of computer software; Design, programming and maintenance of computer software; Computer software design, development and programming services; Design and development of computer software architecture; Design, development, maintenance and updating of computer software; Design, development, installation and maintenance of computer software; Design and development of computer software for database management; Consultancy relating to the design and development of computer software; Design, development, maintenance and updating of computer software for data processing; Consultancy relating to the design, programming and maintenance of computer software; Design and development of software for electronic databases; Consultancy and advice in the design and development of computer hardware and software; Computer software engineering; Software engineering services; Updating and adapting of computer programs according to user requirements; Software installation and maintenance; Computer software maintenance; Computer software maintenance services; Repair and maintenance of software; Repair (maintenance, updating) of software; Installation, maintenance and repair of computer software; Design, maintenance and updating of computer software; Installation, maintenance, updating and upgrading of computer software; Planning, design, development and maintenance of on-line web sites for third parties; Computer software support services; Information technology support services; Support and maintenance services for computer software; Providing on-line support services for computer program users; Technical support services relating to computer software and applications; Testing of computer software; Testing of computer programmes; Computer integration services; Computer systems integration services; Information technology services; Information technology engineering services; Information technology (IT) engineering; Information technology consultancy services; Technical consultancy services relating to information technology; Consultancy and information services in the field of information technology architecture and infrastructure; Research, design and development of information and communications technology; Outsource service providers in the field of information technology; Outsource service providers in the field of information technology consulting
Priority claimed from 07/08/2019; Application No.: 88570820; United States of America

4432003 06/02/2020

VIRTUSA CORPORATION
No. 132, Turnpike Road, Suite 300, Southborough, Massachusetts, United States of America-01772
A corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since: 09/08/2019

CHENNAI
Computer software design; Computer software design services; Computer programming and computer software design; Computer software design and development; Computer software design for others; Customized design of computer software; Consultancy relating to computer software design; Design and updating of computer software; Design and development of computer software; Design services relating to computer software; Design and writing of computer software; Maintenance, updating and design of computer software; Design, programming and maintenance of computer software; Computer software design, development and programming services; Design and development of computer software architecture; Design, development, maintenance and updating of computer software; Design, development, installation and maintenance of computer software; Design and development of computer software for database management; Consultancy relating to the design and development of computer software; Design, development, maintenance and updating of computer software for data processing; Consultancy relating to the design, programming and maintenance of computer software; Design and development of software for electronic databases; Consultancy and advice in the design and development of computer hardware and software; Computer software engineering; Software engineering services; Updating and adapting of computer programs according to user requirements; Software installation and maintenance; Computer software maintenance; Computer software maintenance services; Repair and maintenance of software; Repair (maintenance, updating) of software; Installation, maintenance and repair of computer software; Design, maintenance and updating of computer software; Installation, maintenance, updating and upgrading of computer software; Planning, design, development and maintenance of on-line web sites for third parties; Computer software support services; Information technology support services; Support and maintenance services for computer software; Providing on-line support services for computer program users; Technical support services relating to computer software and applications; Testing of computer software; Testing of computer programmes; Computer integration services; Computer systems integration services; Information technology services; Information technology engineering services; Information technology (IT) engineering; Information technology consultancy services; Technical consultancy services relating to information technology; Consultancy and information services in the field of information technology architecture and infrastructure; Research, design and development of information and communications technology; Outsource service providers in the field of information technology; Outsource service providers in the field of information technology consulting.
4432180   06/02/2020
EXCELJUTA TALENT SOLUTION PRIVATE LIMITED
30,1st Street Srinivasa Nagar, Kottivakkam, Chennai - 600096, Tamil Nadu
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development.
4433648  07/02/2020
PEBBLEROCK INTERIOR DESIGN STUDIO LLP
NO.92, NORTH ESTHERGREN LAYOUT,BIDARAHALLI HOBLI,BENGALURU,BANGALORE,KARNATAKA,560077
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Design of building interiors and exteriors
CHANGE LYFE

4434028  07/02/2020

FENIL KAMLESHKUMAR SHAH

203, CHANDRAPRABHU CORPORATE HOUSE, WING B, ABOVE SUPER LIGHT, BEHIND SALE INDIA, MEHSANA - 384002,
GUJARAT, INDIA

INDIVIDUAL

Address for service in India/Attorney address:

GAURAV SONI, ADVOCATE

SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS
ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/02/2020

AHMEDABAD

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and
industrial design services; Quality control and authentication services; Design and development of computer hardware
and software.
4434514 08/02/2020
C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

C. KRISHNIAH CHETTY JEWELLERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

C. KRISHNIAH CHETTY & SONS MANUFACTURERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
jewellery designing services
4434630  07/02/2020
R-DATEN LLP
FL 6/ 511 RAHEJA WOODS B KALYANINAGAR YERAWADA SNO 222/1 FPNO 25 Pune Pune MH 411006 IN
ACTIVE

Address for service in India/Attorney address:
MEENKSHI SHARMA
A3 103 Laketown Society Katraj 411037 Pune
Used Since :13/08/2019
MUMBAI
Data duplication and conversion services, data coding services
MAPIT

4436210  10/02/2020

MYANATOMY INTEGRATION PRIVATE LIMITED
SY NO-5/3, Second Floor, BEML Layout, Thubarahalli Village, Varthur Main Road, Kundulahalli Gate, Bangalore, Karnataka-560066
PRIVATE LIMITED

Address for service in India/Attorney address:
KARAN SETIYA
ENNoble IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS SERVICES, COMPUTER AIDED INDUSTRIAL ANALYSIS, TESTING AND ANALYSIS SERVICES AND PROVIDING INFORMATION ABOUT INDUSTRIAL ANALYSIS; RESEARCH SERVICES, INDUSTRIAL RESEARCH, SOFTWARE RESEARCH; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4436211  10/02/2020
MYANATOMY INTEGRATION PRIVATE LIMITED
SY NO-5/3, Second Floor, BEML Layout, Thubarahalli Village, Varthur Main Road, Kundalahalli Gate, Bangalore, Karnataka-560066
PRIVATE LIMITED
Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS SERVICES, COMPUTER AIDED INDUSTRIAL ANALYSIS, TESTING AND ANALYSIS SERVICES AND PROVIDING INFORMATION ABOUT INDUSTRIAL ANALYSIS; RESEARCH SERVICES, INDUSTRIAL RESEARCH, SOFTWARE RESEARCH; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4436560    10/02/2020
MOHIT KUMAR
H-164, Nankpura, Moti Bagh, New Delhi - 110021
Sole Proprietor

Address for service in India/Attorney address:
PRATEEK WADHAWAN
39/11, 1st Floor,Meston Road , Kanpur

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

subject to the mark should be use as represented
Podar Prep

4438270  12/02/2020

PODAR EDUCATION NETWORK PRIVATE LIMITED
PODAR CENTER, 85 CHAMARBAUG PAREL POST OFFICE LANE, DR BABA SAHEB AMBEDKAR RD, PAREL EAST,
MUMBAI, MAHARASHTRA 400012
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR EDUCATIONAL PURPOSE; COMPUTER
PROGRAMMING SERVICES FOR EDUCATION AND TRAINING; RESEARCH AND DEVELOPMENT OF ADVANCED
LEARNING TECHNOLOGIES AND TEACHING METHODS; HOSTING MULTIMEDIA EDUCATIONAL CONTENT; PROVIDING
TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR DEVELOPING ONLINE EDUCATIONAL MATERIALS;
RENTAL OF COMPUTER SOFTWARE FOR DEVELOPING ONLINE EDUCATIONAL MATERIALS; COMPUTER SERVICES,
NAMELY, CREATING, MAINTAINING, DESIGNING, AND IMPLEMENTING WEBSITES FOR OTHERS IN THE FIELD OF
EDUCATION AND TRAINING, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING
THERETO.
4438670  12/02/2020
Anupam Nagpal
I-31, Basement, Kirti Nagar, New Delhi-110015, India
An Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :19/01/2008
DELHI
Design and consultancy for architectural services.
Trade Marks Journal No: 1959 , 03/08/2020 Class 42

PUREMARK

4440033 13/02/2020

SISHU INTERNATIONAL PRIVATE LIMITED
6, FLOOR-1, PLOT-303/309, ZAVERI BUILDING, RAJA RAMMOHAN ROY MARG, NEAR HINDUJA COLLEGE, CHARNI ROAD, GIRGAON, MUMBAI-400004
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/01/2015

MUMBAI

Authentication of diamonds; grading of precious stones; jewellery design; certification of diamonds; quality control services for certification purposes; testing, analysis and evaluation of the goods and services of others for the purpose of certification; design services.
4440049  13/02/2020
PEASX
NABAJYOTI NAGAR, PANJABARI ROAD. GUWAHATI. KAMRUP, ASSAM. 781037.
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Software design services, Software development services, Computer software technical support services, Software repair, Software maintenance services, Computer software installation,
MEDISEEDS

4440483 13/02/2020
UDA PROJECTS INDIA PRIVATE LIMITED
56, F2, 7TH MAIN ROAD, VELACHERY, CHENNAI - 600042, TAMIL NADU, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
AGRICULTURAL RESEARCH SERVICES, QUALITY CONTROL TESTING SERVICES FOR AGRICULTURAL MACHINERY, CONSULTANCY IN THE FIELD OF AGRICULTURAL CHEMISTRY, TESTING, INSPECTION AND RESEARCH SERVICES IN THE FIELDS OF AGRICULTURE, LIVESTOCK BREEDING AND FISHERIES
JAYAPRAKASH B trading as ;ANOKHA
4/2120-6,7,MARAPPALAM, PATTOM PALACE P.O., THIRUVANANTHAPURAM,PIN-695004, KERALA,INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :28/05/2018
CHENNAI
DESIGNING OF MODULAR KITCHEN , ARCHITECTURAL DESIGN , INTERIOR DECORATION AND DESIGN SERVICES
TOSHVIN ANALYTICAL PRIVATE LIMITED.
103, S. J. House, 1st Floor, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai – 400 011.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Services relating to installation, maintenance, repairs and servicing of hi-tech analytical testing instruments and equipments; laboratory services for analytical testing; testing and research services relating to machines, apparatus and instruments; technical measuring and testing laboratory services being services included in class 42.
4475449  18/03/2020
BHAVYA DOSHI
M3M Golf Estate, Gurugram
Individual
Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057
Used Since: 29/07/2015
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; design services related to artwork and allied services included in class 42
4515407    30/05/2020
SHIFA CARE INDIA PRIVATE LIMITED
E-238, Basement, Greater Kailash1, New Delhi, South Delhi, Delhi, INDIA 110048
A private limited company recognized as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)

Proposed to be Used
DELHI
ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTIONS AS A BUSINESS.
4525957 10/06/2020
TRIGAP SOLUTIONS PRIVATE LIMITED
D-265, Omicron1A, Greater Noida-201310,
Private Limited Company

Address for service in India/Attorney address:
NISID KUMAR SINGH
C-122, Sector-10, Noida-201301, Uttar Pradesh, India

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4528723  12/06/2020
MUDIT AGGARWAL
61, AUTAR PLAZA, NEHRU SOCIETY, OPPOSITE NEHRU YUVA KENDRA, AMBEDKAR ROAD, NEAR ICICI BANK, GHAZIABAD, UTTAR PRADESH, 201001
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
SCIENTIFIC AND INDUSTRIAL RESEARCH; COMPUTER PROGRAMMING; COMPUTER SERVICES; PROVIDING ON-LINE COMPUTER SOFTWARE; PROVIDING AN INTERACTIVE DATABASE FEATURING AUTOMATICALLY UPDATING ADDRESS BOOK, PERSONAL PLANNER, DATE REMINDER AND ALUMNI PROFESSIONAL GROUP LINKS ALL VIA A GLOBAL COMPUTER NETWORK; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR EVENT SCHEDULING AND FOR MANAGING, VIEWING AND EDITING ADDRESS BOOKS AND OTHER PERSONAL AND PROFESSIONAL CONTACT INFORMATION; COMPUTER SERVICES, NAMELY, PROVIDING SEARCH ENGINES FOR LOCATING INFORMATION, RESOURCES, AND THE WEBSITES OF OTHERS ON A GLOBAL COMPUTER NETWORK; PROVIDING AN INTERACTIVE DATABASE FEATURING AN AUTOMATICALLY UPDATING TRAVEL PLANNER; PROVIDING AN INTERACTIVE DATABASE FEATURING AUTOMATICALLY UPDATING ADDRESS BOOK, PERSONAL PLANNER, DATE REMINDER AND ALUMNI AND PROFESSIONAL GROUP LINKS ALL VIA A GLOBAL COMPUTER NETWORK; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR EVENT SCHEDULING AND FOR MANAGING, VIEWING AND EDITING ADDRESS BOOKS AND OTHER PERSONAL AND PROFESSIONAL CONTACT INFORMATION; COMPUTER SERVICES, NAMELY, PROVIDING SEARCH ENGINES FOR LOCATING INFORMATION, RESOURCES, AND THE WEBSITES OF OTHERS ON A GLOBAL COMPUTER NETWORK; COMPUTER SOFTWARE SERVICES, NAMELY COMPUTER SOFTWARE PROGRAMMING AND DESIGN OF SOFTWARE FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION, IDENTIFICATION AND FINANCIAL INFORMATION; COMPUTER SERVICES, NAMELY SERVICES TO FACILITATE THE SALES OF GOODS AND SERVICES VIA THE GLOBAL ELECTRONIC COMMUNICATIONS NETWORK; COMPUTER CONSULTING SERVICES.
4529715  12/06/2020
INFUSAI SOLUTIONS PRIVATE LIMITED
F NO A 504 RUBY SECTOR 3 RAJHUNS DREAMS BARAMPUR MUMBAI THANE MAHARASHTRA - 401203
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :15/11/2019
MUMBAI
Software consultancy; Software design and development; Computer software consultancy and development; Installation, maintenance and updating of software; Installation, repair and maintenance of software; Design and development of computer hardware and software for industrial applications; Research, design and development services relating to software application solutions; Consulting in the field of cloud computing networks and applications; Design and development of software in the field of mobile applications
4529868   12/06/2020
KANIKA SOOD
Kirti Niwas, Chowk Bazar, Solan, Himachal Pradesh - 173212
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4530319  13/06/2020
MST ELEMENTS PRIVATE LIMITED
6 F/F SFS ROHTAK ROAD MADIPUR DELHI WEST DELHI 110026
Body Corporate
Address for service in India/Attorney address:
LOVENEET HANVA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092

Proposed to be Used
DELHI
Development of Computer softwares, construction of websites, Consultancy Services in the field of Software Development, Software Maintenance, Software Testing, Website Development, Website Testing and Maintenance of Website as mentioned in class 42.
AUI Systems Private Limited is a technology company, providing Artificial Understanding and Intelligence services and consultancy, in the domain of Natural Language Understanding (NLU) and Natural Language Processing (NLP). The device (logo) was designed by combining company name(AUI) letters in lower case that is ‘a’, ‘u’ and ‘i’ to give the unique shape of the logo.
Trade Marks Journal No: 1959, 03/08/2020  Class 42

4530744  13/06/2020
SHIVANK AGARWAL
H.NO.-2024, BLOCK B, SOBHA ROSE WHITEFIELD, BENGALURU, KARNATAKA-560066
INDIVIDUAL

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Used Since : 11/04/2020

CHENNAI

To provide services related to Electronic storage of videos, Electronic storage of digital videos, Computer aided design of video graphics, Providing electronic storage of digital photographs and videos via a website, Design and development of software and hardware for audio and video operators, Providing electronic storage of digital photographs and videos via a website, Hosting a website for the electronic storage of digital photographs and videos, Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; designing, development, testing and analysis of computer systems, computer hardware, computer software and computer programs; Hosting an online website featuring technology that enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; computer services and software for creating virtual communities for registered users to participate in discussions and engage in social, business and community networking; application service provider (ASP) services featuring software; design of web sites and software applications on global computer networks, local and internal computer networks or via a mobile phone platform or wireless electronic communication devices; graphic art design and development of multimedia software applications; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services for the temporary provision of non-downloadable software for using social networks and creating a virtual community, and computer services for the temporary provision of non-downloadable software for the transmission of audio, video, data, photographic images, texts, graphics; hosting a website for the uploading, sharing, viewing and posting of photographs, digital images, movies, videos, online journals, namely web blogs in general interest fields, and other related multimedia materials over a global computer network; Cloud computing featuring software; electronic data storage; business card design.
MR. ABHAY MANOJBHAI THANKI, TRADING AS: TULSI ASSOCIATES
OFFICE NO. 318, 3RD FLOOR, ALPHA PLUS, NEAR RAIYA TELEPHONE EXCHANGE, 150 FEET RING ROAD, RAJKOT-360005 (GUJARAT-INDIA)
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
PROVIDING SERVICES IN THE FIELD OF INTERIOR DESIGN, INTERIOR DECORATING, INTERIOR DECORATION CONSULTATION, INTERIOR ARCHITECTURAL SERVICES - INCLUDING IN CLASS-42
4531741  15/06/2020

ADITI GUPTA
58-B, SUPER DELUXE FLATS, SECTOR 15-A, NOIDA, U.P.-201301

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Interior design; Preparation of reports relating to architecture; Computer-aided design services relating to architecture; Design and development of computer hardware architecture; Computer aided design services relating to architecture; Preparation of reports in the field of architecture
4532132   15/06/2020
IMPEL BRANDS PRIVATE LIMITED
1-155, SY.NO.103/A, MEDCHAL HIGHWAY, KOMPALLY HYDERABAD TELANGANA 500100
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software design; Software development services; Software as a service [SaaS]; Installation, repair and maintenance of software; Creating, maintaining, and updating computer software; Hosting of computer software applications for others; Installation, maintenance and updating of computer software; Programming of software for web site development; Design and development of software in the field of mobile applications; Design services; Product design services
4532975   16/06/2020
PMR INFOS PRIVATE LIMITED
trading as ;PMR INFOS PRIVATE LIMITED
BUILDING NO.4/22, P M ARCADE, MELMURI , ALATHURPADI, MALAPPURAM,KERALA, INDIA 676517 KERALA INDIA.
SERVICE PROVIDER
PRIVATE LIMITED COMPANY
Used Since :09/03/2020
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4533100  16/06/2020
MAURUTHI GEETHA MOHAN
ANNAM HARDWARES, 6 MANALI MAIN ROAD, SEETHARAM NAGAR, CHINNA KODANGAYUR, CHENNAI, TAMIL NADU- 600118
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Image processing software development; Development of image processing software; Design of image processing software; Design and development of image processing software; Image processing software design; Design and development of software in the field of mobile applications; Computer programming
4533203  16/06/2020
UNIBRAIN CONSULTANCY SERVICE PRIVATE LIMITED
1301-1303 13th Floor, Hemkunt Tower, 6 Rajendra Place, New Delhi - 110008
BODY INCORPORATE
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4533206   16/06/2020
UNIBRAIN CONSULTANCY SERVICE PRIVATE LIMITED
1301-1303 13th Floor, Hemkunt Tower, 6 Rajendra Place, New Delhi - 110008
body incorporate
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4533207    16/06/2020
UNIBRAIN CONSULTANCY SERVICE PRIVATE LIMITED
1301-1303 13th Floor, Hemkunt Tower, 6 Rajendra Place, New Delhi - 110008
body incorporate
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4533452   16/06/2020
JAYDEV PARAG PARIKH
K 604, Asha Kiran, Nr. Radio Mirchi Tower, Satellite, Ahmedabad 380015
Interior and Exterior Design Services
INDIVIDUAL
Used Since :21/05/2018
AHMEDABAD
Interior and Exterior Design Services, Architectural Consultation, Architecture, Construction Drafting, Design of Interior Decor, Infrastructure Design and Development, Interior and Architecture Services
SIDDHARTH BHAYANI M/S THE ARCHITECTS DIARY
53-a Evergreen society, Kabir enclave lane, Bopal Ghuma road, Bopal (380058)
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
PROPMATH

4533591  16/06/2020

PROPMATH ANALYTICS PRIVATE LIMITED
1st Floor, Gopala Krishna Complex, 45/3 Residency Road, Bengaluru, Karnataka - 560025

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 20/08/2018

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
PROPLAKE

4533592  16/06/2020

PROPMATH ANALYTICS PRIVATE LIMITED
1st Floor, Gopala Krishna Complex, 45/3 Residency Road, Bengaluru, Karnataka - 560025

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4533912    17/06/2020
CICONIA (REPRESENTED BY ITS PARTNER, MRS. SUKHMANI SINGH)
H.No- A- 2/111, First Floor, Rajouri Garden Tagore Garden, S O West Delhi- 110027, Delhi.
Partnership Firm
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software under Class “42”.
SRI NAINA ONLINE WORKS PRIVATE LIMITED
PLOT NO. 164, 1ST FLOOR, PASHUPATI NATH NAGAR, CHAK GATORE, JAGATPURA, NEAR 6 NO. BUS STAND JAIPUR, RJ 302025 IN

BODY INCORPORATE

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used

AHMEDABAD

IT services, Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
4534002   17/06/2020
AMI NARESHKUMAR CHOKSHI
B/32, Savita Govind Plaza, Opp. Hotel pride, Judges Bunglaw Road, Bodakdev, Ahmedabad - 380015.
-
Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52
Used Since :01/04/2019

AHMEDABAD
SERVICES OF CREATIVE RELATING TO DESIGN, DESIGN OF INDUSTRIAL PRODUCTS AND SERVICES, GRAPHIC DESIGN, MULTIMEDIA DESIGN, WEB DESIGNING, INTERIOR DESIGN, ARCHITECTURAL DESIGN, ALL TYPES OF SERVICES INCLUDING CREATIVE RELATING TO BRAND, BRAND CREATION, BRAND DEVELOPMENT RELATING THERETO.
SKG CONSULTANTS
4534137  17/06/2020
SKG CONSULTANTS AND ENGINEERING PVT LTD
59, Gautam Complex, Cbd Belapur, Sector 11, Navi Mumbai, Maharashtra- 400614
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :27/08/2004
To be associated with:
1933925
MUMBAI
Quality testing services, material testing services related to civil engineering
FLATSHARE
4534332  17/06/2020

YASH AGRAWAL
AMBEDKAR ROAD , VARACHE GAON , SHIRPUR , DHULE , MAHARASHTRA-425405

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
INTELIPAGE

4534770  17/06/2020
BAR CODE INDIA LIMITED
5TH FLOOR, PUNJ ESSEN HOUSE, 17,18, NEHRU PALACE, NEW DELHI-110019
A LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4535137  18/06/2020
ZERMELO TECHNOLOGIES PRIVATE LIMITED
No.7/1, Thirumala Plaza, 2nd Floor, Amar Jyothi Layout, Sanjay Nagar, Bangalore – 560094
Private Limited Company

Address for service in India/Attorney address:
ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079
KARNATAKA , INDIA

Proposed to be Used
CHENNAI
Electronic data storage and data back-up services, Providing back-up computer programs and facilities, Information Technology Services, Software and Hardware Services, Software Creation, Software Installation, Software Research, Software Consultancy Services, Smartphone Software Design, Updating of Smartphone Software, Outsource Service Providers in the filed of IT
MÓIBIT

4535366  18/06/2020

AICUMEN INNOVATIONS PRIVATE LIMITED
No.1125/1672/A, 3rd floor, HSR sector-VII Bangalore - 560102

Private Limited entity

Address for service in India/Agents address:
VENKATESH DAYANANDA
No.7, 4th Main Road, Chamrajpet, Bengaluru-560018.

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
MÓI-HEALTH

4535374    18/06/2020
AICUMEN INNOVATIONS PRIVATE LIMITED
No.1125/1672/A, 3rd floor, HSR sector-VII Bangalore - 560102
Private Limited entity

Address for service in India/Agents address:
VENKATESH DAYANANDA
No.7, 4th Main Road, Chamrajpet,Bengaluru-560018.

Proposed to be Used
CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
ITficial
4535409  17/06/2020
AMIT PAGARIA
B-801, JOLLY RESIDENCY, VESU MAIN ROAD, NEAR S.D. JAIN SCHOOL, VESU SURAT-395007
PROPRIETORSHIP
Proposed to be Used
AHMEDABAD
Computer Software Design and Computer Software Consultancy.
BOOMDAY

4535581 18/06/2020

BOOMDAY LIMITED
BOOMDAY Limited, 227 Ingram Street, Glasgow, G1 2DA, United Kingdom.
A company incorporated under the laws of United Kingdom

Address for service in India/Attorney address:
ANEJA & ANEJA, ADVOCATES
C-60, JANGPURA EXTN, NEW DELHI-14

Proposed to be Used
DELHI

Hosting an interactive website that permits users to upload and manage, personal identity data, images and video content; providing online nondownloadable software for editing video and other data content; file sharing services, namely, hosting a website featuring technology enabling users to upload and download electronic files; providing information from searchable indexes and databases; providing search engines for obtaining data via communications networks; computer services, namely, creating virtual communities for registered users to participate in discussions, organise and engage in social, sport, business and community networking, events and meetings; application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, sharing or otherwise providing electronic media or information over communication networks; Computer services in the nature of customized web pages featuring user-defined or specified information, personal profiles, audio, video, photographic images, text, graphics and data.
Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4535820  18/06/2020
TWENTY FOUR SECURE SERVICES PRIVATE LIMITED
5 MATHURA ROAD JANGPURA A NEW DELHI NEW DELHI 110014
Private Limited Company
Address for service in India/Agents address:
UMEET KAUR
C-56, MAIN KANTI NAGAR, DELHI-110051.
Used Since :16/08/2007
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4535917    18/06/2020
ANUJA APTE
Green Grace Apartment, Khajaguda, Near Oakridge International School, Khajaguda, K.V. Rangareddy, Telangana-500104, India
INDIVIDUAL
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/02/2020
CHENNAI
Software as a Service (SaaS), Computer programs and applications (not downloadable), Web base applications and softwares (not downloadable), information technology [IT] consultancy, design and development of computer hardware and software, cloud computing, computer software consultancy, computer technology consultancy, technological consultancy, web site design consultancy.
ELECNOVO
4535943  18/06/2020
ELECNOVO PRIVATE LIMITED
ELECNOVO PRIVATE LIMITED, NO. 562, 1ST FLOOR, 14TH MAIN ROAD, 3RD SECTOR, BANGALORE, 560102,
KARNATAKA, INDIA
Start-up
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Private Limited, Indiqube Lakeside Green Glen Layout, Bellandur, Outer ring road, Next to Salarpuria Softzone,
Bangalore - 560103
Used Since :09/03/2018
CHENNAI
Designing of electrical systems; design of electric circuit boards; mechanical and electrical engineering services; design and planning of electrical systems; design and planning services relating to electrical systems; design of motor vehicles; design of motor vehicle parts; development of engines; furnishing design services for the interiors of automobiles; design of cars; planning [design] of electric motors and controllers for land vehicles; design, development, technological, research and scientific services of motors, controllers, electric motors and electronic controllers
4535990  18/06/2020
M/S. DWELLFOX PRIVATE LIMITED
Flat No. 202, Suryans Apartment 99, Manbhavan Nagar INDORE Indore MP 452016
Body Incorporate

Address for service in India/Attorney address:
NEELRAJ ASSOCIATES
105-106,NX,SHAKUNTALA COMPLEX,NEAR HOLKAR SCIENCE COLLEGE,NAVLAKHA,INDORE, M.P-452001

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4536030  18/06/2020
SIBYL RETAIL ANALYTICS PRIVATE LIMITED
502, Building D S.No. 134, Magarpatta Annexe, Magarpatta City, Pune, 411013, Maharashtra, India

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Design and development of computer hardware and software, computer software consultancy, computer software design, computer system design, computer technology consultancy, software as a service (SaaS), platform as a service (PaaS).
Trade Marks Journal No: 1959, 03/08/2020  Class 42

4536034  18/06/2020
MR. ROHIT KUMAR JHA, TRADING AS M/S. PIXEREA SOLUTIONS
Pl. No. 108, Aary Nagar, Behind Koradi Naka, Koradi Road, Nagpur – 440030
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAY-400012
Used Since: 01/01/2014

MUMBAI
Web Designing & Software Development Services.
4536040 18/06/2020
ELECNOVO PRIVATE LIMITED
ELECNOVO PRIVATE LIMITED, NO. 562, 1ST FLOOR, 14TH MAIN ROAD, 3RD SECTOR, BANGALORE, 560102, KARNATAKA, INDIA
Start-up
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Private Limited, Indiqube Lakeside Green Glen Layout, Bellandur, Outer ring road, Next to Salarpuria Softzone, Bangalore - 560103
Used Since :11/10/2018
CHENNAI
Designing of electrical systems; design of electric circuit boards; mechanical and electrical engineering services; design and planning of electrical systems; design and planning services relating to electrical systems; design of motor vehicles; design of motor vehicle parts; development of engines; furnishing design services for the interiors of automobiles; design of cars; planning [design] of electric motors and controllers for land vehicles; design, development, technological, research and scientific services of motors, controllers, electric motors and electronic controllers.
Trade Marks Journal No: 1959 , 03/08/2020  Class 42

ELECNOVO PRIVATE LIMITED
ELECNOVO PRIVATE LIMITED, NO. 562, 1ST FLOOR, 14TH MAIN ROAD, 3RD SECTOR, BANGALORE, 560102, KARNATAKA, INDIA
Startup

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Private Limited, Indiqube Lakeside Green Glen Layout, Bellandur, Outer ring road, Next to Salarpuria Softzone, Bangalore - 560103

Used Since :11/10/2018

CHENNAI
Designing of electrical systems; design of electric circuit boards; mechanical and electrical engineering services; design and planning of electrical systems; design and planning services relating to electrical systems; design of motor vehicles; design of motor vehicle parts; development of engines; furnishing design services for the interiors of automobiles; design of cars; planning [design] of electric motors and controllers for land vehicles; design, development, technological, research and scientific services of motors, controllers, electric motors and electronic controllers.
JAYARAM D R
#530, "Akshaya Tower", 3rd Floor 5th Cross, HMT Layout, Opp. RT Nagar Police Station, R.T Nagar, Bangalore, Karnataka - 560032
Proprietor

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/02/2020

CHENNAI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, INFORMATION TECHNOLOGY [IT] CONSULTANCY, INFORMATION TECHNOLOGY SERVICES PROVIDED ON AN OUTSOURCING BASIS, SOFTWARE AS A SERVICE [SAAS], DEVELOPMENT OF COMPUTER PLATFORMS, PLATFORM AS A SERVICE [PAAS]
FACEX

4536641 18/06/2020
FACEX, LLC
65 TEMPE CT IOWA CITY, IOWA UNITED STATES 52246
Body Incorporate

Address for service in India/Attorney address:
SRUSTISHREE NAYAK
LIC OFFICE SHANTI NAGAR PARA BLOCK CHOWCK SONEPUR, SONEPUR, ORISSA- 767017

Proposed to be Used

DELHI
Software as a service (SAAS), namely, hosting software for use by others for collecting and recording human and animal facial features and movements via computer vision and electronic sensors for use and analysis in advertising and marketing, industrial, medical, clinical, veterinary, academic, and scientific research industries; Software as a service (SAAS), namely, hosting computer software for use by others for collection of biometric data from facial movements and features of humans and animals; Software as a service (SAAS), namely, hosting facial recognition software for use by others; Software as a service (SAAS), namely, hosting software for use by others for recording and analysis of biometric data; Software as a service (SAAS), namely, hosting software for use by others for biometric data collection and analysis; Software as a service (SAAS), namely, hosting software for use by others for facial recognition and facial movement and feature recording and analysis; Development of computer software and hardware configurations and systems for use in collecting and recording human and animal facial features and movements via computer vision and electronic sensors for use and analysis in advertising and marketing, industrial, medical, clinical, veterinary, academic, and scientific research industries; Development of computer software and hardware configurations and systems for use in collection of biometric data from facial movements and features of humans and animals; Development of facial recognition computer software and hardware configurations and systems; Development of computer software and hardware configurations and systems for use in recording and analysis of biometric data; Development of computer software and hardware configurations and systems for use in biometric data collection and analysis; Development of computer software and hardware configurations and systems for use in facial recognition and facial movement and feature recording and analysis; Development of computer software and hardware configurations and systems for use in inspecting, detecting, measuring, identifying, tracking, controlling, analysis, testing, research, monitoring, reporting, and storing biometric data including eye, pupil, eye lid, mouth, ear, and other feature responses, movements, expressions, and gestures of human and animal faces collected and acquired via computer vision and electronic sensors, all for use in the fields of human-computer interaction, animal-computer interaction, human factors, product usability studies, advertising and marketing, industrial design and advertising, scientific research, psychology, psychiatry, assistive technology, medical research, clinical research, veterinary research, medical and clinical diagnosis, and therapeutic purposes: Software as a service (SAAS), namely, hosting software for use by others for inspecting, detecting, measuring, identifying, tracking, controlling, analysis, testing, research, monitoring, reporting, and storing biometric data including eye, pupil, eye lid, mouth, ear, and other feature responses, movements, expressions, and gestures of human and animal faces collected and acquired via computer vision and electronic sensors, all for use in the fields of human-computer interaction, animal-computer interaction, human factors, product usability studies, advertising and marketing, industrial design and advertising, scientific research, psychology, psychiatry, assistive technology, medical research, clinical research, veterinary research, medical and clinical diagnosis, and therapeutic purposes.
DealCloud
4536863   19/06/2020
EASYREWARDZ SOFTWARE SERVICES PRIVATE LIMITED
3rd Floor, Sector 14 Palm Courts, Gurugram - 122 002
IT enabled services
Private Limited Company
Proposed to be Used
DELHI
Design and development of computer hardware and software.
ALETHEIA

4537024  19/06/2020
CLARENCE RAYMOND DSOUZA
304, Third Floor, Acropolis, Military Road, Marol, Andheri (East) Mumbai – 400 059
Proprietor

Address for service in India/Attorney address:
PRATIK KIRIT PUJARA
04, PATIL BHAVAN, OPP AVNI NX, MANICKPUR, VASAI (W)
Used Since :14/05/2010

MUMBAI

Services Relating to Software Maintenance Services, Software Consultancy Services, Expert consultancy services in connection with computing equipment, Scientific and industrial research, Configuring Computer Hardware using software, Computer Hardware Leasing, Computer Hardware Design & Development services, Development of computer hardware and software, Providing user authentication services using biometric hardware and software technology for e-commerce transactions included in Class 42"
STHAPATYA RACHANA

4537285  19/06/2020

HEMANG MISTRY TRADING AS STHAPATYA RACHANA
301, 3 RD FLOOR, SHRI COMMERCIAL COMPLEX, OPP. LIC OFFICE, HALAR ROAD, VALSAD
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used

AHMEDABAD
ARCHITECTURE SERVICES, ARCHITECTURE CONSULTANCY SERVICES, LANDSCAPE ARCHITECTURE SERVICES; ADVISORY, EDUCATIONAL, ENGINEERING, DESIGN AND CONSULTANCY SERVICES RELATED TO ARCHITECTURE; ARCHITECTURE SERVICES FOR THE PREPARATION OF ARCHITECTURE PLANS, PREPARATION OF REPORTS RELATING TO ARCHITECTURE, RESEARCH RELATING TO ARCHITECTURE: URBAN DESIGN, RESEARCH ON URBAN PLANNING, ARCHITECTURAL AND URBAN PLANNING SERVICES, HOUSE DESIGN, URBAN DESIGN, CONSTRUCTION DESIGN, ARCHITECTURAL DESIGN SERVICES, DESIGN CONSULTANCY, BUILDING DESIGN SERVICES, CIVIL ENGINEERING DESIGN SERVICES, ARCHITECTURAL DESIGN FOR TOWN PLANNING, ARCHITECTURAL DESIGN SERVICES RELATING TO EXHIBITIONS, ENGINEERING SERVICES FOR DESIGN OF STRUCTURES,
KARSH GRAPHIC DESIGN SOLUTIONS

4537714  19/06/2020
SARATH T S
T S NIVAS KALLICODE P O AYIROOPPARA PO POTHENCODE THIRUVANANTHAPURAM 695584
KARSH GRAPHIC DESIGN SOLUTIONS
PROPRIETORSHIP

Proposed to be Used
CHENNAI
Design Services covered under class 42
DENVER HILL

4538142 19/06/2020

SHAA N RAY
U - 15, GROUND FLOOR, GREEN PARK EXTENSION, NEW DELHI -110016
SOLE PROPRIETOR

Address for service in India/Attorney address:
SONIA & ASSOCIATES
FLAT NO. 52, PLOT NO. K, BHAGWAN BUDDHA CO-OPERATIVE GROUP HOUSING SOCIETY, PUSHPANJALI ENCLAVE,
PITAMPURA, NEW DELHI-110034

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software.
SUMETR
4539244  21/06/2020
SUSHANT DHIMAN
GHAR(463), KANGRA, HIMACHAL PRADESH - 176023.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software included in class 42.
GIDS

4539261  21/06/2020
MR. ALIASGAR PANJWANI
602A, Star Apartment, Hall Village Road, Kurla (west) Mumbai 400070
Individual

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
STEMIOUS
4539401  21/06/2020
XENLABS
306 D/E, VISHAL APT, 1025, SADASHIV PETH, PUNE 411030
AN INDIAN COMPANY
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES, INCLUDING RESEARCH AND DEVELOPMENT RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; DESIGN AND DEVELOPMENT OF TELECOMMUNICATIONS SYSTEMS; PROGRAMMING OF
TELECOMMUNICATIONS SOFTWARE; ELECTRONIC DATA STORAGE AND DATA BACKUP SERVICES; ANALYSIS OF
TECHNICAL DATA; DESIGN AND DEVELOPMENT OF OPERATING SOFTWARE FOR COMPUTER NETWORKS AND
SERVERS; PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE OPERATING SOFTWARE FOR ACCESSING
AND USING A CLOUD COMPUTING NETWORK; ADVISORY SERVICES RELATING TO COMPUTER HARDWARE AND
SOFTWARE DEVELOPMENT; ADVISORY SERVICES RELATING TO ENVIRONMENTAL MONITORING AND CONTROL;
CONSULTANCY FOR DEVELOPING COMPUTER SYSTEMS, DATABASES AND APPLICATIONS; WEBSITE DESIGN AND
MAINTENANCE; PROVIDING ONLINE NON-DOWNLOADABLE SOFTWARE FROM THE INTERNET FOR MONITORING AND
CONTROL OF THE ENVIRONMENT; MATERIAL TESTING SERVICES; MATERIALS TESTING AND EVALUATION;
SCIENTIFIC RESEARCH RELATING TO ECOLOGY; ADVISORY SERVICES RELATING TO ENERGY EFFICIENCY;
RESEARCH IN THE FIELD OF ENERGY; LABORATORY TESTING; ANALYSIS OF MATERIALS; ADVISORY SERVICES
RELATING TO MATERIAL TESTING; SCIENTIFIC AND INDUSTRIAL RESEARCH, IN PARTICULAR IN THE FIELD OF
MONITORING AND CONTROL OF THE ENVIRONMENT; SCIENTIFIC RESEARCH AND DEVELOPMENT; PRODUCT
DEVELOPMENT; PRODUCT DEVELOPMENT FOR OTHERS; RESEARCH AND DEVELOPMENT FOR OTHERS;
INFORMATION AND CONSULTANCY RELATING TO ALL THE AFORESAID SERVICES.
Docufy

GRTSA TECHNOLOGIES PRIVATE LIMITED
L-176, Venture Studio, 5 th Main, sector 6, HSR Layout, Bengaluru 560100

Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Used Since: 01/01/2020

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
VLink Care

4539527    22/06/2020

VLINK INDIA PRIVATE LIMITED
N 83, Vijay Vihar, Uttam Nagar, New Delhi 110059 Correspondance Address: 698, Udyog Vihar, Phase V, Gurgaon 122016

Private Limited Company

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Used Since :17/06/2020

DELHI

Software development in the framework of software publishing,
WantsApp

4540160  20/06/2020
PRAVIN PANDURANG DIWATE
15 Adarsha colony Trimurti Nagar, Nagpur 440022, Maharashtra
Software Base All Services, Advertising & Marketing, Services Provider, Foods & Goods Delivery, Matrimonial & Events Services, HR Recruitment, Manpower Recruitment, Business Information, Job Agency
Individual

Proposed to be Used
MUMBAI
Software Base All Services, Advertising & Marketing, Services Provider, Foods & Goods Delivery, Matrimonial & Events Services, HR Recruitment, Manpower Recruitment, Business Information, Job Agency
4540741  23/06/2020

PERIPLUS TRAVEL PRIVATE LIMITED
C-2/2176, Vasant Kunj, New Delhi - 110070
Body incorporated under Indian Company Act 2013

Proposed to be Used

DELHI
Software Development, Programming and Implementation; Hosting Service; Software as a Service; Data Duplication and Conversion Service; Data Coding Service
TAASHEE LINUX SERVICES

4540944  23/06/2020
TAASHEE LINUX SERVICES PVT. LTD.
2ND FLOOR, DAMYANTHI TOWERS, HILL FORT ROAD. ADARSH NAGAR, HYDERADAD-500 063. A.P.

private limited company

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since :04/03/2009

CHENNAI

INFORMATION TECHNOLOGY SERVICES.
KchnTalk

4541806  23/06/2020

VIKAS ARORA
Ireo Grand Arch, Sector 58, Gurugram (Haryana) - 122011
INDIVIDUAL

Address for service in India/Attorney address:
VINITA SAHITYA
129 FIRST FLOOR KALYAN VIHAR DELHI - 110009, INDIA

Proposed to be Used

To be associated with:
4541810

DELHI
Design and development of computer hardware and software or applications including computer software or application for pick-up, transportation, packaging, storage, tracking and delivery of food items and consumer goods to customers; Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services.
ARC 18 ARCHITECTS

ARC 18 ARCHITECTS
# 202, AB CHAMBERS, SECTOR 70, NEAR VIVEK HIGH SCHOOL, MOHALI, PUNJAB
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Used Since :26/12/2018

DELHI
Consultancy in the field of architectural design, Design and development of computer hardware architecture, Design and development of computer software architecture, Computer-aided design services relating to architecture, Computer aided design services relating to architecture, Architectural services relating to land development, Consultation services relating to architectural planning, Preparation of reports relating to architecture, Architectural and urban planning services, Consultancy relating to architectural planning, Architectural planning and consultancy services, Architectural planning and consultancy services, Preparation of architectural plans, Architectural research services, Architectural planning services, Architectural consultancy services, Architectural planning services, Architectural design services, Architectural research, Architectural planning, Architectural consultancy, Architectural design, Architectural services
UTTHUNGA

4542703  24/06/2020

UTTHUNGA TECHNOLOGIES PRIVATE LIMITED
No. 8, 27th Cross Rd, Banashankari Stage II, Banashankari, Bengaluru, Karnataka 560070
A company registered in India under Indian Companies Act 1956.

Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Used Since :02/10/2007

To be associated with:
2432125

CHENNAI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMPUTER SOFTWARE INSTALLATION, UPDATING AND MAINTENANCE, COMPUTER SYSTEM DESIGN AND ANALYSIS, COMPUTER VIRUS PROTECTION SERVICES, RENTAL OF COMPUTER SOFTWARE, RENTAL OF WEB SERVERS, HOSTING COMPUTER SITES [WEB SITES], INSTALLATION OF COMPUTER SOFTWARE, SERVERS (RENTAL OF WEB), SOFTWARE DESIGN (COMPUTER), SOFTWARE (UPDATING OF COMPUTER) INCLUDED IN CLASS 42.
ANTHEUM

4542950  24/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, INTERNET OF THINGS AND WEB DESIGN;
DEVELOPMENT OF COMPUTER PLATFORMS; PROGRAMMING OF SOFTWARE FOR BANKING AND FINANCIAL SERVICE
SECTOR; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR USE IN THE FIELD OF
BANKING AND FINANCIAL SERVICES, INSURANCE, LENDING, STOCK MARKET OPERATIONS; PLATFORM AS A
SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR BANKING AND FINANCIAL SERVICES;
PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE CLOUD-BASED SOFTWARE FOR CONNECTING, OPERATING,
MANAGING NETWORKED BANKS AND FINANCIAL INSTITUTIONS IN THE INTERNET OF THINGS (IOT); CONSULTANCY
IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND COMPUTER SOFTWARE; DESIGN AND
DEVELOPMENT OF ELECTRONIC DATA SECURITY SYSTEMS; PROGRAMMING OF SOFTWARE FOR DATABASE
MANAGEMENT.
Avapresence
4542954  24/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, INTERNET OF THINGS AND WEB DESIGN; DEVELOPMENT OF COMPUTER PLATFORMS; PROGRAMMING OF SOFTWARE FOR CONFERENCING AND COLLABORATION THAT ENABLES PARTICIPANTS FROM DIFFERENT PARTS OF THE WORLD TO JOIN AND COLLABORATE SEAMLESSLY IN VIRTUAL ROOMS WITH THEIR PHOTOREALISTIC 3D AVATARS; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR USE IN THE FIELD OF CONFERENCING AND COLLABORATION PLATFORMS THAT ENABLE PARTICIPANTS FROM DIFFERENT PARTS OF THE WORLD TO JOIN AND COLLABORATE SEAMLESSLY IN VIRTUAL ROOMS WITH THEIR PHOTOREALISTIC 3D AVATARS; PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER SOFTWARE PLATFORMS FOR CONFERENCING AND COLLABORATION THAT ENABLES PARTICIPANTS FROM DIFFERENT PARTS OF THE WORLD TO JOIN AND COLLABORATE SEAMLESSLY IN VIRTUAL ROOMS WITH THEIR PHOTOREALISTIC 3D AVATARS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE CLOUD-BASED SOFTWARE FOR CONFERENCING AND COLLABORATION THAT ENABLES PARTICIPANTS FROM DIFFERENT PARTS OF THE WORLD TO JOIN AND COLLABORATE SEAMLESSLY IN VIRTUAL ROOMS WITH THEIR PHOTOREALISTIC 3D AVATARS IN THE INTERNET OF THINGS (IOT); CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER PLATFORMS; HOSTING PLATFORMS ON THE INTERNET.
RevenuePrime

4542962  24/06/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, INTERNET OF THINGS AND WEB DESIGN;
DEVELOPMENT OF COMPUTER PLATFORMS; PROGRAMMING OF SOFTWARE FOR INDUSTRY / ORGANISATIONS;
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR USE IN THE FIELD OF CONSUMER
PACKAGED GOODS INDUSTRY/ FMCG ORGANISATIONS; PLATFORM AS A SERVICE (PAAS) FEATURING COMPUTER
SOFTWARE PLATFORMS FOR CPG INDUSTRY/ FMCG ORGANISATIONS; PROVIDING TEMPORARY USE OF NON-
DOWNLOADABLE CLOUD-BASED SOFTWARE FOR PROVIDING INSIGHTS ON THE LEVERS OF PROMOTION, PRICING,
TRADE INVESTMENT, PORTFOLIO MIX AND MARKET INSIGHTS TO FMCG ORGANISATIONS TO REMOVE COMPLEXITY
ACROSS A FULL RANGE OF BUSINESS PROCESSES IN THE INTERNET OF THINGS (IOT); CONSULTANCY IN THE
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT
OF ELECTRONIC DATA SECURITY SYSTEMS; PROGRAMMING OF SOFTWARE FOR DATABASE MANAGEMENT.
Replete Software

4543086   25/06/2020
SHAIVAL SHRENIK SHAH
1/M "VISAMO", Pankaj Society, Ramji Mandir Road, Bhattha, Paldi, Ahmedabad - 380007
Sole Proprietor
Address for service in India/Attorney address:
MISHIKA SINGH
B 5 LGF, Kailash Colony, New Delhi 110048
Used Since :26/02/2012
AHMEDABAD
Information technology consultancy, providing information relating to computer technology and programming via a web site, web site design consultancy, updating of computer software, computer software consultancy, computer technology consultancy
aditron

4543275  25/06/2020
RITU KUMAR
17, Paschimi Marg, Vasant Vihar, New Delhi - 110057
Limited Liability Partnership (LLP) created under Limited Liability Partnership (LLP) Act 2008

Address for service in India/Agents address:
VANDANA PANKAJ
C-65, LGF, MALVIYA NAGAR, NEW DELHI-110017.

Proposed to be Used
DELHI
IT services that offers technology focused solutions.
VINIT BEDIYA
4543335 24/06/2020
BEDIYA VINIT DHARAMSHIBHAI
Radhe Krishna Apartment, Jagnanath Plot, Behind Big Bazar, 150ft Ring Road, Rajkot 360005, Gujarat, India.
Natural person
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N R HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP); Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing online facilities that gives users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network.
masai

4543480  24/06/2020

NOLAN EDUTECH PRIVATE LIMITED
C/o Instaoffice Business Solutions Pvt. 259, 2nd Floor, 6th Cross, 2nd Main, Indiranagar, Bangalore-560038
Private Limited Company

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043

Used Since :19/03/2019

CHENNAI

services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields, including technological consultancy;Education; Higher Education; Business Education; Education Services; Vocational Education; Technology Consultancy; Educational research; Educational Instructions; Further education; Consultancy in the field of education; Information relating to education; Education provided online from a computer source and all form of educational activities.
HALLYUISM

4543506 24/06/2020
M/S AVIVA KEEON PVT.LTD.
Flat No. 1904, Tower 8, Exotica Dreamville, Plot No - GH01/A, Sector 16 C, Greater Noida West, U.P., (India)

COMPANY

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 099990034747

Proposed to be Used

DELHI

Website Design, Creating Websites, Hosting Of Websites For Others On A Global Computer Network; Creating,
Maintaining And Updating Websites For Others; Technical Support For The Hosting Of Websites For Others On A Global
Computer Network; Design Of Computer Databases And Software; Design Of Internet Websites; Design Services Relating
To The Creation Of Networks; Information, Advisory And Consultancy Services Relating To All The Aforesaid Services,
Including Such Services Provided On-Line From A Computer Database Or Via The Internet Or Other Global Computer
Network, Design And Development Of Computer Software
INDIAGOLD

4543800  25/06/2020

FLAT WHITE CAPITAL PRIVATE LIMITED
A-74 Panchavati Apartment Vikas Puri New Delhi 110018

Body Incorporate

Address for service in India/Attorney address:
AHLAWAT & ASSOCIATES
A-33, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI 110024

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; design and development of computer hardware and software; computer and technology services for securing computer data and personal and financial information and for the detection of unauthorized access to data and information; business card design; computer software design; computer system analysis; conversion of data or documents from physical to electronic media; creating and maintaining web sites for others; data encryption services; development of computer platforms; electronic data storage; electronic monitoring of credit card activity to detect fraud via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; maintenance of computer software; monitoring of computer systems by remote access; monitoring of computer systems for detecting unauthorized access or data breach; monitoring of computer systems to detect breakdowns; recovery of computer data; server hosting; updating of computer software; user authentication services using technology for e-commerce transactions; all being services included in class 42.
Atoll Kinesis

4544025  25/06/2020

ATOLL SOLUTIONS PRIVATE LIMITED
#229, 2nd Floor, 2A Main, 5th Cross, New Thippasandra, Bangalore-560075, Karnataka
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/03/2018

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
DYNATRON

4544069  25/06/2020
DYNATRON SERVICES PRIVATE LIMITED
104, MITTAL CHAMBERS, 10TH FLOOR, NARIMAN POINT MUMBAI – 400021
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :19/07/1990

MUMBAI
ENGINEERING CONSULTANCY, ENGINEERING SERVICES, PRODUCT DEVELOPMENT CONSULTATION FOR INVENTORS IN THE FIELD OF ELECTRICAL, INDUSTRIAL, MATERIALS ENGINEERING, MARINE VEHICLE DESIGN AND ENGINEERING SERVICES, QUALITY CONTROL AND AUTHENTICATION SERVICES
SRIDA "a reflection of you"
4544138  25/06/2020
SRISHTI CHAWLA
WZ-47, MUKH RAM PARK EXTN., TILAK NAGAR, WEST DELHI-110018
INDIVIDUAL
Address for service in India/Agents address:
NEETA SHARMA
C-119, JAIN COLONY, PART-3, UTTAM NAGAR, NEW DELHI-110059
Proposed to be Used
DELHI
INTERIOR DESIGN SERVICES, PROJECT CONSULTATION, TURNKEY PROJECTS, GRAFFITI, LANDSCAPING, RETAIL
PRODUCT CUSTOMISATION.
Clarico

4545196   26/06/2020

EMIPRO TECHNOLOGIES PRIVATE LIMITED
Syamantaka, Second Floor, Everest Park D, Behind Jaddus, Rajkot 360005
Private Limited Company

Address for service in India/Attorney address:
AMAN SHROTRIYA
1007, Tenth Floor, Time Square, Near Ayodhya Chowk, 150 Feet Ring Road, Rajkot 360005 Gujarat IN.

Used Since :29/06/2017

AHMEDABAD

Services related to ERP Software, E-Commerce Software, Advisory Services relating to the rental of computers or Computer Software and use of Computer Software, Analytical Services relating to Computer Programmes, Calibration Services relating to Computer Software, Computer Hardware and Software Consulting Services, Computer Software Design Services, Computer Software Maintenance Services, Computer Software Programming Services and being services included in Class 42.
NUTRIVENTIA
4545227    26/06/2020
INVENTIA HEALTHCARE LIMITED
UNIT 703 AND 704, 7TH FLOOR, HUBTOWN SOLARIS, N S PHADKE MARG, ANDHERI (EAST), MUMBAI - 400069
PHARMACEUTICALS
Public Limited Company
Proposed to be Used
MUMBAI
Scientific & Research Services for medical purposes, Research & Development Services, Biological Research & Analysis and Chemical Research & Analysis
InventBiome

4545254   26/06/2020

MR. PRAFULL PRABHAKAR GADGE
at -2, JYOTIPRABHA, SAIKRUPA HOUS. SOC, SAMARTH NAGAR, KEDGAON INDUSTRIAL AREA, KEDGAON,
AHMEDNAGAR, MAHARASHTRA – 414005

TRADEMARK ACT 1999

Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA, W. NO- 11, BARIPADA, MAYURBHANJ, ODISHA, PIN-757001

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and
industrial design services; Quality control and authentication services; Design and development of computer hardware
and software
SOUL – SUV Owner’s United League

4545317    26/06/2020
TATA MOTORS LTD.
Bombay House, 24 Homi Mody Street, Hutatma Chowk, Mumbai 400 001.
A company incorporated under the laws of India.
Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
To be associated with:
2660727
MUMBAI
Creating and maintaining web sites, hosting websites.
WULF

4545348  26/06/2020
PRABUDDHA PAUL TRADING AS WULF ARTS INC
Bonoshree Apartment, P-25 Sagar Manna Road, Parnashree, Kolkata-700060, West Bengal.
AN INDIAN SINGLE FIRM
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Used Since :13/08/2016

KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Design and development of computer hardware and software, Brand design, Packaging design, Brochure design, Industrial design, Design consultation; being all included in class 42.
OCIMUM LABS

4546120  26/06/2020

M/S. OCIMUM LABS PRIVATE LIMITED
Plot 60, Flat No. 202, Satish Happy Homes, Jayanagar Kukatpally, Hyderabad – 500072
Private Limited company

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033
Used Since :04/07/2018

CHEMICAL RESEARCH, TECHNICAL AND SCIENTIFIC RESEARCH, RESEARCH OF PHARMACEUTICALS TESTING OF PHARMACEUTICALS INCLUDED IN CLASS 42.
BAJAJ OPEN NEW LIFE

4546213  26/06/2020
BAJAJ ELECTRICALS LIMITED
45/47, VEER NARIMAN ROAD, FORT, MUMBAI-400001.
a company incorporated under the Companies Act, 1913

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, Oval by Galaxy, Cambata Building, 5th Floor (East Wing), M.K. Road, Churchgate, Mumbai 400020

Used Since :24/09/2019

MUMBAI

Services relating to Scientific and technological services and research and design relating thereto; Consultancy in the field of energy saving, solar plant, solar street lighting, façade and architectural lighting solutions, smart lighting and integrated business management; all being services included under class 42.
ISSHOKENMEI

4546229  26/06/2020

RENU MANCHANDA
G-161, BEHIND PVR CINEMAS, VIKAS PURI, PIN CODE- 110018 NEW DELHI

Individual

Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
MELODRAMA STUDIOS
4546503    26/06/2020
MELODRAMA MOVIES PRIVATE LIMITED
Plot No. 61, Flat No. 502 Vamsiram Building, Jyathi Suraja Homes, Hno.8-3-1074, Srinagar Colony, Hyderabad, 500073, Telangana
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :04/12/2018
CHENNAI
Graphic design; Graphic illustration design; Graphic design services; Computer aided graphic design services;
Development of application software for delivery of multimedia content; Special effects design.
GRABIND
4546708    27/06/2020
GRAB DIGITECH PRIVATE LIMITED
Office No. 306, Near Living Room, Chincholi Bunder Road, Malad West, Mumbai-400064
COMPANY
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as covered under class 42.
GRABPAY

4546710    27/06/2020
GRAB DIGITECH PRIVATE LIMITED
Office No. 306, Near Living Room, Chincholi Bunder Road, Malad West, Mumbai-400064
COMPANY

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as covered under class 42.
GRABEXPRESS
4546721  27/06/2020
GRAB DIGITECH PRIVATE LIMITED
Office No. 306, Near Living Room, Chincholi Bunder Road, Malad West, Mumbai-400064
COMPANY
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as covered under class 42.
NEUROJAVA

4547259  27/06/2020
ARCHANA GANDHI
602, Sarita Apartments, Road number 4, Banjara Hills, Hyderabad 500034
Individual

Address for service in India/Attorney address:
JINU MERLYN ABRAHAM
C-360, Hub and Oak, Defence Colony, New Delhi 110024
Used Since : 01/06/2020

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
ILUSTRIM

4547523    27/06/2020
JESTIN JOHN
AZCHANGATTIL HOUSE, NEAR ST. MARYS CHURCH, KARUVANNOOR PO, THRISSUR, PIN 680711, KERALA
An Indian National

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Consultancy relating to the design, programming and maintenance of computer software; Scientific and technological services and research and design relating thereto; Hosting of digital content, namely, on-line journals and blogs; Hosting multimedia educational content; Programming of educational software; Innovation consulting services, namely, advising others in the areas of product development; Computer software consultancy; Computer programming consultancy; Consultancy relating to computer software maintenance; Consultancy in the field of computer systems analysis; Consultancy relating to the updating of computer software; Consultancy relating to the recovery of computer data; Consultancy in the field of computer system analysis; Consultancy in the field of computer system integration; Computer and Internet security consultancy and data encryption services; Consultancy relating to the design and development of computer database programmes; IT programming services; Information technology [IT] consultancy services; Hosting websites; Hosting online web facilities for others for conducting interactive discussions; Creating, designing and maintaining websites.
ISOMETRIC SOLUTIONS

4547836  28/06/2020

ISOMETRIC SOLUTIONS
004, Eshwari Emerald Apartments, 6th E Main, Gauravanagar, J P Nagar 7th Phase-560078

PARTNERSHIP FIRM

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan, 100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, ANALYSIS AND EVALUATION OF PRODUCT DESIGN, CONSUMER PRODUCT DESIGN SERVICES, INDUSTRIAL PRODUCT DESIGN SERVICES, NEW PRODUCT DESIGN SERVICES WITH EMPHASIS ON ATTACHING POCKETS WITH MEMORIAL SIGNIFICANCE TO THE DESIGNED GOODS, PRODUCT DESIGN AND DEVELOPMENT IN THE FIELD OF INDICATE SUBJECT MATTER OR FIELDS, INCLUDED IN CLASS 42.
SQUADSTACK

4548130  29/06/2020

SquadRun Inc.
1013 Center Road Suite 403-b, Wilmington, Delaware 19805
Company Incorporated under the Laws of Delaware State of United States of America

Address for service in India/Attorney address:
RUPIN BAHIL
S-110, 2nd Floor, Greater Kailash Part 2 New Delhi 110048

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software. Data structuring solutions for companies through a combination of artificial intelligence and a crowd sourced workforce. Crowd sourced workforce; business assistance in relation to inbound and outbound calling operations like lead qualification, data collection, tele surveys; business management and organization outsourcing services in the nature of; computer software & business consultancy; business efficiency expert services; providing business information via a website and downloadable mobile software; business management assistance; compilation of information into computer databases; data search in computer files for others; systemization of information into computer databases; updating and maintenance of data in computer databases; consumer to consumer marketplaces; customer persona - e commerce; business to customer marketplace; providing website for tech support, namely, help desk services for it infrastructure support, data backup services,and computer consultancy; Data labeling and Data tagging; Computer services, namely, providing an interactive web site featuring technology that allows users to consolidate and manage social networks, accounts, and connections to existing and emerging application programming interfaces (APIs); Software as a service (SAAS) services featuring software for reporting, sharing, uploading, downloading, editing and transmitting lead generation data in the field of real estate; scientific and technological services, namely, developing, mobile software applications, web-based software applications, software application for use in customer relationship management and enterprise sales, software application for improving productivity of sales teams, software application to provide statistical analysis, produce notifications and reports; rental of computer applications; recording data for others on optical, digital and magnetic media for electronic storage; maintenance of software applications; customization of software applications.
Prashikshanam

4548578  29/06/2020

AVINASH KUSHWAHA
S. No.335, Flat No.33A, 4TH Floor, Riddhi Siddhi Apartment, Vaiduwadi, Hadapsar, 411028 Pune

Individual

Address for service in India/Attorney address:
PARMESHWAR PRASAD PATEL
near manorama dairy,beside jora talab,Ashok Nagar, Sarkanda, bilaspur,C.G

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
Mobistay
4548675  29/06/2020
RAGHAVENDRA GANIGAQ
17, Aditi, 4th Lane, 7th Cross, Teachers Colony 1st Stage, Opp DSI Road, Bangalore, Karnataka - 560078
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SCIENIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
RAISE

4548749  29/06/2020

ENERGY EFFICIENCY SERVICES LIMITED
4th floor, Sewa Bhawan, R. K. Puram, New Delhi - 110066
A company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI
Design and development of air-conditioning and ventilation system; Consulting services in the fields of engineering, environmental assessment, environmental management, environmental abatement and remedial action, environmental safety, and architecture for infrastructure, environment, energy facilities and design/build; Design and development of air-conditioning and ventilation system to improve the indoor air quality of buildings for healthy and energy efficient buildings; Design and development of air quality monitoring system; Providing technological advisory services air-conditioning and ventilation services, air quality monitoring services; Testing or research on prevention of indoor air pollution;
EESL

4548752  29/06/2020
ENERGY EFFICIENCY SERVICES LIMITED
4th floor, Sewa Bhawan, R. K. Puram, New Delhi - 110066
A company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
3298189

DELHI
Design and development of air-conditioning and ventilation system; Consulting services in the fields of engineering, environmental assessment, environmental management, environmental abatement and remedial action, environmental safety, and architecture for infrastructure, environment, energy facilities and design/build; Design and development of air-conditioning and ventilation system to improve the indoor air quality of buildings for healthy and energy efficient buildings; Design and development of air quality monitoring system; Providing technological advisory services air-conditioning and ventilation services, air quality monitoring services; Testing or research on prevention of indoor air pollution;
VIGOPS

4549203  29/06/2020

VIGILITY TECHNOLOGIES PRIVATE LIMITED
279, Shiv City Near Hanuman Mandir, Indore, Madhya Pradesh - 452012
Private Limited Company

Address for service in India/Attorney address:
AASIM MEHTI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
MCDX

4549666  30/06/2020
CONSORT DIGITAL PRIVATE LIMITED
L-42, LAJPAT NAGAR-II NEW DELHI 110024
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051

Proposed to be Used
DELHI
Design and Development of computer hardware and software included in this class only.
YENEPOYA FOUNDATION FOR TECHNOLOGY INCUBATION

YENEPOYA FOUNDATION FOR TECHNOLOGY INCUBATION
Yenepoya (Deemed to be University), Deralakatte, Mangalore 575018, Karnataka
A Company registered under Sec. 8 of Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since: 23/05/2019

CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, PROVIDING MEDICAL AND SCIENTIFIC RESEARCH INFORMATION IN THE FIELD OF PHARMACEUTICALS AND CLINICAL TRIALS.
YENEPOYA TECHNOLOGY INCUBATOR

4549967    30/06/2020

YENEPOYA FOUNDATION FOR TECHNOLOGY INCUBATION
Yenepoya (Deemed to be University), Deralakatte, Mangalore 575018, Karnataka
A Company registered under Sec. 8 of Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since : 23/05/2019

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL
ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, PROVIDING MEDICAL AND
SCIENTIFIC RESEARCH INFORMATION IN THE FIELD OF PHARMACEUTICALS AND CLINICAL TRIALS
PLATEAR

4549976  30/06/2020
AAHANA DECOR PRIVATE LIMITED
House No. 786, Sector-6
COMPANY

Address for service in India/Attorney address:
S.K. BATRA & ASSOCIATES
3393,IIIrd Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi-110008

Proposed to be Used
DELHI
Interior decorating, Interior decor design, Interior decoration consultation, Interior decorating design, Design of interior decor, Design of interior decoration, Architectural design for exterior decoration, Architectural design for interior decoration, Design of interior decor for shops, Design services relating to interior decoration, Design services relating to interior decorating for homes, Design services relating to interior decorating for offices, Design of ornamental structures, Design of ornamental layouts, Decor (Design of interior -)
eYugg

4550529  30/06/2020

GEETHA RAME GOWDA
DOOR NO: 2173, GEETHA VILLA, 13TH CROSS, ARKAVATHI LAYOUT 7TH BLOCK, JAKKUR VILLAGE, JAKKUR, BENGALURU - 560064, KARNATAKA, INDIA.

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software,Hosting websites
KEVADEALS

4550594   30/06/2020
MR. KARAN GOEL PROPRIETOR OF KEVA INDUSTRIES
Plot No-1, G.T. Road, Near Octroi Post Sahnewal, Ludhiana- 141120 Punjab
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :19/04/2019
DELHI
Web design ; Website design ; Web page design ; Web portal design ; Web site design ; Web design services ; Website design services ; Website design consultancy ; Design of websites ; Web site design consultancy ; Design of web sites ; Web page design services ; Design of web pages ; Design of web portals ; Web site design services ; Homepage and webpage design ; Design and programming of websites ; Design of homepages and websites ; Design and creation of websites ; Creating, designing and maintaining websites ; Designing websites for advertising purposes ; Design of homepages and web pages ; Design of homepages and web sites ; Design and development of web pages ; Design and hosting of web portals ; Software rental ; Software repair ; Software consultancy ; Software research ; Software design ; Software development ; Software engineering ; Software authoring ; Leasing of software ; Computer software upgradation ; Computer software repair ; Customizing computer software ; Computer software leasing ; Software design services ; Computer software updating ; Computer software consultancy ; Computer software design ; Installation of software ; Computer software research ; Software development services ; Design of software ; Rental of software ; Maintenance of software ; Software maintenance services ; Computer software installation
Kent A 2 Z Stores

4550679    30/06/2020

MAHESH GUPTA
H-35, South Extensions, Part-1, New Delhi-110049
Individual

Address for service in India/Attorney address:
RAJESHWARI HARIHARAN

Proposed to be Used
To be associated with:
1443179

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Kent A 2 Z Shops

MAHESH GUPTA
H-35, South Extensions, Part-1, New Delhi-110049
Individual

Address for service in India/Attorney address:
RAJESHWARI HARIHARAN

Proposed to be Used
To be associated with:
1443179

DELI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
MARIMAC

4551604 01/07/2020
MARIMAC SERVICES LLP
1ST FLOOR, RANI SULTANATE PLAZA, M G MARG, NEAR SAHU CINEMA, HAZRAT GANJ, LUCKNOW, U.P.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Architectural Services; Design Services; Interior Designing; Provision Of Architectural, Design & Interior Designing Consultancy & Research Services.
SQUADCAST
4552025  01/07/2020
SQUADCAST INDIA PRIVATE LIMITED
B-402, Sree Casa Grande APTS Amani Bellandur Khane Bangalore Bangalore KA 560103 IN
Private Limited Company
Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2,Gurugram-122001, Haryana
Used Since :28/05/2017
CHENNAI
Design and development of computer hardware and software; IT programming services and information technology [IT] consulting services; software development, programming and implementation; cloud computing; development of software solutions for internet providers and internet users.
SEEDTOSCALE

4552128  01/07/2020

ACCEL INDIA MANAGEMENT COMPANY PRIVATE LIMITED
No. 886/A, 6th Cross, 6th Block, Opposite the Koramangala Club, Bangalore -560095

Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Proposed to be Used

CHENNAI

Hosting of weblogs [blogs]; Hosting online facilities for conducting interactive discussions; Hosting of digital content on the internet; Providing technology consultancy services.
DAIRY DIARY

4552152 01/07/2020
AJAY SOOD S/O. SH. TRILOK CHAND SOOD
PROPRIETOR OF M/S. DAIRY DIARY ENTERPRISES AT- B-505, BRIGADE PALMSPRINGS, J P NAGAR 7TH, BANGALORE-560078
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
VICHARVEDA

4552283  01/07/2020
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Creating and maintaining websites, hosting websites providing web portal search, designing and development of
computer software, computer programming, hosting digital content on the internet, conversion of texts to digital format,
cross-platform conversion of digital content into other forms of digital content
Houzlook

4552878  02/07/2020

UNIHEIGHTS INTERIO PVT LTD.
1st Floor, 1576, 27th Main Road, Sector 2, HSR Layout, Bangalore: 560102

Company

Address for service in India/Attorney address:
ASCURIO
D3-301, Rutu Park, Near Brindawan Society, Thane West 400601, Maharashtra, India

Proposed to be Used

MUMBAI

Interior Design; Designs of interior décor; Consultancy in respect of interior designing and home décor products;
Electronic data storage of information of interior designing and home décor products; Graphic art design; Graphic design
of promotional materials; Providing information on computer technology and programming via a website in respect of
home décor products; Providing information on computer technology via a website for advertising, promotion, and
providing a medium for searching, selecting and purchasing the home décor products; Providing medium on the website
for making a personalized profile of the customer for searching, selecting and purchasing the home décor products;
Styling; Computer software Technical support in respect of selling of home décor products.
Splitsvilla

4553070   02/07/2020
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILEPARLE (EAST), MUMBAI-400057
A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
MUMBAI
BALAARKA

4553581    02/07/2020

JAYANT JANGID
M/s. Balaarka 186-A, Behind Sancheti Hospital, Baldev Nagar, Jodhpur, Rajasthan State, India - 342001
A Sole Proprietary Concern

Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.

Used Since :28/03/2015

To be associated with:
3291832

AHMEDABAD

Architectural and Engineering services, Design services relating to interior decoration,designing services, Landscape designing and gardening, Engineering Drawings, urban planning,Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Design and development of software for control, regulation and monitoring of solar energy systems
4554920  03/07/2020

NEXTGEN UNICORN PRIVATE LIMITED
Plot No 23, Sec-18, HSIDC, Maruti Ind, Gurgaon, Gurgaon - 122015 Haryana
PVT.LTD.

Address for service in India/Attorney address:
IPR SOLUTIONS
OFFICE NO B 10 1st FLOOR BHAWANI MARKET NEAREST SECTOR 18 METRO NOIDA 201301

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4555162  03/07/2020
YAMAN KAUSHIK
2586, SECTOR-9A, BAHADUR GARH, JHAJJAR, HARYANA, 124507
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Graphic designing, Website development, Digital asset management, Hosting digital content on the Internet, Animation design services, Animation design, Animation design for others, Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
4555486 03/07/2020

ZERONERY TECHNOLOGIES PRIVATE LIMITED
R NO.144/B, PRABHAT CHAWL GANESH NAGAR, JAGDISH SETTY ROAD KANDIVALI WEST, MUMBAI, MAHARASTRA-400067

PRIVATE COMPANY

Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6, FIRST FLOOR, ARYA SCHOOL BUILDING, PANIPAT -132103

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
Proposed to be Used

DELHI

updating of computer software; consultancy in the design and development of computer hardware; creating and maintaining web sites for others; electronic data storage; Software as a service [SaaS]; providing information on computer technology and programming via a web site; cloud computing; development of computer platforms; design and development of electronic language translation dictionaries and databases; cartography services; platform as a service [PaaS]; research and development of new products for others; computer security consultancy; scientific research; information technology [IT] consultancy.
Proposed to be Used

MUMBAI
ARCHITECTURAL SERVICES, ARCHITECTURAL CONSULTATION, AUTHENTICATING WORKS OF ART, BACTERIOLOGICAL RESEARCH, BIOLOGICAL RESEARCH, CALIBRATION [MEASURING], CARTOGRAPHY SERVICES, CHEMICAL ANALYSIS, CHEMICAL RESEARCH, CHEMISTRY SERVICES, CLINICAL TRIALS, CLOUD SEEDING, CLOUD COMPUTING, COMPUTER RENTAL, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, COMPUTER SYSTEM ANALYSIS AND DESIGN, COMPUTER SOFTWARE CONSULTANCY, COMPUTER VIRUS PROTECTION SERVICES, COMPUTER TECHNOLOGY CONSULTANCY, CONSTRUCTION DRAFTING, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, URBAN PLANNING, WEATHER FORECASTING.
1749090  30/10/2008
THE QUIZNOS MASTER LLC
trading as ;THE QUIZNOS MASTER LLC
1001 17th Street, Suite 200, Denver, CO 80202
MANUFACTURER & MERCHANT
A LIMITED LIABILITY COMPANY ORGANIZED IN THE STATE OF DELAWARE
Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25
Used Since :13/06/2006
DELHI
RESTAURANT SERVICES; CATERING SERVICES.
MBD ZEPHYR
1953194  20/04/2010
BRIGHT ENTERPRISES PVT. LTD.
trading as ;BRIGHT ENTERPRISES PVT. LTD.
GULAB BHAWAN,6- BAHADUR SHAH ZAFAR MARG, N. DELHI.-110002
MANUFACTURERS,MERCHANTS
A COMPANY INCORPORATED AND EXITING UNDER THE LAWS OF THE REPUBLIC OF INDIA
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :01/08/2006
To be associated with:
1781957
DELHI
Rental of temporary accommodation, hotels, boarding houses, restaurants, hotel reservations, bar services, snack bars, self service restaurants, fine dining restaurants.
Raisina Grand

2011635  20/08/2010
M/S. SHEEL FOODS LTD.
PLOT NO. 6 & 7, SECTOR - 29, GURGAON, HARYANA
AN INDIAN ORIGIN COMPANY

Address for service in India/Attorney address:
LAKSHYA LAW GROUP
B-28, SECTOR-53, NOIDA, U.P.-201304

Proposed to be Used
To be associated with:
2011634

DELHI
HOTELS, MOTELS, RESTAURANT, CAFETERIA, LOUNGE, BAR, RESORT, LODGING, CONFERENCES, EXHIBITIONS, PROVISION OF FACILITIES FOR MEETINGS, TEMPORARY ACCOMMODATION* BEING SERVICES INCLUDED IN CLASS 43.
3368560   20/09/2016
SAMEER H. BARABDE

A9 Shubham, Juhu Versova Link Road, Andheri (West), Mumbai - 400053.

Service providers

Address for service in India/Attorney address:

TRELEX IP
14, Shree Sanman, Juhu Versova Link Road, Andheri West, Mumbai- 400053

Used Since :18/06/2015

MUMBAI
SERVICES RELATING TO PROVIDING OF FOOD AND DRINK; CATERING AND RESTAURANT SERVICES; PROVIDING OF FOOD COUNTERS, CAFETERIAS, FAST FOODS, SNACK BARS, PUBS, BARS, TEMPORARY ACCOMMODATION IN HOTEL, MOTEL, RESORT; BANQUET SERVICES; PROVIDING OF BOARDING AND LODGING SERVICES; HOSPITALITY SERVICES INCLUDED IN CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.PUNJAB.
3471043  31/01/2017
MR. DHANVEER SINGH
Mirapur Bypass, Muzaffarnagar, Pin Code - 251315
Service Provider
(An Individual - An Indian Resident)
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :24/07/2002
DELHI
Providing restaurant services, services for providing food and drink, temporary accommodation
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
AKSHAY ASHOK KAWADE
trading as ;FIT EATS
GRAN EXITO BUILDING, SHOP NO.4, B.T. KAWADE ROAD, BEHIND AXIS BANK, PUNE 411001, INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
SNEHAJA N. AVHAD
Flat S-304, Mayurnagari, Phase 2, Pimple Gurav, Pune, Maharashtra - 411061
Used Since :22/10/2016
MUMBAI
PROVIDING FOOD AND DRINK RUNNING OF HOTEL, CAFES, SNACK AND OTHER TYPES OF FOOD OUTLETS OUTDOOR CATERING SERVICES PROVIDING FOOD ORDERING SERVICES ONLINE, MONTHLY AND WEEKLY MEAL PLAN, AND ALL OTHER HOTEL RELATED SERVICES
3477907   08/02/2017
PANKAJ INDER BALWANI
UNIT-46, BANER VASANT VIHAR, S.NO. 90, BANER, PUNE - 411045
Services for providing food and drink;
INDIVIDUAL
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD,
KOTHRUD, PUNE - 411 038.
Used Since :11/01/2017
To be associated with:
3462569, 3473794, 3473852
MUMBAI
Services- Services for providing food and drink; Temporary accommodation
3615272  18/08/2017
NITIN MOHAN KAMATH
E-10/2 VASANT VIHAR, NEW DELHI- 110057
Sole Proprietor

Address for service in India/Attorney address:
AMICUS IP
54, 3RD FLOOR, NRI COMPLEX, G.K.-IV, NEW DELHI-110048

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK IN RESTAURANTS; RESTAURANT, BAR AND COCKTAIL LOUNGE SERVICES.

Applicant is claiming rights over the mark in all colours.
3649116 04/10/2017
CHIRAG K. SHAH
trading as ;MONIKA PIZZA AND FAST FOOD
2, BALAJI COMPLEX, PRABHAT CHAR RASTA, WAGHODIA ROAD, VADODARA - 390019 GUJARAT INDIA
Used Since :16/02/2017
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3669417  03/11/2017
ADITYA VIKRAM DHIRANI
C - 99, DEFENCE COLONY, NEW DELHI - 110024
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Proposed to be Used
DELHI
PROVIDING OF TEMPORARY ACCOMMODATION
The mark should be used as a whole
CHILIZ THE PIZZA SHOP

3692534  01/12/2017

CHILIZ THE PIZZA SHOP
OPPOSITE KASHMIR UNIVERSITY GATE, HAZRATBAL SRINAGAR, JAMMU AND KASHMIR
Partnership Firm

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Used Since :26/08/2013

DELHI
Restaurant Services
3700815  12/12/2017
PARDEEP KUMAR
150/20 Nai Abadi, Basai Road, Gurgaon, Haryana - 122001
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Fast food restaurants.
mark shall be used as represented
DILBAGH

3709503   22/12/2017
SOM FRAGRANCES PVT. LTD.
32-A, SARESH BAGH, KANPUR, U.P.
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
SERVICES OF HOTELS, RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION SERVICES.
WINE VILLA
3757478    19/02/2018
MR. MICKY CHOTTU PANJWANI TRADING AS: WINE VILLA
14D, WELLINGTON VIEW, SANE GURUJI MARG, TUSIWADI, TARDEO, MUMBAI- 400034, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT & BAR, CAFE AND CAFETERIA SERVICES
3817352  26/04/2018
INDOSPIRIT BARS PRIVATE LIMITED
B-230, POCKET B, OKHLA I, OKHLA INDUSTRIES AREA NEW DELHI-110020
PRIVATE LIMITED

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since : 21/06/2016

DELHI
Services For Providing Food And Drinks, Restaurant, Pub, Temporary Accommodation, Hotel, Hospitality Etc.
3826096 07/05/2018
KISHAN THAKUR TRADING AS PROFESSIONALS CATERERS
279, KAROL BAGH, BASANT ENCLAVE, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Temporary Accommodation; Banqueting Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
KAVERI EXPRESS

3826098  07/05/2018
KISHAN THAKUR TRADING AS PROFESSIONALS CATERERS
279, KAROL BAGH, BASANT ENCLAVE, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/11/2014

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Temporary Accommodation; Banqueting Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
3834761  16/05/2018
DIPTY MANILAL DHARIA
52, At Post Birwadi, Tal Mahad, Dist Raigad, Maharashtra - 402302
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
3835318 17/05/2018
WHITE CASTLE HOSPITALITY PRIVATE LIMITED
11, Dr. Rajendra Prasad Sarani (Clive Row), Kolkata-700 001, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :30/09/2017
KOLKATA
Restaurant services; Preparation of food and beverages; Providing food and drink; Take away food services; Fast-food restaurant services; Self-service restaurants; Juice bars; Restaurant reservation services; Providing banquet and social function facilities for special occasions; Rental of function & meeting rooms; Hotel, motel, resort, tourist home, guest house, bar, café, snack bar, cafeteria, canteen and catering services; Rental of holiday homes; Hotel & temporary accommodation reservations; Holiday camp services [lodging]; Ice cream parlours.
3836520  18/05/2018
SH. PARVESH KUMAR
trading as ;RAHUL EGGS
B-4/38A, LAWRENCE ROAD, KESHAV PURAM, DELHI-110035
SERVICE PROVIDERS
Address for service in India/Attorney address:
VARUN MEHAWAT
B-4/286A, LAWRENCE ROAD, KESHAV PURAM, NEW DELHI-110035
Used Since :15/05/1990
DELHI
PROVIDING OF FOOD MADE OF EGGS AND OTHER ITEMS, RESTAURANT, CAFE, SNACK BAR AND OTHER FOOD OUTLET, OUTDOOR CATERING
3837026  18/05/2018

SUKHJIT SINGH
B-62, FIRST FLOOR, UDAY VIHAR, NILOTHI EXTN-110041

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Services for providing food and drink; Temporary accommodation
3837313  19/05/2018
MANNIK ENTERPRISES.
SHOP NO.-4, BLOCK-A4, CSC MARKET, MAIN ROHTAK ROAD, PASCHIM VIHAR, NEW DELHI-110063.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts,
Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in
class 43.
3838245  21/05/2018
GOODEARTH DESIGN STUDIO PRIVATE LIMITED
Tulsi Farm, Mandi Road Sultanpur Estate, Mehrauli, South Delhi, New Delhi 110030
a company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK: CAFÉ SERVICES, CAFETERIA SERVICES, CANTEEN SERVICES AND RESTAURANT SERVICES
VICTORIA

3839265  21/05/2018

VICTORIA GIRLS SENIOR SECONDARY SCHOOL (MANAGED BY DELHI DIOCESAN TRUST ASSOCIATION)
6, RAJPUR ROAD, DELHI 110054

A Minority Institution

Address for service in India/Attorney address:

(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006

Used Since: 01/04/1868

DELHI

HOSTELS, TEMPORARY ACCOMMODATION AND PROVIDING OF FOOD AND DRINK (CANTEEN)
VICTORIA GIRLS

3839266    21/05/2018
VICTORIA GIRLS SENIOR SECONDARY SCHOOL (MANAGED BY DELHI DIOCESAN TRUST ASSOCIATION)
6, RAJPUR ROAD, DELHI 110054
A Minority Institution

Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/04/1868

DELHI
HOSTELS, TEMPORARY ACCOMMODATION AND PROVIDING OF FOOD AND DRINK (CANTEEN)
HOLY WATER

3839791  22/05/2018
HIMALAYAN HOTELS PRIVATE LIMITED
237, VEERBHADRA ROAD, RISHIKESH
BODY INCORPORATE

Address for service in India/Attorney address:
OPTIMUS LEGAL
P-26, Lower Ground Floor, Green Park Extension, New Delhi - 110016

Used Since : 15/11/2015

DELHI

Services for providing food and drink; Temporary accommodation
UTTARA
3839820 22/05/2018
HIMALAYAN HOTELS PRIVATE LIMITED
237, VEERBHADRA ROAD, RISHIKESH
BODY INCORPORATE
Address for service in India/Attorney address:
OPTIMUS LEGAL
P-26, Lower Ground Floor, Green Park Extension, New Delhi - 110016
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
DILLI FOOD FACTORY

3841338  23/05/2018
CAPT. RAKESH WALIA
Penthouse 909 (Vasto) Mahagun Maestro F-21A, Sec-50, Noida Uttar Pradesh
SINGLE FIRM

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Hospitality services[accommodation & Food & Drinks]; Hotels
3842010    24/05/2018
CLEVER TRUTH LIFESTYLE PRIVATE LIMITED
BR-301,81 HIGH STREET MALL, SEC -81, FARIDABAD-121001
The Trade Mark Act 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3843495  25/05/2018

MD EJAZ ANWAR
NH- 31, LINE BAZAR , PURNEA,
Service Provider
proprietor

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Restaurant Services Catering services, Services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation. food and drink catering self-service restaurants snack-bars
3843774  26/05/2018
KIRTI HATTAR PROP OF M/S PLAZA TENT HOUSE
E-5/24, KRISHNA NAGAR, DELHI-51
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
SERVICES IN RENTAL OF FURNITURE, TENT HOUSE, LIGHTING, IN CLASS 43
3844411  26/05/2018
RENU MEHRA
30, Golden Enclave, Block-B, Near M.C. Park, Zirkpur
Individual

Address for service in India/Attorney address:
DINESH KHURANA
1306, SECTOR-17, URBAN ESTATE, JAGADHRI, YAMUNA NAGAR

Proposed to be Used
DELHI
Services for providing food and drinks including in Class 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
NAMASKARAM

3844606  27/05/2018
PUNEET BANSAL
D-20, PUSHPANJALI ENCLAVE, PITAM PURA, NEW DELHI-110034
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
3845681  28/05/2018
MR. KUNAL DEWANI TRADING AS K.D. FOODS
SHOP NO 1, 307, JANAKPURI, BAREILLY - [U.P.].
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/04/2018

DELHI
SERVICES FOR FOOD AND DRINK AND TEMPORARY ACCOMMODATION INCLUDED INCLUDED IN CLASS 43
KOFFEE WITH KURTA

3849488  01/06/2018
PRABHAT KUMAR PANDEY
12/37, YAMAN, SAHARA STATES, JANKIPURAM, LUCKNOW
proprietor

Address for service in India/Attorney address:
PARIOSH KUMAR SINGH
139, BLOCK K, LAWYERS CHAMBERS TIS HAZARI COURTS, DELHI-54

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THE SAVERA PARK
3850031  02/06/2018
S. HARMEET SINGH PROPRIETOR OF M/S THE SAVERA PARK
25-B, 100 FOOTI ROAD, AMRITSAR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Proposed to be Used
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, HOTELS, MOTELS, RESORT HOTEL SERVICES, ARRANGING OF BANQUETS, CAFÉS AND CATERING SERVICES INCLUDED IN CLASS-43.
SEAVEN SEA

3851310  04/06/2018

MANPREET SINGH S/O MR. PRITAM SINGH
B2-32 PASCHIM VIHAR, NEW DELHI-110063
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, MOTEL AND CONCIERGE SERVICES, OPERATING HOTELS, MOTELS AND RESORTS, RESTAURANT, CATERING, CANTEEN AND BAR SERVICES, HOLIDAY CAMP SERVICES [LODGING], RENTAL OF TEMPORARY ACCOMMODATION AND COOKING APPARATUS RESERVATION SERVICES FOR TEMPORARY ACCOMMODATION, PROVISION OF CONFERENCE, EXHIBITION AND MEETING SERVICES AND AMENITIES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, AS INCLUDED IN CLASS -43.
revo-ex

3851357  04/06/2018
REVO-EX.COM
8021, D-8, VASANT KUNJ, SOUTH WEST DELHI, NEW DELHI-110070.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Used Since :20/02/2016

DELHI
FOOD & DRINK; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SELF-SERVICE RESTAURANTS, SNACK-BARS, SOCIAL CLUBS; CATERING SERVICES; BAR SERVICES; CAFES & CAFETERIAS; ICE CREAM PARLOURS; RENTAL OF TEMPORARY ACCOMMODATION & MEETING ROOMS; RESORTS & LODGING SERVICES; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; RENTAL OF TENTS, TRANSPORTABLE BUILDINGS; RESERVATIONS (TEMPORARY ACCOMMODATION); TOURIST HOMES; PROVIDING CAMPGROUND FACILITIES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3852055   05/06/2018
SIKKA HOTELS & RESORTS PRIVAE LIMITED
C-60, SIKKA HOUSE, PREET VIHAR, NEW DELHI - 110092
SERVICE PROVIDERS
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI
Used Since :30/05/2018
DELHI
HOTEL/RESORTS & RESTAURANT
SHIVANI MALIK
104, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110003
INDIVIDUAL

Address for service in India/Attorney address:
AMARJIT & ASSOCIATES
SUITE 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI-110 005
Used Since :25/04/2017

DELHI
PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMODATION
MAKEMYTRIP (INDIA) PRIVATE LIMITED

UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027

A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:

SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :28/05/2018

DELHI

Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
ARIJIT DUTTA
trading as ;PRIYA CINEMA-VAULT
95,RASHBEHARI AVENUE,KOLKATA-29,WEST BENGAL,INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :16/11/2014
KOLKATA
PROVIDING SERVICES OF FOOD, DRINK AND TEMPORARY ACCOMMODATION(NIGHT CLUB AND LOUNGE BAR)
Trade Marks Journal No: 1959,  03/08/2020   Class 43

3853346  06/06/2018
AMARJIT SINGH TULI
24, NEW MARKET, WEST PATEL NAGAR, NEW DELHI - 110008
SOLE PROPRIETOR

Address for service in India/Attorney address:
TRADE MARK PROTEC CO.
A - 501, YOUNG AHERIA G.G.H.S. LTD, PLOT NO. 2, SECTOR - 7, DWARKA, NEW DELHI - 110075
Used Since :16/05/1999

DELHI
SERVICES FOR PROVIDING FOOD & DRINKS INCLUDING RESTAURANTS, HOTELS
MARS ENTERPRISES.
2218-19, HARDHYAN SINGH ROAD, KAROL BAGH, NEW DELHI-110005.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

**Proposed to be Used**

**DELHI**
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3855003  08/06/2018
ABHISHEK SRIVASTAVA
C-302, NEEL PADAM KUNJ, OPP. DABUR SECTOR-1, VAISHALI, GAZIABAD-201010, U.P. INDIA
SERVICE PROVIDERS
Used Since :01/01/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3856347  11/06/2018
MR. DAKSHAY JOLLY.
F-104, RAJOURI GARDEN, NEW DELHI-110024.
INDIVIDUAL NAME.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Bars, Hotels, Club, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
ALL DAY EATS
3857238  12/06/2018
SAMHI HOTELS PRIVATE LIMITED
Caspia Hotels Delhi, District Centre Crossing, Opp. Galaxy Toyota Outer Ring Road, Haiderpur, Shalimar Bagh, Delhi-110088
Body Incorporate
Address for service in India/Attorney address:
CONCEPT LEGAL
Office No. 221, Vardhman City Center, Plot No.3, LSC, Gulabi Bagh-Shakti Nagar Railway under Bridge, Delhi-110052
Proposed to be Used
DELHI
Services for providing food and drink included in class 43.
FRASERS PROPERTY

Priority claimed from 13/12/2017; Application No. : 40201724639V ;Singapore

3857430    13/06/2018
FRASERS PROPERTY LIMITED
438 Alexandra Road #21-00 Alexandra Point Singapore 119958
A Company incorporated under the Laws of Singapore.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA
Hotel and temporary accommodation reservation services; boarding houses, rental of temporary accommodation (hotels/boarding houses); provision of accommodation by way of housing, hotels and rooms; provision of exhibition, seminar and conference facilities; services for providing food and drink, restaurant, catering and banquet services; restaurant chains, cafeteria, cafes, snack bars, coffee bars, coffee shops and tea room services; all included in Class 43.
JUST SHAKES
3859012    14/06/2018
DEVYANI INTERNATIONAL LIMITED
F -2/7, OKHLA INDUSTRIAL AREA, PHASE -1, NEW DELHI
SERVICES PROVIDER
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :04/05/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3859013  14/06/2018
DEVYANI INTERNATIONAL LIMITED
F -2/7, OKHLA INDUSTRIAL AREA, PHASE -1, NEW DELHI
SERVICES PROVIDER
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Used Since :04/05/2018
To be associated with:
3859012
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3860014    14/06/2018
SAMEER KHAN
M/S DIAMOND FOODS & RESTAURANT, D-86, G-8, KAUSHAMBI, SAHIBABAD, GHAZIABAD, U. P. 201010, INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :01/04/2015

DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, SOUTH INDIAN & NORTH INDIAN RESTAURANT, VEG AND NON-VEG RESTAURANT, MUGHALAI FOOD RESTAURANT, CHINESE, ITALIAN AND CONTINENTAL FOOD RESTAURANT, SOYA CHAAP, AATA CHAAP, TOFU CHAAP, FOOD DHABA, FAST FOOD RESTAURANT, LODGING, BOARDING, HOTEL, MOTEL, REST HOMES, SNACK BARS, JUICE BARS, ICE-CREAM PARLOUR, KULFI PARLOUR, CHAT CORNER, CAFES, GUEST HOUSE, TAKEAWAY SERVICES, TIFFIN SERVICES AND FOOD CATERING SERVICES
3860786  15/06/2018
ASHUTOSH KUMAR JAISWAL S/O SHREE NATH JAISWAL
MOHALLA PACHHLI, NAGAR PANCHAYAT ZAIDPUR, THANNA ZAIDPUR (DEHAT) BARABANKI 225414
PROPRIETOR
Address for service in India/Attorney address:
ABBAS QUAISER
LUCKNOW LAW OFFICE, 220 MURLI BHAWAN, 10-A ASHOK MARG, LUCKNOW 226003
Used Since :08/06/2018
DELHI
SERVICES FOR PROVIDING TEMPORARY ACCOMMODATION, HOTELS
The mark should be used as a whole
3861988   16/06/2018
NITIN PAL
HOUSE NO-2/629, ADOBE FIRE STATION, SHARDA HYDEL GATE, HALDWANI, KATHGODAM, NAINITAL, UTTARAKHAND
- 263126
INDIVIDUAL
Address for service in India/Agents address:
AKHIL BANSAL
1/7565, STREET NO.9, EAST GORAKH PARK, SHAHDARA, DELHI-110032.

Proposed to be Used
DELHI
CAFÉ SERVICES, CARRY-OUT RESTAURANTS, CARVERY RESTAURANT SERVICES, CATERING FOR THE PROVISION
OF FOOD AND DRINK, COCKTAIL LOUNGE SERVICES, COFFEE BAR SERVICES, CONTRACT FOOD SERVICES, FAST-
FOOD RESTAURANT SERVICES, FOOD AND DRINK PREPARATION SERVICES, ICE CREAM PARLOUR SERVICES,
PROVISION OF FOOD AND DRINK IN RESTAURANTS, RESTAURANT SERVICES, TAKEAWAY FOOD AND DRINK
SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS " CAFE".
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3862807 18/06/2018
PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAIPRIYA VIHAR NEW DELHI 110016
Used Since :01/05/2018
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
KANHA SWEETS
3865800  20/06/2018
SANKET KAMBOJ TRADING AS KANHYA LAL SANT RAM
OPP. MANDIR BIJLI PEHALWAN, LAWRENCE ROAD, AMRITSAR (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :23/11/1995
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
THE DRAWING ROOM @ 9

3868048   22/06/2018

M/S THE DRAWING ROOM @ 9
# 9-J, SARABHA NAGAR, LUDHIANA, PUNJAB.

PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/06/2018

DELHI

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESORT HOTEL SERVICES, ARRANGING OF BANQUETS, CAFES AND CATERING SERVICES INCLUDED IN CLASS-43.
MONTERO HOSPITALITY PRIVATE LIMITED
HOUSE NO.73 FIRST FLOOR, TAGORE PARK NEW DELHI -110009
A Company incorporated under the Companies Act 2013

Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELHI

Description: Services for providing foods and drinks
HATTRICK

3869212  25/06/2018

GRAND CLUB
113/168, Swaroop Nagar, Kanpur- 208002, Uttar Pradesh, India.
A Partnership firm

Address for service in India/Attorney address:
ASMITA ABHIJEETA NAYAK
D/619, First Floor, Chittaranjan Park, New Delhi-110019, India

Proposed to be Used

DELHI

Services for providing food and drink; Bars; Bar Services; temporary accommodation; Cafés; café and cafeteria services; canteen services; Food and drink Catering; Hotel services; Restaurant services; self-service restaurant services.
3869214   25/06/2018
GRAND CLUB
113/168, Swaroop Nagar, Kanpur- 208002, Uttar Pradesh, India.
A Partnership Firm.

Address for service in India/Attorney address:
ASMITA ABHIJEETA NAYAK
D/619, First Floor, Chittaranjan Park, New Delhi-110019, India

Proposed to be Used
DELHI
Services for providing food and drink; Bars; Bar Services; temporary accommodation; Cafés; café and cafeteria services; canteen services; Food and drink Catering; Hotel services; Restaurant services; self-service restaurant services.
MYTRIP

3869260  25/06/2018

MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :02/08/2000

DELHI

Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
MYTRIP MYSTORY

3869265  25/06/2018

MAKEMYTRIP (INDIA) PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used

DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
3869999  25/06/2018
LA KAFFA INTERNATIONAL CO., LTD.
No. 98, GAOTIE 9th Rd., ZHUBEI CITY, HSINCHU COUNTY 30274, TAIWAN (R.O.C.)
Service Provider
(a corporation incorporated under the laws of Taiwan, R.O.C.)

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
KOLKATA
Cold drink shops; food and drink shops; bar; hotels; cafeteria restaurants; snack bars; mobile food and drink stalls; restaurants; canteen services; fast-food restaurants; providing food and drink services.
3871253  26/06/2018
NEW LUCKY RESTAURANT
Opp City College, near dinbai tower, Lal Darwaja, Ahmedabad. 380001
Partnership Firm formed as per Indian Partnership Act, 1932
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
AHMEDABAD
Services for providing food and drink.
Scooter Vala

3871934  27/06/2018
KARUN GUPTA
Marble Market, Trikuta Nagar Ext., Jammu, J&K, 180012
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :20/12/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, RESTAURANT SERVICES
3874399  29/06/2018
AMIT GOYAL
H. No. 1130, Sector - 33C, Chandigarh
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Restaurant services.
HUNGRY HOGGERS

3875367  30/06/2018

SMT. RIDIDA MALKOTIA PROPRIETOR OF M/S HUNGRY HOGGERS
SHOP NO. 7, GROUND FLOOR, MAIN MARKET, MODEL TOWN, LUDHIANA-141002, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/06/2018

DELHI

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESORT HOTEL SERVICES, ARRANGING OF BANQUETS, CAFÉS AND CATERING SERVICES.

The Trade Mark shall be used as a whole with no exclusive right over the word HOGGERS
MONU KULCHA HUT
3876024  02/07/2018
PAWANDEEP SINGH
Near Lovedale school, Loharka road, Amritsar
Propreitorship
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since :01/04/2002
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, RESTURANT
ENGLISH OVEN
CAFÉ RANGE

3876773  03/07/2018
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410, PUNJAB
SERVICE PROVIDERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately
CAFÉ RANGE

3876775  03/07/2018
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410. PUNJAB
SERVICE PROVIDERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
ENGLISH OVEN CAFE RANGE

3876979  03/07/2018
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
SERVICE PROVIDER
Address for service in India/Agoents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately
3877218 03/07/2018
S.D. ENTERPRISES
101, A/D GANDHI NAGAR, JAMMU, J&K
Partnership Firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENUA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
RESTAURANT, CAFE AND BAR SERVICES
3882425  09/07/2018
BHARAT HOTELS LIMITED
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
3882429    09/07/2018
Bharat Hotels Limited
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
Singh & Singh Law Firm LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
Baba Tru Deal
3882801  09/07/2018
DHARAMPAL PREMCHAND LIMITED
A 34/35, SECTOR 60, NOIDA
Limited Company
Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
Baba Buy Buy

3882813  09/07/2018
DHARAMPAL PREMCHAND LIMITED
A 34/35, SECTOR 60, NOIDA
Limited Company

Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
3883201  09/07/2018

PRIYANKA KAUL

EG 1/2, Garden Estate, Near Gurudronacharya Metro Station, Gurugram, Haryana

An Indian citizen

Address for service in India/Agents address:

VUTTS & ASSOCIATES


Used Since :16/04/2018

DELHI

Services for providing food and drink; temporary accommodation, accommodation bureau services, hotel services, hotel reservations, motel services, rental of temporary accommodation, temporary accommodation reservations, tourist home; tourist home services; tourist accommodation; tourist hostels.
3883960  10/07/2018
JUST YUMMM
SABUJ SATHI APPT, 4, RASIK LAL SRIMANI ROAD, 1ST FLOOR, FALT 1C & 1D, AGARPARA, KOLKATA , NORTH 24 PARGANAS-700058
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation, Catering services for the provision of food and drink
3884523    11/07/2018
AJAY SAINI
103/34, Silver Oak Apartments, DLF City, Phase - 1, Gurgaon, Haryana - 122002
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used
DELHI
Restaurants; Catering services; Providing of Food and Beverages; Temporary accommodation
HANGRY

3884987   11/07/2018

ANANT CHAWDHRY
H.NO.-525, SECTOR-10D, CHANDIGARH
RESTAURANT CAFE
PARTNER

Address for service in India/Agents address:
SHARMA & ASSOCIATES,
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI
RESTAURANT, CAFE
ANSA RETAIL PVT LTD. A COMPANY THROUGH THE DIRECTOR MR. SAURABH SINGHAL
Unit No.1, First Floor, Shopper Square Mall, Raj Nagar, Sec.14, Ghaziabad, Pin-201001 (UP)
Applicant, being an incorporated Company, has applied for its trademark registration

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092

Proposed to be Used

DELHI
Services of Providing of Food and Drink; Temporary Accommodation including Services of Cafes, Pubs, Casinos, Restaurants, Cocktail, Canteen, Catering, Fast Food Restaurant, Snack Bars, Take Away Food and Drink Services, Bar, Tourist Homes, Hotel Reservations; Hotels; Boarding House; Motel; Rental of Meeting Rooms; Ice-Cream Parlous; Food Bazaar and Food Court; Café; Cafeterias; Nurseries and Day Care Centers being included in Class 43.
3885763    12/07/2018
SUJEET KUMAR
A-127, SHISH PARK, DICHAON ENCLAVE, NAJAFGARH, SOUTH WEST DELHI
Individual
Address for service in India/Attorney address:
NAKUL KUMAR
2044, GALLI MAHAVIR, BAHADUR GARH ROAD, DELHI-110006
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING SERVICES INCLUDED IN CLASS 43.
3887968  14/07/2018
PURVA DHARMESHKUMAR VARNAMIA
PLOT NO12B, RAJMAHAL RAW HOUSE, NR. PAL PUMPING STATION, ADAJAN SURAT
INDIVIDUAL

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007

Proposed to be Used
AHMEDABAD
SERVICES FOR FOOD PREPARATION, PROVIDING FOOD AND DRINK, HOTELS, RESTAURANTS, SNACK-BARS, CAFES.
3887977  14/07/2018

PURVA DHARMESHKUMAR VARNAMIA
PLOT NO12B, RAJMAHAL RAW HOUSE, NR. PAL PUMPING STATION, ADAJAN, SURAT
INDIVIDUAL

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007

Used Since: 15/07/2004

AHMEDABAD

FOOD PREPARATION SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK, HOTELS, RESTAURANTS, SNACK-BARS, CAFES.
3888426   16/07/2018
MOHIT MANTRI
17 South Rajmohalla, Indore - 452001 (M.P.)
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, and Fast Food Restaurant.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.brew..
3890189   17/07/2018
MOHAMMED MUSAIB MOHAMMED SHAMIM QURESHI
105/111 Gulshan-E-Umer Bldg, Shop No.1, Barkat Ali Virani Marg (Hujaria Street), Near JJ Hospital,MUMBAI,MAHARASHTRA - 400008
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Restaurants
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
SARPANCH THALI
3891912  19/07/2018
MUKESH KANARAM CHAUDHARY
ASHOKA SOCIETY, PLOT 125, NEAR KALE CABLE OFFICE, THERGAON, PUNE-411033
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
DOMNIK PIZZA
3892655   19/07/2018
DOMNIK FOODS PRIVATE LIMITED
SHOWROOM NO. 66, SHOPPING PLAZA, SHIVALIK CITY, KHARAR, MOHALI, PUNJAB - 140301
PROPRIETOR
Address for service in India/Attorney address:
SAARTHI BHATIA
5/19, Kirti Nagar Industrial Area, New Delhi-110015.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
BINDRA PAKODE WALA SINCE 1989

3892751    20/07/2018
BALJEET SINGH
trading as ;BINDRA PAKODE WALA SINCE 1989
A-1 DDA MARKET HARI ENCLAVE HARI NAGAR NEW DELHI 110064
SERVICE PROVIDERS
Used Since :01/11/1989
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION A FAST FOOD SHOP, A PAKODA SHOP
RAISE A TOAST

3894523   22/07/2018

M/S STREET TREAT
2/38, ANSARI ROAD, DARYAGANJ, CENTRAL DELHI
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
PROVIDING OF FOOD AND DRINK SERVICES IN CLASS 43
SOCIAL EAT

4413891  20/01/2020
BUTTER KNIFE ENTERTAINMENT LLP
EA-1/62, 2ND FLOOR,INDERPUR,NEW DELHI
Limited Liability Partnership

Address for service in India/Attorney address:
ROSHAN KUMAR
S-83,SCHOOL BLOCK,SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
Services for providing food and drink; food court, temporary accommodation,
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL WORDS SHALL BE USED TOGETHER.
4422663    28/01/2020
MR. ANIL D'SOUZA TRADING AS: THE FAMILY TABLE BY JOSEPH'S
EPITOME BUILDING, 29TH ROAD, BANDRA (W), MUMBAI - 400050, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL AND RESTAURANT SERVICES
subject to the mark should be use as represented
4425858  30/01/2020
BIJENDRA AGARWAL TRADING AS NRI RESORTS & CLUB
10/401, NEAR CHURCH, BRAHMPURI, SUCHANA KENDRA CIRCLE, AJMER, RAJASTHAN
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Used Since: 01/06/2004

AHMEDABAD

Hotels, Services for providing food and drink; Temporary accommodation.

subject to the mark should be use as represented
4427111  31/01/2020
TAMIZH SELVAN V
107, Vathiyarpatti, Ananganallore, Gudiyatham, Vellore-635806
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4429297    04/02/2020

V P SIRAJ
Flat No. A-310, Amigo Lakeview, Sy.No.105, Thirumanahalli Main Road, Aghrahara Layout, Bangalore – 560064, KARNATAKA
Proprietorship

SAIFUDDEEN A
No.68/1, Stephens Road, Frazer Town, Bangalore – 560005, KARNATAKA
Proprietorship

Address for service in India/Attorney address:

PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used

CHENNAI

SERVICES RELATING TO PROVIDING OF FOOD AND DRINK, SERVICES RELATING TO RESTAURANT, HOTEL, MOTEL, RESORT AND HOSPITALITY SERVICES, TAKE AWAY FOOD OUTLETS, FOOD CATERING AND BANQUET SERVICES, CAFES, CAFETERIAS AND ICE CREAM PARLOURS INCLUDED IN CLASS 43
MELITON

4429298   04/02/2020

V P SIRAJ
Flat No. A-310, Amigo Lakeview, Sy.No.105, Thirumanahalli Main road, Aghrahara Layout, Bangalore – 560064, KARNATAKA
Proprietorship

SAIFUDDEEN A
No.68/1, Stephens Road, Frazer Town, Bangalore – 560005, KARNATAKA
Proprietorship

Address for service in India/Attorney address:

PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekakalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used

CHENNAI

SERVICES RELATING TO PROVIDING OF FOOD AND DRINK, SERVICES RELATING TO RESTAURANT, HOTEL, MOTEL, RESORT AND HOSPITALITY SERVICES, TAKE AWAY FOOD OUTLETS, FOOD CATERING AND BANQUET SERVICES, CAFES, CAFETERIAS AND ICE CREAM PARLOURS INCLUDED IN CLASS 43
NAVINCHANDRA SURESH MAYEKAR
Apratim Amruttulya, Ganesh Nagar, Pachubai Chawl, Hariyali Village, Vikhroli east, Mumbai - 400083.
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
MUMBAI
Teahouse services, Snack bar services, Fast food restaurants, Coffee shop services
M V N S ASWIN TAGORE
31, Luxura Greens, Opposite Kendriya Vidyalaya, New Bowenpally, Secunderabad, Hyderabad, Telangana-500011

Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4432515  06/02/2020
DEEPTHI SHAJAN
SREEMATHI VIHAR, SADANAM ROAD, ERANCHIPALAM, CIVIL STATION, CALICUT- 673020
Individual
Address for service in India/Attorney address:
ISMAIL ARIF CHITTENGADAN
Room no. 60/3874, 2nd Floor, Salim Building, Near Kalyan Kendra, Chintha Valappu, Calicut, Kerala

Proposed to be Used
CHENNAI
serving of food items included in class 43
subject to the mark should be used as a whole

Transliteration: ada vada pappadavada
4433635  07/02/2020
HILL FARMSTEAD FRESH BREWING & FOODS PRIVATE LIMITED
407 4TH FLOOR ALPHA TOWER SECTOR-9 VASUNDHARA GHAZIABAD-201012
Private Limited Company
Address for service in India/Attorney address:
BHAWNA THAKUR
606 B block New Generation Extn. Dhakoli, Zirakpur 160104

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
subject to the mark should be use as represented
M/S. JUMOO DAIRY FOODS PRIVATE LIMITED
NO.17/3, M.G.R SALAI, SALIGRAMAM, CHENNAI-600093, TAMILNADU, INDIA

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
ICE CREAM PARLOURS, CAFE AND SNACK-BAR SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK IN RESTAURANTS, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT SERVICES
Trade Marks Journal No: 1959, 03/08/2020 Class 43

4434471 07/02/2020
KANJI POPATLAL GALA
B, 603 Krishna Nagri, OPP. Sony Mony, S. V. Road, Borivali (W), Mumbai – 400 092
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used
MUMBAI
Services for Providing Food and Drink; Temporary Accommodation, Cafeteria, Snacks-Bar, Hotels & Restaurants, Tea Shop, Coffee Shop, Pub, Catering Svc., Canteens, Food Court, Self-Service Restaurants, Foods & Beverages.
4434891  08/02/2020
PARAMPREET SINGH JUDGE
24 A, Vinayak Nagar, Opp. Mf Honda Showroom, New Mondha, Nanded, Maharashtra - 431602
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant services.
4436845  11/02/2020

@ HOME BY DHALIWAL'S
PLOT NO. 19 SP, SECTOR 45, GURUGRAM -122003 HARYANA
Partnership firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI

Guest house & Guest house services in class 43.
4436938  11/02/2020
TRAVEL FOOD SERVICES PRIVATE LIMITED
1B, Rashid Mansion, Dr. Annie Besant Road, Worli, Point, Mumbai - 400 018
Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
services of providing food and drink; food and drink take-out restaurant services; pub; bistro; banqueting and catering services; café and coffee bar; take-away food services; cafeteria services; bar; restaurant; snack bar; self-service restaurants; canteens; fast-food restaurant services
#Pauvaculture

4436939  11/02/2020

TRAVEL FOOD SERVICES PRIVATE LIMITED
1B, Rashid Mansion, Dr. Annie Besant Road, Worli, Point, Mumbai - 400 018

Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

MUMBAI

services of providing food and drink; food and drink take-out restaurant services; pub; bistro; banqueting and catering services; café and coffee bar; take-away food services; cafeteria services; bar; restaurant; snack bar; self-service restaurants; canteens; fast-food restaurant services
4437107  11/02/2020
AJAY RAJPURKAR
91/H, Koliwadi, Fanaswadi, 2nd floor, room No 38, S. P. road, Near Venkatesh Mandir, Mumbai 400002.
individual

Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOBA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used
MUMBAI
Reservation and booking services for hotels, restaurants and holiday accommodation; Providing online information relating to hotel reservations.
4437143  11/02/2020
PRAKASH PHULWANI
A-603, NIRAV CO-OPERATIVE HOUSING SOCIETY, THAKUR COMPLEX, KANIVALE EAST, MUMBAI

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL SERVICES FOR ACCOMMODATION AND FOOD.
Trade Marks Journal No: 1959 , 03/08/2020 Class 43

4437538  11/02/2020
WESTLAND HOSPITALITY PRIVATE LIMITED
25, GROUND FLOOR, J AND K-BLOCK LAXMI NAGAR, NEAR RICKY PROPERTY DELHI East Delhi DL 110092
Body Incorporate
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELI
Services for providing food and drink and temporary accommodations included in class-43
4437826   11/02/2020
RAGHUNATH SINGH THAKUR
S/O Late Sh. Ram Dass Thakur, R/O 1004B, Sunbreeze Tower-2, Sector-5, Vaishali, Ghaziabad, I.E. Sahibabad
Proprietor
Address for service in India/Agents address:
AJAY KUMAR CHAUHAN
ROYALE CORPORATE PROFESSIONAL SERVICES LLP, CHAMBYAL HOUSE, GROUND FLOOR, KHALLIN, SHAMLA-171002 HP.
Used Since :15/03/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4437841  11/02/2020
RAGHUNATH SINGH THAKUR
S/O Late Sh. Ram Dass Thakur, R/O 1004B, Sunbreeze Tower-2, Sector-5, Vaishali, Ghaziabad, I.E. Sahibabad
Proprietor

Address for service in India/Agents address:
AJAY KUMAR CHAUHAN
ROYALE CORPORATE PROFESSIONAL SERVICES LLP, CHAMBYAL HOUSE, GROUND FLOOR, KHALLIN, SHAMLA-171002 HP.
Used Since :06/08/1996

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, FOOD AND DRINK CATERING
Trade Marks Journal No: 1959 , 03/08/2020  Class 43

THE HUNGER HOTSPOT THROUGH PROPRIETOR MANMOHINI BAKSHI
8, NEW IDGAH COLONY, AGRA-282001
TAKAWAY POINT FOR PREPARED FOOD AND RESTAURENT
THE HUNGER HOTSPOT IS PROPRIETORSHIP FIRM

Proposed to be Used

DELHI

PROVIDING FOOD AND DRINK, FOOD TAKEAWAY POINT, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANT, CANTEEN COFEE SHOPS, ICE CREAM PARLORS AND CATERING SERVICES INCLUDED IN CLASS 43.
4438229   12/02/2020
DE ROYAL STAY INN PRIVATE LIMITED
NO.5, GROUND FLOOR, MULLAI NAGAR, KARUMARAPALAYAM, MANNARAI POST, TIRUPUR - 641 607, TIRUPUR DIST,
TAMILNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Resort lodging services, Resort hotel services, Restaurant services, Restaurant reservation services and Self-service restaurants.
4438547  12/02/2020
ASHA SWEET CENTER
Vigneshwara Apartment, #-15, G1, 10th Cross, Temple Road, Malleshwaram, Bengaluru - 560003, Karnataka
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Providing food and drink, catering services, temporary accommodation
4439268 12/02/2020
PASRICA HOTELS PRIVATE LIMITED
658, Napier Town, JABALPUR, Jabalpur, Madhya Pradesh, India, 482001
To acquire, construct, own, run and manage and to carry on the business of running hotels, motels, holiday camps, guest houses, restaurants, rest rooms, resorts, canteens, food courts etc
Unlisted Private Limited Company

Proposed to be Used
MUMBAI
Restaurant services, namely providing of food and beverages for consumption on and off the premises; other catering services; eat-in and take-out food restaurant services; restaurants featuring home delivery, other catering services and other ancillary services.
Trade Marks Journal No: 1959, 03/08/2020 Class 43

4439430 13/02/2020

MR. HEMANT KUMAR, MR. RAHUL GOLA
trading as; M/S FOOD TOWN 24
SHOP NO. 1/A2 BLOCK, MANGURAM CHOWK, WEST SANT NAGAR, BURARI, DELHI-110084, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, CANTEENS, CATERING (FOOD AND DRINK-), RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, HOTELS, TAKE AWAY OF FOODS, HOME DELIVERY OF FOODS INCLUDED IN CLASS -43.
DTC FOOD COURT

4439545  13/02/2020

PRAVEEN KUMAR BHARDWAJ PROPRIETOR OF DTC FOOD COURT
30/10/07, SWARN PATH, MANSAROVAR, JAIPUR-302020

SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SHHEME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, HOTEL, MOTEL & CAFE SERVICES INCLUDED IN CLASS 43.
4439898 13/02/2020
HARIVELAN GNANAVEL
NO 1/229 VAIKALKARAI STREET, SEMBANARKOIL, 609309, NAGAPATTINAM DT.
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Hotel and restaurant services
Seeding goodness

4440419  13/02/2020
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4441196 14/02/2020
POONAM SONI TRADING AS TEA'LA - THE TEA LIBRARY
63, Shree Nagar Extension, Jhad Colony, Khajrana, Indore (M.P.) - 452001
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Services for providing food and drink and temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, Fast Food Restaurants.
ABHIJEET CHANDRAKANT YEWALE
ROOM NO.2, GROUND FLOOR, KRISHNA NIVAS, NEAR SHANKHESHWAR NAGAR, NANDIVLI PADA, MANPADA ROAD, DOMBIVLI EAST 421204.

Proposed to be Used
MUMBAI
HOTEL CATERING SERVICES, CATERING SERVICES FOR THE PROVISION OF FOOD, FAST-FOOD RESTAURANT SERVICES.
4441570  14/02/2020
M/S. EKTA HERITAGE
NH-7 JABALPUR ROAD, MAHARANA PRATAP WARD, VILLAGE JHINJHARI, KATNI, MADHYA PRADESH - 483501
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.
Used Since :01/04/2019
MUMBAI
Hotel and restaurant services; Hotel accommodation services; Hotel, restaurant and catering services; Hotel room booking services; Hotel, restaurant, café and bar services included in Class 43.
CHAYAY! SOME

4442382  14/02/2020
SAMEER GAUTAM
H.No. 228, Sector 31
PROPRIETOR

Address for service in India/Agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGARH-121004, FARIDABAD

Proposed to be Used
DELHI
SERVICES FOR THE PROVISION OF FOOD, DRINKS, BEVERAGES
4442786  15/02/2020
ANNIE LALAWMPUU PACHUAU
104, 2nd Cross, 1st Main, S.T. Bed, Koramangala, 4th Block, Bangalore - 560034
Individual

Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.

Proposed to be Used
CHENNAI
SERVICES OF PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION; HOME STAY SERVICES; LODGES, RESTAURANTS AND HOTELS; SNACK BARS, CAFES, CAFETERIAS AND CANTEENS IN CLASS 43.
4445261   18/02/2020

M/S. INSTAHOT FOODS PRIVATE LIMITED
Ground Floor Plot No:470&471; SY No:11/8,11/9,11/10 11/11; Sri Swamy Ayappa Society, Khannamet, Hyderabad - 500081 Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIK PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :23/10/2019

CHENNAI
Restaurants, Restaurants (Self Services), Bars, Snack-Bars, Lounge Services, Services Relating to Procurement to Sale of Food and Drinks, Hotels, Cafes, Cafeterias, Canteens, Caterings, Takeaway Outlets, Banquet Hall, Food Courts, Ice-Cream Parlour, Takeaway services.
4484274  02/04/2020
DAYS INNS WORLDWIDE, INC.
22 Sylvan Way, Parsippany, New Jersey 07054, USA
Service Provider
a company incorporated under the laws of Delaware

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054, USA
Service Provider
a limited liability company organized under the laws of Delaware, USA

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since : 30/04/2018

DELHI
RESORT HOTEL, HOTEL, MOTEL ACCOMMODATION AND RESTAURANT SERVICES; APARTMENT LODGING SERVICES;
MAKING LODGING RESERVATIONS FOR OTHERS; ACCOMMODATION AND LODGING BOOKING AND RESERVATION
SERVICES
SAMEER SUBHASH SHETH
FLAT NO. 505, HR 2 BUILDING, ROYAL RETREAT APARTMENT, RUIKAR COLONY, KOLHAPUR 416005
RISING STAR is a brand which is into student housing and related business
PROPRIETOR
Used Since :01/01/2020
MUMBAI
Business activities related to Class 43 includes student housing and related activities and mainly services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation. This Class includes, in particular: reservation services for travellers' accommodation, particularly through travel agencies or brokers; boarding for animals.
MAKERY

4521834  06/06/2020
OLD FASHIONED TECHNOLOGY PRIVATE LIMITED
4/15 A, Asaf Ali Road, New Delhi -110 002, India
A company incorporated in India under the Companies Act, 2013.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :22/04/2020

DELHI
Providing food and beverages; preparation of food and beverages; information and advice in relation to the preparation of meals
CYRUS RESORTS

4523430 08/06/2020

CYRUS RESORTS PRIVATE LIMITED
1/47, First Floor, Tolins Building, Mattoor, Kalady, Ernakulam Dist - 683 574
Indian Private Limited Company

Address for service in India/Attorney address:
SUNIL JOSE
SUNS LEGAL, #17&18, 3rd Floor, V.J. Flats, Old 24 / New 61, 4th Main Road, Gandhi Nagar, Adyar, Chennai 600020

Used Since: 21/11/2012

CHENNAI
Temporary accommodation services; hospitality services; hotels, motels, resorts, home stays, service apartments, extended stay hotels, hostels, boarding houses, holiday and tourist accommodation; restaurant, bar, cocktail lounge, café services; providing facilities for conferences, meetings, exhibitions, banquet and social functions; reservation or information services for providing food, drink and accommodation; temporary accommodation information, advice and reservation services; preparing, providing or serving food and drink; fast-food restaurant services; contract food and drink services; takeaway food and drink services; food and drink catering services; mobile services for providing food and drink; Tour operator services for the booking of temporary accommodation; Tourist agency services for booking accommodation.
4524312    09/06/2020
SAMASTH LIVING PRIVATE LIMITED
262/ 501/ 32/ 132 AGARA, HSR LAYOUT, BENGALURU 560 102
Renting of Residential Dwellings
Domestic Company

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation.
4526590  10/06/2020
SMT. LEKHA RATHI
NICE COMPUTER CENTER, NH 58 MIL, MANSOORPUR, MUZAFFAR NAGAR, UP, 251001
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Restaurants, Services for providing food and drink; Temporary accommodation, {EXCEPT CATERING}. 
4530780   13/06/2020

AMIT RASTOGI
House # 11, Ganesh Street, Mandi Chowk, Near Samvedna School, Moradabad, UP, 244001

Own and operate Food and beverages restaurants Shiv Mandir Vodafone Store Saray Khalsa, MORADABAD UTTAR PRADESH-244001.

Individual

Proposed to be Used

DELI

Providing food and beverages for consumption; Cafe, Bar and Restaurant services; Restaurant services including delivery, dine in, sit-down services of food and takeout restaurant services; Restaurant franchise services, Hotel and Restaurant Services; Self-Service Restaurants; Snack Bars, Catering services, Canteen Services; Cafe and Cafeteria Services; Ice-Cream Parlours; Bar Services; Catering Services; Rental Of Meeting Rooms / dine in areas; Lodging Services; Rental Of Chairs, Table, Table Linen, Glassware; Providing Campground Facilities; Consultancy services in the field of food and catering; juice bar.
4531140  15/06/2020
MANNAT SINGH
#743, SECTOR 11-B, CHANDIGARH-160011
INDIVIDUAL
Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH
Used Since :04/07/2019
To be associated with:
4225767
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
Proposed to be Used

KOLKATA

Restaurant services; Hotel, restaurant, cafe-restaurant and bar services; Providing food and drink in restaurants; Food preparation; Providing food and beverages; Takeaway food services; Serving of food and beverages
SHIV SUNDAR INDIA ENTERPRISES PRIVATE LIMITED
2/82, Vijyant Khand, Gomtinagar, Lucknow, Uttar Pradesh-226010
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

**Proposed to be Used**

**DELHI**

PROVIDING OF FOOD AND DRINK, ACCOMMODATION (HOTELS, CAFETERIAS)
4532319  15/06/2020
VARUN TULI
C-48, GREATER KAILASH, PART-1, NEW DELHI-110049
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
Trade Marks Journal No: 1959 ,  03/08/2020           Class 43

4533307   16/06/2020
TREEOISE
446, NAYA MOHALLA, BROWN ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2020
DELHI
Providing Food & Drink, Catering Services, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Hospitality services [food and drink], Cocktail Lounges, Snack-bar Services, Food & Drink Catering, Cafes, Ice Cream Parlors & Bar Services & Providing Packed Foods.
ASHA MISHRA TRADING AS SHREE KALEWA SWEETS AND RESTAURANTS
PLOT NO. 102, AREA-200 SQ. MT., SECTOR B, KANPUR ROAD, LUCKNOW - 226012, UTTAR PRADESH, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :07/02/2020
DELHI
RESTAURANT SERVICES, FOOD DRINKS AND TEMPORARY ACCOMMODATION, CATERING SERVICES, TAKEAWAY FOOD SERVICES, INCLUDED IN CLASS 43.
4533906  17/06/2020

M/S TRIMURTY UTILITY PVT LTD
120/121,Bldg No-A,1st Floor,Jai Ganesh Vision,Akurdi,Pune-411035
Private Limited Company

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038

Proposed to be Used
MUMBAI
Catering Services,Temporary Accommodation,Providing of food and drinks
4534148   17/06/2020
HOTEL WILTON
NEAR LIC,N H GALLERIA,NH 766 ,SULTHAN BATHERY ,WAYANAD DISTRICT ,KERALA -PIN 673592
Partnership Firm

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
GUFA
4534832   17/06/2020
VINOD KUMAR S/O SHRI RAM PRAKASH
21/127A, DHULIA GANJ, AGRA-282003
PROPRIETOR
Address for service in India/Attorney address:
GLOBAL TRADE MARK CO.
F-3 FIRST FLOOR NEW SHAH MARKET M.G.ROAD AGRA 282002
Used Since :01/04/2019
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
Kanku Food Court

4534835  17/06/2020
SAGAR THAKWANI S/O. SH. PARMANAND THAKWANI PROPRIETOR OF M/S. KANKU FOOD COURT
SHOP NO. 06, BASEMENT PARKING, S.M.S. HOSPITAL, JAIPUR- RAJASTHAN
Proprietorship firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
HOTELS & RESTAURANT, CAFE, SERVICES FOR PROVIDING FOOD & DRINK IN CLASS 43.
AKSHAY ANAND
C-8, Shardapuri, Ramesh Nagar, New Delhi-110015
INDIVIDUAL

Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085

Proposed to be Used
DELHI
Services for providing food and drink, temporary accommodation reservations included in class-43
BSS

4535855  18/06/2020

HUNGER INC HOSPITALITY PRIVATE LIMITED

The Bombay Canteen, Process House, Kamala Mills, S.B. Marg, Lower Parel, Mumbai - 400013

Company

Address for service in India/Attorney address:

ABHISHEK MALHOTRA

C 2/39, Safdarjung Development Area, New Delhi, 110016

Used Since :06/08/2018

MUMBAI

Services for providing food and drink; temporary accommodation.
4535935  18/06/2020
M/S SARA INFRA
Shreenath C- 7, Sai Nagar, Manewada, Ring Road, Nagpur - 440027
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR
Proposed to be Used
MUMBAI
Bar Services, Boarding Houses, Cafe’s, Cafeterias, food and drink catering, Hotel Reservations, Rental of Meeting Rooms, Motels, Restaurants, Self-service Restaurants, Temporary accommodation reservations, Rental of tents, Tourist homes.
4535996  18/06/2020
ABDUL SHUKOOR P. K
PADATHUM KUZHIYIL HOUSE, KANTHAPURAM, UNNIKULAM PO, KOZHIKODE DISTRICT, KERALA, PIN 673 574
SOLE PROPRIETOR

Address for service in India/Attorney address:
KUNHABDULLA POOLAYULLATHIL, ADVOCATE
KUZHIHAILIL HOPUSE THODANNUR. P.O. VADAKARA VIA, KOZHIKODE DIST, KERALA-673541.

Proposed to be Used
CHENNAI
CATERING SERVICES, HOTELS, MOTELS, INNS, RESTAURANTS, CAFETERIA, LOUNGE, TEA ROOM, LODGING, RENTAL OF MEETING ROOMS, RETIREMENT HOMES, PROVISION OF TEMPORARY ACCOMODATION, PROVISION OF FACILITIES FOR MEETING, CONFERENCES AND EXHIBITIONS, BOARDING, HOUSE BOOKINGS, RENTAL OF TENTS, HOSPITALITY SERVICES RELATING TO ACCOMODATION, FOOD AND DRINKS, CATERING SERVICES FOR HOSPITALITY SUITS.
4536125   18/06/2020
S. YUSUF SULTHAN
INDON CHAYA KADAI, No: 85, RAJARAM SALAI, K.K NAGAR, TIRUCHIRAPALLI - 620021 TAMIL NADU
Single Firm
Address for service in India/Attorney address:
H FATHIMA BEEVI
ARS ASSOCIATES, 15, KOLAPATTI ROAD, KAVERY NAGAR, AIRPORT POST, TIRUCHIRAPALLI - 620007

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINKS
4536185   18/06/2020
M/S NARANATH FOOD & BEVERAGE
Naranath, MLA Road, Udayamperoor, Manakunnam, Ernakulam District, Kerala 682 307
Partnership Firm
Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.
Used Since :10/08/2017

CHENNAI
Services for providing food and drink; catering services; restaurants; café, cafeterias', snack bars, lounge bars, restaurant services; temporary accommodation; hospitality services; hotel; canteens, self service and fast food restaurants; provision of banquet facilities; provision of general purpose facilities for meeting, conferences and exhibitions
ZAMZAMIYYA

4537484  19/06/2020

SHAFEER M
PERUMALA THADATHANKATHU PUTHEN VEEDU, MANCHA, NEDUMANGAD, THIRUVANANTHAPURAM - 695541

INDIVIDUAL

Proposed to be Used

CHENNAI

RESTAURANTS; SELF SERVICE RESTAURANTS; CAFES; CAFETERIA; SNACK BARS; FOOD AND DRINK CATERING SERVICES, DOOR DELIVERY SERVICES IN AND INCLUDED IN CLASS 43
VOODOO

4537677  19/06/2020

AMAN KUMAR
HOUSE NO. 637, SECTOR- 9, PANCHKULA - 134109, HARYANA
PROPRIETOR

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING OF FOOD AND DRINKS AND RESTAURANTS SERVICES.
NAPELS CRUST

4537718  19/06/2020

AMIT SETH
M-2/41, GF, MODEL TOWN-III, MUKHERJEE NAGAR, DELHI-110009

prop.

Address for service in India/Attorney address:
YOGESH KHANNA
L-42, SECOND FLOOR, SHASTRI NAGAR, NEW DELHI-52

Proposed to be Used
DELHI
RESTAURANT SERVICES OF PIZZA, BURGER, SANDWICH (VEG AND NONVEG)
LONTANO

4537770  19/06/2020

V.RAFEQUE
VELUTHEDATH HOUSE, KOLATHARA.P.O, PIN – 673655
SOLE PROPRIETOR

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI

Resort; Services for providing food and drink; Temporary accommodation
BARELLIA CATERERS

BARELLIA CATERERS

4538109  19/06/2020
SUDHIR BARELLIA
1041, THE DELHI TRANSPORTERS CGHS, JOY APARTMENTS, PLOT NO. 2, SECTOR 2, DWARKA, NEW DELHI-110075

PROPRIETOR

Address for service in India/Attorney address:
SAJAL JAIN
FE-36, BASEMENT, SHIVAJI ENCLAVE, RAJOURI GARDEN-110027, INDIA

Proposed to be Used
DELHI
CATERING AND SERVICES FOR PROVIDING FOOD AND DRINKS, INDOOR AND OUT DOOR CATERING, FOOD CATERING SERVICES, TAKE AWAY FOOD OUTLETS, CAFES, CAFETERIAS, RESTAURANTS
HOMEFLIC
4538130  19/06/2020

YASH HEMENDRA AGARWAL
A-102, MAATANGI TOWER, JEONI MANDI, AGRA-282004
YASH HEMENDRA AGARWAL - INDIVIDUAL

Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
Dawat-e-Daccani

4538222   19/06/2020

CYRUS ROHINTON SHROFF

72/B, Cozy Building, Third Floor, Gowalia Tank, Mumbai – 400036

Individual

Address for service in India/Attorney address:

ADV. GANESH P. JUVEKAR

17 - 14/B, ZAoba WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

MUMBAI

Restaurant services; Temporary accommodation; Providing food and drink.
CHAN SU
4538243  19/06/2020
CONCENTUS FOODS PRIVATE LIMITED
Flat No. 05, Wing B, Floor No:1, Omkar-B, Omkar CHSL, Sai Bhakti Road, Prabhadevi, Mumbai 400025
Private Limited Company
Address for service in India/Attorney address:
CHETAN HADOLIKAR
A- 502 MUKTAI RESIDENCY; PLOT NDR -21; TILAK NAGAR MUMBAI -400089
Used Since :08/03/2020
Mumbai
Services for providing food and drink; temporary accommodation; Chinese, Asian and Western Cuisines prepare and sell to consumers;
KadharBhai Biriyani

4540118  22/06/2020

PUNITHA

Survey No.130, Kaveri Complex, Chikkathirupathi To Sarjapura Main Road, Chikkathirupathi, Lakkur Hobli, Malur Taluk, Kolar-563160

Khadar Bhai Biriyani

Proprietor

Proposed to be Used

CHENNAI

Services for providing food and drink; restaurants, bars, cafés and hotel services, restaurant take-out and delivery services and eateries of all kinds; provision of information, ratings, reviews and recommendations of restaurants, restaurant take-out and delivery services, bars, clubs, cafes, hotels and eateries of all kinds.
XOXXO

4540896   23/06/2020
SUSHILKUMAR HANNA
SHARANYA, NR. IOC PETROL PUMP, JUDGES BUNGLOW RD., BODAKDEV, AHMEDABAD-54

Proposed to be Used

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK
RIGWAY CHAI

4541052  22/06/2020
VIJAY KUMAR MAURYA
VILLAGE AMAVA, DIST GONDA, UTTAR PRADESH 271305
NORMAL

Address for service in India/Attorney address:
PERFECT SERVICE GROUP
OFFICE NO. 87, AGRAWAL CHAMBER 1, VEER SAVARKAR BLOCK, SHAKARPUR , NEW DELHI 110092

Proposed to be Used
To be associated with:
4282904

DELHI
TEA SERVICES, HOTEL SERVICES, EATING HOUSES, RESTAURANT, FOOD AND DRINK, CATERING, FAST FOOD CENTERS, CAFETERIA SERVICES, SNACK BARS INCLUDED IN CLASS 43
KchnTalk

4541807  23/06/2020

VIKAS ARORA
Ireo Grand Arch, Sector 58, Gurugram (Haryana) - 122011
INDIVIDUAL

Address for service in India/Attorney address:
VINITA SAHITYA
129 FIRST FLOOR KALYAN VIHAR DELHI - 110009, INDIA

Proposed to be Used
To be associated with:
4541811

DELHI
Services for providing food items and drink; catering, canteens, restaurants, cafeteria, bar services.
B A G

4542008  23/06/2020
BENNY ARAKKAL GARVADIS
ARAKKAL HOUSE, ERUMATHALA POST, CHUNANGAMVELY, ALUVA 683112, ERNAKULAM, KERALA
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
Satrangi Yogic Farmland

4542203    23/06/2020

ACHIRA BHANDARI
69 K Road, Bhupalpura, Udaipur(Rajasthan) 313001
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
AHMEDABAD

Services for providing food and drink; Temporary accommodation
EPICORMIC

4542219  24/06/2020
ROADWAY SOLUTIONS (I) PVT LTD
PLOT NO. 20, DHANJIBUOY SOCIETY, OFF. NIBM ROAD, BEHIND BIZZBAY MALL, KONDHWA (KD), PUNE 411048
MAHARASHTRA.30
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, MOTEL AND RESTAURANT SERVICES; SELF-SERVICE
RESTAURANTS, SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR
SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING
SERVICES; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN,
GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
Blue Ivy

4542505  23/06/2020
PRASANNA RAMEGOWDA
No. 16, 6th Cross, 9th Main, Friends Colony, St Bed, Koramangala, Bangalore - 560 047
Individual

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI
Services for providing food and drink; bar services, café services; food and drink catering; information and advice in relation to the preparation of meals; restaurant services; snack-bar services.
LEONIE
4543523  24/06/2020
EVAAN CORPORATION
250 Bis Boulevard Saint Germain 75 007 Paris France
A company incorporated and existing under the laws of France

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation, cafes, restaurants.
BHOPU UNCLE

4543553  25/06/2020
MR. DEVANG NARENDRA PALAN
2004, GARDENIA, EVEREST WORLD, KOLSHET ROAD, THANE (W) - 400 607
INDIVIDUAL

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI

PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION, RESTAURANT AND BAR, CAFE AND CANTEEN SERVICES
4M

4545137    26/06/2020
M/S.4M BIRYANI HOUSE RESTAURANT
H.No.1-4-712/1 and 2,3/1 and 3/A, Bholakpur, Jamia Masjid, Musheerabad, Hyderabad-500 020, Telanagana State, India
Partnership Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :10/04/2017

CHENNAI
Providing Food & Drink; Hotels, Restaurants & Snack Bars; Cafeterias, Canteens; Catering Services; Tourist Homes; Resorts; Accommodation Bureaux(Hotels), Rental of Temporary Accommodation; Boarding Homes; Retirement Homes; Holiday Camp Services(Lodging); being services in Class 43
GRABFOOD

4546717    27/06/2020
GRAB DIGITECH PRIVATE LIMITED
Office No. 306, Near Living Room, Chincholi Bunder Road, Malad West, Mumbai-400064
COMPANY

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation as covered under class 43.
RURAL ENRICH
4546945  27/06/2020
APPASO BALVANT JADHAV
Flat No.201 & 202, Karajgar Chambers, CSN 1243/36 A, E Ward, Shivaji Udyam Nagar, Opposite to Kolhapur Engineering Association, Kolhapur MH 416008 IN.

Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop , Pachagaon , Dist.Kolhapur, Maharashtra.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
DAMODAR SHIVRAM & CO.

4548849   29/06/2020

M/S. DAMODAR SHIVRAM & COMPANY
362/E, Station Road, Shahupuri, Kolhapur-416001, Maharashtra, India

Partnership Firm

Address for service in India/Ageents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Used Since :27/12/1962

MUMBAI

Tea lounge, coffee shops, restaurants, cafe services, cafeteria services, canteen services, restaurant & self-service restaurant services, snack-bar services, food and drink catering, hotel services and bar services included in Class-43.
KRAKEN

4548920  29/06/2020
PROXIMO SPIRITS, INC.
333 Washington Street Jersey City State of New Jersey 07302 United States of America
A corporation organized and existing under the laws of the State of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Services for providing food and drinks; restaurant and bar services.
MARIMAC

4551605  01/07/2020
MARIMAC SERVICES LLP
1ST FLOOR, RANI SULTANATE PLAZA, M G MARG, NEAR SAHU CINEMA, HAZRAT GANJ, LUCKNOW, U.P.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Of Food And Drink, Temporary Accommodation, Restaurants, Hotels, Motels, Banquet Halls, Guest Houses, Resorts, Bars, Take Away And Catering Services, Cafeteria, Snack Bar, Coffee House.
Greenscribe

4552284   01/07/2020
VYOM JOSHI
D 305 Aryamaan Awaas opp, Saiibaba Temple, Nr Courtyard By Mariott Hotel, Ramdevnagar, Satellite, Ahmedabad - 380015
Individual

Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007

Proposed to be Used
AHMEDABAD

Services for providing food and drink; Temporary accommodation
UPSTAIRS

4552588    01/07/2020

TARA PRASAD ROUT

PLOT NO - 893/6300, PALASUNI, RASULGARH, BHUBANESWAR - 751010

OWNER

Address for service in India/Attorney address:

BARCELONA

PLOT NO - 2929/4745, NAGESWAR TANGI, BHUBANESWAR-751002

Proposed to be Used

KOLKATA

To prepare food and drink for consumption and services provided to obtain bed and boarding in houses or other establishments providing temporary accommodation.
SIAMTON

4553615  02/07/2020
SHIRAZ HOTELS PRIVATE LIMITED
56, Park Street, Kolkata, West Bengal - 700017, INDIA
Private Limited Company

Address for service in India/Attorney address:
NAVEEN Bhardwaj
G-100, Second Floor, Preet Vihar, New Delhi - 110092

Proposed to be Used
KOLKATA
Hotels, Motels, Bar & Restaurants, Services for providing food and drinks
SYZYGIUM

4553786  02/07/2020
SURAJ
B-4 & B-5 HEM PLAZA FRAZER ROAD PATNA 800001
SYZYGIUM
Proprietor

Proposed to be Used
KOLKATA
RESTAURANTS
MUMKINS EXPRESS

4554498   02/07/2020
BHARTIA MAHILAGRUH UDYOG
Plot No. 501, Flat No. 34/2 Radheshyam Heights, Craddock Town, Behind Spandan, Hospital, Dhatoli, NAGPUR
Proprietorship

Address for service in India/Attorney address:
MANISH DANDEKAR
Plot-44, Shastri Layout, Subhash Nagar, Nagpur - 440022

Proposed to be Used
MUMBAI
Services for providing food and drink
4555219  03/07/2020
AAYUSH WADHWA
House No. 33/35, Nehru Marg, Kewal Park, Azadpur, N.S. Mandi, Model Town, North West Delhi-110033
INDIVIDUAL

Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085

Proposed to be Used
DELHI
Services for providing food and drink
4555305   03/07/2020
M/S. DAK TRADING INDIA (OPC) PRIVATE LIMITED
FLAT NO. GD, VISWAKARMA FLATS, NO. 18/9 LAWYER JAGANNATHAN STREET, ALANDHUR, CHENNAI- 600 016
PRIVATE LIMITED
Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.

Proposed to be Used

CHENNAI

ALL TYPES OF RESTAURANTS, BARS, A RESTAURANT CHAINS, OUTDOOR CATERING SERVICES, HOSPITALITY
SERVICES, FAST FOOD OUTLETS, CAFES TAKE AWAY OUTLETS SNACKS BAR FOOD PREPARATION AND CATERING,
ALL SERVICES RELATED TO THE PROCUREMENT OF FOOD AND DRINKS AND ALL PRODUCTS / SERVICES.
4557933  06/07/2020
HAMMARSING L KHARHMAR SOLE PROPERIETOR OF RYNSAN
NEWLANDS COMPOUND (OPPOSITE SHILLONG COLLEGE), BOMFYLE ROAD, LAITUMKHRAH, MEGHALAYA, 793003
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation, Restaurant services
3073059  08/10/2015
DR. SACHIN RAJAN THAKUR
trading as ;DR. THAKURS HOMOEOPATHY
7, KALASHRI APARTMENT, OPP.BANK OF MAHARASHTRA, ERANDWANE, KARVE ROAD, PUNE-411004
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/02/2010
MUMBAI
MEDICAL SERVICES
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
3096222  10/11/2015

VIJAY GANGARAM DESHMUKH
AT DALWADE PN, POST-VIRDEL, TAL-SHINDKHEDA, DIST-DHULE 425406, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
BHATE AND PONKSHE
12, VENU - MADHAV APPARTMENTS, 5 TH FLOOR, 104/7, OFF LANE NO.14, PRABHAR ROAD, PUNE- 411 004 MCHARASHTRA STATE, INDIA
Used Since : 15/10/2015

MUMBAI
HUMAN HEALTHCARE SERVICES NAMELY HEALTH SPA SERVICES, BEAUTY SERVICES BEING SERVICES INCLUDED IN CLASS 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
ONE LIFE MANY STYLES

3681214  17/11/2017

SIMRAN OBEROI
D T 19/6, DLF Phase III, Gurgaon-122002, Haryana, India

Individual

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
B-10 GROUND FLOOR VISHWAKARMA COLONY, M.B.ROAD NEW DELHI-110044

Proposed to be Used

DELHI

Services of a make-up, beauticians, make-up services for artist and models, beauty counseling, hairdressing, eye brow trimming; eye brow threading
3682406  20/11/2017
KAMERA MATRIX UNISEX SALOON
1ST FLOOR, PLOT NO 5 B, NEAR ROYAL ENFIELD SHOWROOM, ADARSH NAGAR, ALAMBAGH, Lucknow City
PROPRIETOR

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
HAIRDRESSING SALONS, SALON SERVICES BEAUTY, BEAUTY SALON SERVICES
DR. NOOPUR ROHIT AGRAWAT TRADING AS: ROHIT DENTAL CARE
OFFICE NO-10, 1ST FLOOR, GANGADHAR BLDG, OPP. COSMOS BANK, NEAR GANESH MANDIR, SHANTIVAN,
BORIVALI (E), MUMBAI- 400 066, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since: 19/06/2014

MUMBAI
DENTAL CLINIC SERVICES, ROOT CANAL, COSMETIC, DENTURES, IMPLANTS, CHILD DENTISTRY & PREVENTIVE TREATMENTS
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3800775    09/04/2018
BRAND BUGLE.
204, AGGARWAL PRESTIGE MALL, NEAR M2K RANI BAGH, PITAMPURA, NEW DELHI-110034, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
MEDICAL SERVICES, HOSPITALS AND NURSING HOMES; SERVICES RELATED TO PHYSIOTHERAPY; CARDIAC & PHYSICAL REHABILITATION SERVICES, WELLNESS CLINICS; PROVIDING MEDICAL SERVICES; MEDICAL ASSISTANCE; ADVISORY SERVICES RELATING TO HEALTH, PHYSIOTHERAPY AND MASSAGE THEREPY; CONSULTANCY SERVICES RELATING TO MEDICAL, HEALTH HYGIENIC & BEAUTY CARE SERVICES INCLUDED IN CLASS 44.
Trade Marks Journal No: 1959 ,  03/08/2020           Class 44

3838688    21/05/2018
MOUMITA GUHA
BLOCK CA 47 SECTOR I SALT LAKE KOLKATA-700064
SOLE PROPRIETOR

Address for service in India/Attorney address:
PHANIBHUSHAN SAHA
63 A ARABINDA SARANI KOL-700005

Proposed to be Used
KOLKATA
BEAUTY SALOON & SPA

The Trade Mark shall be used as a whole with no exclusive right over the word GORGEOUS
BRIO HAIR AND MAKEOVER STUDIO

3839250   21/05/2018
AVANTIKA TOKAS
804, SARASWATI-II, SECTOR-D6, VASANT KUNJ
PROPRIETOR
Address for service in India/Attorney address:
ANANTIKA TOKAS
293, OHBC, Sector-13, Karnal-132001, Haryana
Used Since :09/07/2017
DELHI
BEAUTY CARE, CONSULTATION, TREATMENT, THERAPY, SALONS AND SPA INCLUDED IN CLASS 44
3839323    22/05/2018

TAHIR AHMED LONE
R/o H.NO. 98,KARAN NAGAR,SRINAGAR,J&K 190010
INDIVIDUAL

Address for service in India/Attorney address:
VINEET KUMAR
# 3, IInd Floor, P 37/38, Gomti Complex, Near Ahlcon Public School, Mayur Vihar, Phase-1, New Delhi – 110091
Used Since :25/04/2016

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

Registration of this Trade Mark shall give no right to the exclusive use of "salon"
3841552    23/05/2018
SANJAY MANDAL
S.K.M. HOSPITAL, NEAR PETROL PUMP, GOHANA ROAD, V.P.O. - NAULTHA, PANIPAT-132145, HARYANA, INDIA.
Active
Address for service in India/Attorney address:
DEEPAK SACHDEVA
LEGAL SHAFT, 283/127B, VISHNU GARDEN, NEW DELHI - 110018, INDIA.
Proposed to be Used
DELHI
Medical and Healthcare services.
3846942  30/05/2018
ABHIJEET NIGAM PROP. OF THE DENTAL TREE.
66, NITI KHAND-3, INDIRAPURAM, GHAZIABAD.
sole proprietor

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
MEDICAL DENTAL SERVICES IN CLASS-44
3848595  31/05/2018
Dr. SAHIL
22-A, 1st Floor, Shastri Nagar Next to Durga Bhawan palace, Jammu - 180004
Proprietor
Address for service in India/Attorney address:
ASHOK
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037
Used Since :01/03/2014
DELHI
Medical services; hygienic and beauty care for human beings; dentistry services; hair implantation; hairdressing; health care; health spa services; health center services; health counseling; massage; medical clinic services; sauna services
The mark should be used as a whole
3848796   31/05/2018
WOODLANDS MULTISPECIALITY HOSPITAL LIMITED
8/5, Alipore Road, Kolkata 700 027, West Bengal, India
Body Incorporated

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :18/08/2017

KOLKATA
HOSPITAL AND HEALTH CARE SERVICES INCLUDING MEDICAL, SURGICAL, LABORATORY, NURSING HOME SERVICES, BLOOD BANK SERVICES, CHILD CARE SERVICES, DENTISTRY, PHARMACY ADVICE, HYGIENIC, BEAUTY CARE, DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES; CLINICAL & PHARMACY ADVICE, OPTICIAN SERVICES; PHYSICAL & PHYSIOTHERAPY; PLASTIC SURGERY, CONSULTATION SERVICES IN THE FIELDS OF HEALTHCARE, MEDICAL CARE AND PHARMACEUTICALS ALL INCLUDED IN CLASS 44

Subject to association with application no:2550496
3849365  01/06/2018
VIJAY SINGH CHAUHAN
C - 1 SECTOR 12 NOIDA GAUTAM BUDDHA NAGAR UTTAR PRADESH - 201301
Medical and Orthopedic Services
Dr. Vijay Medical and Orthopedic Services Private Limited

Proposed to be Used
DELHI
KNEE AND HIP ARTHRITIS, SCIATICA & BACK PAIN, CERVICAL SPONDYLITIS, FROZEN SHOULDER, PARALYSIS, CEREBRAL PALACY, NEUROLOGICAL DISORDERS, POST FRACTURE JOINT STIFFNESS, SPORTS INJURIES, PRE & POSTNATAL CARE, GERIATRIC CARE
3852610  05/06/2018
ASHOK SHARMA PROPRIETOR OF EDEN UNISEX SALON
Near Parkash Booth House, Chandigarh Road, Samrala, Dist. Ludhiana
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
BEAUTY SALON SERVICES INCLUDING BRIDAL MAKEUP, HAIR DESIGNING, SKIN TREATMENT & BODY POLISHING
3852936  06/06/2018
BOLLINENI RAMANAIAH MEMORIAL HOSPITALS PRIVATE LIMITED
Plot No. 300A, MLA Colony, Road No. 12, Banjara Hills, Hyderabad 500034
Private Limited Company

Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since :08/01/1999

CHENNAI
MEDICAL AND HEALTHCARE SERVICES
BOLLINENI HOSPITALS

3852937 06/06/2018
BOLLINENI RAMANAIYA MEMORIAL HOSPITALS PRIVATE LIMITED
Plot No. 300A, MLA Colony, Road No. 12, Banjara Hills, Hyderabad 500034
Private Limited Company

Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since: 08/01/1999

CHENNAI
MEDICAL AND HEALTHCARE SERVICES
Trade Marks Journal No: 1959 ,  03/08/2020           Class 44

3852938  06/06/2018
ADWIK BOLLINENI
Plot No. 300A, MLA Colony, Road No. 12, Banjara Hills, Hyderabad 500034
Individual

Address for service in India/ Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
MEDICAL AND HEALTHCARE SERVICES
INSTA HOME CARE

3852939   06/06/2018

ADWIK BOLLINENI
Plot No. 300A, MLA Colony, Road No. 12, Banjara Hills, Hyderabad 500034
Individual

Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI

MEDICAL AND HEALTHCARE SERVICES
3854723 07/06/2018
M/S. MEDIHUB HEALTHCARE
MAHADEV VIHAAR, NIRANJANPUR, NEAR NIRANJANPUR SABJI MANDI, GMS ROAD, DEHRADUN, UTTARAKHAND
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3854784  07/06/2018
AADHAR HOSPITAL & TRAUMA CENTRE
BARSAT ROAD, VIKAS NAGAR, CHUNGI CHOWK, PANIPAT-132103, HARYANA, INDIA.
Active

Address for service in India/Attorney address:
DEEPAK SACHDEVA
LEGAL SHAFT, 283/127B, VISHNU GARDEN, NEW DELHI - 110018, INDIA.

Proposed to be Used
DELHI

Medical services and Healthcare services for human beings.
3855610  08/06/2018
ASTANG AYURVEDA
PLOT NO-MIG-43,BDA COLONY,PHASE-1,POKHARIPUIN-751020,BHUBANESWAR,DIST-KHORDA,ODISHA,
PARTNERSHIP
Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228,V.S.S. NAGAR,BHUBANESWAR,PIN 751007,ODISHA.
Used Since :06/04/2000
KOLKATA
HOSPITAL & MEDICAL CLINIC, MEDICAL TREATMENT & HEALTH CONSULTANCY SERVICES.
3858645   13/06/2018
HARVINDER KAUR PROPRIETOR OF JOT BEAUTY PARLOUR
# 1341/1, St. No. 06, Near Gill Canal, 2nd Floor, Shimlapuri, Ludhiana-141003
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Beauty Salon Services
3865769  20/06/2018
ECOPONIC AGRI TECH LLP
1/1A, Biplabi Anukul Chandra Street, Electronic Centre, Kolkata, West Bengal-700019, India.
A Limited Liability Partnership incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Proposed to be Used
KOLKATA
Cultivation of plants; Agriculture, horticulture and forestry services; Services in the field of agriculture, horticulture and forestry.
LIFE BIOSCIENCES
Priority claimed from 22/12/2017; Application No. : 75769 ;Papua New Guinea
3868010   22/06/2018
LIFE BIOSCIENCES INC.
31 Saint James Avenue, 6th Floor Boston, Massachusetts 02116-4128, United States of America
A Delaware Corporation
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Medical diagnostics services; medical services for the diagnosis of diseases, disorders and degenerative conditions associated with aging; providing information in the field of medical diagnostics; providing information relating to diagnosis and monitoring of chronic diseases, conditions and functional disorders.
3868339   23/06/2018
NUTAN MEHTA
418, khata no. 117, bhagwat nagar main road, kumharar, Patna, Bihar, 800026
Proprietor

Address for service in India/Attorney address:
MOHD AZEEM
1214, 12th floor, hemkunt chambers, Nehru Place, New Delhi-110019
Used Since: 03/03/2018

KOLKATA
Beautician, manicurists, body and hair spa services
GURDEEP KAUR TRADING AS G.K. MAKEOVER SALON & SPA
H. NO-1, ST. NO-1, BLOCK-28, WARD NO-59, NEW PUNJAB MATA NAGAR, PAKHOWAL ROAD, LUDHIANA-141002 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/06/2015

DELHI

Beauty Care & Body Care Treatment Services, Health & Beauty Care Services provided by Saunas, Beauty Salons, Sanatoriums, Hairdressing Salons & Massage Parlours, Beauty Therapy & Beauty Consultancy Services.
3873224  28/06/2018
ADAM'S GENETICS PRIVATE LIMITED
105/591 CHAMAN GANJ KANPUR 208001, UP
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since: 30/12/2013
DELHI
DNA SCREENING FOR MEDICAL PURPOSES, DIET PLANNING AND SUPERVISION, HYGIENIC AND BEAUTY CARE,
HEALTH CARE SERVICES, MEDICAL TESTING SERVICES.
3874230  29/06/2018
SREEJITH PONGLATTU KUNHIKANNAN
EKTA CHOWK, VIJAY NAGAR, JABALPUR-482002, MADHYA PRADESH
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

MUMBAI
Spa services, hygienic and beauty care beauty salons, hairdressing salons, manicuring, public baths for hygiene purposes; Counselling in the field of health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; Ayurveda therapy, Panchkarma (Ayurvedic Treatment)
SANJEEV JAIN
B-138, STREET NO. 1 MAJLISH PARK, ADARSH NAGAR DELHI -110033

Proprietorship firm

Proposed to be Used

DELHI

UNI-SEX SALOON, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HAIR TREATMENT, BEAUTY SALOON SERVICES, BEAUTY TREATMENT SERVICES, BEAUTY CARE SERVICES, BEAUTY AND HAIR CARE SERVICES.
THE SHAHEEN STUDIO

3875161 30/06/2018
THE SHAHEEN STUDIO (SHAHEEN KHAN)
Tower 8, Plot No 1 Shakti Nagar Near Dohra Chauraha Filibhit Bye Pass Road Bareilly
Individual

Address for service in India/Agents address:
PRATIBHA GUPTA
B-2, 2nd floor, Joshi Colony, I.P. Extension, Patparganj, Delhi-110092.

Proposed to be Used
DELHI
BEAUTY SALON SERVICES, MASSAGE SERVICES; HAIRDRESSING SALON SERVICES; PROVISION OF INFORMATION AND ADVISORY SERVICES, ALL RELATING TO HAIR AND BEAUTY CARE; MEDICAL HYGIENIC, HAIR, BEAUTY AND HEALTH CARE SERVICES FALLING IN CLASS 44
SERONA LIFESCIENCE

3876015  02/07/2018
SERONA LIFESCIENCE PRIVATE LIMITED
1/775 AMBIKAPURAM,SHUKLA GANJ,GANGA GHAT UNNAO , 209861, Uttar Pradesh
Body Incorporate

Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.

Used Since : 10/01/2018

DELHI

Medicinal Services
3876203 02/07/2018
SHABNAM PROPRIETOR OF SKY DEW BEAUTY CLUB
Galla Mandi, Near Janta Collage, Ahmedgarh Distt. Sangur (Pb)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :21/06/2018
DELHI
Beauty Salons, Health and Beauty care services provided by Saunas, Beauty Salons, Sanatorium, Hairdressing Salons and massage parlours
THE PERFECT SMILE

3877995  04/07/2018

DR SARABJEET SINGH
The Perfect Smile Dental Clinic, SCO 85, 1st Floor ,Sector 35-C ,Chandigarh 160022
Sole Proprietor

Address for service in India/Attorney address:
VISHAL SHARMA
1-C, GH-39, Mansa Devi Complex, Sector 5, Panchkula
Used Since :06/07/2001

DELHI
MEDICAL SERVICES
3881463 07/07/2018

DENT VILLA
9,10, GROUND FLOOR, PLOT NO. 21, KESHVAJI VALLABHJI BUILDING, OPP. GEETA BUILDING, PANDIT RAMABAI MARG, GRANT ROAD, MUMBAI – 400 007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
DENTAL CLINIC SERVICES
ALEXA ONBOARD
Priority claimed from 08/01/2018; Application No. : 87747215 ;United States of America
3881638   07/07/2018
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North Seattle Washington 98109 United States of America
A Nevada corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Providing information, news, and commentary in the field of health, medicine, and healthy childhood physical development
MOHAN LAL MEDICAL CENTRE

3882092 07/07/2018

SUNIL KUMAR VERMA S/O. N. K. VERMA
E-88 WEST JYOTI NAGAR STREET NO.4, OPPOSITE LOVELY FLOWER PUBLIC SCHOOL DELHI-110094
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI
ARTIFICIAL INSEMINATION SERVICES BLOOD BANK SERVICES, IC (MEDICAL-) SERVICES, DENTISTRY, HAIR IMPLANTATION, HEALTH CARE, HEALTH CENTERS, HEALTH SPA SERVICES, HOMES (NURSING-), HOSPITALS, IN VITRO FERTILIZATION SERVICES, MASSAGE, MEDICAL ASSISTANCE, MEDICAL CLINIC SERVICES, MEDICAL EQUIPMENT RENTAL, NURSING HOMES, NURSING, MEDICAL, OPTICIANS SERVICES, PHARMACEUTICALS SERVICES TO MAKE UP PRESCRIPTIONS, PHARMACY ADVICE, PHYSICAL THERAPY, PHYSIOTHERAPY, PLASTIC SURGERY, PSYCHOLOGIST (SERVICES OF A-), REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, SURGERY (PLASTIC-), TELEMEDICINE SERVICES, THERAPY SERVICES, HOSPITALS AND NURSING HOMES CLASS 44
3882301  09/07/2018
M/S. NAGARJUNA CONSULTANTS PARTNERS LLP
Nagarjuna Hills, Punjagutta, Hyderabad 500082, Telangana, India
A Limited Liability Partnership Firm.

Address for service in India/Agents address:
PRADEESH P.L.
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since : 12/01/1986

CHENNAI
Spreading Of Fertilizers; Surface Spreading Of Fertilizers; Aerial Spreading Of Fertilizers; Fertilizer Spreading; Providing Information Relating To The Spreading Of Fertilizers; Providing Information Relating To The Use Of Fertilizers; Provision Of Information Relating To The Use Of Fertilizers; Aerial And Surface Spreading Of Fertilizers And Other Agricultural Chemicals; Advisory And Consultancy Services Relating To The Use Of Agricultural And Horticultural Fertilizers; Providing Information Relating To The Aerial And Surface Spreading Of Fertilizers And Other Agricultural Chemicals; Advisory And Consultancy Services Relating To The Use Of Fertilizers In Agriculture, Horticulture And Forestry; Insecticide Spraying For Forestry; Agriculture, Horticulture And Forestry Services; Consultancy Services Relating To Agriculture, Horticulture And Forestry; Pest Control Services For Agriculture, Horticulture Or Forestry; Vermin Exterminating For Agriculture, Aquaculture, Horticulture And Forestry; Providing Information About Agriculture, Horticulture, And Forestry Services; Destruction Of Parasites For Agriculture, Horticulture And Forestry; Services In The Field Of Agriculture, Horticulture And Forestry; Providing Online Information About Agriculture, Horticulture, And Forestry Services; Pest Control Services For Agriculture, Aquaculture, Horticulture And Forestry; Consultancy Services In The Field Of Agriculture, Horticulture And Forestry; Vermin Exterminating For Agriculture, Horticulture And Forestry, And Providing Information Relating Thereto; Destruction Of Parasites, Vermin Exterminating And Weed Killing For Agriculture, Horticulture And Forestry; Advisory And Consultancy Services Relating To The Use Of Fertilizers In Agriculture, Horticulture And Forestry; Professional Consultancy In The Field Of Fertilizers And Other Agricultural Preparations; Agricultural Services; Livestock Farming Services; Advisory And Consultancy Services Relating To The Use Of Non-Chemical Treatments For Sustainable Agriculture And Horticulture; Farming Equipment Rental; Agricultural, Horticultural And Forestry Services Relating To The Recultivation Of Industrial Wastelands; Agricultural Advice; Agricultural Consultancy; Garden Design And Maintenance; Landscape Gardening Services; Providing Information About Gardening; Providing Information Relating To Garden Or Flower Bed Care; Landscape Design And Gardening Services; Horticulture Services; Consultancy Relating To Horticulture; Consultancy Relating To Farming; Consultancy Services Relating To Farming; Tree Planting, Horticulture, And Landscape Design Services; Consultancy Relating To Tree Planting, Horticulture, And Landscape Design Services.
SECRET OF THE SELF
3882444   09/07/2018
SHRI AVDHOOOT SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI
Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
ISHAN SHIVANAND MINDFULNESS

3882455  09/07/2018
SHRI AVDHOOH SHIVANAND
D-170, SECTOR 8, DWARKA NEW DELHI-110075
SERVICE PROVIDERS
Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3885025  11/07/2018
PAVNEET SINGH
88, Amrapali Vihar, Rajni Khand, Raebareli Road, Lucknow - 226002, Uttar Pradesh
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2018
DELI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
TRUSTPATH LABS

3886761  13/07/2018
CELLUGEN BIOTECH PRIVATE LIMITED
B-57, Second Floor, New Rajinder Nagar, New Delhi- 110060, India
SERVICE PROVIDERS

Address for service in India/Attorney address:
DHRUV & ASSOCIATES
22-C, MANAV MANDIR SOCIETY NO.-1, OPP. PANIGATE TANK, WAGHODIYA ROAD, VADODARA - 19, GUJARAT

Used Since :01/05/2017

DELHI
RELATED TO PATHOLOGY, TEST RELATED TO LAB INVESTIGATIONS FROM BLOOD, URINE, STOOL, SPUTUM, CULTURE AND BIOPSY INCLUDING IN CLASS 44
SH. ABHISHEK MASIH PROPRIETOR OF M/S SHALOM HEALTH CARE
URBAN ESTATE, CHANDIGARH ROAD, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/05/2018
DELI
NURSING HOME SERVICES, HOMES (NURSING -) SERVICES, HOME NURSING AID SERVICES, PROVISION OF HEALTH CARE SERVICES IN DOMESTIC HOMES, HOME-VISIT NURSING CARE, HOME HEALTH CARE SERVICES AND EMERGENCY ASSISTANCE SERVICES IN THE MEDICAL FIELD.
3953965    24/09/2018
ASHOK BABAGOUJA PATIL
No.F-1, SHIVRAJ COMPLEX, HIGH SCHOOL ROAD, MIRAJ, SANGLI
Individual
Address for service in India/Agents address:
PADMASINH BALASAHEB PATIL
1678, E, 1ST FLOOR, FLAT NO.FF-4, VITHHAL COMPLEX,
MUMBAI
Proposed to be Used
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
STRI HARIHAR MAHARAJ KAMDHENU GAUSEWA ASHRAM DHARMIK TRUST.
MOUJE KHORAJ, KHODIYAR AND LILAPUR OF DISTRICT AND SUB-DISTRICT – AHMEDABAD, GUJARAT, INDIA
A TRUST REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :02/09/2017
AHMEDABAD
MEDICAL SERVICES; MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS (SUCH AS X-RAY EXAMINATIONS AND TAKING OF BLOOD SAMPLES); PHARMACY ADVICE.
4431974  06/02/2020
1. SH. ANSHUL SEHGAL 2. SH. AMIT KUMAR
SCO NO. 178 TO 181P, SECTOR -3, HUDA, FATEHABAD, HARYANA-125050, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85
Used Since : 28/01/2020

DELHI
HOSPITAL, HEALTHCARE, MEDICAL SERVICES & LABORATORY SERVICES INCLUDED IN CLASS -44
subject to the mark should be use as represented
MAHESH MATHUR
C-295A, NEW ASHOK NAGAR, VASUNDHRA ENCLAVE, EAST DELHI-110096, INDIA
PROPRIETOR- MAHESH MATHUR

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SALONS (HAIRDRESSING -), HAIRDRESSING SALONS, BEAUTY SALONS, TANNING SALONS, HAIR SALON SERVICES,
SLIMMING SALON SERVICES, SKIN CARE SALON SERVICES, NAIL SALON SERVICES, HAIRDRESSING SALON
SERVICES FOR CHILDREN.
 TRADE MARKS JOURNAL No: 1959, 03/08/2020  Class 44

4432938  07/02/2020
JAAR EDUHEALTH PRIVATE LIMITED
DCB-525, DLF Info Park, Chandrasekharpur, Chandaka Industrial Estate, Bhubaneswar
Body Incorporate
Used Since: 01/12/2019
KOLKATA
Hospital, Hospital Nursing Home Services, Nursing Homes, Health Clinic Services, Healthcare, Information Services, Relating To Health Care, Medical Health Assessment Services, Consultancy Relating To Health Care And Provision Of Health Care Services
4434853  08/02/2020
NIRAJ KUMAR GOND
Brahaj, Horilapur, Khushinagar, Uttar Pradesh - 274303
OWNER
Address for service in India/Agents address:
ANKUR VERMA
C/o. Legal Brothers, S6, Shree Krishna Complex, Sharma Market, Sector 5, Noida, Uttar Pradesh-201301.

Proposed to be Used
DELHI
Hospitals, Medical assistance consultancy provided by doctors and other specialized medical personnel
MEDOC ENTERPRISES PRIVATE LIMITED
BHAT NAGAR, THO KKOTTU, ULLALA(PO), MANGALORE Dakshina Kannada, Karnataka 575020
Private Limited

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
HOSPITAL, DIAGNOSTIC LABORATORY, X RAY, ECG, SCANNING, DOCTOR'S CLINIC, PHARMACY, TESTING AND FITTING OF OPTICAL LENSES
TEAM PHYSIOTHERAPY SERVICES PRIVATE LIMITED
S.No. 4, Plot No. 4, Vedant Nagari, Karve Nagar Pune Pune MH 411052
A company incorporated and registered under Indian Companies Act of 1956

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.
Used Since :01/01/2015

MUMBAI
Physiotherapy Services
THE FEMME REBORN

4436801   11/02/2020
MEGHA DUA
49/15, 3rd Floor, East Patel Nagar, New Delhi- 110008
Proprietor

Address for service in India/Agents address:
ANJALI SINGH
H.NO.33, EXTENSION-III, NANGLOI, NEW DELHI-110041.
Used Since :01/09/2019

DELHI
Human hygiene and beauty care
INDIAN AGRIBUSINESS SYSTEMS LIMITED
B-1/B-1, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI – 110044.
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :16/07/2010
DELHI
Consultancy relating to horticulture; Agriculture, horticulture and forestry services; Providing information about agriculture, horticulture, and forestry services; Consultancy relating to agriculture, horticulture and forestry; Consultancy and advisory services relating to agriculture, horticulture and forestry; Agricultural services; Providing on-line information about agriculture, horticulture, and forestry services;
SRI GURU RAM DAS CHARITABLE HOSPITAL TRUST, SRI AMRITSAR
SRI GURU RAM DAS UNIVERSITY OF HEALTH SCIENCES, MEHTA ROAD, POST OFFICE VALLAH, AMRITSAR, PUNJAB-143501, INDIA
TRUST

Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Used Since: 08/12/2019

DELHI
MEDICAL SERVICES
AGRIWORLD

4518741  03/06/2020

M/S. BAYMEN INDIA PRIVATE LIMITED
# H No.D3-103,Singapore township, Pocharam Village, Ghatkesar Mandal, MEDCHAL, Rangareddi, Telangana, India, 500088
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121
Used Since :29/05/2018

CHENNAI

Cultivation advisory services relating to agriculture
4529311  12/06/2020
TROPICALES HEALTHFOODS PRIVATE LIMITED
HOUSE NO.134, PAVANA DAM ROAD, AUNHOLI VILLAGE, TALUKA - MAWAL, LONAVLA - 410401
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Health care; Health care services; Alternative medicine services; Homeopathic treatment [alternative medicine services]; Aromatherapy services; Farming equipment rental; Health centre services; Horticulture; Landscape gardening; Medical clinic services; Medical assistance; Medical advice for individuals with disabilities; Plant nursery services; Wreath making
Earthly Adobe

4529625    12/06/2020
CHARANJEET KAUR
#1022, Sector 69, Mohali
Psychologist; Psychotherapist, Hypnotherapist, Life Coach, Holistic healer
MARRIED

Proposed to be Used
DELHI
Psychologist; Psychotherapist, Hypnotherapist, Life Coach, Holistic healer and providing programs for self-wellness
4532717  16/06/2020
SARGM HEALTHCARE PRIVATE LIMITED
C/O GULABRAO PATIL, KURDUWADI ROAD, TAL. BARSHI, DIST. SOLAPUR, MH 413401
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
MEDICAL & HEALTHCARE SERVICES
Harishchandra Multi Speciality Hospital and Research Centre

4533340  16/06/2020
MARUTI KAVAJI BHANDKOLI
Gagangiri Complex, Near Bus Stand, At/Po-Akole, Ahmednagar, Maharashtra-422601
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
MUMBAI
Medical, Hospital services
4533737  17/06/2020
SINGHAM HOSPITAL PRIVATE LIMITED
9, 45 15PTD A CHAK SAMEJAKOTHI, ON ROAD, NEAR OBC BANK RAISINGHNAGAR Sriganga Nagar RJ 335051 IN
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
AHMEDABAD
Hospital Services, Medical Treatment Services Provided by Clinics and Hospitals, Medical Consultancy, Medical Testing Services
4534143  17/06/2020
MITRAL HEALTHCARE PRIVATE LIMITED
PLOT NO.7, JAYARAM NAGAR, GERUGAMBANKAM, CHENNAI 600116
Private Limited Company
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4534262    17/06/2020
PANCHAL AGRISHA JIGNESHKUMAR PROPRIETOR OF M/S. YASHVI BEAUTY PARLOUR
306, HERITAGE RESIDENCY, NEAR UMA BHAVAN SOJITRA ROAD, ANAND-388001, GUJARAT. INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :01/11/2019
AHMEDABAD
HAIR TREATMENT, CUTTING, STYLING, COLOURING, SERVICES RENDERED BY HYGIENIC AND BEAUTY CARE FOR
HUMAN BEINGS (HAIR DRESSING SALOONS, SKIN AND HAIR TREATMENTS & SPA (UNISEX), BEAUTY CARE
SERVICES, MAKE UP & BRIDLE SERVICES, MANICURE AND PEDICURE SERVICES INCLUDED IN CLASS 44.
4535133  18/06/2020
SSVKHEALTH AND EDUCATION PRIVATE LIMITED
B7/8,Ganesh Leela CHSL,Sarvoday Paradise, BHD Balaji Hospital, Mira BND Road, MIRA ROAD E, THANE, Thane, Maharashtra, India, 401107
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
MUMBAI
Medical and Hospital services
4535291  18/06/2020
AMDC
52-53, Shiv Chambers, CTM CROSS ROADS, Narol- Naroda highway, CTM, Ahmedabad pincode:380026
Partnership firm
Address for service in India/Attorney address:
LOKESH SHAH
E-202, Abjibapa Green Appartments, off.100 Ft Virat Nagar Road, Next to ManMohan Cross Roads, Nikol, Ahmedabad, Gujarat - 382350
Used Since :02/09/2017
AHMEDABAD
Dental treatment and clinical services
4535292  18/06/2020
DEVI DEEN SONI, PROPRIETOR, PARI HOME HEALTH CARE SERVICE
SHOP NO 3 & 4, SHAHAJNISHI HOME , DANISH ANEXY, KOLAR- 462042 (M.P.)
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Proposed to be Used
MUMBAI
NURSING HOME, PHYSIOTHERAPY, MEDICAL SERVICES, HEALTH CARE SERVICES.
PROGENESIS
4535814    18/06/2020
PROGENESIS INC.
4150 Regents Park Row, Ste 245, La Jolla, CA 92037
Corporation incorporated in California

Address for service in India/Attorney address:
NIKITA CHHATANI
LegalForce RAPC 17/3 Streamline Infotech IT Park, Parsodi Nagpur, Maharashtra 440022 India
Used Since :15/01/2015

MUMBAI
Genetic testing for medical purposes.
4535826 18/06/2020
PROGENESIS INC.
4150 Regents Park Row, Ste 245, La Jolla, CA 92037
Corporation incorporated in California
Address for service in India/Attorney address:
NIKITA CHHATANI
LegalForce RAPC 17/3 Streamline Infotech IT Park, Parsodi Nagpur, Maharashtra 440022 India
Used Since: 15/01/2015
MUMBAI
Genetic testing for medical purposes.
Mike Regan Salon
4535926  18/06/2020
SACHIN GUPTA.
10/3 C.N. ROY ROAD, KOLKATA- 700039, WEST BENGAL.
TRADING AS MIKE REGAN SALON (SINGLE FIRM).
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/12/2017
KOLKATA
Beauty parlour and salon.
4536053  18/06/2020
FC CLINIC PRIVATE LIMITED
751/A/2, Flat No. 201, Padmasri Towers, KaranBagh, Saidabad, Hyderabad, Telangana -500059
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
AKSHITA SURANA
3-5-141/e/1, Flat No.301 & 302, Rukmini Apartments, Eden Bagh, Ramkoti, Hyderabad-500027,Telengana.
Used Since :03/03/2020
CHENNAI
Class 44 in respect of medical and healthcare clinic services to all persons, clinical services in remote, rural and urban areas, medical camps in remote and rural areas included in class 44
KYB KNOW YOUR BLOOD

4536090  18/06/2020

DR. AMARBIR SINGH (PROPRIETOR)
A-596, Bhai Gurdass Ji Nagar, New Amritsar, Amritsar-(Punjab),
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB)

Proposed to be Used
DELHI

Medical & Surgical Diagnostic Services, Diagnosis of Diseases & Medical Services for the Diagnosis of Conditions of the Human Body.
4536261  18/06/2020
VIVEK PATIL (PROPRIETOR) TRADING AS GANGAJAL NURSERY
NEW SHREERANG NAGAR, SHANKAR NAGAR, SAWARKAR NAGAR, GANGAPUR ROAD, NASHIK-422013
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since : 09/06/2016

MUMBAI
Plant nursery services; Horticulture, gardening and landscaping; Planting of flora; Planting of trees; Consultancy relating to tree planting; Gardening services;
Trade Marks Journal No: 1959, 03/08/2020  Class 44

ANEETA RAJESH KHADE PROPRIETOR OF ZED PEST CONTROL
B/105 CAMPZ LANDMARK BUILDING, SV ROAD KEVNI PADA BESIDE TATA SHOWROOM JOGESHWARI WEST MUMBAI 400102
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 20/02/2010

MUMBAI
Pest control services for agriculture, aquaculture, horticulture and forestry
4536695   18/06/2020
DR. KARNAV A. PATEL
44 Keshav Bungalows, Behind Aastha Petrol Pump, Vijapur, Mehsana, Gujarat - 382870
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
MEYAM
4537386 19/06/2020
DR. YOGESH PRABHAKARAN PILAKKAL
12 D, Cornell, Skyline Ivy League, Edachira, Thengode P.O., Kakkanad Ernakulam 680030
An Indian Sole Proprietorship Firm
Address for service in India/Agents address:
P S SREEKUMAR
SVJS & Associates, 65/2364 A, 1st floor, Ponoth Road, Kaloor-682017.
Proposed to be Used
CHENNAI
Ayurveda therapy; Health spa services for health and wellness of the body and spirit; Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; Health spa services for health and wellness of the body and spirit offered at a health resort; Meditation services; Ayurvedic therapy; Physical therapy; Bodywork therapy; Therapy (Physical -); Acupressure therapy; Therapy services; Reiki therapy services; Physical therapy services; Physiotherapy [physical therapy]; Insomnia therapy services; Beauty therapy treatments; Beauty therapy services; Heat therapy [medical]; Psychotherapy and occupational therapy services; Occupational therapy and rehabilitation services; Occupational therapy and rehabilitation; Psychological coaching, counselling and therapy; Counselling relating to occupational therapy; Counselling relating to occupational therapy; Hot stone massage therapy services; Electro therapy services for physiotherapy; Sauna, bath, massage and therapy services; Health care relating to relaxation therapy; Health care consultancy in the field of occupational therapy; Cosmetic body care services provided by health spas; Panchkarma (Ayurvedic Treatment); Ayurvedic massage; Counselling in the field of mental health and wellness; Counselling in the field of mental health and wellness; Providing information in the fields of health and wellness;
4539453    22/06/2020
BIJILASH . A.
THACHAROTH HOUSE, KANNADIPOYIL P.O, BALUSSERY, CALICUT - 673 612.
INDIVIDUAL
Address for service in India/Attorney address:
KRISHNAKUMAR G
NAMIJITH IP WORLD, 66/2870 A1, C.P UMMER ROAD, COCHIN - 682035

Proposed to be Used
CHENNAI
Beauty Services, Beauty Parlour, Beauty consultation, Beauty counselling, Beauty treatment, Beauty care, Beauty salon services, Beauty spa services, Beauty therapy treatments, Beauty information services and Beauty advisory services.
AGRID

4540113  22/06/2020
MALLIKARJUN SHIVANNA YARAGALLA
VILLAGE-DEWARANAVADAGI, TALUKA-SINDAGI, DISTRICT-VIJAYAPUR-586 206, KARNATAKA.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
AGRICULTURAL SERVICES
FALAK PHARMA

4541241  22/06/2020

FALAK NUMA KHAN
WARD NO 4 SADA COLONY RADHOGARH DISTT GUNA

Proprietor

Proposed to be Used

MUMBAI
MEDICAL SERVICE
Destinex

4541720    23/06/2020
DESTINEX GLOBAL SERVICES PRIVATE LIMITED
No 404, 1st Floor 4th A Cross 2nd Block HRBR Layout, Kalyan Nagar, Bangalore, Karnataka - 560043
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
VTRS

4542109   23/06/2020

MYLAN INC.
1000 Mylan Boulevard Canonsburg, PA 15317
A Pennsylvania Corporation

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Providing information relating to diagnostic, prophylactic and therapeutic properties of pharmaceuticals
MEDTRONIC

4542311  24/06/2020

Medtronic, Inc.
710 Medtronic Parkway, Minneapolis, Minnesota 55432-5604, United States of America

A corporation duly organized and existing under the laws of the State of Minnesota, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since: 04/10/1993

MUMBAI

Providing medical information, consultancy and advisory services; medical imaging services; medical diagnostic testing, monitoring and reporting services; charitable services, namely, donating medicine and medical equipment to underserved communities; charitable services, namely, providing medical equipment and services to underserved communities; leasing of medical equipment; providing an internet website for medical professionals and patients featuring medical information from remote locations via electronic patient monitoring devices that feed information to the website that can be accessed in real-time by medical professionals for purposes of monitoring and diagnosing medical conditions; providing online medical record analysis services designed to provide patients with custom tailored information about the range of possible diagnoses and therapies associated with a defined set of symptoms; professional consultation in the field of medical and surgical equipment, apparatus, appliance and instruments, namely, consultation on medical care, medical therapy and surgery; consultation services, namely, providing medical information to medical professionals to assist in the diagnosis and treatment of patients; medical consultation with physicians regarding the use of medical apparatus for treatment of patients; technical consultation in the field of medical and surgical equipment, apparatus, appliance and instruments, namely, consultation on medical care, medical therapy and surgery; patient support program, namely, providing medical information to patients evaluating therapeutic treatment options; providing medical information to patients in the field of surgery preparation; maintaining patient medical records and files in preparation for surgery; providing an on-line computer database, namely, a repository of information in the field of medical information and healthcare information accessible to healthcare providers online medical evaluation services, namely, functional assessment program for patients who are about to receive medical treatment services for purposes of guiding treatment and assessing program effectiveness; home health care services in the nature of interactive medical care monitoring for patients; managed healthcare services, namely, providing disease management programs to others; philanthropic services in the nature of donating medicine and medical equipment to victims of disasters and humanitarian crises; philanthropic services in the nature of donating medicine and medical equipment for medical missions; providing an online computer database, namely, a repository of information in the field of medical data and healthcare information accessible to healthcare providers, including clinical studies, case studies, white papers and reference; technical consultation in the field of medical and surgical equipment, apparatus and appliances and instruments, namely, consultation regarding the selection and purchase thereof, and medical care, medical therapy and surgery; providing personal support services for patients and their families, namely, providing follow-up medical information to patients after surgery; Providing medical services, namely, hearing loss treatment through use of medical hearing implants and instruments
DentSpring - Dental Care for a Brighter Smile

4542726  24/06/2020
DR. ADIL RASOOL MALIK
4/4, Chinar Sector Bagh-i-mehtab Srinagar Jammu and Kashmir-190019
Individual

Address for service in India/Attorney address:
AARTI MANCHANDA
278, Rajdhani Enclave, Britannia Rani Bagh Road, New Delhi-110034

Proposed to be Used
DELHI
Dental Clinic Services
AVAANZA WELLNESS

4543017  24/06/2020
UNIMARCK PHARMA (INDIA) LIMITED
Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI-110 019.

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
PATH CELL

4543022  24/06/2020
CORPORATE DIAGNOSTICS PVT. LTD.
WZ-113, Plot No. 55-56, Meenakshi Garden, New Delhi - 110019

Pvt. Ltd. Company

Address for service in India/Attorney address:
AMITPALS & CO.
15A/24, IIIrd Floor, East Patel Nagar, New Delhi - 110 008

Proposed to be Used

DELHI

health care, health centre services / health center services, health counselling / health counseling, human tissue bank services, medical clinic services, medical assistance, medical screening, medical analysis services for diagnostic and treatment purposes provided by medical laboratories.
NEW CHAND UNISEX SALOON

4543489   24/06/2020

JAMIL AHMED S/O KABUL AHMED
HOUSE NO. 897/1, RAJEEV COLONY, SECTOR – 17, PANCHKULA - 134113
PROPRIETOR

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.

Proposed to be Used
DELHI

BEAUTY SALON SERVICES, BEAUTY PARLOR, PROVIDING OF SERVICES IN THE FIELD OF SPA, HEALTH CLUB SERVICES, SPA, WELLNESS AND BEAUTY, HYGIENE AND BEAUTY CARE OF HUMAN BEING, HEALTH CARE AND SLIMMING SERVICES
SoulSthirah

4546313 26/06/2020

MRS. RADHA MURALI
503, Sai Sadan Apartment, 1st Cross, 1st Main, Pai Layout, Bangalore – 560016

Individual

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Meditation services; Reiki healing services; Nutrition counseling; Psychological counseling; Health counseling; Counseling in the field of mental health and wellness; Beauty therapy; Reiki therapy; Bodywork therapy; Therapy services; Beauty therapy treatments; Health care relating to relaxation therapy.
TeleVeda

4546315  26/06/2020
MURTY CHENNUBHOTLA
No A-015,Brigade Residency, 51,C K Sandra, Uttarhalli Hobli,Bangalore South Bangalore-560061
Managing Director

Proposed to be Used

CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
MICROFAST PATH LABS

4546903    27/06/2020

VINEETA KHARE
5/427, Viraj Khand, Gomti Nagar

Proprietaryship

Address for service in India/Agents address:
ANUJ SRIVASTAVA
D-27, KAMLA TOWER, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW-226010

Proposed to be Used
DELHI

Medical Services
ShivaLinga Ayurvedshala

4547006  27/06/2020
DEEPANKAR SHARMA
H. No-537/19, Sainik Public School, Hansi, Hisar, Haryana-125033
Individual

Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92

Proposed to be Used
DELHI
Medical Services under Indigenous Systems Of Medicines Particularly, Ayurveda, Unani, And Siddha; Physiotherapy; Pharmacists Services; Medical Clinics and Health Care Centres as Per Class-44
Mindz Infinity

4547723   28/06/2020

ANURADHA KAVURI

A-2 9/2 Sector 9 Millennium Towers, Harmony Chs Sector 9 Sanpada, Navi Mumbai, Maharashtra-400705

Proprietor

Address for service in India/Attorney address:

NAVIN KESHAVJI BARVADIYA

GAJORA ADVISORY PRIVATE LIMITED G-11, , GROHITAM BUILDING, PLOT - 14-B, APMC MARKET, SECTOR - 19, VASHI, NAVI MUMBAI, MH 400705

Proposed to be Used

MUMBAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
MEDOXHOSPITAL
4548875  29/06/2020
M/S AROGYAM MEDICARE
CP-2,Behind Bhawna Complex, Sector F, Jankipuram, Lucknow, U.P., (India)
Partnership

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747

Used Since :05/02/2016

DELHI
Hospitals , Hospital Services For Persons With Physical And/Or Cognitive Disabilities Or Impairments , Pet Hospital
Services , Health Spa Services , Medical Clinic Services , Nursing Homes , Plastic Surgery ,Medical Testing For Diagnostic
Or Treatment Purposes , Medical Diagnostic Testing, Monitoring And Reporting Services, Consulting Services In The
Fields Of Diagnostic Medical Testing And Nutrition, Consulting Services In The Fields Of Diagnostic Medical Testing,
Health Care Services, Namely, Providing A Database Of Information And Featuring Inputting And Collection Of Data And
Information All For Treatment And Diagnostic Purposes
KRAZZY KIDZ
4550906   01/07/2020
MANJIRI SHRIDHAR SATHAYE
903, YASHASHREE APARTMENT, SULE PATH, BHANDARKAR ROAD, LANE-3, DECCAN GYMKHANA, PUNE-4,
MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
AVINASH ANANDRAO AUTE
“SIGNAURA”, VIGNAHARTHA APARTMENT, OFFICE NO-4, KOTHRUD DEPOT, PAUD ROAD, KOTHRUD-411038, PUNE,
MAHARASHTRA
Proposed to be Used
MUMBAI
Beauty salon services, Human hygiene and beauty care
SANWAD

4554070   02/07/2020
SHILPA RAJEEV HUZURBAZAR
Bhendegalli, 318, C Ward, Kolhapur-416008, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
Unit No. F-10, Mouni Vihar Apts., C Wing, 1st Floor, Takala Chowk, Kolhapur - 416001, Maharashtra, India
Used Since : 24/08/1993

MUMBAI
MEDICAL SERVICES; HEARING & SPEECH THERAPY SERVICES; MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES; SPEECH & HEARING ASSESSMENTS, HEARING AID & COCHLEAR IMPLANTS SERVICES; PSYCHOLOGICAL COUNSELING SERVICES
GOLDEN KIWI

4555480   03/07/2020

NARSI GANDHI

I/A, CHANDRA NIWAS 93, BHAGAT SINGH ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI – 400027, MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:

SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Empowering Startups

3446373  30/12/2016

BALAMURUGAN NADAR
A-201, 2nd Floor, Galore Tech Lohia-Jain Bldg., Chandni Chowk, Road Opp. To HP petrol pump, Bh. Maratha Mandir Hall, Bavdhan (Khurd), Pune - 411021

Service Provider

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/02/2012

MUMBAI

Legal consultation services, intellectual property consultancy, monitoring intellectual property rights, trademark maintenance services, copyright management,licensing of intellectual property, legal document preparation services, legal consultation for taxation, domain names registration for others, legal consulting for licensing of software.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Startups..
SHARMA & SHARMA ADVOCATES & JURISCONSULTUS

3451021  06/01/2017

ANUPAMA SHARMA
109, LGF, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003.
SERVICE PROVIDER
Used Since :01/01/2005

DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTLIERS TO MEET THE NEEDS OF INDIVIDUALS, FALLING IN CLASS 45.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ADVOCATE AND JURISCONSULTANT.
3521694  10/04/2017
PRITHVIRAJSINH JITENDRASINH CHAWDA
123, CHAVDA VAS NO ROAD, AMBOD, TA: MANS A, DIST. GANDHINAGAR-382845
Proposed to be Used
AHMEDABAD
SECURITY GUARDS, AIRPORT SECURITY, SECURITY SERVICES AND SECURITY CONSULTANCY.
3652614    09/10/2017
VIVEK SHARMA PROPRIETOR OF NAVBHARAT INTERNET SERVICES
B3A BLOCK HOUSE NO,28-B,JANAKPURI,NEW DELHI -110058
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
DELHI
PROVIDING ONLINE MATRIMONIAL SERVICES
3672498  08/11/2017
KULDEEP SHARMA
H.467, V.P.O-Sirsali kaithal, Haryana-136026
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI

SOCIAL SERVICES RENDERED TO MEET THE NEED OF INDIVIDUAL LIKE HELPING HOSPITALISE PEOPLE AND PROVIDING FOOD AND ALL BEING INCLUDED IN CLASS 45
THE KERALA CATHOLIC ASSOCIATION, MUMBAI
KCA Bhavan, St. Francis of Assisi International School, P.L. Lokhande Marg, Chembur, Mumbai - 400043
Public Charitable Trust registered under Maharashtra Public Trust Act under No. F 2560 and Societies Registration Act

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Used Since: 01/01/1960

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; A NON PROFIT AND NON GOVERNMENT ORGANIZATION PROVIDING SOCIAL SERVICES INCLUDING BUT NOT LIMITED TO PROMOTING SOLIDARITY AMONG THE PEOPLE AND TO WORK FOR THEIR UPLIFTMENT, PROMOTING SPORTS, CULTURAL, EDUCATIONAL ACTIVITIES, EDUCATING AND SPREADING AWARENESS ABOUT HUMAN RIGHTS, HUMAN CARE AND HUMAN RIGHTS PROTECTION; HELPING POOR AND DIFFERENTLY ABLE PEOPLE; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KERALA AND MUMBAI SEPARATELY.
3838367  21/05/2018
DIPALI INTERNATIONAL PHILANTHROPIC FOUNDATION
trading as ;DIPALI INTERNATIONAL PHILANTHROPIC FOUNDATION
ABASBARICHAR, PO- TAMLUK, DIST.- MIDNAPORE, TAMLUK, MIDNAPORE - 721636, WEST BENGAL.
SERVICE PROVIDER
Used Since :14/09/2016
KOLKATA
SOCIAL SERVICES IN CLASS - 45.
3840355   23/05/2018
DIVYA CHAWLA (PROP OF) M/S WISDOM IN LIFE
A2/96, PASCHIM VIHAR, NEW DELHI-110063
single firm

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
SERVICES IN NUMEROLOGER, ASTROLOGER, VASTU CONSULTANT IN CLASS 45
3840389  23/05/2018
DR. PRAVIN TOGADIA
11, MAHALAXMI SOCIETY, PALDI, AHMEDABAD 380007, GUJARAT STATE, INDIA
Individual
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3840667  23/05/2018
RADHEY SHYAM PANDEY , PROPRIETOR OF NIKHIL SECURITY SERVICE
ALAMPUR , NEW - KOLORAH , HOWRAH , PIN - 711302 , WEST BENGAL
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/06/2017
KOLKATA
SECURITY AND MANPOWER SERVICES
3843865 26/05/2018
MS. SWATI RANJAN KUMAR MALHOTRA TRADING AS MILAAN MATRIMONIALS.
182/26, INDUSTRIAL AREA, PHASE-1, CHANDIGARH-160002.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Marriage bureau services, Marriage agency services, Marriage partner introduction or dating services, Provision of information relating to marriage partner introduction or dating services and Marriage guidance counselling included in Class 45.
3845440  28/05/2018
DEEPAK GUMBER TRADING AS SHRI BALAJI ASTRO SCIENCE & RESEARCH CENTRE
B-32, E-8/849, SANT SINGH CHEEMA NAGAR, NEAR AVM SCHOOL, OPP. JAIN STHANAK, KAKOWAL ROAD, LUDHIANA-141007 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/04/2015

DELHI
Consultancy Services in the field of Astrology, Numerology, Vastu Shashtra, Face Reading, Gems Advisor, Palmistry & Tarot Card Reading included in class-45.
3845441  28/05/2018
DEEPAK GUMBER TRADING AS SHRI BALA JI ASTRO SCIENCE & RESEARCH CENTRE
B-32, E-8/849, SANT SINGH CHEEMA NAGAR, NEAR AVM SCHOOL, OPP. JAIN STHANAK, KAKOWAL ROAD, LUDHIANA-141007 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2015
DELHI
Consultancy Services in the field of Astrology, Numerology, Vastu Shashtra, Face Reading, Gems Advisor, Palmistry & Tarot Card Reading included in class-45.
3848579    31/05/2018

SACHIN SHANTARAM GADEKAR
Aishwaryam Courtyard, Wing I, Flat No. I-602, Newale Wasti, Chikhali - 412114, Pune
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI
Legal services, Legal Consultation Services, Intellectual property consultancy, Monitoring intellectual property rights for legal advisory purposes, Licensing of intellectual property in the field of trademarks, Trademark watch services, Copyright management, Licensing of intellectual property, Legal document preparation services, Legal consultation in the field of taxation, Registration of domain names, Consultancy relating to the registration of domain names, Licensing of software, Licensing of computer software.

The mark should be used as a whole
3848605  31/05/2018
BHAIJEE COMMODITIES PRIVATE LIMITED
5 - D, UPPER GROUND FLOOR ANSAL PLAZA, VAISHALI
Private Limited Company

Address for service in India/Attorney address:
ISHU SHARMA
RKB 16 RDC Rajnagar, Ghaziabad UP 201002

Proposed to be Used
DELHI

Investigation, Surveillance, Escorting in Social Events like marriages, Home Guard services and personal Bodyguard.
equIP
3848799   31/05/2018
SANGEETA GOEL
176, Ashoka Enclave Part - 3, Sector - 35, Faridabad - 121003, Haryana
Individuals of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
All type of Legal Services
ZUBAAN SAAF, DILLI SAAF

3854732  07/06/2018

AMIT KAPOOR
B-120, Third Floor, Ashok Vihar Phase I, New Delhi - 110052
Individual

Address for service in India/Attorney address:
IP SUTRA
J-102, GROUND FLOOR, SARITA VIHAR, NEW DELHI-110076

Used Since: 13/05/2018
DELHI

SOCIAL CAMPAIGN TO BRING CHANGE IN DAILY USAGE OF WORDS
3864501 19/06/2018
DIKSHIT ARORA
503, WEGMANS IT BUSINESS PARK, KNOWLEDGE PARK-3, SURAJPUR, KASNA MAIN ROAD GREATER NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201310
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since: 15/03/2018
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
MAHTAB RANA
trading as ;CONNECTOR & GROUPS
4A, TILJALA LANE, KOLKATA - 700039, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :26/06/2018

KOLKATA
SERVICES RENDERED BY LAWYERS TO INDIVIDUALS GROUPS OF ORGANIZATIONS AND ENTERPRISES FOR CERTAIN RENTAL SERVICES.
ILABS

3877685  04/07/2018
ILABS HYDERABAD TECHNOLOGY CENTRE PRIVATE LIMITED
BUILDING NO. 3, ILABS CENTRE, PLOT NO. 18, SOFTWARE UNITS LAYOUT, MADHAPUR, HYDERABAD – 500081
A Company incorporated under The Indian Companies Act, 1956.

Address for service in India/Attorney address:
RAVIPRASAD PISUPATI
TEMPUS LAW ASSOCIATES, Western Pearl, 8th Floor, Hitech City Road, Beside Google Building, Kondapur, Hyderabad – 500084, Telangana
Used Since :18/08/1999

CHENNAI
REGISTRATION OF DOMAIN NAMES; LICENSING OF COMPUTER SOFTWARE
91University

3878578  04/07/2018

91SPRINGBOARD BUSINESS HUB PRIVATE LIMITED
A/65-A, Nizamuddin East, New Delhi - 110013, Delhi
Private Limited Company

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
SHARNAM
3881605  07/07/2018
HARIOM SINGH
B-53/I, First Slope, New Usmanpur, Delhi-110053
individual
Address for service in India/Attorney address:
AMIT TOMAR
268 3rd Floor, Bhai Parmanand Colony, Delhi-110009
Proposed to be Used
DELHI
Legal Services
3882422  09/07/2018
BHARAT HOTELS LIMITED
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3882430    09/07/2018
BHARAT HOTELS LIMITED
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3887198  13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Internet-based social networking services allowing users to communicate and share, store, transmit, view, and download text, images, audio and video content, and other multimedia materials; online social networking services; providing a social networking website for entertainment purposes
3887203  13/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Internet-based social networking services allowing users to communicate and share, store, transmit, view, and download text, images, audio and video content, and other multimedia materials; online social networking services; providing a social networking website for entertainment purposes
THE MULUND REAL ESTATE AGENT’S ASSOCIATION
Shop No. 4, Hare Ram, Trimurti Road, Opp. St. Mary School, Mulund (west), Mumbai-400080

Address for service in India/Agents address:
AZHAR ASSIM SHAIKH
Ashiyana Building, Kalas, Jadhav Wasti, Pune-411 015.

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals.
3887616  14/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Internet-based social networking services allowing users to communicate and share, store, transmit, view, and download text, images, audio and video content, and other multimedia materials; online social networking services; providing a social networking website for entertainment purposes
3887628 14/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Proposed to be Used
DELHI
Internet-based social networking services allowing users to communicate and share, store, transmit, view, and download text, images, audio and video content, and other multimedia materials; online social networking services; providing a social networking website for entertainment purposes.
Group Share

3887658  14/07/2018
SAMSUNG INDIA ELECTRONICS PVT. LTD.
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Internet-based social networking services allowing users to communicate and share, store, transmit, view, and download text, images, audio and video content, and other multimedia materials; online social networking services; providing a social networking website for entertainment purposes.
Trade Marks Journal No: 1959 , 03/08/2020 Class 45

3887964 14/07/2018
NEELENDRA SINGH CHAUHAN
T-306, 3RD FLOOR, SHOKEEN PLAZA, SECTOR-12, DWARKA, NEW DELHI-110078
proprietor

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SECURITY SERVICES FOR OFFICES, NIGHT GUARD SERVICES INCLUDED IN CLASS 45,
3889861  17/07/2018
DINESH KUMAR SHARMA
trading as ;ADCLIVIS LEGAL
2001, TOWER 8, LOTUS BOULEVARD, SECTOR 100, NOIDA-201301 GAUTAM BUDDH NAGAR U.P. INDIA
SERVICE PROVIDERS
Proposed to be Used
DELHI
LEGAL SERVICES
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3892743  20/07/2018
ASHUTOSH AGARWAL
116, KALI BARI, BAREILLY, U.P.-243001
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
D&P

4424194    29/01/2020
DEBEVOISE AND PLIMPTON LLP
919 Third Avenue, New York, NY 10022
Registered New York LLP

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :04/12/2014
DELHI
Legal services
Author.Rises

4429950   04/02/2020
JEETENDRA WADHWANI
A45/47, Lachmi Gobind Appts., J.P. Road, 4 Bungalows, Andheri (W), Mumbai 400058
Author.Rises
Resident Indian

Proposed to be Used
MUMBAI
Handle for social networking globally
PSP-IP

4430752  05/02/2020

DR. SURYAKANT BABANRAO PATIL
89, Nandangiri, PCMC, Ravet, Pune-412101, MH- India, Maharashtra, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
PSP-IP & ASSOCIATES, 10, Gr. Floor, Bank of Baroda, Commercial Complex, Sector 28, Nigadi, PUNE, Maharashtra, INDIA

Proposed to be Used
MUMBAI

Legal services, Legal services relating to intellectual property rights
LEX LUMOS

4431780  05/02/2020
LEX LUMOS ADVOCATES AND SOLICITORS LLP
194, DR MUKHERJEE NAGAR, New Delhi 110009
Limited liability partnership

Address for service in India/Attorney address:
INVENTURE IP
C 1/8 Sector 36 NOIDA 201301 UP
Used Since :08/11/2019
DELI

Legal services
4432265  06/02/2020

ABHIJEET KUMAR SHRIVASTAV (INDIAN NATIONAL, PROPRIETOR), TRADING AS WORLD WIDE ENTRY
Flat No. 602, Bliss - I, Skye Luxuria, Nipania, Indore - 452010, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Granting of software licenses (legal services); passport control services (security), personal and social services rendered by others to meet the needs of individuals
4432939   07/02/2020
JAAR EDUHEALTH PRIVATE LIMITED
DCB-525, DLF Info Park, Chandrasekharpur, Chandaka Industrial Estate, Bhubaneswar
Body Incorporate
Used Since :01/12/2019
KOLKATA
Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4439041  12/02/2020
M/S. MAHENDRA FACILITIES PRIVATE LIMITED
No. 8, 10th Cross, Revenue Layout, Padmanabhanagar, Bengaluru - 560070
A Private Limited company incorporated under the Indian Companies Act.
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since : 06/11/2018
CHENNAI
Personal Body guarding, Guard services, Security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals including facility services & management
MRS R. G. POTHAMMAL
No. 42, K. K. Nagar, Edayarpalayam, Coimbatore – 641025
Proprietorship

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI

marriage agency services, planning and arranging of wedding ceremonies, horoscope casting, astrology consultancy, online social networking services, releasing doves for special occasions, conducting religious ceremonies.
JAYA KISHORI JI
4440984   14/02/2020
JAYA SHARMA
SWANAMANI, BI - CHRIST, 33A CANAL CIRCULAR ROAD, 4TH FLOOR, FI - 4CC, KANKURGACHI, KOLKATA - 700054, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ANINDITA DASGUPTA, ADVOCATE
5/226, JATIN DAS NAGAR, BELGHARIA, KOLKATA 700056, WEST BENGAL, INDIA
Used Since: 01/01/2005
KOLKATA
CONDUCTING RELIGIOUS CEREMONIES; ORGANIZATION OF RELIGIOUS MEETINGS; SPIRITUAL CONSULTANCY;
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
EQUAL

4441433 14/02/2020
ARADHANA SHARMA, PROPRIETOR OF UNIQUE POWER TECHNOLOGIES
H-321 A, RIICO INDUSTRIAL AREA, SITAPURA, JAIPUR (RAJASTHAN)

proprietorship and service provider

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Used Since: 01/10/2004

AHMEDABAD

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
IAMAGALIAMASHERNI

4525711  09/06/2020

REKHA MALHOTRA
E-91, CITY APARTMENTS, 21 VASUNDHARA ENCLAVE DELHI-110096
INDIVIDUAL

Address for service in India/Attorney address:
DRBD LEGALYUKTI(ADVOCATES)
D-204,2ND FLOOR,KARAMPURA,NEW DELHI-110015

Proposed to be Used
DELHI

SERVICES PROVIDER FOR PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF THE INDIVIDUALS BY PSYCHOLOGICAL COUNSELING GRAPHOLOGIST,PERSONAL COUNSELING, PERSONALITY DEVELOPMENT,COUNSELING OF ALL MENTAL, PHYSICAL, SOCIAL AND MARITAL PROBLEMS OF THE INDIVIDUAL
Proposed to be Used

KOLKATA
LEGAL SERVICES, LEGAL CONSULTANCY SERVICES
4528588   11/06/2020
RSSS CORPORATE SERVICES PRIVATE LIMITED
Third Floor, 308, Bhanot Corner 1-2, Pamposh Enclave, Greater Kailash-1, New Delhi, Delhi, 110048
Private Limited Company
Address for service in India/Attorney address:
RENU SAINI
SEEMA CGHS LIMITED, FLAT NO.C-53, PLOT NO.7, SECTOR-11, DWARKA, NEW DELHI
Used Since :16/10/2018
DELHI
LOGO WILL BE USED TO PROVIDE SERVICES RELATED TO SECURITY AND FACILITY MANAGEMENT SERVICES
4531509    15/06/2020
MR. YASH MISHRA
A-2, Neeti Bagh, New Delhi-110049
Single Firm
Address for service in India/Attorney address:
KRITIKA SETH
B-1, 202 Chitrakoot Dham Sec-19 Dwarka, Delhi 110075
Used Since :20/03/2018
DELHI
Legal Services
4531860   15/06/2020
RANDEEP SINGH
8398, SECTOR-C, POCKET- 8, VASANT KUNJ, SOUTH WEST DELHI-110070
Proprietor

Address for service in India/Attorney address:
CORPORATE SANCHAR
A-1919, GF, Gate No.5 Green Fields Colony, Faridabad- 121003, Haryana

Used Since : 22/12/2018

DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
LEI Register

4532227   15/06/2020
LEI REGISTER INDIA PRIVATE LIMITED
C 110, Meghsparsha, Survey No 573 Bibwewadi, Near Mahavir Electronics Pune Pune Mh 411037
Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :30/07/2018

MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1959, 03/08/2020

4533030  16/06/2020
SRINIVASAN SAIMANI
80, BBC City Park, Chinna Porur, Valasaravakkam, CHENNAI- 600116, TAMIL NADU
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :28/06/2019

CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
KARULKAR PRATISTHAN
C/o. Sheetal P. Karulkar & Prashant A. Karulkar B/1308, Oberoi Park View, Near Thakur Cinema, Thakur Village, Kandivali (E), Mumbai 400101
A Trust registered under Bombay Public Trusts Act, 1950

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals
4533629  16/06/2020
KARULKAR PRATISTHAN
C/o. Sheetal P. Karulkar & Prashant A. Karulkar B/1308, Oberoi Park View, Near Thakur Cinema, Thakur Village, Kandivali (E), Mumbai 400101
A Trust registered under Bombay Public Trusts Act, 1950
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals
PRATHAM, TRADING AS: PPRATHAM ASTRO VASTU
S-31-32, SHOP NO. 11, POLICE DIV. NO.1 ROAD, NEAR CANARA BANK, INDUSTRIAL AREA, JALNDHAR-144004 (PUNJAB)
SOLE PROPRIETOR

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)

Proposed to be Used
DELHI

CONSULTANCY OF HUMAN PROBLEMS INCLUDING VARIOUS SERVICES IN FIELD OF VASTU SHASHTRA, ASTROLOGY, HEALING THERAPY SUCH AS: REIKI, PRANIC HEALING AURA, CRYSTAL, SPIRITUAL, ACUPRESSURE, MAGNET, GEOPATHIC STRESS SOLUTIONS, STONE ANALYSIS, ETC, OTHER SERVICES: KARMAKAND, PALMISTRY, NUMEROLOGY, PENDULUM, MUDRA AND MANTRA THERAPY, YOGA, MEDITATION, QUANTUM MIND POWER, PROTECTION OF NEGATIVE LEY LINES, HARTMANN LINES, CURRYLINES TO PRODUCE POSITIVE LINES AND CHARITABLE SERVICES FOR MONITORING PERSONAL OR SPIRITUAL, MEDITATION FOR SPIRITUAL PURPOSE INCLUDED IN CLASS 45.
4533781  17/06/2020
NITIN KAUSHIK
# 1904, Regency Towers, Sapphire Building, Off Ghodbunder Road, Thane (West): 400615, Maharashtra, India
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4533883  17/06/2020
JET 1 SECURITY FORCE PRIVATE LIMITED
353, 3RD FLOOR, CENTRAL FACILITY BUILDING 2, SECTOR 19, PHASE 2, VASHI, NAVI MUMBAI 400705,
MAHARASHTRA, INDIA
Body Incorporate

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
PROVIDING OF SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS
INCLUDED IN CLASS 45
4533914   17/06/2020
KALEIDOSCOPE LEGAL SERVICES LLP
414 City Point, 16 Boat club Road, Pune 411001, Maharashtra, India
LLP
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8
Used Since :12/06/2020
MUMBAI
LEGAL SERVICES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS.
4534010  17/06/2020
ULHAS INDIA
Plot no A-40, A-711, The I-Thum, Sector-62, Noida, Uttar pradesh -201301
Charity
Trust
Used Since :01/06/2020
DELHI
charitable & philanthropic services; personal & social services and community services rendered by others to meet the needs of individuals
Neev Foundation for Legal Aid

4535130  18/06/2020
MISHIKA SINGH
C 57 UPKAR APTT MAYUR VIHAR PHASE I EXTN
Individual
Proposed to be Used
DELHI
Charitable Trust for the purpose of providing pro-bono legal aid, legal education and legal advocacy
YEWALE FOUNDATION
S. NO. 20/1/3, CHIDANAND SOC., NR. GOLDEN TOPAZ BLDG. K-K RD. KATRAJ, PUNE, Pune, Maharashtra, India, 411046

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI

Personal and social services regarding individual needs; Legal services; Religious services; spiritual services
BOOMDAY

4535582  18/06/2020

BOOMDAY LIMITED
BOOMDAY Limited, 227 Ingram Street, Glasgow, G1 2DA, United Kingdom.
A company incorporated under the laws of United Kingdom

Address for service in India/Attorney address:
ANEJA & ANEJA, ADVOCATES
C-60, JANGPURA EXTN, NEW DELHI-14

Proposed to be Used
DELHI

Social introduction and networking services; Online social networking services provided through a sports community website for fitness and sports enthusiasts.
4536067    18/06/2020
GOMATESHWAR JAIN
FLAT No. B-56, SANGAM APARTMENTS, SECTOR 09, ROHINI, DELHI - 110085
Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
ASTROLOGY CONSULTANTS, ASTROLOGICAL & FUTURE FORECASTING SERVICES, TAROT NUMEROLOGY
CONSULTANTS, CRYSTAL BALLGAZING CONSULTANTS, VAASTU CONSULTANTS, FENG SHUI CONSULTANTS,
MEDITATION CONSULTANTS, MANTRA HEALING CONSULTANTS, ANGEL HEALING CONSULTANTS, EVIL EFFECTS
REMEDIES THEREOF
UNITY VASTU

4536096  18/06/2020

GOMATESHWAR JAIN
FLAT No. B-56, SANGAM APARTMENTS, SECTOR 09, ROHINI, DELHI - 110085

Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used

DELHI

ASTROLOGY CONSULTANTS, ASTROLOGICAL & FUTURE FORECASTING SERVICES, TAROT NUMEROLOGY
CONSULTANTS, CRYSTAL BALLGAZING CONSULTANTS, VAASTU CONSULTANTS, FENG SHUI CONSULTANTS,
MEDITATION CONSULTANTS, MANTRA HEALING CONSULTANTS, ANGEL HEALING CONSULTANTS, EVIL EFFECTS
REMEDIES THEREOF
4536440 18/06/2020
SNEHALKUMAR DHARAMSHIBHAI PATEL
3028, 3rd Floor, Central Bazaar, Opp. Varachha Police Station, Mini Bazar, Varachha, Surat - 395006
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.
Used Since : 01/07/2017
AHMEDABAD
Legal services; Legal consultancy for shipping, logistics, documentation for import and export and facilitation of licences for shipping and logistics
LAND GENETICS

4537348   19/06/2020

DEEPAK AGRAWAL
LOHA OLI BUDHAWARI, SUBHASH WARD, SEONI 480661, MADHYA PRADESH, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
FOOTBALL FOR PEACE

4538041  19/06/2020

MALATI BIREB BORO
A-1,SUMEL FLATS,NR.SHREYAS BRIDGE,AMBAWADI,AHMEDABAD,GUJARAT-380015

INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :01/06/2020

AHMEDABAD

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
Say No to drugs IT'S MY CITY IT'S OUR CITY

4541116    23/06/2020
SYED MUZAFFAR HUSSAIN
ASMITA HOUSE, NAYA NAGAR MIRA ROAD (EAST) THANE- 401107

Address for service in India/Attorney address:
SHABANA N. KHAN
B/44, ASHLESHA, SECTOR 3, SRISHTI COMPLEX, MIRA ROAD (E), THANE - 401 107.
Used Since :01/10/2016

MUMBAI
SERVICES PROVIDED TO INDIVIDUALS IN RELATION WITH SOCIAL EVENTS AND OTHER SOCIAL SERVICES
Newdeal Partners

4542058   23/06/2020

KARAM DAULET SINGH
2ND FLOOR, BLOCK - E, THE MIRA, PLOT 1 & 2, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI - 110065

Single Firm

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
DELHI
LEGAL SERVICES
Eaglepeak Partners

4542060   23/06/2020
KARAM DAULET SINGH
2ND FLOOR, BLOCK - E, THE MIRA, PLOT 1 & 2, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI - 110065
Single Firm
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Proposed to be Used
DELHI
LEGAL SERVICES
EBUMAX

4542683  24/06/2020

INVISTA Textiles (U.K.) Limited
One St. Peter’s Square, Manchester, United Kingdom M2 3DE
a private limited company, organized under the laws of England & Wales

Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.

Proposed to be Used
DELHI

Licensing of technology and scientific knowledge for implementation and use of industrial fluidized bed reactors.
THE LIGHT WITHIN

4545070    25/06/2020
DEVINA BADHWAR
A -33/12 DLF PHASE I, GURUGRAM, 122002
Indian National
Address for service in India/Attorney address:
KRIPA PANDIT
KRIPA/RITAMBHARA BUILDING, TRIBHUVAN COMPLEX, ISHWAR NAGAR(W), MATHURA ROAD, NEW DELHI 110065
Used Since :11/05/2013
DELHI
Counselling relating to spiritual direction; Spiritual or religious counselling; Lifestyle counselling (spiritual advice); Meditation services for spiritual purposes; Mentoring (spiritual); Spiritual advice; Spiritual consultancy; Spiritual guidance; Spiritual recovery services; Life coaching (personal mentoring and support services); Astrology; Tarot Reading services; Angel Card reading services and therapy and Personal and other social services to meet the needs of individuals.
MELODRAMMA STUDIOS

4546504  26/06/2020
MELODRAMMA MOVIES PRIVATE LIMITED
Plot No. 61, Flat No. 502 Vamsiram Building, Jyathi Suraja Homes, Hno.8-3-1074, Srinagar Colony, Hyderabad, 500073, Telangana
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :04/12/2018

CHENNAI
Licensing of rights relating to films; Software licensing; Film, television, video, music and image licensing; Video monitoring of facilities, viewable through a global computer network [on-line monitoring
ENIVARAN

4547167  27/06/2020
MAHENDRA KUMAR DWIVEDI PROP OF M/S ENIVARAN
CS 12 1105 SUPERTECH CAPE TOWN SECTOR 74 NOIDA 201301
PROPRIETOR
Address for service in India/Attorney address:
MITHLESH KUMAR TIWARI
MKT AND ASSOCIATES ADV. MITHLESH KR TIWARI OFFICE NO -301,3RD FLOOR BALAJEE CHAMBER LAXMI NAGAR, DELHI-110092
Used Since :19/06/2020
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
IYI

Proposed to be Used

Mumbai

Legal services, litigation services, alternative dispute resolution services, security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals, personal body guarding, pet sitting, security consultancy, detective agencies, night guard services, planning and arranging of wedding ceremonies, clothing rental, mediation, fire-fighting, rental of fire extinguishers, tracking of stolen property, on-line social networking services.
Soul Chakra

4549165   29/06/2020

KUSH AGARWAL
6/1A, Moira Street, Kolkata, West Bengal- 700017

INDIVIDUAL

Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.

Proposed to be Used

KOLKATA

ASTROLOGY CONSULTATION, ASTROLOGICAL AND SPIRITUAL SERVICES; ASTROLOGICAL FORECASTING;
MENTORING [SPIRITUAL]; VASTUHASTRA; VASTU SERVICES; NUMEROLOGY; GEM ADVISORY; PERSONAL AND
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; ONLINE SERVICES FOR
ASTROLOGY AND VASTUHASTRA; PROVISION OF PERSONAL TAROT READINGS; PROVISION OF PERSONAL TAROT
READINGS AND TAROT CARD READING SERVICES FOR OTHERS
ASR

4551356   01/07/2020
RESHMI BIJISH BALAN
TOWER 1, UNIT 2, THE ARCADE BUILDING, WORLD TRADE CENTER, CUFFE PARADE, MUMBAI-400005
Used Since :01/12/2019
MUMBAI
LEGAL SERVICES
AENDRI

4551478  01/07/2020
ASHISH PYASI
FLAT NO. 8, B-6, SUMAN CHS, SUMAN NAGAR, V.N.PURAM MARG, CHEMBUR, MUMBAI 400071

Address for service in India/Attorney address:
RESHMI BIJISH BALAN
Tower 1, Unit 2, The Arcade Building, World Trade Center, Cuffe Parade, Mumbai-400005

Proposed to be Used
MUMBAI
LEGAL SERVICES
WedHaven: Making Weddings Fun

4553789 02/07/2020

RISHIKA AGARWAL
150 Nirman apartments, Mayur Vihar Ph-1 Ext. Delhi
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
Planning and arranging of wedding ceremonies
WAKODO COMPANY, LIMITED
7-15, 2-CHOME KAJICHO, CHIYODA-KU TOKYO, JAPAN.
MANUFACTURER AND MERCHANT
A JOINT STOCK COMPANY DULY ORGANISED UNDER THE LAWS OF JAPAN
Address for service in India/Agents address:
DE PENNING & DE PENNING.
ALAKNANDA 16, NEPEAN SEA ROAD, MUMBAI - 400 036.

Proposed to be Used
MUMBAI
Cl.5; LACTEAL FLOUR (FOR BABIES)
Cl.29; MILK PRODUCTS
STORWIZE

Priority claimed from 06/08/2010; Application No.: 10/3750107; United States of America

2008351 12/08/2010

INTERNATIONAL BUSINESS MACHINES CORPORATION
NEW ORCHAND ROAD ARMONAK NEW YORK 10504

MANUFACTURERS, TRADERS AND SERVICES PROVIDER

A CORPORATION ORGANIZED, REGISTERED AND EXISTING UNDER THE LAWS OF NEW YORK, U.S.A.

Address for service in India/Agents address:

ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI


Cl.16; INSTRUCTIONAL AND TEACHING MATERIAL (EXCLUDING DEVICES): DOCUMENTATION AND PUBLICATION RELATING TO COMPUTERS OR COMPUTER PROGRAMS: MANUALS: PRINTED PUBLICATIONS: BOOKS: MAGAZINES: PERIODICALS: NEWSPAPERS: PRINTED MATTER: PRINTED MATTER RELATING TO COMPUTER HARDWARE, SOFTWARE AND SERVICES: MANUALS, BROCHURES, MAGAZINES, NEWSLETTERS, NEWSPAPER INSERTS, BOOKLETS, ALL IN THE FIELDS OF COMPUTER SOFTWARE, COMPUTERS, COMPUTER SYSTEM HARDWARE, NETWORK HARDWARE, TELECOMMUNICATIONS, INFORMATION TECHNOLOGY, WORD PROCESSING, DATABASE MANAGEMENT, MULTIMEDIA, ENTERTAINMENT EQUIPMENT AND E-COMMERCE.

DEVELOPMENT OF NEW PRODUCTS, BIOLOGICAL RESEARCH, RESEARCH IN BACTERIOLOGY, RESEARCH IN CHEMISTRY, RESEARCH IN BEAUTY CARE, RESEARCH IN MECHANICS, GEOLOGICAL RESEARCH, TECHNICAL RESEARCH, PHARMACEUTICAL RESEARCH, SCIENTIFIC RESEARCH FOR MEDICAL PURPOSE.
BLACKBERRY
2546265  10/06/2013
BLACKBERRY LIMITED
2200 university Avenue East, Waterloo, Ontario, Canada N2K 0A7.
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A CORPORATION ORGANIZED UNDER THE LAWS OF ONTARIO, CANADA
Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.
Used Since: 10/06/2013

DELHI

Cl.9: APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES; DATA PROCESSING EQUIPMENT, COMPUTERS; MOBILE COMPUTING AND COMMUNICATION DEVICES, NAMELY, MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES; COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES; EMBEDDED COMPUTER SOFTWARE USED AS A FEATURE FOUND ON THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; EMBEDDED COMPUTER SOFTWARE FOR GPS NAVIGATION USED AS A FEATURE FOUND ON THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; DOWNLOADABLE SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; MOBILE APPLICATION SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; OPERATING SYSTEM SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; ENTERPRISE SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; SOFTWARE DEVELOPMENT KITS FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; GPS NAVIGATION SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; ACCESSORIES FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; ACCESSORIES IN THE NATURE OF BATTERIES, CHARGERS, HEADSETS, EARPHONES, DEVICES FOR HANDS-FREE PHONE USE, PROTECTIVE CASES, CARRYING CASES THAT MAY BE WORN, SPEAKERS, AND CHARGING CABLES, FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; PARTS AND FITTINGS IN THE NATURE OF BATTERY DOORS FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; PARTS AND FITTINGS FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; AND MAGNETICALLY ENCODED PREPAID PURCHASE CARDS AND GIFT CARDS FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR.

Cl.16: PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTED MATTER; INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS (NOT INCLUDED IN OTHER CLASSES) IN THE NATURE OF PACKAGING FOR COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES; PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER
CLASSES) FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; PRINTED MATTER FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, IN THE NATURE OF MANUALS, BROCHURES, PAMPHLETS, BOOKLETS, LEAFLETS, AND INFORMATIONAL SHEETS; INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS) FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, IN THE NATURE OF MANUALS, BROCHURES, PAMPHLETS, BOOKLETS, LEAFLETS, AND INFORMATIONAL SHEETS; ADHESIVE LABELS AND STICKERS FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES; AND NON-MAGNETICALLY ENCODED PREPAID PURCHASE CARDS AND GIFT CARDS FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES AND GOODS/SERVICES THEREFOR.

Cl.35; RETAIL STORE SERVICES IN THE FIELD OF COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, AND GOODS/SERVICES THEREFOR; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS/SERVICES, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND OBTAIN OR PURCHASE THOSE GOODS/SERVICES, IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; ONLINE RETAIL STORE SERVICES IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS/SERVICES ONLINE, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND OBTAIN OR PURCHASE THOSE GOODS/SERVICES ONLINE, IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; AND BUSINESS CONSULTING SERVICES IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR.

Cl.37; REPAIR; REPAIR OF COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, AND GOODS/SERVICES THEREFOR; MAINTENANCE OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; INSTALLATION SERVICES; AND INSTALLATION OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR.

Cl.38; TELECOMMUNICATIONS; INSTANT MESSAGING SERVICES; TELECOMMUNICATIONS SERVICES, NAMELY, TRANSMISSION OF DATA, SOUND OR IMAGES; TELECOMMUNICATIONS SERVICES, NAMELY, TRANSMISSION OF GPS NAVIGATION, MESSAGES, TEXTS, EMAILS, NOTIFICATION ALERTS, STATUS UPDATES, DOCUMENTS, IMAGES, VOICE, MUSIC FILES, VIDEO FILES, AUDIO FILES, AUDIO-VIDEO FILES, STREAMING MEDIA FILES, MULTIMEDIA FILES, LOCATION INFORMATION AND PAGING INFORMATION; TELECOMMUNICATIONS SERVICES, NAMELY, PROVIDING ACCESS TO DATA, SOUND OR IMAGES; AND TELECOMMUNICATIONS SERVICES, NAMELY, PROVIDING ACCESS TO GPS NAVIGATION, MESSAGES, TEXTS, EMAILS, NOTIFICATION ALERTS, STATUS UPDATES, DOCUMENTS, IMAGES, VOICE, MUSIC FILES, VIDEO FILES, AUDIO FILES, AUDIO-VIDEO FILES, STREAMING MEDIA FILES, MULTIMEDIA FILES, LOCATION INFORMATION AND PAGING INFORMATION.

Cl.41; EDUCATION; EDUCATION IN THE FIELD OF COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, AND GOODS/SERVICES THEREFOR; PROVIDING ONLINE NON-DOWNLOADABLE EDUCATIONAL CONTENT IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; PROVIDING OF TRAINING; PROVIDING OF TRAINING IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; PROVIDING OF TRAINING IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; PROVIDING ONLINE NON-DOWNLOADABLE TRAINING CONTENT IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; ENTERTAINMENT; AND ENTERTAINMENT IN THE NATURE OF PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE ENTERTAINMENT CONTENT IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR.

Cl.42; TECHNOLOGICAL SERVICES; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING IN THE NATURE OF DIAGNOSING HARDWARE AND SOFTWARE PROBLEMS CONCERNING COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING,
TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, AND GOODS/SERVICES THEREFOR; INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; CLOUD COMPUTING FEATURING SOFTWARE FOR USE IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR USE IN THE FIELD OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES, AND GOODS/SERVICES THEREFOR; SOCIAL MEDIA AND SOCIAL NETWORKING SERVICES PROVIDED ONLINE OR BY MEANS OF THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES.

Cl.45; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL MEDIA AND SOCIAL NETWORKING SERVICES PROVIDED ONLINE OR BY MEANS OF COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES, DATA PROCESSING EQUIPMENT, AND COMPUTERS, AND MOBILE COMPUTING AND COMMUNICATION DEVICES IN THE NATURE OF MOBILE PHONES, SMARTPHONES, PERSONAL DIGITAL ASSISTANTS (PDAS), TABLET PHONES, TABLET COMPUTERS, MOBILE COMPUTERS, AND MOBILE APPARATUS FOR RECORDING, TRANSMISSION, PROCESSING OR REPRODUCTION OF DATA, SOUND OR IMAGES; AND LICENSING OF COMPUTER SOFTWARE FOR THE FOREGOING COMPUTING AND COMMUNICATION DEVICES AND MOBILE COMPUTING AND COMMUNICATION DEVICES.
2787548  06/08/2014
HUNGER INC HOSPITALITY PRIVATE LIMITED
201, 2ND FLOOR, DALALMAL CHAMBERS NEW MARINE LINES, MUMBAI-400020
MANUFACTURER AND SERVISE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Developement Area, New Delhi, 110016
Used Since :01/06/2014
To be associated with:
2787547
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2787547..
Cl.16;MENU CARDS, BROACHERS, LETTER HEADS, PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; PHOTOGRAPHS; PRINTING BLOCKS
Cl.29;MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Cl.30;COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Cl.43;SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
PRINTOS
Priority claimed from 28/10/2015; Application No. : 86802204 ;United States of America
3223086    30/03/2016
HEWLETT-PACKARD DEVELOPMENT COMPANY, L.P.
11445 Compaq Center Drive West, Houston, Texas 77070, U.S.A.
Manufacturers, Merchants and Service Providers
a Texas limited partnership
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005 NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI
Cl.9;Computer software that provides web-based access to applications and services for print management, document management and IT management through a web operating system or portal interface; Downloadable cloud computer software for document management; Downloadable cloud computer software for management of print devices; Downloadable cloud computer software for management of information technology (IT) systems; Computer application software for mobile phones and mobile devices, namely, software for print and document management and IT management.

Cl.35;Inventory management in the field of printing and computer supplies; Online ordering services in the field of printing and computer supplies; Online retail store services featuring downloadable mobile application software and publications.

Cl.42;Computer services, namely computer system administration for others; Creating and maintaining an interactive website featuring resources for document management, namely, providing a secured-access website that gives registered internet networked institutions the ability to upload, view, copy, print, download and share documents and images; Providing an interactive website featuring resources for managed print services; Application service provider, namely, hosting computer software applications of others; Providing a website featuring technical information relating to computer software for printing and computer supplies management; Technology consultation services in the field of printing system administration and printing supplies; Providing temporary use of on-line non-downloadable cloud computing and web-based software for use in print management, document management and IT management.
3443205  27/12/2016
RATIONAL INTELLECTUAL HOLDINGS LTD
DOUGLAS BAY COMPLEX, KING EDWARD ROAD, ONCHAN, IM3 1DZ
Manufacturer, Merchant, Service Provider

Company
Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
DELHI

Cl.9: Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; video game programs in connection with card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; interactive video game programs in connection with card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; downloadable electronic game programs and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices in connection with card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld and tablet devices in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, contests, gameshows and events; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying portable, mobile, handheld and tablet devices and equipment and accessories for such devices; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps;
laptop carrying cases; laptop covers; mouse mats; mouse pads.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, contests, games, gameshows and events; organisation, production and presentation of tournaments, competitions, contests, games, gameshows and events all relating to amusement games, gaming, gambling, betting, card games, games of skill, poker games and casino games; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, contests, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; providing electronic newsletters regarding entertainment, television entertainment, sporting activities, cultural activities, gaming, gambling, betting, casinos, poker tournaments, card games and poker distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services, amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, contests, games, gameshows and events.
RANGOLI REKHA: COLOR MATCH

Priority claimed from 17/07/2017; Application No. : 53000 ;Trinidad and Tobago

3599595  26/07/2017

ZYNGA INC.
699 Eighth Street, San Francisco, California 94103, U.S.A.
A Delaware Corporation

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005 NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.9; Computer game software; Computer game programs; Electronic game programs; Interactive video game programs;
Computer software for providing access to computer games through online social networking websites; Computer game
software for use on mobile devices

Cl.41; Entertainment services, namely, providing online computer and electronic games; Entertainment services,
namely, providing non-downloadable games on mobile devices
TRANSITION MANAGEMENT SERVICES

3710953    25/12/2017

ROOPALI MEHRA
1201,12 FLOOR, TOWER 19 CLOSE SOUTH, NIRVANA, SECTOR-50, GURGAON-122018

PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used

DELHI

Cl.41; Education, providing of training, entertainment, sporting and cultural activities.

Cl.42; Scientific, design and technological services, industrial analysis and research services, design and development of computer hardware and Software.
3835878  17/05/2018
MAGNOLIA QUALITY DEVELOPMENT CORPORATION LIMITED
695 Soi Sukhumvit 50, Sukhumvit Road, Prakanong, Klongtoey, Bangkok 10260 Thailand
A company incorporated under the laws of Bangkok, Thailand

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
DELHI
Cl.18; Umbrellas; leather bags; hand bags, wallets; travel baggage; napery made of leather; leather card holders
Cl.21; Dishes; bowls; serving spoons; kitchen utensils; beverage glasses; canteen flasks
Cl.24; Bed covers; bed sheets; bed blankets; table covers made of textiles; pillow covers; bed blankets covers
Cl.25; Clothing; socks; hats; scarfs; belts for clothing; belts made of leather
Cl.41; Education and training relating to nature conservation and the environment; educational research in the field of environmental conservation and protection; environmental conservation and protection
3836810    18/05/2018
MAA ANNAPURNA FOODS
Ground Floor, Madhuri Complex, Ashiana Digha Road, Patna, Bihar – 800014.
A Partnership firm
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
Cl.30; Confectionery, sweets, bhujia, cakes, biscuits, namkeen, chocolates, pastry, bakery products, bread, snacks, masala dried fruits, chanachur, mixtures, hot gram, fast food namely pizzas and sandwiches, sevei foods stuff, chiwda, chikkies, gazak, wafers, flour and preparations made from cereals
Cl.43; Services For Providing Food And Drinks.
NIGHT AT

3837662  19/05/2018

AIRBNB, INC

888, BRANNAN STREET FOURTH FLOOR, SAN FRANCISCO, CALIFORNIA 94103, USA

A Delaware corporation

Address for service in India/Attorney address:

FIDUS LAW CHAMBERS

Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since : 27/01/2015

DELIHI

Cl.35; Arranging and conducting special events for commercial, promotional and advertising purposes; advertising, marketing, and promoting the goods and services of others by conducting promotional contests and competitions; promoting the sale of goods and services of others by conducting promotional contests and incentive award programs; Providing online business directories featuring temporary lodging; Providing an online interactive website containing users comments concerning buyers and sellers of consumer goods and services, business organizations, service providers, and travel and social activity networks for commercial purposes; Providing advertisements for rental and leasing of housing, apartments, condominiums, townhouses, real estate; Providing information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to business organizations, service providers, and travel and social activities using a global computer network for commercial purposes; Advertising, advertisement, and promotion services and related consulting; Promoting the goods and services of others.

Cl.39; Arrangement and booking of travel tours and excursions; Providing information and commentary on travel; Travel agency services, namely, making reservations and bookings for transportation, excursions, travel tours and travel; Providing links to the websites of others featuring transportation, excursions, travel tours and travel.

Cl.41; Entertainment services in the nature of sweepstakes; entertainment services, namely, contest and incentive award programs designed to reward program participants who engage in creative writing exercises; providing recognition and incentives by the way of awards and contests to demonstrate excellence in the field of creative writing; arranging and conducting incentive reward programs through the use of digital media including mobile applications, web browser and other interfaces.

Cl.43; Providing reservation, booking and search services for temporary accommodations and temporary rental listings; Providing information in the field of temporary accommodations and temporary rental listings; Providing rental information for temporary accommodations and temporary rental listings, namely, property descriptions and images, reviews, locations and amenities, availability and rates.
SELF CAR
Priority claimed from 20/11/2017; Application No. : 30 2017 029 606.1 ;Germany
3838438  21/05/2018
DAIMLER AG
Mercedesstrasse 137, 70327 Stuttgart, Germany
A company organised under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.9; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating and controlling electricity; apparatus for recording, transmission and reproduction of sound and images; electronic devices for use in vehicles; data processing equipment; software; software applications; apps
Cl.12; Motor vehicles and parts thereof (as far as included in class 12)
SELF CAB

Priority claimed from 20/11/2017; Application No. : 30 2017 029 608.8 ;Germany

3838439  21/05/2018

DAIMLER AG
Mercedesstrasse 137, 70327 Stuttgart, Germany
A company organised under the laws of Germany

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating and controlling electricity; apparatus for recording, transmission and reproduction of sound and images; electronic devices for use in vehicles; data processing equipment; software; software applications; apps

Cl.12; Motor vehicles and parts thereof (as far as included in class 12)
MINDA MINDPRO LTD
B-64/1, Wazirpur Industrial Area, Delhi-110 052
A company incorporated under the companies Act, 1956.

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELI

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; and mechanisms for coin operated apparatus; cash registers; calculating machines, data processing equipment and computers; fire-extinguishing apparatus.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.35; Advertising; business management; business administration; office functions.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
MINDA MINDPRO LTD  
B-64/1, Wazirpur Industrial Area, Delhi-110 052  
A company incorporated under the companies Act, 1956.

Address for service in India/Attorney address:  
K & S PARTNERS  
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin operated apparatus; cash registers; calculating machines, data processing equipment and computers; fire-extinguishing apparatus.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.35; Advertising; business management; business administration; office functions.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
FOAMLITE

3839845   22/05/2018
CAMPUS ACTIVEWEAR PVT. LTD.
D-1, Main Rohtak Road, Udyog Nagar, Delhi 110041, India
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.25; Footwear, soles of footwear, parts of footwear.

Cl.35; Advertising, business management; business administration; office functions; retail services; online retail services; wholesale services; retailing and wholesaling services for footwear, footwear accessories; marketing and promotional services.
3839909  22/05/2018
SOCIETY FOR DEVELOPMENT STUDIES
India Habitat Centre, Core 6A, IInd Floor, New Delhi 110003
Institution under the Societies Registration Act of India.

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.35; Administration and management of development studies; Promotion of research in matters pertaining to assessment of activities in the development sector including housing, water supply, sanitation, public health, ecology, environment, urban, rural and tribal development and other areas of allied activity.

Cl.41; Organizing seminars, workshops, public meetings and other discussion forums to widen the scope of public awareness, knowledge and participation and contribute towards enlightened professional and public discussion and participation in formulation of public policies in the areas of interest to the Society.
ANAND PRAKASH SHRIVASTAVA (SOLE PROPRIETOR) trading as:- MAHARISHI AYURVEDA PRODUCTS (INDIA).
DGL – 121, FIRST FLOOR, DLF, THE GALLERIA, MAYUR VIHAR, PHASE – I, DELHI – 110091, India
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.
Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Cl.35; Advertising; business management; business administration; office functions.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
MULTIGAIN CONSTRUCTION
3841361   23/05/2018
GULA HUSAIN
KAZI TOLA, MORADABAD
sole prop
Address for service in India/Attorney address:
MOHIT KUMAR YADAV ADV.
RAM BHAWAN, 36-DEPUTY GANJ MORADABAD-244001 U.P

Proposed to be Used
DELHI
Cl.36; Real estate services
Cl.37; Building constructions
PLAYFAB
Priority claimed from 12/12/2017; Application No. : 2017 33960 ;Azerbaijan
3841691 24/05/2018
Microsoft Corporation
One Microsoft Way Redmond, WA 98052-6399, United States of America
A corporation organized and existing under the laws of the State of Washington, USA
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cl.9; Computer software; computer software for video game development, operation, management, and hosting.
Cl.42; Platform as a service (PaaS); Platform as a service (PaaS) featuring computer software platforms used for the operations, management and hosting of online video games; software as a service (SaaS); software as a service (SaaS) featuring computer software used for the operations, management and hosting of online video games.
MRS. VARUNA ANAND trading as THE SPLENDOR OF KASHMIR
158 A/D Gandhi Nagar, Jammu and Kashmir - 180004 India
A proprietorship firm

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :15/12/2012

DELHI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION

Cl.16: Printed publications; printed promotional materials like visiting cards, pamphlets, brochures, letter heads, bill books, loyalty cards, leaflets, catalogues, instruction sheets and manuals, calendars, diaries, paper and paper articles, plastic materials for packaging (not included in other classes); art supplies; printed patterns for making clothes; printed visuals; printed art reproductions; boxes and paper packaging; instructional booklets.

Cl.35: Advertising, business administration, trading, marketing, import and export, retail and online retail services, wholesale store services, retail and online retail services relating to woven fabrics, shawls, stoles, scarfs; organization of exhibitions for commercial or advertising purposes; organization of trade fairs/ promotional events for commercial or advertising purposes.
ARISE

3845212  28/05/2018

ARISE VIRTUAL SOLUTIONS, INC.
3450 Lakeside Drive, Miramar, Florida, 33027, United States of America
A corporation of the United States incorporated in the state of Delaware

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Used Since: 17/06/2008

DELHI

Cl.35; Business services, namely, providing business processing outsourcing technology and infrastructure to third party entities.

Cl.38; Telecommunications services, namely, routing calls and emails from customers of third party clients to third-party virtual contact centers.

Cl.41; Educational services, namely, providing instruction via web based courses for certification and continuing education of service providers providing business process services including contact center services, customer service, customer satisfaction, sales, technical support, and data processing and management.

Cl.42; Providing a website featuring information regarding virtual business process outsourcing technology and support services; providing temporary use of technology and other infrastructure for providing virtual business process outsourcing services; providing temporary use of non-downloadable software and applications for scheduling of personnel, resources and appointments; providing temporary use of non-downloadable software and applications for communications relating to scheduling of personnel, resources and appointments; providing temporary use of non-downloadable software and applications for reporting relating to scheduling of personnel, resources and appointments.
ARISE

ARISE VIRTUAL SOLUTIONS, INC.
3450 Lakeside Drive, Miramar, Florida, 33027, United States of America
A corporation of the United States incorporated in the state of Delaware

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA
Used Since: 17/06/2008

DELHI

CL.35; Business services, namely, providing business processing outsourcing technology and infrastructure to third party entities.

CL.38; Telecommunications services, namely, routing calls and emails from customers of third party clients to third-party virtual contact centers.

CL.41; Educational services, namely, providing instruction via web based courses for certification and continuing education of service providers including contact center services, customer service, customer satisfaction, sales, technical support, and data processing and management.

CL.42; Providing a website featuring information regarding virtual business process outsourcing technology and support services; providing temporary use of technology and other infrastructure for providing virtual business process outsourcing services; providing temporary use of non-downloadable software and applications for scheduling of personnel, resources and appointments; providing temporary use of non-downloadable software and applications for communications relating to scheduling of personnel, resources and appointments; providing temporary use of non-downloadable software and applications for reporting relating to scheduling of personnel, resources and appointments.
Trade Marks Journal No: 1959 ,   03/08/2020           Class 99

3846845    29/05/2018
MYNTRA DESIGNS PRIVATE LIMITED
PLOT NO 82A, SECTOR-18, GURUGRAM-122015, HARYANA
An Indian Company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.18; LEATHERS & IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS; TRUNKS & TRAVELLING
BAGS; BAGS; BAG PACKS; BRIEFCASES; ATTACHE; SUITCASES; UMBRELLAS; BANDOLIERS; HANDBAGS; IMITATION
LEATHER OR LEATHER BELTS, POUCHES, PURSES, BOXES, LEASHES, LEADS, STRAPS, THONGS, STRAPS, TWIST;
NET BAGS; NOOSE BAGS; SLINGS & SLING BAGS; SPORTS BAGS; VANITY CASES

Cl.25; CLOTHING, HEADGEAR, READYMADE GARMENTS, WEARING APPARELS, SAREES, KURTIS, SUITS, ETHNIC
SUITS, SALWAR SUITS, LEHANGAS, DUPATTA, ETHNIC BOTTOMS, UNDERGARMENTS, LINGERIE, HOSIERY, DRESSES,
CASUAL, FORMAL & WESTERN WEAR, SPORTSWEAR; SPORTS JERSEYS, SHOES & SINGLET; T-SHIRTS, SHIRTS,
SWEATSHIRTS, PANTS, TANK TOPS, JERSEYS, JACKETS, BELTS, SOCKS, SHORTS, PAJAMAS, SWEATERS, TIES,
HATS, CAPS, VISORS, JACKETS, COATS, UNIFORMS, STOLES, SHAWLS, SCARVES, SWIM WEAR, BEACH COVER-UPS
& FOOTWEAR
3847140  30/05/2018
MANGO CONSULTANTS COMPANY LIMITED
555 Rasa Tower 1 Floor 23, Unit 2304 - 1 , Phahonyothin Rd, Chatuchak, Bangkok 10900 Thailand
Body Incorporate
Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30
Proposed to be Used
DELHI
Cl.35; Wholesale and retail services for Mango ERP Software, Computer peripheral device, Computer hardware and Computer software.
Cl.42; Computer programming; Computer software design; Installation of computer software; Maintenance of computer software; Conversion of computer programs and data, other than physical conversion; Consultancy in the design and development of computer software.
Trade Marks Journal No: 1959 , 03/08/2020 Class 99

ORPAXOS
Priority claimed from 06/12/2017; Application No. : 87710192 ;United States of America

3851296 04/06/2018
AIMMUNE THERAPEUTICS, INC.
Suite 300, 8000 Marina Boulevard, Brisbane, California 94005, United States of America
a Delaware corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI
Cl.5: Pharmaceutical preparations for treating allergies; pharmaceutical preparations for allergy desensitization.
Cl.16: Printed matter, namely, promotional and informational materials in the nature of brochures, guidebooks, pamphlets, and newsletters, relating to pharmaceuticals, immunotherapy and the treatment of allergies; printed materials, namely, brochures and pamphlets, in the field of patient support programs.
ORPEXOS
Priority claimed from 06/12/2017; Application No. : 87710373 ;United States of America
3851297  04/06/2018
AIMMUNE THERAPEUTICS, INC.
Suite 300, 8000 Marina Boulevard, Brisbane, California 94005, United States of America
a Delaware corporation
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Proposed to be Used
DELHI
Cl.5; Pharmaceutical preparations for treating allergies; pharmaceutical preparations for allergy desensitization.
Cl.16; Printed matter, namely, promotional and informational materials in the nature of brochures, guidebooks, pamphlets, and newsletters, relating to pharmaceuticals, immunotherapy and the treatment of allergies; printed materials, namely, brochures and pamphlets, in the field of patient support programs.
TECHTRONIC POWER TOOLS TECHNOLOGY LIMITED
Trident Chambers, P. O. Box 146, Road Town, Tortola, British Virgin Islands
A company incorporated under the laws of British Virgin Islands
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

Cl.9; radios; speakers; headphones; rulers; scale; cameras; inspection cameras and the structural parts and structural accessories thereof including extension cables, replacement cables, hooks, mirrors and magnets; remote control; tape measures; squares and rulers for measurement; measuring apparatus; measuring wheels; mobile phone accessories including infrared sensors to integrate mobile phones with tools, thermal sensors to integrate mobile phones with tools, weather detector; mobile phone accessories including electronic apparatus for detecting position, room dimensions, light, velocity, acceleration, temperature, wind, noise level, and moisture; tracking devices; thermometers; meters; laser distance measurers; levels; protective and safety equipment; safety apparatus for the prevention of accidents or injury; safety warning tapes, ribbons, flags, cones, streamers, triangles; security warning apparatus; warning equipment; luminous safety signs; magnets; scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images.

Cl.16; Compasses for drawing; scribes; pens and pencils; jobsite pens; markers; felt-tip pens; paper flags; printed matter; stationery; adhesives for stationery or household purposes; instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); manuals; guides; booklets; press releases; calendars; writing materials; ink; drawing squares; drafting squares; set squares for drawing; T-squares for drawing; tapes; self-adhesive tapes for stationery or household purpose; masking tapes; foam tapes; foil tapes; double sided tapes; specialty tapes; adhesive tapes for household or stationery purposes.
NEXTROM
3855574 08/06/2018
ROENDEHNL NEXTROM OY
PL 44 01511 Vantaa, Finland
A company organized and existing under the laws of Finland
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
J-29, 3rd Floor, Jangpura Extension, New Delhi-110014
Used Since :07/09/2001
DELHI
Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); machines and machine tools used in cable and optical fiber manufacturing and plastic industry; machines and machine tools used in cable and optical fiber manufacturing and plastic industry, namely, extrusion, stranding, rewinding, coiling, twining and testing machines; modified chemical vapour deposition systems, being a method for fabrication of high quality optical fiber preforms; pay-offs and take-ups for cables, wires and threads, and replacement parts therefor; electric industrial motors for machines and replacement parts therefor; electric industrial motors for machines and replacement parts therefor; machine coupling and transmission components, namely, universal joints and drive shafts; extruders and extrusion line machines for the manufacture of cables and optical fibers and of plastic products and replacement parts therefor; electric and electronic speed controllers for use with extrusion line machines and with stranding, rewinding, coiling, twining and testing machines in the cable, optical fiber and plastic industries.
Cl.9; Electronic control apparatus for controlling, monitoring, adjusting and synchronizing machines for use in line and machine control in the cable, optical fiber and plastic industries; gas controlled cabinets; mechanical strength testers for fiber optical cables; data processing equipment, namely computer hardware and software for use in line and machine control in the cable, optical fiber and plastic industries; data processing equipment, namely computer hardware and software for use with extrusion line machines and with stranding, rewinding, coiling, twining and testing machines in the cable, optical fiber and plastic industries.
SHOW ME!

3856908   11/06/2018
TABLEAU SOFTWARE, INC.
1621 North 34th Street Seattle, Washington 98103
A Delaware corporation

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Cl.9; Computer software for data mining, data query, and data analysis.

Cl.39; Electronic storage of data, documents, files, and information

Cl.41; Educational services, namely, conducting seminars, conferences, workshops, and computer application training in the fields of data mining, data query, and data analysis.

Cl.42; Providing temporary use of on-line non-downloadable software for data mining, data query, and data analysis
AltoStar

3858056  13/06/2018
ALTONA DIAGNOSTICS GMBH
Mörkenstraße 12 22767 Hamburg Germany
Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Cl.1; Biological and chemical substances used in industry and for scientific and research purposes.

Cl.5; Pharmaceutical and veterinary preparations including biological substances and chemicals used for medical scientific and medical research purposes; in-vitro diagnostics for medical purposes.

Cl.9; Scientific apparatus and instruments for laboratory use and for the conducting and evaluation of diagnostic examinations for medical purposes; computers, data processing equipment and installations and parts therefore, software programs.

Cl.42; Scientific and technological services and research services; development of computer hardware and software; technological consultancy services for scientific, technical laboratory and research purposes; services in the field of technical and research laboratories.
TAJ

3858428   13/06/2018
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.36; Lease-purchase financing and lease of real estates; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Services relating to the construction of building either by contractors or subcontractors; building construction; repair; installation services.
3858429  13/06/2018
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.36; Lease-purchase financing and lease of real estates; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Services relating to the construction of building either by contractors or subcontractors; building construction; repair; installation services.
3858529  13/06/2018
THE ENTREPRENEURSHIP QUOTIENT LLP
1/404, Shree Prag Building, Bhakti Dharm Township, Jahangirabad, Surat - 395005
Limited Liability Partnership Firm
Address for service in India/Attorney address:
VIVEK KAMLESH PATEL, ADVOCATE
102-105, LALBHAI CONTRACTOR COMPLEX, OPPOSITE PARSI LIBRARY, NANPURA MAIN ROAD, NANPURA, SURAT - 395 001 - GUJARAT
Proposed to be Used
AHMEDABAD
Cl.3; Cosmetics, Essential Oils, Lotions, Facewash, Handwash, Perfumery
Cl.30; Green Coffee, Moringa Powder, Foodstuff for human consumption
ABHIMANYU SINGH YADAV  
F - 59 - E, Sushant Lok-2, Sector 57, Gurgaon - 122010 (Haryana)  
Individual  

Address for service in India/Attorney address:  
SABHAJEET SINGH YADAV  
150-A, SECOND FLOOR, SANT NAGAR, EAST OF KAILASH, NEW DELHI-110065  

Used Since :02/06/2017  

DELHI  
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread,  
pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments);  
spices; ice  

Cl.43; Services for providing food and drink; temporary accommodation
RAM MOUNTS

Priority claimed from 19/12/2017; Application No.: 87/726546; United States of America

3859014 14/06/2018

NATIONAL PRODUCTS, INC.
8410 Dallas Ave. S., Seattle, WA 98108, United States of America
a corporation of the state of Washington, U.S.A.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Cl.6; Universal mounting linkages comprising a base and gasket, a ball and arm with socket, bolts, springs, washers and threaded tightening knob, made primarily of metal, to be used with a variety of custom components to mount a wide variety of items from electronic devices to fishing rod holders.

Cl.9; Mounting brackets adapted for computers: Computer mounts; Computer laptop mounts; Smartphone mounts; Mounting racks adapted for computer hardware; Dashboard mounts specifically adapted for mobile phones and tablet computers; Camera mounts and supports; Cases for electronic devices, namely, cases for tablet computers, cell phones, personal digital assistants, portable music players, MP3 players, handheld scanners, handheld printers, and handheld cameras; Protective cases for tablet computers, cell phones, personal digital assistants, portable music players, MP3 players, handheld scanners, handheld printers, handheld cameras all featuring built-in connectors for docking and plugging in the devices to other devices and power sources; Electronic docking stations; Stands designed to hold tablet computers, cell phones, personal digital assistants, portable music players, and MP3 players.

Cl.13; Gun mounts

Cl.20; Universal mounting linkages comprising a base and gasket, a ball and arm with socket, bolts, springs, washers and threaded tightening knob, made primarily of non-metal, to be used with a variety of custom components to mount a wide variety of items from electronic devices to fishing rod holders.

Cl.28; Fishing rod holders; Protective cases for hand-held video game units, said cases featuring built-in connectors for docking and plugging in the devices to other devices and power sources.
TOOTOS
3859798  14/06/2018
PAVANSUT PLASTOPACK LLP
NAGAR PLOT, V. C. SCHOOL ROAD NEAR NEW MODERN SCHOOL MORBI Rajkot GJ 363641 IN
LLP
Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDabad
Cl.9; Mobile phone covers, Mobile telephone covers, Flip covers for mobile phones, Chargers for mobile phones, Displays for mobile phones,
Cl.35; Advertising of business web sites, Advertising services relating to the provision of business, Arranging business introductions relating to the buying and selling of products, Arranging and conducting of fairs and exhibitions for business purposes, Assistance in management of business activities.
VATS SUPER

3860017 14/06/2018

SATBIR VATS PROPRIETOR OF SSV TRADING CORPORATION
VILLA NO A 295 OMAXE CITY SECTOR 8 SONIPAT HARYANA -131001

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Cl.21; Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware, brooms

Cl.22; Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
BEAUTONOMY

Priority claimed from 15/12/2017; Application No. : 302017032679.3 ;Germany

3860155  14/06/2018

COTY BRANDS MANAGEMENT GMBH
Rheinstraße 4E, 55116 Mainz, Germany

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Cl.3; Soaps; perfumery; body and beauty care products; cosmetics; hair lotions; essential oils.

Cl.9; Software, especially applications for mobile devices.

Cl.35; Retail and online retail services relating to beauty, cosmetic, perfumery and skincare products; retail and online retail services connected with the sale of gifting or subscription boxes containing cosmetics, perfumery, skincare and other beauty products; loyalty, incentive, membership and bonus program services for consumers in connection with cosmetics, perfumery, skincare and other beauty products; online services for crowdsourcing, namely consumer research, soliciting consumer input and feedback, consumer response analysis, consumer market information services, providing consumer product advice and information as well as obtaining information from consumers relating to goods and services; online services for promoting beauty, perfumery, skincare and cosmetic products.

Cl.38; Provision of online services and platform on the internet for crowdsourcing, developing, promoting and selling beauty, cosmetic, perfumery and skincare products; providing an access to a website featuring blogs and content in the field of beauty, beauty products, perfumery and skincare products, and fashion.

Cl.40; Customized creation of cosmetics, perfumery, skincare and other beauty products, especially make-up, in retail stores or via online services; enabling consumers to create and customize cosmetics, perfumery, skincare and other beauty products, especially make-up, in retail stores or via online services.

Cl.41; Entertainment services; education services;

Cl.42; Hosting of digital content on the internet for blogs and other user-generated content; Industrial analysis and research services; Research and development for others; computer services in the nature of customized web pages featuring user-defined information, personal profiles and information; hosting of digital content online; cosmetic research; research and development of new products for others; hosting platforms on the Internet; programming of software for Internet platforms; constructing an internet platform for electronic commerce; Platform as a Service [PaaS]; developing beauty, perfumery, skincare and cosmetic products.

Cl.45; Online social networking services; providing a social networking interactive website and database relating to beauty and fashion.
Trade Marks Journal No: 1959, 03/08/2020 Class 99

3862763 18/06/2018
LONDON TAMIL MEDIA LTD
IBC Tamil, Unit 1, 10 Stonefield way, Ruislip, Middlesex, HA4 0JS
A Company incorporated under the laws of United Kingdom

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI

Cl.16; Printed matter, printed advertisements and manuals; books and magazines relating to entertainment, operation of satellite, television and computers; catalogues; newspapers and periodicals; printed periodicals in the field of movies, television and entertainment; television program guides; computer programs in printed form; television listing magazines; stationery.

Cl.35; Compilation and systemization of information used in electronic transmissions; radio and television advertising; production and distribution of television and radio advertisements and commercials; audience rating determination for radio and television broadcasts; advertisement and publicity services by television and radio; advertising services by means of television screen based text; market research for compiling information on viewers of television; on-line advertising on computer communication networks.

Cl.38; Broadcasting services; audio broadcasting; television broadcasting services; cable television transmission; satellite television broadcasting; television and radio transmission; communication of information by television; broadcasting of television and radio programmes; broadcasting of television programs using video-on-demand and pay-per-view television services and via internet; broadcasting of motion pictures, financial information, and entertainment by television; transmission and distribution of data or audiovisual images via a global computer network or the Internet; distribution of data or audio visual images via a global computer network or the Internet.

Cl.41; Broadcast production and transmission of TV and radio programmes via satellite; Provision of Digital Audio Broadcasting (DAB); Production of Film and TV dramas and live programmes.
WWE VIP

3862923  18/06/2018
WORLD WRESTLING ENTERTAINMENT, INC.
1241 East Main Street, Stamford, Connecticut 06902, U.S.A.
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1310604 subject to no exclusive right over the letters VIP

Cl.38; Television broadcasting services; cable television broadcasting services; satellite television broadcasting; communications services, namely, transmitting streamed sound and audio-visual recordings via the Internet, cable networks, wireless networks, satellite, interactive multimedia networks and mobile apps; audio and video broadcasting services over the Internet and mobile apps; transmission of information in the audio-visual field; mobile media services in the nature of electronic transmission of entertainment media content; podcasting services; webcasting services; subscription-based video streaming service; video-on-demand transmission services.

Cl.41; Entertainment services, namely, the production and exhibition of professional wrestling events; providing wrestling news and information via the Internet, a global computer network or a mobile app; the production and distribution of an ongoing series, featuring sports entertainment; production of programming; Entertainment services, namely, multimedia programs in the field of general human interest, distributed via various platforms across multiple forms of transmission media; providing entertainment information regarding ongoing programming via the Internet, a global computer network or a mobile app; entertainment services, namely, a production and distribution of programming featuring sports, news and current affairs rendered through the media of television, cable, satellite, radio, telephone and broadband systems, and via the Internet and portable and wireless communication devices; providing information in the field of entertainment rendered via the Internet, and portable and wireless communication devices; Interactive entertainment services, providing personalized programming; providing online and on-screen guide to personalized and interactive television programming; production and distribution of entertainment and sports programming.
NRG ISLAND

3865785    20/06/2018
NRG ENERGIA S.R.L.
VIA SANGIORGI 9/A, 40026 IMOLA (BO), Italy
A Limited Liability Company duly organized and existing under the laws of Italy

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Photovoltaic installations for generating electricity [photovoltaic power plants]; Sensors used in plant control; Photovoltaic apparatus and installations for generating solar electricity; Accumulators for photovoltaic power; Electric power controllers; Thermal energy measuring apparatus; Photovoltaic apparatus for converting solar radiation to electrical energy; Solar energy collectors for electricity generation; Photovoltaic apparatus for generating electricity; Apparatus for improving power efficiency.

Cl.17; Thermal insulation jackets for industrial plant; Insulation sheets; Plastic foam materials for use in manufacture; Recycled compound plastics for use in manufacture; Plastics materials in the form of blocks [semi-finished products]; Plastic substances, semi-processed; Semi-processed goods of plastic; semi-worked rubber; unprocessed rubber; synthetic rubber; plastic material in extruded form for use in production; Inflatable articles for linking floating platforms, docks and moorings; Non-metallic articles for supporting floating platforms.
RAGÚ
3866462  21/06/2018
MIZKAN AMERICA, INC.
1661 Feehanville Drive, Suite 300, Mt. Prospect, IL 60056 U.S.A.
A corporation organized and existing under the laws of U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.29; Vegetable fats for food; olive oil for food; salad; cheese; pre cooked curry stew, stew, pre-cooked stew, gratin, soup mixes; bean dips; guacamole; cheese dips; dairy-based dips; vegetable-based spreads; vegetable pastes; canned tomatoes; tomato puree; tomato paste; tomato juice for cooking; meat pastes; cheese spreads; cheese fondue; processed meat products; instant soup; pre-cooked soup; soups; meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
Cl.30; Pasta sauce; ready-made sauces; tomato sauce; meat sauce; cheese sauce; dressing for salad; frozen, prepared and packed meals consisting primarily of pasta or rice; pasta shells; pasta for soups; pasta; pasta for stews; dried pasta; filled pasta; fresh pasta; prepared pasta; pizza sauce; mayonnaise; mayonnaise for stews; ketchup; pizza; coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible icles; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces [condiments]; spices; ice (frozen water); macaroni salad; macaroni au gratin mixes; canned meat curry sauce; meat curry sauce in retort pouch; meat sauce; doria; risotto.
CLIP

3867687  22/06/2018

JULIUS BLUM GMBH
Industriestraße 1 A-6973 Höchst, Austria
A limited liability company organized under the laws of Austria

Address for service in India/Attorney address:
DEPENNING & DEPENNING
10, GOVERNMENT PLACE EAST, KOLKATA - 700 069, INDIA.

Used Since :31/07/2004

KOLKATA

Cl.6; Furniture hinges, completely or predominantly made of metal.
Cl.20; Furniture hinges, completely or predominantly made of plastic.
3869991  25/06/2018
GIOLITO AG
Spitalgasse 16, 3011 BERN, SWITZERLAND
COMPANY
Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used
DELHI
Cl.30; Coffee, tea, cocoa, chocolate and chocolate products, sugar, rice, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices
Cl.43; Services for providing food and drink; especially ice cream parlour services
SMARTLY

Priority claimed from 07/02/2018; Application No.: 87/787,853; United States of America

SMARTLY
3872700  28/06/2018

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Non-medicated skin care preparations; household cleaning preparations; alcohol for cleaning purposes; laundry detergent; laundry bleach; fabric softeners and conditioners for laundry use; all-purpose drain openers; automatic and liquid dishwashing detergents and additives; disposable wipes impregnated with chemicals or compounds for household use; air fragrance preparations; disposable wipes impregnated with chemicals or compounds for personal hygiene; hair care preparations, namely, shampoo, conditioner, hair spray; cotton swabs, sticks, balls, and puffs for personal cosmetic use; petroleum jelly for cosmetic purposes; non-medicated sun care preparations; nail care preparations; bar soap; non-medicated liquid soap; skin lotion; liquid body wash; after shave and shaving preparations; deodorants and antiperspirants; non-medicated mouthwash; toothpaste

Cl.5; Medicated skin care preparations; medicated liquid soap; hand-sanitizing preparations; alcohol for medicinal purposes; swabs for topical medical use, alcohol-prepared pads for sanitizing use, adhesive bandages; air fresheners and room deodorizers; all-purpose disinfectants; pain relief medications; multi-vitamin preparations; antibiotic creams and ointments; calamine lotion; Epsom salts; gauze; hydrogen peroxide for medical use; medical adhesive tape; feminine hygiene pads; tampons; petroleum jelly for medical purposes; insect repellants; first aid kits; corn and callus pads

Cl.6; Aluminum foil

Cl.8; Razors and razor blades, corn and callus removing implements; manicure and pedicure implements, namely, nail files, nail clippers, nail buffers, cuticle pushers, tweezers, nail and cuticle scissors; scissors; disposable tableware, namely, forks, knives and spoons; emery boards

Cl.11; Heating and cooking packs filled with chemical substances that react when required to warm or cool the body; electric fragrance dispensers; drinking water filters

Cl.16; Paper napkins, paper place mats; facial tissue; bathroom tissue; paper lunch bags; paper towels; plastic bags, namely, trash and garbage bags, sandwich bags, food storage and freezer bags for household use; general purpose plastic and paper bags; plastic wrap; disposable lawn and leaf bags; paper; notepads; adhesive tape for household use; envelopes; paper-clips; folders; binders; notebooks; stationery; writing instruments; binder clips; rubber bands

Cl.21; Disposable tableware, namely, plates, cups, bowls; toothbrushes; body sponges; disposable latex gloves for general use; pre-moistened towelettes for household cleaning; food storage containers for household use; toothpicks; household cleaning brushes and sponges; clothes brushes; paper baking cups; waste baskets; laundry baskets; drinking straws; lunch bags not of paper

Cl.35; Retail store services and online retail store services featuring a wide variety of consumer goods
SMARTLY
Priority claimed from 30/03/2018; Application No. : 87/857,795 ;United States of America
3872702 28/06/2018
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
DELHI
Cl.4; Candles
Cl.21; Dental floss; Dental floss dispensers; Dental floss picks; Dental care kit comprising toothbrushes and floss; Hair brushes; Hair combs
COFLE

3874429  29/06/2018

COFLE S.P.A.
VIA DEL GHEZZO 54 - 20056 TREZZO SULL'ADDA (MI) - ITALY
A company incorporated under the laws of ITALY

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

KOLKATA

Cl.7; Machine coupling and transmission components (except for land vehicles); Control cables for machines, engines or motors.

Cl.9; Electric cables and wires; Electric wire harnesses for automobiles; Vehicle speed control systems.

Cl.12; Parts and fittings for land vehicles; Handbrake cable; Cables for braking systems; Clutch cables; Bonnet cables; Push-pull cables; Cables for acceleration systems; Cables for accelerator pedals; Bonnet release cables; Starter cables; Cables for speedometer; Gearshift cables; Speed gear levers for land vehicles; Speed gear levers for land vehicles; Clutch levers for land vehicles; Power transmission mechanisms for land vehicles; Stability control systems for vehicles; Steering units for land vehicles.
3874434  29/06/2018
HAPPILY UNMARRIED MARKETING PRIVATE LIMITED
A - 48, FIEE, OKHLA PHASE-2, NEW DELHI-110020
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Aagents address:
  ANAND AND ANAND,
  B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
  Used Since :23/04/2018
DELHI
Cl.3; Soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices (all for cosmetics use).
Cl.5; Soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices (all for medical use).
Cl.35; Retail services, wholesale or retail store services; on-line retail and wholesale services; departmental stores, supermarket, hypermarket, malls, advertising, sales, business, business management, office functions and administration; direct selling services, online promotional service and material, publicity services, marketing and market analysis, business research and information, advisory and consultancy services relating to aforesaid services.
3874435    29/06/2018
HAPPILY UNMARRIED MARKETING PRIVATE LIMITED
A - 48, FIEE, OKHLA PHASE-2, NEW DELHI-110020
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 23/04/2018
DELHI
Cl.3; Soaps, perfumery, essential oils, cosmetics, hair lotions, dentifrices (all for cosmetics use).
Cl.5; Soaps, cosmetics, hair lotions, dentifrices (all for medical use).
Cl.35; Retail services, wholesale or retail store services; on-line retail and wholesale services; departmental stores, supermarket, hypermarket, malls, advertising, sales, business, business management, office functions and administration; direct selling services, online promotional service and material, publicity services, marketing and market analysis, business research and information, advisory and consultancy services relating to aforesaid services.
WEGROW
3875096  30/06/2018
WeWork Companies Inc.
115 West 18th Street, New York, New York 10011, United States of America
Company organized under the laws of the State of Delaware, USA
Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI
Cl.35; Incubation services; Incubation services, namely, providing work space to emerging, start-up and existing companies; providing facilities for business meetings and business events; business operation of commercial real estate, offices and office space; business operation of commercial real estate, offices and office space, namely, shared office venues with conference facilities; providing office-share services and co-working services.
Cl.43; Hospitality services; providing food and beverage services; providing meeting room space; restaurant and lounge services.
ALLOFERON

3877807   04/07/2018
ALLOFERON LTD.
Shukhova Street, 14, floor 1, room 714, 115162 Moscow, Russia.
Limited Trade Development Company

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations.

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides excluding homeopathic medicines.
Priority claimed from 10/01/2018; Application No. : 87750531 ;United States of America
3878209 04/07/2018
WILLIAMS-SONOMA, INC.
3250 Van Ness Avenue, San Francisco, CA 94109, U.S.A.
a Delaware corporation

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Cl.9; Personal electronic devices for recording, organizing, transmitting, manipulating, monitoring, reviewing, and receiving text, data, images and audio files relating to sleep, health and wellness; sound recording and playback machines; sound reproducing apparatus; apparatus for transmitting and reproducing sound or images; downloadable mobile applications for tracking physiological data, providing alarms, managing information regarding tracking, compliance, scheduling and advice in the field of sleep, health and wellness.

Cl.11; Residential electric light fixtures, namely, lamps, sconces, floodlights, chandeliers; light bulbs; light diffusers; lamp shades; lamp shade holders; all in the field of sleep, health and wellness.

Cl.20; Mattresses, pillows; interior window shades.

Cl.24; Bedding, namely, bed sheets, duvet covers, coverlets, bed blankets, comforters, quilts, mattress pads, pillow cases, pillow shams, bedskirts; window curtains, draperies, and window treatments in the nature of window panels of cotton, linen, and polyester.

Cl.25; Sleepwear.
REUM

3878277  04/07/2018

SAHIL BANSAL
145 Bank Enclave, Laxmi Nagar, Delhi - 110092
Individual

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; toothpaste; Hand washes; Liquid soap for dish washing; Floor cleaning preparations; Glass cleaners; Toilet cleaners; Breath fresheners namely strips and sprays; Mint essence.

Cl.5; Disinfectants namely for hygiene purpose, chemical toilets; preparations for destroying vermin; fungicides, herbicides.

Cl.29; Sweet and scented supari, Betal Spices (pan masala).

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Mishri (sugar candy); Candy mint; mints for breath freshening; mint for confectionery; peppermint sweets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.34; Chewing Tobacco; smokers’ articles; matches; Pan masala containing tobacco.
G FUN
3878278   04/07/2018
SAHIL BANSAL
145 Bank Enclave, Laxmi Nagar, Delhi - 110092
Individual
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; toothpaste; Hand washes; Liquid soap for dish washing; Floor cleaning preparations; Glass cleaners; Toilet cleaners; Breath fresheners namely strips and sprays; Mint essence.

Cl.5; Disinfectants namely for hygiene purpose, chemical toilets; preparations for destroying vermin; fungicides, herbicides.

Cl.29; Sweet and scented supari, Betal Spices (pan masala).

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Mishri (sugar candy); Candy mint; mints for breath freshening; mint for confectionery; peppermint sweets.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.34; Chewing Tobacco; smokers’ articles; matches; Pan masala containing tobacco.
CLAIMS:

3879137  05/07/2018
NORTHERN INNOVATIONS HOLDING CORP.
381 North Service Road, Oakville, Ontario, L6M 0H4, Canada
a company organized and existing under the laws of Canada

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Used Since :28/02/2014

DELHI

Cl.5; Dietary/nutritional supplements; pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for humans and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides

Cl.29; Processed foods containing protein; meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food

Cl.32; Non-alcoholic drinks powders; beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
3879553  05/07/2018
DANISH REYAZ
JAMUNIPUR BADFAROSH,BHADOHI,SANT RAVIDAS NAGAR,UTTAR PRADESH
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109

Proposed to be Used
DELHI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Cl.25;Clothing, footwear, headgear.
Cl.35;Advertising; business management; business administration; office functions.
LYZA

3879558  05/07/2018
DANISH REYAZ
JAMUNIPUR BADFAROSH,BHADOHI,SANT RAVIDAS NAGAR,UTTAR PRADESH
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Proposed to be Used
DELHI
Cl.25; Clothing, footwear, headgear.
Cl.35; Advertising; business management; business administration; office functions.
Priority claimed from 26/02/2018; Application No.: 302018004688.2; Germany

3882689  09/07/2018
HORA ETEC GMBH
Lange Str. 65, D-32257 Bünde, Germany
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2690972

DELHI

Cl.6: Precision parts and turned parts made of iron and nonferrous metals, with or without surface finishing, contained in Class 6, in particular plug connectors, clamps, clamping rails, busbars, phase busbars, distributor blocks, sockets, rivet nuts, plug pins, profiles, and press-in parts; Parts made of metal; Parts and structural elements made of metal or predominantly of metal for the distribution and transmission of electrical energy and electrical signals; Clamps made of metal; Installation material made of metal, in particular in the area of industrial automation, control, and regulation technology; Metal bolts; metal screws; nuts.

Cl.9: Apparatus and instruments for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Electrical and electronic parts, structural elements, components, and devices, in particular for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Electrical and electronic parts, structural elements, components, and devices, in particular for signal conversion, transformation, and transmission; Electrical and electronic parts, structural elements, components, and devices, in particular for use in electrical and electronic circuits; Electrical installation material, contained in Class 9, in particular clamps, electrical clamping pieces, plugs, adapters for plugs, electrical contacts, electrical contact locks, electrical plug-in connections, electrical couplings, clamping rails, busbars, power busbars, phase busbars, distributor blocks, voltage distributor blocks, sockets, clamping sleeves and their individual parts, electrical switchgear cabinets, all electrical installation material made of metal or predominantly of metal; Clamps [electricity]; Terminal parts for electrical lines [electricity]; Connecting parts [electricity]; distribution cabinets [electricity]; Electrical and electronic structural elements, in particular conductors, clamps, and contacts, terminal strips, converters, interrupters, distributors, transmitters, and receivers, sensors, switches, and relays, terminal and connecting elements made of metal and/or plastic for electrical and electronic purposes; Terminal parts and fastening supports for electrical and electronic parts, structural elements, components, and devices; Housings for electrical apparatus; Housings for industrial use, in particular for the accommodation and housing of electrical or electronic parts, structural elements, components, units, and devices, including switch boxes, switchgear cabinets, and junction boxes; Housings for apparatus and instruments for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Housings for electrical and electronic parts, structural elements, components and devices, in particular for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Identification markers for apparatus and instruments for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Identification markers for electrical and electronic parts, structural elements, components, and devices, in particular for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Identification markers for electrical clamps, in particular terminal blocks, busbars, power busbars, phase busbars, electrical contact blocks, electrical distributor blocks, voltage distributor blocks, phase and current distribution blocks, power distributors, and power connection elements.

Cl.17: Goods made of plastics (semifinished products), partially processed; Finished and semifinished products for electrical and electronic parts, structural elements, components, and devices, in particular covers, housings, housing shells, casings, connecting parts, Spacers [with the exception of pipe fasteners].

8004
Cl.40; Metal machining; metal machining services; Material machining; material machining services; Information about material and metal machining; Customer-specific fabrication- and production services in the area of material and metal machining, in particular in the area of electrical and electronic parts, structural elements, components, and devices, in particular for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Customer-specific fabrication and production services in the area of apparatus and instruments for switching, for converting, for distributing, for transmitting, and for regulating electrical energy, and in the area of electrical and electronic parts, structural elements, components, and devices, in particular for signal conversion, transformation, and transmission; Material and metal machining, in particular turning, boring, milling, sawing, soldering, welding, gluing, grinding, tumbling, bending, punching, shaping, stamping, embossing, hardening, tempering, forging, thermal treatment, surface finishing

Cl.42; Services of technicians and engineers; Engineering services with regard to the development and testing of parts, devices for switching, converting, and conducting electrical energy; Engineering services with regard to the development and testing of apparatus and instruments for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Engineering services with regard to the development and testing of electrical and electronic parts, structural elements, components and devices, in particular for signal conversion, transformation, and transmission; Engineering services with regard to the development and testing of electrical and electronic parts, structural elements, components, and devices, in particular in the areas of mechanical engineering, electrical engineering, electrical installation, control technology, communication technology, and software; Design of housings for electrical apparatus; Design of housings for industrial use, in particular for the accommodation and housing of electrical or electronic parts, structural elements, components; Design of housings for apparatus and instruments for switching, for converting, for distributing, for transmitting, and for regulating electrical energy; Design of housings for electrical and electronic parts, structural elements, components, and devices, in particular for switching, for converting, for distributing, for transmitting, and for regulating electrical energy.
VATIKA PROJECT MANAGEMENT SERVICES

3883052 09/07/2018

VATIKA LIMITED
Vatika Triangle, 7th Floor, Sushant Lok, Phase I, Block A, Mehrauli-Gurgaon Road, Gurgaon 122002, Haryana, INDIA
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.35; Providing project management services and procurement management services in relation to real estate, construction, development, industrial, retail and institutional spaces falling in class 35.

Cl.42; Providing technical services, technology services and design management services in relation to real estate, construction, development, industrial, retail and institutional spaces falling in class 42.
CERTEX

3883125 09/07/2018

AXEL JOHNSON INTERNATIONAL AB
Sveavägen 151, 5th floor, 113 46 Stockholm, Sweden
A company organised and existing under the laws of Sweden

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; containers for storage or transportation; packaging, wrapping and bundling articles of metal; metal containers for storage; load handling (braces of metal for-); wire rope; ropes, cables, wires and strands, all of common metal; barbed wire, wire fencing, wire netting; terminals of common metal for use with wire, strands, cables and ropes; slings of metal; slings of metal for handling loads; wire rope slings; straps of metal; straps of metal for handling loads; fittings made of common metal for use with ropes, cables, wires and strands; clips of metal for cables, wire ropes, wires and stands; cable grips of metal; metal clamps; retaining (fixing) devices of metal; thimbles [metal hardware]; ferrules of metal; bolts of metal; pieces of metal for lifting purposes; pieces of metal for cargo handling, attaching or transportation purposes; lashing- and load fastening means namely, tighteners, strap tighteners and ratchets, chain tighteners, buckles and locking devices, cam buckles, hooks, connectors, rings, fastening plates and attachments, stop blocks, webbings and straps, chains, rope, steel wires, lugs; tracks of metal; beams, shoring bars and cargo bars; lifting equipment and devices namely lifting blocks, slings, straps, lifting rings, steel wires, chains, chain blocks, turn buckles, links, fittings and blocks for use with cables, securing plates, U-locks, jaw locks, wedge locks, wire wheels, snatch blocks, fittings, hooks, safety hooks and shackles; cup swivel joints of metal; metal shackles; turnbuckles of metal; fall protection equipment namely carbinite hooks, fall damsers, fall brakes, fall arrests, rope and cable grabs for abseils, blocks and anchorage points; one way lashing systems, namely steel-straps; locks of metal for one way lashing systems; shock absorbers of metal; parts and accessories for the aforementioned products.

Cl.22; Ropes and strings; slings and bands; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor; tents and tarpaulins; nets; sails; sacks for the transport and storage of materials in bulk; awnings of textile or synthetic materials; ropes, filament, thread, cords, nets, strings and strands made of natural material; ropes, filament, thread, cords, nets, strings and strands made of synthetic material; fittings of natural or synthetic material for use with ropes, cords, nets, strings and strands; nets and harnesses made of natural or synthetic fibre; cables, not of metal; ropes, filament and thread of natural material; ropes, filament and thread of synthetic material; cords; lines; anchor lines; strings and rope's ends; threads, not of metal, for wrapping and binding; straps, not of metal, for handling loads; strap slings; band straps; tightening straps; towing ropes and towing straps; lifting, loading- and safety straps; net; fall arresters consisting of harnesses, belts, rope and straps for handling loads; thermo covers for goods and covers for goods; all kinds of natural and synthetic fibre; one way lashing systems namely, polyester straps, weather guard straps, polypropylene hand grade straps and PET-straps; webbing straps (Non-metallic -) for handling loads; lashing (Non-metallic -) for binding; rope ladders; parts and accessories for the products mentioned above.

Cl.35; Retail services relating to common metals and their alloys, ores; retail services relating to metal materials for building and construction; retail services relating to transportable buildings of metal; retail services relating to non-electric cables and wires of common metal; retail services relating to small items of metal hardware; retail services relating to containers for storage or transportation; retail services relating to packaging, wrapping and bundling articles of metal; retail services relating to metal containers for storage; retail services relating to load handling (braces of metal for-); retail services relating to wire rope; retail services relating to ropes, cables, wires and strands, all of common metal; retail services relating to barbed wire, wire fencing, wire netting; retail services relating to terminals of common metal for use with wire, strands, cables and ropes; retail services relating to slings of metal; retail services relating to slings of metal for handling loads; retail services relating to wire rope slings; retail services relating to straps of metal; retail services relating to straps of metal for handling loads; retail services relating to fittings made of common metal for use with ropes, cables, wires and strands; retail services relating to clips of metal for cables, wire ropes, wires and stands; retail services relating to cable grips of metal; retail services relating to metal clamps; retail services relating to retaining (fixing) devices of metal; retail services relating to thimbles [metal hardware]; retail services relating to ferrules of metal; retail services relating to bolting of metal; retail services relating to pieces of metal for lifting purposes; retail services relating to pieces of metal for cargo handling, attaching or transportation purposes; retail services relating to lashing- and load fastening means namely, tighteners, strap tighteners and ratchets, chain tighteners, buckles and locking devices,
cam buckles, hooks, connectors, rings, fastening plates and attachments, stop blocks, webbings and straps, chains, rope, steel wires, lugs; retail services relating to tracks of metal; retail services relating to beams, shoring bars and cargo bars; retail services relating to lifting equipment and devices namely lifting blocks, slings, straps, lifting rings, steel wires, chains, chain blocks, turn buckles, links, fittings and blocks for use with cables, securing plates, U-locks, jaw locks, wedge locks, wire wheels, snatch blocks, fittings, hooks, safety hooks and shackles; retail services relating to cup swivel joints of metal; retail services relating to metal shackles; retail services relating to turnbuckles of metal; retail services relating to fall protection equipment namely carbine hooks, fall dampers, fall brakes, fall arrests, rope and cable grabs for abseils, blocks and anchorage points; retail services relating to one way lashing systems, namely steel-stra...
BHUWAN BHASKAR
B-87, HILL VIEW APARTMENTS, VASANT VIHAR-1, DELHI-110057
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Agents address:
SURI & CO.
12, GOLF APARTMENTS, SUJAN SINGH PARK, N. DELHI-3.

Proposed to be Used

DELHI

Cl.10; SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPAEDIC ARTICLES; SUTURE MATERIALS

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS, PRINTERS' TYPE; PRINTING BLOCKS

Cl.44; MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.
BACKSTAGE BY HARD ROCK

3884960    11/07/2018
HARD ROCK LIMITED
13-14 Esplanade, St. Helier JE1 1EE, Jersey, (Channel Islands)
A company incorporated in Jersey

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.41; Entertainment services in the form of live music performances
Cl.43; Restaurant, bar and lounge services
Satcom Direct Inc.
1050 Satcom Lane, Melbourne Florida 32940, United States of America
A corporation organized and existing under the laws of the State of Minnesota, United States of America

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
J-29, 3rd Floor, Jangpura Extension, New Delhi-110014

Proposed to be Used

**DELI**

**Cl.9;** Computer application software for mobile phones, portable electronic devices, computers and the Internet, namely, software for viewing, editing, managing, capturing, reporting, flight logs, accounts and personnel as it relates to flight department activity, flight scheduling information, operational data analytics, flight tracking information, aircraft maintenance tracking, flight department financial data, and communication services connectivity; computer software applications (downloadable) and web-based platforms to view automated data capturing aircraft performance information; computer software applications for flight operations and aircraft scheduling; computer hardware, namely, wireless access point (WAP) devices and routers for communicating with computer and telecommunications users onboard aircraft transmitting voice and data between the aircraft and the ground or onboard other aircraft; computer network management products, including adapters, switches, routers and hubs; computer software for use in receipt, organization, and retransmission to third parties of aircraft information in the field of aviation; data compression software; downloadable mobile applications for mapping, display of and interaction with data within the software systems described, real time inflight aircraft status; gateway routers; interoperable communication system designed to provide radio, streaming video, wireless Internet, and VOIP phone; mobile computing and operating platforms consisting of data transceivers, wireless networks and gateways for collection and management of data; network routers; software for codecs, namely, used for converting between analog audio signals and digital audio signals, and for transmitting and receiving digital audio signals; telecommunications equipment; telephone call routers; USB (universal serial bus) hardware for the maintenance and repair of aeronautical telecommunications networking hardware, apparatus, and instruments; wireless communication devices for voice, data or image transmission via aeronautical communications networks; wireless routers.

**Cl.35;** Managing telecommunications networks for other carriers.

**Cl.38;** Communication services, namely, transmission of voice, audio, visual images and data by telecommunications networks, wireless communication networks, the Internet, information services networks and data networks; providing multiple user dial-up and dedicated access to the Internet; providing multiple user wireless access to the Internet; satellite communication services; telecommunications services for providing multiple-user access to a global computer network; voice over Internet protocol (VOIP) services; wireless PBX services.

**Cl.41;** Training services in connection with communication networks, business aviation, flight operations, flight scheduling, flight logs and operational data analytics; providing workshops, webinars and examination preparation services in connection with communication networks, business aviation, flight operations, flight scheduling, flight logs and operational data analytics.

**Cl.42;** Computer network configuration services; computer security service, namely, restricting access to and by computer networks to and of undesired web sites, media and individuals and facilities; digital compression of computer data; providing a web site featuring technology that enables users to view flight logs, flight scheduling information, operational data analytics, flight tracking information, aircraft maintenance tracking, flight department financial data, and communication services connectivity; providing temporary use of on-line non-downloadable cloud computing software.
for improving performance of any Internet based traffic; providing temporary use of on-line non-downloadable software for use in the collection, organization, and retransmission of aircraft information to third parties; satellite telecommunications technology service to allow efficiencies of the carrier by creating efficient use of bandwidth on a satellite transponder.
3891158  18/07/2018
WALMART APOLLO, LLC
702 SW 8th Street, Bentonville, Arkansas 72716
a limited liability company organized under the laws of Delaware

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :01/10/2008

DELHI

Cl.35; Retail store services featuring a wide variety of consumer goods; Retail automobile parts, supplies and accessories stores; Retail bakery shops; Retail delicatessen store services; Retail grocery stores; Retail pharmacy services; Retail store services featuring a wide variety of consumer goods of others; Retail optical stores; Retail store services featuring electronics, appliances, indoor and outdoor furniture, home décor, toys, sporting goods, outdoor recreation, health, beauty and personal care products, household essentials, apparel, patio, garden, lawn care and landscaping products, home improvement products, grilling products, entertainment recordings, video games, books and publications, musical instruments, office supplies, arts and craft supplies, holiday and celebration supplies, jewelry, pet products; gift registry services; online retail store services featuring a wide variety of consumer goods; Online retail automobile parts, supplies and accessories stores; Online retail bakery shops; Online retail delicatessen store services; Online retail grocery stores; Online retail pharmacy services; Online retail store services featuring a wide variety of consumer goods of others; Online retail optical stores; Online retail store services featuring electronics, appliances, indoor and outdoor furniture, patio, garden, lawn care and landscaping products, grilling products, home improvement products, home décor, toys, sporting goods, outdoor recreation, health, beauty and personal care products, household essentials, apparel, entertainment recordings, video games, books and publications, musical instruments, office supplies, arts and craft supplies, holiday and celebration supplies, jewelry, pet products; online gift registry services; Sales promotion for others, import-export agencies, public relations, business management assistance, direct mail advertising, dissemination of advertising matters, cost-price analysis, marketing research and studies, distribution of samples of goods, demonstration of goods, business research, presentation of goods on communication media, for retail purposes, administrative processing of purchase orders. Advertising; provision of business information; provision of an online e-commerce website; personnel management consultancy; relocation services for businesses; secretarial services, accounting, rental of vending machines, sponsorship search; rental sale stands; retail or wholesale services for pharmaceutical, veterinary and sanitary preparations of medical supplies; wholesale store services featuring a wide variety of consumer goods; Wholesale store services featuring a wide variety of consumer goods of others; Business management services, namely, managing logistics, reverse logistics, supply chain services, supply chain visibility and synchronization; Department store management; market management; super market and retail store operation and management.

Cl.36; Insurance; financial affairs; monetary affairs; financial advice and consulting services; real estate affairs; Banking services; real estate management; charitable fundraising.
The Gourmet Jar

3892312   19/07/2018
APEKSHA GOURMET JAR PRIVATE LIMITED
C-501, Omaxe Forest Spa, Sector 93B, Noida 201301, Uttar Pradesh

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109

Used Since :10/09/2012

DELHI

Cl.29; JAMS, JELLIES AND PRESERVES
Cl.30; MUSTARD, KETCHUP, CHUTNEYS AND PESTO SAUCE
Petfriends

3893195   20/07/2018
PURDIAN TECHNOLOGIES PVT. LTD.
D-904, EXOTICA EAST SQUARE, AHINSA KHAND 2, INDIRAPURAM, GHAZIABAD-201014
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Used Since :25/04/2018

DELHI

Cl.31;FOOD PRODUCTS FOR ANIMALS; MILLED FOOD PRODUCTS FOR ANIMALS.
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
ATHARVA APTE
Kasba Peth
Application

Address for service in India/Attorney address:
PRIYANKA SINNARKAR
Flat no. 14, bldg 3B/A1, New Ajantha Avenue

Proposed to be Used
MUMBAI
Cl.35; Advertising Agency
Cl.41; Marketing material, Coffee table books, Content Curating and blogs
Priority claimed from 14/06/2019; Application No. : 88473654 ;United States of America

CERENCE OPERATING COMPANY
15 Wayside Road, Burlington, Massachusetts 01803, United States of America.

MANUFACTURER AND SERVICE PROVIDER
a Delaware Corporation

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

MUMBAI

Cl.9; Downloadable computer software and downloadable computer software platforms for use in and with mobile devices and vehicles for enabling operation, control and performance of vehicle systems; downloadable computer software and downloadable computer software platforms for use in and with mobile devices and vehicles for enabling operation and control of mobile device and vehicle functions based on user commands; downloadable artificial intelligence software for enabling user interaction with vehicles; downloadable computer software for understanding user preferences; downloadable computer software for speech recognition and natural language understanding; downloadable computer software for gaze and gesture detection in or associated with vehicles; downloadable computer software for authentication and identification of individuals; downloadable computer software for reading and translating handwriting and converting text into speech; downloadable computer software for speech signal enhancement; downloadable computer software and downloadable computer software platforms for connecting vehicles with one or more computing devices; downloadable computer software for vehicle navigation; downloadable computer software for vehicle operation, control and user interaction with vehicles; downloadable computer software for use in the operation and control of autonomous-driving vehicles.

Cl.42; Software as a service (SaaS) services featuring software applications for use in and with mobile devices and vehicles for enabling operation, control and performance of vehicle systems; software as a service (SaaS) services featuring software applications for use in and with mobile devices and vehicles for enabling operation and control of mobile device and vehicle functions based on user commands; software as a service (SaaS) services featuring software applications including artificial intelligence software for enabling user interaction with vehicles; software as a service (SaaS) services featuring software applications for speech recognition and natural language understanding; software as a service (SaaS) services featuring software applications for gaze and gesture detection in or associated with vehicles; software as a service (SaaS) services featuring software applications for authentication and identification of individuals; software as a service (SaaS) services featuring software applications for reading and translating handwriting and converting text into speech; software as a service (SaaS) services featuring software applications for speech signal enhancement; software as a service (SaaS) services featuring software applications for connecting, operating, and managing networked vehicles; software as a service (SaaS) services featuring software applications for vehicle navigation; software as a service (SaaS) services featuring software applications for vehicle operation, control and user interaction with vehicles; software as a service (SaaS) services featuring software applications for use in the operation and control of autonomous-driving vehicles.
Biobact.in

4413440  20/01/2020

INVATI CREATIONS PRIVATE LIMITED
UNF - 24, UNNAYAN COMMERCIAL CENTER 1050/1 SURVEY PARK KOLKATA Kolkata West Bengal 700075
MANUFACTURER AND MERCHANT
PRIVATE LIMITED

Address for service in India/Attorney address:
CS NIKHIL MIDHA
#201, Sector-8 Part-I, Karnal, Haryana-132001
Used Since :14/09/2016

KOLKATA

Cl.1; BASIC CHEMICALS, PESTICIDES AND OTHER AGROCHEMICAL PRODUCTS
Cl.5; PHARMACEUTICALS, MEDICAL CHEMICAL, AND BOTANICAL PRODUCTS
Trade Marks Journal No: 1959 , 03/08/2020     Class 99

Mobility Well-being
4415573   22/01/2020
DENSO CORPORATION
1-1 Showa-cho, Kariya-city, Aichi-pref., Japan
a Japanese corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Cl.7; Machine coupling and transmission components except for land vehicles; Automatic electronic vending machines; Compressed electronic air pumps; Compressors for air conditioners; Condensers for refrigerants for air conditioners; Cooling fans for engines; Cooling pump for fuel cell vehicles; Electronic compressor for hybrid vehicles or electric vehicles; Inter coolers, namely, vehicle engine parts consisting of heat exchangers for air-cooling in vehicle engines; Mechanical elements for land vehicles, namely, Oil coolers for engines; Pulleys being parts of machines; Mechanical elements for land vehicles, namely, Radiators for motors and engines; Vehicle engine parts, namely, receivers for refrigerants; Vehicle engine parts, namely, reserve tank for cooling vehicle engines; Water control valve for fuel cell vehicles; Water valves of metal for controlling cooling water flow for engines; Heat exchangers being parts of machines; Servo motor for air conditioning system; Mechanical engine parts for land vehicles, namely, radiator fan controller for vehicle engines.

Cl.9; Apparatus for recording, transmission or reproduction of sound or images; Electronic mechanisms for coin-operated apparatus; Electronic cash registers, electronic calculating machines, electronic data processing equipment, computers; Computers; Computer hardware; Computer programs, recorded; Computer software, recorded; Computer software, downloadable; Computer software, namely, software recorded on data media, used for on-board computers for use in controlling vehicle functions and for use in tracking and managing vehicle maintenance; Computer software, namely, software recorded on IC chip, used for on-board computers for use in controlling vehicle functions and for use in tracking and managing vehicle maintenance; Electric controlled fire-extinguishing apparatus; Ambient air temperature sensor for vehicles; Computers for automatic air-conditioners for vehicles; Electric control panel for air-conditioners for vehicles; Coolant temperature sensor for vehicles; Evaporator temperature sensor for vehicles; Humidity sensor for vehicles; In-car temperature sensor for vehicles; Intake air temperature sensor for vehicles; Radiator fan control unit for vehicle engines; Refrigerant pressure sensor for vehicles; Solar sensor for vehicles; Thermostats.

Cl.11; Accumulators for air conditioning system for vehicles; Air conditioners for vehicles Air conditioning units; Air filters for air conditioners; Air purifiers for vehicle compartment use; Blower motor for air conditioners for vehicles; Cooling sub module for cooling engine or fuel cell; Defrosters for vehicles; Electric fans for air conditioners; Evaporators for air conditioners; Component parts for heating and air conditioning systems for vehicles, namely, expansion valves; Heat exchangers, other than parts of machines; Heat pumps; Heaters for vehicles and their parts and fittings, namely, heater cores; Electric coolers for power transistors; Cooling unit for cooling passenger rear seats of vehicles; Refrigerators; Separators for air conditioners, namely, separators for separating refrigerants into gas and liquid; Air-conditioning ventilation installations for vehicles; Water valves for air conditioning system for vehicles; Electrically operated air deodorizer perfuming devices; none of the foregoing including water coolers, water fountains, dehumidifiers, water filters, or any other apparatus or system for refrigerating, cooling, filtering, ventilating, serving, storing, and/or supplying potable water.

Cl.12; Accelerator pedal module for land vehicles; Automobiles and structural parts therefor; Driving motors for land vehicles; Engine mounts for land vehicles; Horns for vehicles.

Cl.35; Advertising and publicity services; promoting the goods and services of others through the administration of sales and promotional incentive schemes involving trading stamps; promoting the goods and services of others through advertisements on Internet websites; compilation and input of information into computer databases; retail services or wholesale services relating to automobile parts or accessories; retail services or wholesale services relating to automobile parts or accessories on Internet websites; retail services or wholesale services for two-wheeled motor vehicles; retail services or wholesale services for accumulators; retail services or wholesale services for air conditioners; retail services or wholesale services for electronic machines, apparatus and their parts; retail services or wholesale services for industrial robots; retail services or wholesale services for measuring or testing machines and instruments; retail services or wholesale services for telecommunications apparatus and instruments; provision of space on web sites for advertising goods and services; retail services or wholesale services for electrical machinery and apparatus; marketing research or
analysis; business management; providing information concerning commercial sales; business management analysis or business consultancy; commercial information and advice for consumers in the choice of products and services.

Cl.37; Building construction; repair; installation services; Air conditioning apparatus installation and repair; Anti-rust treatment for vehicles; Burglar alarm installation and repair; Diagnostic repair or diagnostic maintenance and repair regarding vehicles, vehicle parts, engine parts, electronic apparatus, telecommunication apparatus, industrial machines or household appliances; Electric appliances installation and repair; Freezing equipment installation and repair; Heating equipment installation and repair; Installation, maintenance and repair of computer hardware; Machinery installation, maintenance and repair; Maintenance and repair of computer hardware and computer networks; Motor vehicle maintenance and repair; Pump repair; Repair or maintenance of electric motors; Repair or maintenance of measuring and testing machines and instruments; Repair or maintenance of power distribution or control machines and apparatus; Repair or maintenance of power generators; Robot installation, repair and maintenance; Telephone apparatus installations and repair; Vehicle cleaning; Vehicle lubrication; Vehicle polishing; Vehicle repair; Vehicle service stations; Vehicle washing services; Maintenance, repair and installation of parts and fittings of motor vehicles.

Cl.42; Scientific and technological services and research and design relating thereto, namely, industrial analysis and research services; design and development of computer hardware and software; Computer programming; Software as a service [SaaS]; Cloud computing; Rental of computer software; Platform as a service [PaaS]; Providing non-downloadable computer software; Computer rental; Computer software design; Computer system design; Consultancy in the field of computer hardware; Consultancy in the field of computer software; Diagnostic testing or diagnostic analysis services regarding vehicle parts, engine parts, electronic apparatus, telecommunication apparatus, industrial machines or household appliances; Engineering; Engineering drawings; Industrial design; Maintenance of computer software; Material testing; Mechanical research; Rental of computer software; Research and development for others; Technical research; Vehicle roadworthiness testing; Providing temporary use of on-line non-downloadable computer programs and computer software for use in the repair and maintenance of vehicles.
NON-STATE PRIVATE EDUCATIONAL INSTITUTION OF HIGHER PROFESSIONAL EDUCATION «MOSCOW UNIVERSITY FOR INDUSTRY AND FINANCE «SYNERGY»
9/14 stroenie 1, Meshchanskaya str., RU-129090 Moscow, Russia
A company incorporated under the laws of Russia

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.35; Computerized file management; opinion polling; marketing studies; commercial information and advice for consumers [consumer advice shop]; business investigations; marketing research; business management of performing artists; data search in computer files for others; distribution of samples; direct mail advertising; writing of publicity texts; advertising; on-line advertising on a computer network; advertising by mail order; compilation of statistics; compilation of information into computer databases; systemization of information into computer databases; public relations.

Cl.38; Electronic bulletin board services [telecommunications services]; information about telecommunication; providing internet chatrooms; providing access to databases; message sending; computer aided transmission of messages and images; electronic mail; rental of message sending apparatus; rental of access time to global computer networks; communications by computer terminals; teleconferencing services.

Cl.41; Academies [education]; lending libraries; nursery schools; physical education; publication of books; education information; recreation information; entertainment information; health club services; club services [entertainment or education]; layout services, other than for advertising purposes; game services provided on-line from a computer network; providing on-line electronic publications, not downloadable, including courseware; gymnastic instruction; correspondence courses; practical training [demonstration]; organization of exhibitions for cultural or educational purposes; arranging and conducting of colloquiaums; arranging and conducting of congresses; arranging and conducting of conferences; arranging and conducting of workshops [training]; arranging and conducting of seminars; arranging and conducting of symposiums; organization of competitions [education or entertainment]; vocational guidance [education or training advice]; educational examination; publication of electronic books and journals on-line; publication of texts, other than publicity texts; writing of texts, other than other publicity texts; sport camp services; educational services; translation; boarding schools; professional consultancy relating to education.
4428904    03/02/2020
VINAY SHARMA
18, Radhika Estate, Alwatiya, Agra-282010
Individual

Address for service in India/Attorney address:
RAMESH CHANDRA SHARMA
Mumba Dham Block no 30, Shop no 218, opposite vikas bhawan sanjay place agra Uttar Pradesh

Proposed to be Used
DELHI

subject to the mark should be use as represented

Cl.35;Advertising, Business and Retail Services Advertising; business management; business administration; office functions.

Cl.41;Education and Entertainment Services Education; providing of training; entertainment; sporting and cultural activities.

Cl.44;Medical and Beauty Services and Agricultural Services Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

Cl.45;Personal, Legal and Social Services Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
PS5

Priority claimed from 03/10/2019; Application No. : 078827 ;Jamaica
4431871  06/02/2020
SONY INTERACTIVE ENTERTAINMENT INC.
1-7-1 Konan, Minato-ku, Tokyo JAPAN
A Japanese Corporation

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used
DELHI

Cl.9; Interactive computer software; Interactive entertainment software; Interactive multimedia software for playing games; Interactive computer software enabling exchange of information; Downloadable interactive entertainment software for playing video games; Computer game software; Game development software; Virtual reality game software; Augmented reality game software; Downloadable game related software applications; Software programs for video games; Computer software, namely, game engine software for video game development and operation; Computer game software for use on mobile and cellular phones; Electronic game software for mobile phones; Downloadable software applications for mobile phones; Optical discs; Magnetic discs; Video streaming devices; Data communications hardware; Devices for streaming media content over local wireless networks; Interactive data transfer apparatus; Wireless computer peripherals; Data storage devices and media ; Computer game discs; Data carriers for computers having software recorded thereon; Memory storage devices; Apparatus for the reproduction of data; Apparatus for the reproduction of images; Digital signal processing apparatus; Multimedia apparatus and instruments; Recording apparatus; Downloadable media; Electronic publications, downloadable; Computer peripheral devices; Computer peripheral equipment.

Cl.28; Computer game apparatus; Hand-held consoles for playing video games; Interactive gaming chairs for video games.

Cl.41; Interactive entertainment; Entertainment services; Interactive entertainment services; Online entertainment services; Online interactive entertainment; Video game entertainment services; Entertainment services, namely, providing online video games.
SEALWEL CORPORATION PRIVATE LIMITED
345/SRT, SANJEEVA REDDY NAGAR COLONY HYDERABAD-500038
Company under Section 2(68) of the Companies Act, 2013
Used Since :23/06/2010
CHENNAI
Cl.9; Wire connectors, voltage surge protectors, transformers, wire connectors, wires electric, switchboxes, switches electric, switchboards, measuring devices electric, electric loss indicators, electric / light regulators, junction boxes, junction sleeves for electric cables, materials for electricity mains, electricity conduits, distribution boxes, distribution consoles, distribution boards, converters electric, conductors electric, condensers
Cl.42; Engineering, consultancy in the field of energy-saving, conducting technical project studies, technological consultancy
SHELL FLEET PREPAID

4437287    11/02/2020
SHELL BRANDS INTERNATIONAL AG
Baarer matte, 6340 Baar, Switzerland
A company incorporated in Switzerland

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.9; Pre-paid payment cards to purchase fuel and non-fuel products at petrol filling stations and the payment of toll services; computer software; magnetic encoded cards

Cl.16; Pre-paid purchase cards to purchase fuel and non-fuel products at petrol filling stations and the payment of toll services

Cl.36; Financial payment services and payment card services
4442207    14/02/2020
INDUS INTELLIRISK AND INTELLISENSE SERVICES PRIVATE LIMITED
C-58, NEDSE-2, New Delhi 110049
Private Limited Company
Address for service in India/Attorney address:
AYUSH SHARMA
B-21, Golf View Apartments, Saket, New Delhi - 110017
Proposed to be Used
DELHI
Cl.35; Risk monitoring solutions, Risk management consultancy, business risk management services, advisory services to business risk management, business intelligence services, market intelligence services, business investigations, business research and advisory services, Asset tracing advisory services, due diligence services.
Cl.42; Software programming for risk management analysis, software as a service for audit consultancy related to due diligence, software programming for advance warning solutions, software as a service for analytical services, software as a service for data mining services, software as a service for consultancy services related to security optimization
CELORIS

4442840  14/02/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India
Manufacturers
Private Limited Company
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
Z-WAVE

4443684 17/02/2020

Silicon Laboratories Inc.
400 W. Cesar Chavez, Austin, TX 78701, United States of America
A corporation duly organised and existing under the Laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.9; Semiconductors; integrated circuits; encoded electronic chip cards, modules and chipsets for controlling and programming home appliances, utilities, locks, alarms, audio, video, lighting, plumbing, doors, temperature and ventilation; data processors; computer hardware and computer software for controlling and programming home appliances, utilities, locks, alarms, audio, video, lighting, plumbing, doors, temperature and ventilation and printed and electronic user manuals sold therewith; electrical and electronic fire alarm systems, smoke alarm systems, intruder alarm systems, and programmable locking systems comprised of electronic cylindrical locksets and keypads; sensors in the nature of timing sensors, power sensors, temperature sensors, pneumatic sensors for measuring pressure in heating and air conditioning systems, light sensors, current sensors, voltage sensors, motion sensors and security alarm sensors; electric light switches; wireless controllers to remotely monitor and control the function and status of other electrical devices or systems, namely, lighting systems, sound systems, video systems, heating systems, ventilation systems, energy systems, alarm and locking systems, and printed and electronic user manuals sold therewith

Cl.42; Technical support services in the nature of technical advice with regard to development of computer hardware and computer software for controlling and programming home appliances, utilities, locks, alarms, audio, video, lighting, plumbing, doors, temperature and ventilation; design and development of computer hardware and software; installation, updating and maintenance of computer software
4443736   17/02/2020
MS.NEHA SUSHEEL ASWANI
Aswani Services, 37/3143 A1, Pankaja Apartments, Manimala Road, Edapally, Cochin, Kerala-682024, India
An individual trading as Aswani Services

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
CL.14; Cufflinks, ornamental pins
CL.25; Neck Ties, Bow Ties, Cravat, Suspenders, Cummerbund
VESTIAN GROUP, INC
trading as : VESTIAN GROUP, INC
200 N. LASALLE STREET, SUITE 2830, CHICAGO, ILLINOIS 60601
SERVICE PROVIDERS
Used Since: 02/12/2009

CHENNAI

Cl.35; real estate and facilities lease auditing services; real estate, facilities and workplace management; business consultation and advisory services in the filed of facilities, such as facilities acquisition, facilities management and facilities dispositions

Cl.36; investment management; investment fund management; real estate consultation services; real estate brokerage services; real estate and facilities cost/price analysis; real estate and facilities valuation services; real estate and facilities portfolio administration; real estate listing services; real estate syndication services; mortgage brokerage services; mortgage lending services; mortgage banking services; real estate portfolio management services; leasing of real estate and consultation services related thereto

Cl.37; real estate development services; real estate site development services, Civil interior works which include Mechanical, electrical and Plumbing MEP works, interior and exterior painting, roofing, project management services

Cl.42; Architectural and interior design services related to corporate real estate, retail and hospitality sector inclusive of space planning, change management, concept design and project cost closures. Design inclusive of furniture layouts, services layouts, selection of all materials and loose furniture, MEP design, specialized lighting design, green and sustainable architecture, smart building solutions, AV and IT. Graphic design, signage, art and landscape design thereof.
TIGS

4448608  20/02/2020
TATA INSTITUTE FOR GENETICS AND SOCIETY
#3, 1st Floor, Social Alpha, 14th Main, HSR Layout Sector 5, Bengaluru

Service Providers
SOCIETY REGISTERED AS A TRUST

Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used

CHENNAI

Cl.41: Educational services namely know-how transfer [training], practical training [demonstration] to enable new researchers for new genetic engineering technologies, arranging and conducting of workshops [training] in regulatory, ethical and policy aspects of new technologies, providing online publications

Cl.42: Scientific, technological and research services namely research on human health and agriculture such as controlling diseases, stem cell research, agricultural productivity; bacterial antibiotic resistance, bacteriological research, biological research, medical research, scientific research, research in the field of agriculture to increase food security, genetic engineering services relating to plants, scientific research in the field of genetics and genetic engineering namely in relation to plants, human diseases, human health, genetic testing for scientific research purposes
SOPARIWALA EXPORTS
Nirmal, 21st Floor, Nariman Point, Mumbai - 400 021
An Indian company.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/1919

MUMBAI

Cl.35; Retail and wholesale service, outlets and outlets services, Online stores; marketing, advertising and promotional services; sponsorship; Promotion of goods and services through sponsorship; Promotion of goods and services through sponsorship of television programs and through sponsors, on line promotional services through press, magazines, advertorials, television, press, magazines, hoardings, shelters pole kiosks and unipoles; Promotion of special events, direct mail advertising, Preparation of mailing lists for direct mail advertising services [other than selling]; Preparation of mailing lists for direct mail advertising services [other than selling]; Direct mail advertising to attract new customers and to maintain the existing customer base; Preparing promotional and merchandising elements material, providing business information via a website; advertising and marketing services provided by means of social media; advertising; business management; business administration; office functions.

Cl.36; Real estate services, real estate agencies, real estate affairs, including leasing, renting, appraisal brokerage, management, rental of apartments and building, Leasing or renting of buildings; Agencies or brokerage for renting of buildings’ capital investment, construction colonization, building society, fund investment, financial affairs, insurance and monetary affairs, all being services falling in class 36.

Cl.37; Organizing workshops, seminars; events; training, Exhibitions, shows, educational business and business management, programming services relating to training; arranging of conferences, provision of training courses and training facilities; providing online training; arranging of conventions, demonstration; education; entertainment; sporting and cultural activities all being services falling in class 41.
Proposed to be Used

AHMEDABAD

Cl.31;Pet Food

Cl.35;Pet Shop
4502719   16/05/2020
A.P.RAVI
NO.12 SRI KRISHNA APARTMENTS GANDHI STREET TNAGAR CHENNAI - 600017
LEGAL SERVICES AND CONSULTANCY SERVICES
SOLEPROPRIETOR
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :01/04/2019
CHENNAI
Cl.36; tax and financial consultancy
Cl.45; legal services
ELISTA
4509630    25/05/2020
TEKNODOME TRADING PRIVATE LIMITED
303, FLAT NO-3, MANISHA BUILDING 75-76, NEHRU PLACE, NEW DELHI, SOUTH DELHI-110019
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA
Proposed to be Used
DELHI
Cl.9; Compact Disc Players, Computer Keyboards, Cameras, DVD Players, Laptop Computers, Mobile Telephones/Cell Phones/Cellular Phones, Monitors [Computer Hardware], Mouse [Computer Peripherals], Smartphones, Tablet Computers, Televisions, LED Televisions, LED Displays, Audio and video receivers, Computer peripheral devices, Computer software applications [Downloadable], Computer Game Software, Computer Hardware, Digital Photo frames, Computers, Head Phones, Printers for use with Computers, Projection Screen, Projection Apparatus, Radio, Television Apparatus, USB Flash Drives, Weighing Machines.
Cl.11; Air Cooling Apparatus, Air Conditioner, Air Purifying Apparatus and Machines, Air Cleaning Apparatus, Air Conditioning Apparatus, Air Conditioning Installations for house hold and industrial purposes, Air Driers, Air Drying Apparatus, Air Filters, Air Filtering Installations, Bread Toasters/Toasters, Bread Baking Machines, Bread making Machines, Electrically Heated Carpets, Ceiling Lights, Central Heating Radiators, Chimney Flues, Chimney Blowers, Chandeliers, Chinese Lanterns/Fairy Lights for festive decorations, Coffee Machines, Electric Cookers, Cooking Utensils, Electric Fabric Steamers, Electric Fans for personal use, Freezers, Hair Driers [Dryers], Heaters for bath, Electric Kettles, Kitchen Ranges [Oven], Microwave Oven [Cooking Apparatus], Multi cookers, Refrigerators, Water Heaters, Water Purifying Apparatus and Machines, Water Heaters [Apparatus], Induction Heaters and Electric Heaters.
AZMEOSEN

4523782  08/06/2020

AZMEOSEN INTERNATIONAL PRIVATE LIMITED
PLOT.NO.23,SY.NO.103,TULASI NAGAR,JAHANGEERABAD
Manufacturer and Merchant
REGISTERED PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used

CHENNAI

Cl.18; LUGGAGE AND CARRYING BAGS, BUSINESS CARD CASES, POCKET WALLETS, BOXES AND CASES OF LEATHER INCLUDED IN CLASS 18.

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR INCLUDED IN CLASS 25
PLOVIA

4532288  15/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA

Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.5; Pharmaceuticals (including ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides

Cl.44; Aquaculture services
4533334  16/06/2020
KAMATAN FARM TECH PRIVATE LIMITED
231, BLOCK B, GREATER KAILASH I, NEW DELHI – 110048, INDIA
Manufacturer, Merchants & Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

DELHI

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS; FRESH FRUITS AND VEGETABLES.

Cl.35; SUPPLY CHAIN MANAGEMENT SERVICES; BUSINESS MANAGEMENT SERVICES, NAMELY, MANAGING LOGISTICS, REVERSE LOGISTICS, SUPPLY CHAIN SERVICES, SUPPLY CHAIN VISIBILITY AND SYNCHRONIZATION, SUPPLY AND DEMAND FORECASTING AND PRODUCT DISTRIBUTION PROCESSES FOR OTHERS; BUSINESS MANAGEMENT SERVICES, NAMELY, SUPPLY CHAIN LOGISTICS, REVERSE LOGISTICS AND LIQUIDATION OF GOODS OF OTHERS; IMPORT EXPORT OF AGRICULTURAL PRODUCTS PROVIDING REFERRALS IN THE FIELD OF WORKERS' COMPENSATION.

Cl.39; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK.

Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS; PROVIDING ONLINE SOFTWARE FOR USE IN ENTERPRISE RESOURCE PLANNING TO UPGRADE FPOS AS COMPANIES.
Trade Marks Journal No: 1959, 03/08/2020  Class 99

4533516   16/06/2020
Teslano Brands Limited
FLAT/RM A 12/F, KIU FU COMM BLDG, 300, LOCKHART RD, WAN CHAI, HONG KONG, CHINA
A Company duly organized and existing under the laws of Hong Kong.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.7; Dishwashers; Mixing machines; Mills for household purposes, other than hand-operated; Can openers, electric; Coffee grinders, other than hand-operated; Blenders, electric, for household purposes; Kitchen machines, electric; Fruit presses, electric, for household purposes; Food processors, electric; Vacuum cleaners.

Cl.11; Electric stoves; Bread toasters; Grills [cooking appliances]; Roasters; Electric pressure cookers; Coffee machines, electric; Deep fryers, electric; Kettles, electric; Wine cellars, electric; Refrigerators.
4533660    16/06/2020

BHAVIN PARIKH TRADING AS A1 PRODUCTS
1/1, UPVAN VILLA, GALLA CLUB ROAD, BOPAL, AHMEDABAD-380058
sole proprietorcy concern, msme

Address for service in India/Attorney address:
SHRUTI K. SHAH
409, Kataria Arcade, Nr. Adani School, Off. S. G. Road, Behind Signature 1 Complex, Ahmedabad-51

Proposed to be Used

AHMEDABAD

CL.3; Cleaning preparations; cosmetics and cosmetics preparations; Bleaching salts; Bath salts; Cosmetic bath salts; fragrance preparations; Body cleaning and beauty care preparations; Animal grooming preparations; Vehicle cleaning preparations; Leather and shoe cleaning and polishing preparations; Dry cleaning preparations; Cleaning preparations for fabrics; Tooth cleaning preparations; Detergents; Soaps and gels; Bath Soaps; Non-medicated toilet soaps; Body and Hair care cosmetics for humans; toiletry preparations; Hair rinses [shampoo-conditioners]; Hair Dyes; Fabric softener; Perfumes; Natural oils for perfumes; Deodorants; Fumigation preparations [perfumes]; Room Fresheners; Oils for perfumes and scents;

CL.30; Salt; Edible Salt; Seasoned salt; Cooking Salt; seasonings, flavourings and condiments; Mineral salts for preserving foodstuffs; Spices; Condiments; Flours; Flour mixes; Vegetable flour; Rice; Pulses; Mineral salts for cattle;
4533784  17/06/2020
R.KOTHANDARAMAN - PROPRIETOR; TRADING AS AKSHAYAVARI TECHNOLOGY PRIVATE LIMITED AND REELBOX MEDIA ENTERTAINMENT PRIVATE LIMITED
B6, KASYAP APARTMENT, 4, 4TH STREET, NEHRU NAGAR, ADYAR, NEAR NALLI SILKS, OPP TO GREEN TRENDS, CHENNAI - 600 020.
active
Address for service in India/Attorney address:
KSR & CO
INDUS CHAMBERS GROUND FLOOR NO.101 GOVT ARTS COLLEGE ROAD COIMBATORE TAMILNADU-641018
Used Since :24/04/2020

CHENNAI

Cl.5; DISINFECTANTS, PREPARATIONS FOR DESTROYING VERMIN, FUNGICIDES, HERBICIDES, SANITARY PREPARATIONS FOR PERSONAL HYGIENE, OTHER THAN TOILETRIES, ANTIBACTERIAL HANDWASHES, ANTIBACTERIAL SOAP, PREPARATIONS FOR DESTROYING DRY ROT FUNGUS, DISINFECTANT SOAP, DISINFECTANTS, DISINFECTANTS FOR CHEMICAL TOILETS, DISINFECTANT FOR HYGIENE PURPOSES.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; SERVICE PROVIDING FOR ONLINE RETAIL STORE SERVICES; ONLINE TRADING AND ORDERING SERVICES, ADVERTISING, ONLINE STORES, RETAIL OUTLETS, WHOLESALE, RETAIL MARKETING.
4533785  17/06/2020
R.KOTHANDARAMAN - PROPRIETOR; TRADING AS AKSHAYAVARI TECHNOLOGY PRIVATE LIMITED AND REELBOX MEDIA ENTERTAINMENT PRIVATE LIMITED
B6, KASYAP APPARTMENT, 4, 4TH STREET, NEHRU NAGAR, ADYAR, NEAR NALLI SILKS, OPP TO GREEN TRENDS, CHENNAI - 600 020.
active
Address for service in India/Attorney address:
KSR & CO
INDUS CHAMBERS GROUND FLOOR NO.101 GOVT ARTS COLLEGE ROAD COIMBATORE TAMILNADU-641018
Used Since :24/04/2020

CHENNAI

CI.5; DISINFECTANTS, PREPARATIONS FOR DESTROYING VERMIN, FUNGICES, HERBICIDES, SANITARY PREPARATIONS FOR PERSONAL HYGIENE, OTHER THAN TOILETRIES, ANTIBACTERIAL HANDWASHES, ANTIBACTERIAL SOAP, PREPARATIONS FOR DESTROYING DRY ROT FUNGUS, DISINFECTANT SOAP, DISINFECTANTS, DISINFECTANTS FOR CHEMICAL TOILETS, DISINFECTANT FOR HYGIENE PURPOSES.

CI.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; SERVICE PROVIDING FOR ONLINE RETAIL STORE SERVICES; ONLINE TRADING AND ORDERING SERVICES, ADVERTISING, ONLINE STORES, RETAIL OUTLETS, WHOLESALE, RETAIL MARKETING.
NALABHEEMA

4533935  17/06/2020
MRS. K KALPANA
SRI MADHURI FOOD PRODUCTS CARRYING ON BUSINESS AT SIROMANI NAGAR, PADANUPALLI, NELLORE 524004
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SRUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Proposed to be Used

CHENNAI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
Priority claimed from 19/12/2019; Application No. : 079402 ;Jamaica 4535625 18/06/2020

FACEBOOK, INC.
1601 Willow Road, Menlo Park, California 94025, United States
a Delaware corporation

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

MUMBAI

Cl.35; Conducting business investigations in the field of social media; advisory services in the field of evaluating social media content; consulting services in the field of evaluating social media content; advisory services in the field of social media policies and regulations; consulting services in the field of social media policies and regulations.

Cl.41; Educational services, namely, providing online publications in the field of social media content; provision of information relating to social media content; online electronic publishing concerning social media content.

Cl.42; Analyzing and evaluating social media content; developing standards for third-party social media content; conducting proceedings relating to standards concerning third-party social media content; content moderation and supervision; web publishing, namely, publishing of decisions concerning third-party social media content.
Cl.45; Reviewing standards and practices relating to social media content; compliance consulting in the field of social media; consulting services in the field of online social networking and social media services.
4536062  18/06/2020
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.35; Retail services provided by discount; Administration of a discount programme for enabling participants to obtain discounts on goods and services through use of a discount; Administration of loyalty programs involving discounts or incentives; Promotional services through the distribution of discount and discount coupons; Promoting the goods and services through discount and discount programmes; advertising; business management; business administration; office functions.

Cl.41; Education; providing of training; entertainment; events, seminar, workshops; exhibitions; assemblies; sporting and cultural activities.
LAUDES FOUNDATION
Priority claimed from 20/01/2020; Application No. : 00730/2020 ;Switzerland
4536101  18/06/2020
COFRA HOLDING AG
Grafenauweg 10, CH-6300 Zug, Switzerland
a corporation organized and existing under the laws of Switzerland
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :20/01/2020
DELHI
Cl.9;Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing,
measuring, signaling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and
instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of
electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data;
recorded and downloadable media, computer software, blank digital or analogue recording and storage media; calculating
devices; computers and computer peripheral devices; fire-extinguishing apparatus; downloadable publications
Cl.16;Paper and cardboard; printed matter; stationery and office requisites, except furniture; instructional and teaching
materials; plastic sheets, films and bags for wrapping and packaging; packaging materials, including those made of
bioplastics; brochures, flyers and promotional articles of paper especially those related to sustainability, architecture,
resource management, environment, climate change, industrial safety, ecology, agriculture, research and innovation,
fashion and circular economy
Cl.35;Advertising; business management; business administration; office functions; business advisory and information
services; Commercial or industrial management assistance; Business management analysis; Preparation and compilation
of business and commercial reports and information; business project management; business consulting; project studies
for businesses; sustainability analysis on improvement strategies of real estates; market analysis and research services;
writing of business project reports; sponsorship research services; arranging and conducting special events for business
purposes, namely, conducting corporate social responsibility initiatives, and community service projects; charitable
services, namely, organizing and conducting volunteer programs and community service projects; providing information
in the field of sustainable practices in fashion; organization of events, exhibitions, fairs and shows for purposes of
promotion of awareness of climate change and sustainable industry
Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs; philanthropic and charitable foundation services,
namely, providing financial assistance for programs and services of others; philanthropic services concerning monetary
donations; charitable fund raising; corporate responsibility initiatives in the field of philanthropy, namely, charitable
services in the nature of providing grants that help to support communities and businesses; financial arrangements to
facilitate charitable giving; funding of bursaries, or scholarships for education or training; managing and monitoring of
charitable funds; financial grant services; and provision of loans for public benefit purposes; financial sponsorship;
Investment services: placement of funds; investment advisory services; investments and financing of social, not-for-profit
and commercial enterprises; Financial advisory services: preparation of financial reports and analyses; financial
research; project financing and funding; information, advisory and consultancy services in respect of the aforesaid
Cl.37;Construction services; installation and repair services; consultancy services for construction and organization of
site operations in the framework of a development approach and sustainable construction; consulting services with
respect to environmentally-friendly construction; information services with respect to construction of buildings and other
types of structures, these services taking into account the protection of the environment and energy savings and as part
of a development approach and sustainable construction; cleaning services for buildings and other types of structures,
these services being part of a development approach and sustainable construction; charitable services, namely,
sustainable constructing and renovating of buildings and homes for communities and families in need; building
construction, including building construction within sustainable building construction; construction of property; repair
services in relation to buildings and consultancy relating thereto; information and advisory services relating to
construction, including sustainable building construction; project management relating to construction; construction
management services; providing information on sustainable practices in construction and the building trades
Cl.41;Education; providing of training; entertainment; cultural activities; business mentoring services; organisation of
cultural events (cultural activities); conducting classes, conferences and training programs and distribution of
educational materials in connection therewith; educational services, namely, providing seminars, internships and
mentoring services and programs; leadership development training; providing on-line publications, all of the aforesaid in regard to the fields of climate and the environment, economic policy and sustainable industry practices

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software; Providing scientific information in the field of sustainable industry and climate change; research and development services; provision of scientific and technological research services; technical consultancy relating to product development; consultancy in the field of architecture and construction drafting relating to sustainable building construction; research and development services in the field of engineering; conducting technical project studies; scientific and industrial research; services for monitoring industrial processes; research and development of new products for others; preparation of reports relating to sustainability, architecture, resource management, environment, climate change, industrial safety, ecology, agriculture, research and innovation, fashion and circular economy; providing information on sustainable practices in engineering and architecture

Cl.45; Legal services
RICOH COMPANY, LTD.
3-6, 1-Chome, Naka - Magome, Ohta -Ku,Tokyo, Japan
A company organised and existing under the laws of Japan.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.25; Apparels, clothing, underwear [underclothing], swimwear [bathing suits].

Cl.35; Retail services or wholesale services for clothing, apparels, underwear [underclothing], swimwear [bathing suits].

Cl.40; Needlework and dressmaking for apparels, underwear [underclothing], swimwear [bathing suits]; providing information relating to dressmaking; clothing alteration; preparation and treatment of fabric; cloth dyeing; cutting of fabric; cloth sewing; treatment or processing of cloth, clothing or fur.

Cl.45; Information relating to fashion coordination services for individuals; personal styling services consisting of bra measuring and fitting services; consultancy services in the field of personal fashion.
TISCOBUILD

4536740  18/06/2020

TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

KOLKATA

Cl.6; Common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes.

Cl.19; Materials, not of metal, for building and construction; Rigid pipes, not of metal, for building; Asphalt, pitch, tar and bitumen; Transportable buildings, not of metal; Monuments, not of metal.
THUNDERSAW

Priority claimed from 19/12/2019; Application No. : 88/733325 ;United States of America
4537488 19/06/2020

Banse LLC
2815 Elliott Avenue, Suite 100, Seattle, Washington 98121 United States of America
A limited liability company organized and existing under the laws of Delaware, United States of America

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Video game software for mobile devices and personal computing devices; downloadable electronic game programs; electronic game software; downloadable computer game programs; computer game software downloadable from a global computer network; Computer game software; Interactive video game programs; Video game software; Computer game programs; Game software; Interactive game software; Interactive game programs.

Cl.28; Game machines, namely, arcade game machines, board games, hand held units for playing video games other than those adapted for use with an external display screen or monitor, LCD game machines.

Cl.41; Entertainment, namely, providing on-line computer games; Entertainment in the nature of computer games, namely, providing temporary use of non-downloadable computer games; Entertainment, namely, providing non-downloadable computer games online; Entertainment services, namely, providing temporary use of non-downloadable interactive games; Entertainment services, namely, providing temporary use of non-downloadable electronic games; Entertainment services, namely, providing a website featuring games and puzzles; Entertainment services, namely, providing online video games; Providing on-line computer games via a computer network; Organization of sport and electronic games competitions; Electronic games services provided by means of a global computer network; Entertainment services, namely, providing online electronic games for use on mobile phones, tablets and other electronic mobile devices; Entertainment services, namely, providing temporary use of non-downloadable single and multi-player electronic interactive games via the internet, electronic communication networks or via a global computer network; Multimedia publishing of software, specifically of computer game software, electronic games and video game software.

Cl.42; Video game development services.

Cl.45; Online social networking services in the field of entertainment; social networking services in the field of entertainment provided via a website and communications networks; Social networking services provided via the Internet or other computer or communications network; on-line social networking services, namely, facilitating social introductions or interactions among individuals; providing a social networking website for entertainment purposes.
HALIBORANGE

4537557  19/06/2020
Pharm-a-care Laboratories Pty Ltd
18 Jubilee Avenue, Warriewood, NSW, 2102, Australia
A limited liability company duly organized and existing under the laws of Australia.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELI

Cl.5; Pharmaceutical, medicinal and therapeutic preparations; nutritional supplements; dietary supplements; vitamin and mineral supplements including vitamin enriched gelatine based pastilles and confectionary; vitamins, minerals, food supplements including protein supplements; dietetic and slimming foodstuffs for medical purposes; medicinal substances and preparations, including medicinal beverages and preparations for making such medicinal beverages; medicinal herbs and herbal extracts; edible oils including marine oils being dietary supplements; edible marine oil for medical purposes; dietetic foods adapted for infants and invalids; nutritional meal replacements, nutritional supplementary foods; dietary food supplements in the nature of ready-to-eat protein bars; vitamin enriched water for medicinal purposes; vitamin fortified beverages for medical use; medicated and vitamin or mineral enriched confectionery; medicinal teas; beverages containing chlorophyll for use as a nutritional supplement; medicated foodstuffs.

Cl.29; Substances used as food or as ingredients in food; processed, dried, cooked and preserved vegetables, berries, nuts, fruits and seeds including in powdered form or as snack foods; vegetal, grain and dairy protein including rice protein and whey for human consumption; edible oils and fats including coconut oil; milk based beverages including those flavoured with chocolate; milk-based preparations for making beverages.

Cl.30; Substances used as food or as ingredients in food; preparations made from cereals, bread, pastry and confectionery; cocoa and processed cacao; tea; confectionery and confectionery bars containing soy nuggets, fruits and coated with chocolate; processed, dried and preserved grains including in powdered form; drinking chocolate; teas including chai and other than for medicinal or therapeutic purposes; snack foods made from cereals or grains; spices; turmeric, cinnamon; foods being confectionary including gelatine based pastilles; chocolate based drinks.

Cl.32; Non-alcoholic beverages including beverage containing chlorophyll; drinking waters, flavoured waters, mineral and aerated waters; coconut water; carbonated soft drinks, energy drinks and sports drinks; fruit drinks and juices; preparations, syrups, concentrates and powders for making beverages including syrups, concentrates and powders; mineral and aerated waters, carbonated soft drinks, energy drinks, sports drinks, fruit and vegetable drinks, juices, concentrates and powders; chocolate flavoured cola drinks; bases for making shakes and smoothies [flavourings].
PONDSHIELD

4537893  19/06/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.5; Pharmaceuticals (including ayurveda and herbal), Food supplements, Dietary supplements, dietetic preparations and substances adapted for medical use, Vitamins & Vitamins preparations, Minerals, Pre And Probiotics, Biotechnology Products, disinfectants; preparation for destroying vermin; fungicides and herbicides

Cl.44; Aquaculture services
PROSIA PATCH

4538193 19/06/2020
SUN PHARMA LABORATORIES LIMITED
SUN HOUSE, PLOT NO. 201 B/1, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400063
MANUFACTURERS, TRADERS, MERCHANTS AND EXPORTERS

Proposed to be Used

To be associated with:
3201534

MUMBAI

CI.5; MEDICINAL, PHARMACEUTICAL PREPARATIONS & SUBSTANCES; DENTAL PREPARATIONS; NUTRACEUTICAL PREPARATIONS FOR THERAPEUTIC OR MEDICAL PURPOSES, NUTRITIONAL SUPPLEMENTS, DIETARY SUPPLEMENTS, INTENDED TO SUPPLEMENT A NORMAL DIET OR TO HAVE HEALTH BENEFITS; MEAL REPLACEMENTS AND DIETETIC FOOD AND BEVERAGES ADAPTED FOR MEDICAL USE; MEDICATED SHAMPOOS, SOAPS, LOTIONS AND DENTIFRICES.

CI.10; SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS; ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPAEDIC ARTICLES; SUTURE MATERIALS; THERAPEUTIC AND ASSISTIVE DEVICES ADAPTED FOR PERSONS WITH DISABILITIES; MASSAGE APPARATUS; APPARATUS, DEVICES AND ARTICLES FOR NURSING INFANTS; SEXUAL ACTIVITY APPARATUS, DEVICES AND ARTICLES.
Wel-Lock

4538583  20/06/2020
WELSPUN FLOORING LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider

Proposed to be Used

MUMBAI

Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.

Cl.27; Rugs; Mats; Carpets Artificial Grass, Carpet Tiles.

Cl.37; Installation, Maintenance and repair of flooring
Senta’s

4539070  20/06/2020
M/S. SHREEJI NUT BUTTER

Survey no. 143, Mahuva Savarkundla Road, Village: Taveda, Taluka: Mahuva, Dist. Bhavnagar

Partnership Firm

Address for service in India/Attorney address:

PARTH MEHTA
E 1108, Titanium City Centre, 100 Ft. Road, Jodhpur, Ahmdabad 380015

Proposed to be Used

To be associated with:

4075868, 4075869

AHMEDABAD

Cl.29; Nut butter; Peanut Butter; Butter, spreads, pastes, milk, oil, other edible preparations made from peanut or peanut base; Peanuts; Coated, Roasted, honeyed, canned, wasabi-coated PEANUTS; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food;

Cl.30; Peanut brittles; Peanut confectionary; biscuits, cookies chips and other items prepared from peanuts; chocolate-covered peanuts; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water];

Cl.31; Processed, raw or fresh peanuts; Cake for animals from peanuts; Raw and unprocessed agricultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Foodstuffs and beverages for animals; Malt
CREDFELD
4539181  20/06/2020
JAYESH MOHAN KRISHNANI
602 Anurag Chs Model Town seven Bunglows Andheri West Mumbai 400053
manufacturer exporter
SOLE PROPRIETOR
Used Since: 01/01/2007

MUMBAI

Cl.7; Agricultural, earthmoving, construction, oil and gas extraction and mining equipment, Blowers [machines], Steam engine boilers for power generation, Steam boilers [parts of machines], Combines [agricultural implements], Cultivators [power lawn and garden tools], Electric ignition devices, Pumps, Valves, Spare parts thereof

Cl.9; Piezoelectric igniters, Flame monitors, Flame sensors, Flame detectors, Integrated boiler control systems consisting of electronic flame safeguard and modulating controls, Ignition spark detectors, Ignition leads, Ignition spark detectors, Spare parts thereof

Cl.11; Burners, Fuel burners, Burner control apparatus, burners, boilers and heaters, Steam boilers for steam generating, Burners for the combustion of gas in boiler units, Burners for the combustion of oil in boiler units, Steam boilers, other than parts of machines, Gas fired boilers, Oil fired boilers, Boilers, Industrial boilers, Furnace boilers, Burners for boilers, Burners for the combustion of gas in boiler units, Burners for the combustion of oil in boiler units, Gas burners for industrial purposes, Burners for industrial use, Oil Burners, Gas Burners, Igniters, Spark igniters for gas appliances, Ignition systems comprised of a gas supply tube with a nozzle and an electrical igniter to create a flame at the nozzle for industrial applications, namely, for igniting waste gases being discharged from industrial stacks and for igniting gas-fired boilers, Pilot lights for igniting gas fired apparatus, Flares, Stacks (Flare -) for use in oil refineries, Flare stacks for use in the oil industry, Ignition apparatus for gas fires, Pilot lights for igniting gas fired apparatus, Spare parts thereof
4539435  22/06/2020
PRIYA KESHRI
SHEELA PARK A-304 Rajkishor nagar bilaspur C.G
Gold, silver, diamond, platinum, gemstone Jewelleries
OWNER, CITIZEN, INLAWS
Proposed to be Used
MUMBAI
Cl.16; WALL-PAPER, PAPER, PAPER STICKER
Cl.25; CLOTHING, FOOTWEAR AND HEADGEAR FOR KIDS, MEN, WOMEN ETC
ASPIRE THE PERFECT CHOICE

4540652   22/06/2020
SHAIKH MOHAMMAD ISHAQ
#7-7,7-7/1, MADHAPURI DILSUHK NAGAR, HYDERABAD - 500005, TELANGANA
Proprietorship Concern
Address for service in India/Attorney address:
M.R.VINOTH PRABHU
No.27, Putheri Karai Street, Velachery, Chennai-600042.
Used Since :01/04/2018

CHENNAI

Cl.9; Protective Masks, Screen Protectors, Headphones, Mobile Phone Chargers, Mobile Phone Cases
Cl.18; Bags, School Bags, Travelling Bags, Pouches, Hand Bags, Sports Bags, Gym Bags, Overnight Bags, Suitcases, Duffle Bags, Knapsacks, Parasols, Umbrellas, Leather And Imitation Leather, Purses
D328

4541022  23/06/2020

328 SUPPORT SERVICES GMBH
Oberpfaffenhofen Airport D-82234 Wessling, Germany
A Limited Liability Company organised and existing under the laws of Germany.

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

**Cl.12:** Aircraft and structural parts thereof.

**Cl.37:** Customized and standardized repair, maintenance and modification of aircraft, especially of the aircraft interiors; servicing and repair works on aircraft; maintenance, repair, cleaning and washing of aircraft; custom rebuilding of existing aircraft, rebuilding of machines that have been worn or partially destroyed and rebuilding of aircraft engines; vehicle services, namely lubricating services for vehicles; vehicle fueling services; vehicle maintenance and repair services; vehicle upholstery repair services; vehicle washing services; custom construction of aircraft; custom building of aircraft.

**Cl.40:** Custom manufacture of aircraft.
DO328

4541023  23/06/2020
328 SUPPORT SERVICES GMBH
Oberpfaffenhofen Airport D-82234 Wessling, Germany
A Limited Liability Company organised and existing under the laws of Germany.

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.12; Aircraft and structural parts thereof.

Cl.37; Customized and standardized repair, maintenance and modification of aircraft, especially of the aircraft interiors; servicing and repair works on aircraft; maintenance, repair, cleaning and washing of aircraft; custom rebuilding of existing aircraft, rebuilding of machines that have been worn or partially destroyed and rebuilding of aircraft engines; vehicle services, namely lubricating services for vehicles; vehicle fueling services; vehicle maintenance and repair services; vehicle upholstery repair services; vehicle washing services; custom construction of aircraft; custom building of aircraft.

Cl.40; Custom manufacture of aircraft.
Dum Biryani by Jiggs Kalra

4541233   23/06/2020

MASSIVE RESTAURANTS PRIVATE LIMITED
Plot No. 825, Udyog Vihar, Phase-5, Gurgaon, Haryana-122016
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

Cl.35; Marketing, advertising and promotion services; Provision of market research and information services; Promoting the services for others via computer and communication networks; business and advertising services, consulting services in the field of advertising, in particular, customizing marketing efforts of others; commercial information services, in particular, advertisement management by providing reports, advertisement targeting, and management of electronically stored advertising, for use on a global computer network, retail and wholesale services.

Cl.39; Delivery of food by restaurants; Transport, delivery, packaging, and storage of food; Providing information via a website in the field of delivery of food; Providing information via a website in the field of delivery of food; Food delivery services; all being services included in class 39.

Cl.43; Restaurant and restaurant services; dining and take-out restaurant services; Self-service restaurant; Fast-food restaurant services; pizza restaurant services; services for providing food and drink; temporary accommodation.
DisKoveroo

4542356  23/06/2020
ALLIANCES GALORE TECHNOLOGIES PRIVATE LIMITED
18/5 West Patel Nagar
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANISHKAGARWAL
R-514 New Rajendra nagar new delhi -110060

Proposed to be Used
DELHI
Cl.9;computer programs, downloadable, computer programs, recorded, computer software applications, downloadable, web application, mobile application, computer software platforms, recorded or downloadable, computer software, recorded, electronic publications, downloadable
Cl.35;providing business information, providing business information via a web site, commercial information agency services, commercial intermediation services, providing commercial and business contact information, providing commercial information and advice for consumers in the choice of products and services, compiling indexes of information for commercial or advertising purposes, demonstration of goods, dissemination of advertising matter, negotiation and conclusion of commercial transactions for third parties, discovery platform for goods and services, provision of an online marketplace for buyers and sellers of goods and services, procurement services for others, [purchasing goods and services for other businesses], providing user reviews for commercial or advertising purposes, web indexing for commercial or advertising purposes
FPSB

4542845  24/06/2020
FINANCIAL PLANNING STANDARDS BOARD LTD.
707, 17th Street, Suite 2925, Denver, CO 80202, United States of America
Body Incorporate
Address for service in India/Attorney address:
ILLUMINIP
A-21, East of Kailash, New Delhi - 110065
Used Since :01/12/2004
DELIHI

Cl.9; Computer software, namely software including educational software in the fields of banking, financial, insurance and investment services; and computer software for providing access and utilizing data communications networks, including global computer networks such as the internet, videotapes, audio tapes, sound recording and sound reproducing equipment, and apparatus, compact discs, records (sound), being goods included in class 9.

Cl.16; Printed publications, printed matter, books, magazines, periodicals, pamphlets, catalogues, booklets, bulletins, photographs, stationery, instructional and teaching material (other than apparatus), articles made of paper and cardboard, printed matter relating to computer hardware and software, printed materials, namely, informational brochures relating to financial planning services, informational brochures relating to career as a financial planner, printed instructional brochures, manuals and pages used for testing of financial planning students, printed paper stationery used by licensees in financial planning services, printed corporate materials, general informational booklets, printed certificates confirming licensees qualifications and status, included in class 16.
4543084   25/06/2020
VIRENDRA KUMAR JAIN - INDIAN- PROPRIETOR & TRADING AS M/S. OSWAL POWDER & CHEMICAL INDUSTRIES,
with address as Near Gram Panchayat Bhawan, Village Niwaru, P.O. Jhotwara, Jaipur-302012 (Rajasthan).
Proprietor & Applicant
Address for service in India/Attorney address:
MANOJ JAIN ADVOCATE
M/s. Registration S.S. Kendra[Estd.:1965], Registration House, Sector 5/107, Malviya Nagar, Jaipur-302017 [Raj.].
Used Since :01/04/2019
To be associated with:
1095819, 1101307, 1101308, 1363519, 1383743
AHMEDABAD
Cl.3;Washing Powder; Detergent Powder, Cleaning Powder & Soaps.
Cl.35;Advertising; business management; business administration & office functions related Services in relation to
Wholesale, Retail, Chain Stores & On-Line Marketing of Washing Powder; Detergent Powder, Cleaning Powder & Soaps.
PURANIK

PRASAD PURANIK
H.No. 1397/4, Jayaram madel, Nr Govt Primary School, Tivim,
sole proprietor

Address for service in India/Attorney address:
SHIVRAJ GAONKAR
110, Gera Imperium Green, Neougi Nagar, Mala Panaji, Goa-403001

Proposed to be Used
MUMBAI
Cl.3; Incense Sticks, agarbattis.
Cl.29; Farsan, shev, bhel, Mangalore mix, shankarpali, masur shev, banana chips, jackfruit chips, Namkeens,
WONDRIUM
Priority claimed from 14/04/2020; Application No. : 88/871046 ;United States of America
4543907  25/06/2020
THE TEACHING COMPANY, LLC
4840 Westfields Boulevards, Suite 500, Chantilly, Virginia 20151, U.S.A.
A Company incorporated under the laws of United States of America
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
Cl.9;Non-printed publications; recordings; Digital materials; Digital downloads; Prerecorded audiotapes, CDs, DVDs and
downloadable audio and video recordings; Phone cases; Covers for smart phones, mobile phones, tablet computers,
personal digital assistants and desktop and laptop computers; Mouse pads; Tablet cases; Decorative magnets
Cl.16;Printed matter and paper goods; Books; Notebooks; Stickers; Posters; Pencils; Pens; printed publications;
Printed educational and informational materials.
Cl.18;Backpacks; Tote bags; Duffel bags; Crossbody bags; Cinch sacks; Messenger bags; Fanny packs; Reusable
shopping bags; Zip pouches; Umbrellas; parts, fittings and accessories for the aforesaid.
Cl.20;Pillows; Throw pillows.
Cl.21;Drinkware; Mugs, Cups, Tumblers, Water bottles; Insulated beverage containers; parts, fittings and accessories
for the aforesaid.
Cl.25;Clothing; Headwear; Caps
Cl.38;Broadcasting; Telecommunications; Streaming services; Streaming of audio, video and audiovisual educational,
informational, documentary and entertainment material on diverse subjects over the Internet, namely, educational,
informational, documentary and entertainment material in the fields of social sciences, psychology, history, law,
literature, fine arts, cosmology, science, physical science, biological science, philosophy, intellectual history, language,
linguistics, religion, theology, mathematics, business, economics, better living, professional skills, sports, music,
performing arts, travel, cooking, gardening, hobbies, leisure, finance, health, fitness, nutrition; Subscription services;
Subscription services featuring the streaming of audio and video educational, informational, documentary and
entertainment material on diverse subjects over the Internet, namely, educational, informational, documentary and
entertainment material in the fields of social sciences, psychology, history, law, literature, fine arts, cosmology, science,
physical science, biological science, philosophy, intellectual history, language, linguistics, religion, theology,
mathematics, business, economics, better living, professional skills, sports, music, performing arts, travel, cooking,
gardening, hobbies, leisure, finance, health, fitness, nutrition; information, advice and assistance relating to the aforesaid.
Cl.41;Educational and Entertainment services; cultural services, publishing; examining for and granting educational
and cultural awards, information, advice and assistance relating to the aforesaid
Cl.42;Software services; computing services; providing a web site featuring technology that enables users to stream
audio, video and audiovisual educational, informational, documentary and entertainment material on diverse subjects,
namely, educational, informational, documentary and entertainment material in the fields of social sciences, psychology,
history, law, literature, fine arts, cosmology, science, physical science, biological science, philosophy, intellectual history,
language, linguistics, religion, theology, mathematics, business, economics, better living, professional skills, sports,
music, performing arts, travel, cooking, gardening, hobbies, leisure, finance, health, fitness, nutrition; information, advice
and assistance relating to the aforesaid
COLGATE SMILE FOR GOOD

4544047   25/06/2020
COLGATE-PALMOLIVE COMPANY
300 Park Avenue, New York, New York 10022, United States of America
A corporation organized and existing under the laws of the State of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
86932, 134071, 167064, 745393, 923560, 2857786, 4057728

DELHI
Cl.3; Non-medicated toothpaste, non-medicated mouthwash and toothpaste tablets.
Cl.21; Toothbrushes, interdental cleaners and dental floss.
ADAAMYA

4544136   25/06/2020
ADAAMYA DESIGNS (OPC) PRIVATE LIMITED
NO 107/1, OPP RAMAIAH REDDY BUILDING, SECTOR C, BASAVANAGAR, BENGALURU 560037

Authorized Representative

Address for service in India/Agents address:
HANUMANTASA KATIGAR

Used Since: 20/12/2019

CHENNAI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices such as Perfume, Herbal Soaps, Herbal Oil, Wet Wipes etc

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials such as PPE Kits, Bouffant Cap, Surgical Cap, Surgical Gloves, Disposable Shoe Cover, Medical Gowns etc

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery such as Leather & Imitation Leather Bags, Belts, Wallets, Passport Covers, Pouch, Lunch Bags, Umbrella etc

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics such as Photo Frames, Wooden Furniture, Mother of Pearl Watch Dial etc

Cl.24; Textiles and textile goods, not included in other classes; bed and table covers such as Textiles Covers & Soft goods like Bags, Textile Lunch Bags etc

Cl.25; Clothing, footwear, headgear such as Apparel, Flip Flop, Sandal, Shoes, Cap, Hat etc

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile) such as Rugs, Carpets, Mats, Yoga Mats, Wall Hangings (Non Textile) etc
AMWAY CREATORS

4544336  25/06/2020

ALTICOR INC.
7575 Fulton Street East, Ada, Michigan 49355, United States of America
a corporation organized and existing under the laws of the State of Michigan, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Downloadable software in the nature of a mobile application for use on mobile phones, tablets and other electronic mobile devices to provide access to information, training, education, and personalized data and analytics in the fields of sales, business operations, productivity, goal tracking and customer acquisition for the benefit and education of, and use by, independent distributors

Cl.35; Providing business information and advice for consumers enabling customers to conveniently view and purchase goods in the fields of dietary and nutritional supplements, energy drinks, household cleaners and laundry products, personal care products, namely, skin care, beauty care and hair care preparations and cosmetics, water purification units for domestic use, air filtration units for domestic use, cookware, namely, pots and pans, and other household products; business consultation in the nature of rendering assistance to others in connection with the establishment and operation of distributorships in the fields of dietary and nutritional supplements, energy drinks, household cleaners and laundry products, personal care products, namely, skin care, beauty care and hair care preparations and cosmetics, water purification units for domestic use, air filtration units for domestic use, cookware, namely, pots and pans, and other household products; advertising, marketing and promotional services in the fields of dietary and nutritional supplements, energy drinks, household cleaners and laundry products, personal care products, namely, skin care, beauty care and hair care preparations and cosmetics, water purification units for domestic use, air filtration units for domestic use, cookware, namely, pots and pans, and other household products

Cl.41; Business training in the fields of sales, business operations, productivity, goal tracking and customer acquisition, offered to independent distributors in the direct selling channel; workshops and seminars in the fields of sales, business operations, productivity, goal tracking and customer acquisition, offered to independent distributors in the direct selling channel; providing information in the fields of education, training, entertainment, sporting and cultural activities
MILLNER CO

4544537  25/06/2020
NOMAD ENTERPRISES, S.L.
C/ Balmes 252, 5º 2ª 08006 BARCELONA
a Barcelona company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Cl.9; Glasses; Sunglasses.
Cl.14; Precious metals and their alloys; Jewellery, precious and semi-precious stones; Watches and chronometric instruments.
EXOCAD

4545850  26/06/2020
exocad GmbH
Julius-Reiber-Str. 37, 64293 Darmstadt, Germany
a German Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.9; Scanners for data processing; scanners for acquisition of two and three-dimensional image data as input for computer aided design and computer aided manufacturing; computer software for computer aided design and manufacturing; computers comprising software for computer aided design and manufacturing; electronic styluses for image screens; computer software for constructing dental prostheses; electronic devices for constructing dental prostheses by means of data processing; computer software for acquisition and processing of image data and geometric data; electronic devices for acquisition and processing of image data and geometric data; computer software for controlling machine manufacturing of products; computer software for medical diagnosis on the basis of two and three-dimensional image data; computer software for image processing; computer software for visualisation of two and three-dimensional image data.

Cl.38; Transmission of images by means of computers; providing user access to information in the Internet; providing user access to computer programs in data networks.

Cl.42; Updating computer software; providing technical advice relating to computer software; design of computer software; computer security services in the nature of administering digital certificates; data security services; authentication services for computer security; design, development and programming of Internet security programs; services of computer programmers; services of technical measurement and test laboratories; processing of digital image data; technical testing; electronic data backup; storage of electronic data; design and development of computer software and hardware; programming of computer based animations; expert opinion relating to technology; research in the field of information technology; technological research; industrial analysis and research services; installation and maintenance of software; installation of computer programs; data conversion of computer programs and data, not physical conversion; server administration; Website hosting; rental of computer software; maintenance of computer software; scientific research; hosting and rental of memory space [web space] on the Internet.
LIFESPEED
4546321  26/06/2020
PANKAJ MISHRA
134, UNITED INDIA APARTMENTS, MAYUR VIHAR PHASE 1, DELHI - 110091
GROOMING AND LIFESTYLE PRODUCTS
Proprietor
Proposed to be Used
DELHI
Cl.25; Active Clothing, Running Wear, Running T-Shirts, Running Suits, Fitness Clothing, Running Shorts, Head Bands, Wrist Bands
Cl.41; Running Instruction Classes, Yoga Classes, Fitness Classes, Running Groups, Gym Classes
Quintype

4547778  28/06/2020

QUINTYPE TECHNOLOGIES INDIA PRIVATE LIMITED
#29, 3rd Floor, Old Airport Road, Opp. Kemp Fort, Murgeshpalya, Bangalore – 560017.

Private Limited Company

Address for service in India/Attorney address:
SPICE ROUTE LEGAL
No. 775, 3rd Floor, 100 ft Road Indiranagar 2nd Stage, Bangalore - 560008

Used Since : 24/09/2015

CHENNAI

Cl.9; Computer programmes, computer interface software, computer electronic commerce software, computer software development tools, website development software, pay wall software tools, software for real time user analytical tools.

Cl.35; Advertising, business management services, business administration services, end user engagement, research and analysis services.

Cl.42; Scientific and technological services and research and design relating thereto, software as a service featuring software for subscription service management, billing and payment tracking, computer systems integration services, software paywall services, design and development of computer software.
The Future of Protein

4548064   29/06/2020
HUMANE SOCIETY. INTERNATIONAL: INDIA
8-2-335/5/1, Road no: 3, Banjara Hills, Hyderabad-500034
Section 25 Company (Charitable Company), under Companies Act, 1956

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Used Since :05/08/2018

CHENNAI

Cl.35; Charitable services in the nature of organizing and conducting volunteer projects to promote public awareness of environmental matters, Advertising services to promote public awareness in the field of social welfare
Cl.41; Education and training relating to nature conservation and the environment
Cl.44; Advisory services relating to the care of animals
Nixxa Kitchen

4548446   29/06/2020

JOHNSON K MATHEW
Anicattu Kolanjikombil, Malakkara P. O, Aranmula, Pathanamthitta, Kerala-689532
An Indian citizen

Address for service in India/Attorney address:
JOSHUA DANIEL
Bizpole business solutions private limited, villiadath building, PC road, chalikavattom, cochin, kerala, 682028

Proposed to be Used
CHENNAI
Cl.35; Retail services in relation to foodstuffs.
Cl.39; Packing of food products.
MALINDO AIR

4548479  29/06/2020

PT LION MAS DINAMIKA EXPRESS
Jl. A.M. Sangaji No. 17P, Jakarta 10130, Indonesia
A company incorporated under the laws of Indonesia

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Used Since :26/12/2013

MUMBAI

Cl.35; Airport administration services; management of an airline company; advertising and marketing services; management, organization, operation and supervision of customer loyalty and incentive schemes relating to transportation and airline services; promotion of transportation, travel and airline services; promotional services in the nature of organization, operation, management and supervision of customer loyalty and incentive schemes and reward programs for customers; promotional services provided by airlines in the nature of frequent flyer and bonus programmes for frequent air travellers; promotional information and advisory services provided to members and to subscribers of incentive loyalty schemes and travel reward programs; retail services; business management; online data processing services.

Cl.36; Insurance; arranging of insurance; brokerage of insurance; insurance services relating to aviation; insurance underwriting; motor vehicle insurance services; personal insurance services; processing of insurance claims; provision of holiday insurance; accident insurance underwriting; transit insurance brokerage; transit insurance underwriting; travel insurance; aircraft financing; lease-purchase financing services.

Cl.39; Air cargo transportation and logistics services; air transport services; air transportation services; airline services; air freight; air travel services; aircraft chartering services; cargo transportation service; courier services; freight forwarding; handling of temperature-sensitive cargo; handling of baggage and cargo; luggage storage services; tourist office and travel agency services for arranging travel; booking and reservation of travel services; package holiday services; tourist information; passenger transport and transportation of goods by air; piloting; provision of tours and of excursions; transport and delivery of goods; transportation of passengers' vehicles; transportation of passengers' luggage; transport of travelers; travel booking or reservation services; travel arrangement; airline bookings; airline check-in services; warehousing and storage of goods; vehicle rental and charter; leasing of aircraft; advisory, information and consultancy services relating to the aforesaid services.

Cl.43; Provision of temporary accommodation services; rental of temporary accommodation; arranging and booking of holiday accommodation; hotel reservations; holiday information; arranging of meals; preparation of food and drink; provision of food and drink; catering services; cafe services; restaurant services; restaurant reservation services; providing information, including online, about services for providing food and drink, and temporary accommodation; providing conference facilities.
NEST CAM

4550008  30/06/2020

Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A., a Delaware limited liability company.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.9; Wireless cameras; digital cameras; event activated cameras; remote video monitoring system consisting primarily of a camera and video monitor for recording and transmitting images and videos to remote locations; video cameras; downloadable computer software for electronic devices including computers, mobile phones, tablets, and wireless devices, namely, software for use in recording, viewing, storing, sharing and analyzing audio and video; downloadable computer software for use as an application programming interface (API); electric or electronic sensors for sound, motion, humidity, temperature, and light; electronic devices for environmental monitoring and control, namely, security alarms and alarm sensors; downloadable software application for use on computers and hand-held devices to monitor and control, by wired or wireless communication, devices for environmental monitoring and control, namely, cameras, security alarms and proximity and motion sensors; Audio speakers; Loud Speakers; Wireless indoor and outdoor speakers; Voice controlled audio speakers

Cl.42; Electronic storage of electronic media, namely, images, text, audio, and video data; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; computer services, namely, providing an internet site featuring technology that facilitates the monitoring and control, from a remote location by wired or wireless communication, of devices for environmental monitoring and control, namely, cameras, and sensors; non-downloadable computer software for electronic devices including computers, mobile phones, tablets and wireless devices that facilitates the monitoring and control, from a remote location by wired or wireless communication, of devices for environmental monitoring and control, namely, cameras and sensors

Cl.45; Home and building monitoring using wireless and wired sensors, motion detectors, alarms, audio devices, video devices, home automation devices, and security devices and equipment
SOCHCAST

4550023  30/06/2020

RADIOWALLA NETWORK PRIVATE LIMITED
16A, Basement Floor, Maratha Bhavan, Millers Tank Bund Road, Vasanthnagar, Bengaluru-560052
an Indian company existing under the Companies Act, 2013

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

CHENNAI

Cl.9; Computer software for use in reviewing, storing, organizing and playing audio and video content; audio books; downloadable podcasts

Cl.38; Electronic transfer of data; digital data transfer services; streaming of video material via the internet, cable, satellite, wireless and traditional television; transmission of sound, video and information; communications services, namely, transmitting streamed sound and audio-visual recordings via the internet; telecommunication services, namely, local and long distance transmission of voice, data, graphics by means of telephone, telegraphic, cable and satellite transmissions; web conferencing services; electronic voice messaging, namely, the recording and subsequent transmission of voice messages by telephone; wireless digital messaging services
GYMI

4550364  30/06/2020
OY GYMICOM AB
VIRVATULENKHJA 2, 02400 KIRKKONUMMI, FINLAND
A FINNISH CORPORATION

Address for service in India/Attorney address:
QUEST IP
122/104, SILVER OAKS APARTMENTS, DLF PH-1, GURGAON - 122 002

Proposed to be Used

DELHI

Cl.35; Advertising; business management; business administration; office functions; franchising, namely professional business consulting on franchising operations and aiding in the management, organisation and marketing of business operations for the purposes of offering services to third parties.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; health club services and related exercise guidance; camping services (sports); physical education.

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; legal consultation relating to franchising; granting of licenses on franchising operations for the purposes of offering services to third parties; provision of legal advice on franchising operations.
7 PENKULU

4550895  01/07/2020

SATYA SAYEE BABU DIVI
55-1-19, Jagannadha Raju Nagar, Venkojipalem, Visakhapatnam 530 022

individual

Address for service in India/Attorney address:

G V S JAGANNADHA RAO
22, BHASKARA APARTMENTS, RAJ BHAVAN ROAD, SOMAJIGUDA, HYDERABAD 500082

Proposed to be Used

CHENNAI

Cl.36; financial affairs; monetary affairs; real estate affairs

Cl.37; Building construction; repair; installation services
CLEAR KART

4551435  01/07/2020
WIPRO ENTERPRISES PRIVATE LIMITED
No. 88, 5th Floor, SB Towers, M G Road., Bengaluru, Karnataka 560 001
A company registered under the Companies Act 1956

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
CHENNAI

Cl.9; Computers for autonomous driving, computer programs for use in autonomous control of vehicles, downloadable software applications.

Cl.12; Driverless (autonomous) motor vehicles.
FarmForward

4553309  02/07/2020

YARA INTERNATIONAL ASA
P.O. Box 2464 Solli, N-0202 OSLO, Norway

a company organized and existing under the laws of Norway

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Software; software applications and analyzing tools for use in agriculture, aquaculture, horticulture, forestry and maritime services; software applications and analyzing tools for use with weather data; application software for mobile phones; computer software applications, downloadable; digital measuring instruments; digital measuring instruments for use together with smart phones; digital analyzing tools for use in the agriculture, aquaculture, horticulture, forestry and maritime services; digital maps; digital analyzing tool through software applications for the use of crop diagnostics; digital analyzing tool through software applications for the use of fertilizer recommendation; digital analyzing tool through software applications for the use of measuring and analyzing nitrogen content in plants; digital analyzing tool through software applications for the use of measuring precipitation, water levels and water requirements in crops and plants; digital analyzing tool through software applications for the use of measuring of nutrient contents in plants

Cl.42; Scientific and technological services relating to agriculture, horticulture, aquaculture and forestry and maritime services; industrial analysis and research services relating to agriculture, horticulture, aquaculture and forestry and maritime services; industrial analysis and research services relating to measuring of plant nutrients, soil nutrients; industrial analysis and research services relating to measuring of nitrogen contents in plants; industrial analysis and research services relating to digital maps; industrial analysis and research services relating to fertilizer measurements and requirements, precipitation, water levels and water requirements in crops and plants

Cl.44; Agriculture services; professional consultancy and advisory services relating to agriculture, horticulture, aquaculture and forestry and maritime services; professional consultancy and advisory services relating to plant and crop nutrients, nitrogen content in plants, fertilizer measurements and requirements, precipitation, water levels and water requirements; professional consultancy and advisory services relating to digital maps within agriculture, horticulture, aquaculture and forestry and maritime services
YARA FarmCare

4553310  02/07/2020

YARA INTERNATIONAL ASA
P.O. Box 2464 Solli, N-0202 OSLO, Norway
a company organized and existing under the laws of Norway

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

To be associated with:
2556735

DELHI

Cl.9: Software; software applications and analyzing tools for use in agriculture, aquaculture, horticulture, forestry and maritime services; software applications and analyzing tools for use with weather data; application software for mobile phones; computer software applications, downloadable; digital measuring instruments; digital measuring instruments for use together with smart phones; digital analyzing tools for use in the agriculture, aquaculture, horticulture, forestry and maritime services; digital maps; digital analyzing tool through software applications for the use of crop diagnostics; digital analyzing tool through software applications for the use of fertilizer recommendation; digital analyzing tool through software applications for the use of measuring and analyzing nitrogen content in plants; digital analyzing tool through software applications for the use of measuring precipitation, water levels and water requirements in crops and plants; digital analyzing tool through software applications for the use of measuring of nutrient contents in plants

Cl.42: Scientific and technological services relating to agriculture, horticulture, aquaculture and forestry and maritime services; industrial analysis and research services relating to agriculture, horticulture, aquaculture and forestry and maritime services; industrial analysis and research services relating to measuring of plant nutrients, soil nutrients; industrial analysis and research services relating to measuring of nitrogen contents in plants; industrial analysis and research services relating to digital maps; industrial analysis and research services relating to fertilizer measurements and requirements, precipitation, water levels and water requirements in crops and plants

Cl.44: Agriculture services; professional consultancy and advisory services relating to agriculture, horticulture, aquaculture and forestry and maritime services; professional consultancy and advisory services relating to plant and crop nutrients, nitrogen content in plants, fertilizer measurements and requirements, precipitation, water levels and water requirements; professional consultancy and advisory services relating to digital maps within agriculture, horticulture, aquaculture and forestry and maritime services
MAACHELS
4555456  03/07/2020
SINDHU CHITRAPRAKASH
34/2, NNRA-85, Netaji Nagar, Vattekunnam, Edapally. P.O. PIN-682024
SOLE PROPRIETORY
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.
Proposed to be Used
CHENNAI
Cl.29; Milk, butter, curd, ghee, paneer, powdered milk, milk based snacks, cheese, buttermilk, beverages made from
milk, yogurt and other milk products, jellies, jams, pickles, edible oils and fats
Cl.30; Coffee, tea, cocoa, flour and preparations made from cereals, baked goods, confectionery, savoury snacks,
sweets, ice cream, frozen desserts, honey, salt, spices, powdered spices, vinegar, sauces and other condiments
Cl.32; Non-alcoholic beverages, mineral and aerated waters, fruit beverages and fruit juices, syrups
4555457   03/07/2020
SINDHU CHITRAPRAKASH
34/2, NNRA-85, Netaji Nagar, Vattekunnam, Edapally.P.O. PIN-682024
SOLE PROPRITOR

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used

CHENNAI

Cl.29; Milk, butter, curd, ghee, paneer, powdered milk, milk based snacks, cheese, buttermilk, beverages made from milk, yogurt and other milk products, jellies, jams, pickles, edible oils and fats

Cl.30; Coffee, tea, cocoa, flour and preparations made from cereals, baked goods, confectionery, savoury snacks, sweets, ice cream, frozen desserts, honey, salt, spices, powdered spices, vinegar, sauces and other condiments

Cl.32; Non-alcoholic beverages, mineral and aerated waters, fruit beverages and fruit juices, syrups